

FOREST DEPARTMENT, HARYANA

O/o PCCF (HoFF), Haryana, Panchkula

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No.: D-I-490/6213

Dated: 18-06-2020

To,

The Registrar,
Hon'ble National Green Tribunal,
New Delhi.

Sub.: In the matter of Sonya Ghosh Vs. State of Haryana & Ors. and Haryali Welfare Society Vs. Union of India & Ors. in OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. No. 568/2013, M.A. No.737/2013, M.A. No.74/2014, M.A. No.75/2014 & M.A. No. 787/2014) and OA No. 28/2015 (MA No. 61/2015).

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In reference to subject as stated above, Hon'ble National Green Tribunal vide order dated 23.10.2018 has observed as under:

"26. The Notification dated 07.05.1992 also refers to the area shown as forest land. According to the State of Haryana itself, the area covered by Notification under Sections 4 and 5 of the PLPA Act is treated as forest land by the State. Area covered by PLPA notification is also part of the above table. Moreover, in the judgment of the Hon'ble Supreme Court in M.C. Mehta (supra), after referring to earlier judgment in T.N. Godavarman

Thirumulpad Vs. Union of India & Ors.2, it was made clear that area covered by the Notification under Sections 4 and 5 of the PLPA Act was to be treated as forest area.

27. In view of above, any construction raised on the forest area or the area otherwise covered by Notification dated 07.05.1992 without permission of the competent authority (after the date of the said Notification) has to be treated as illegal and such forest land has to be restored.

28. We order accordingly.

29. Since there is dispute above the identity of the land covered by the Notification dated 07.05.1992, as far as the land covered by Notification under the PLPA Act by the State of Haryana is concerned, the same has to be treated as forest land. With regard to any other land,

identification has to be made for executing the direction in this Order. Such identification may be made by a Joint Committee comprising of the representatives of the Ministry of Environment, Forest and Climate Change, Forest Department of the State of Haryana and Rajasthan and the concerned District Magistrates in respective States.

30. Such Committees may assume charge within two weeks and complete the process within three months thereafter. Action of restoring the forest land already identified may be completed within three months."

In compliance of above orders Additional Chief Secretary, Govt. of Haryana, Forest & Wildlife Department vide order No. 1495-Ft-I-2019/9013 dated 08.07.2019 have constituted a district level committee to identify the areas under Aravalli Notification dated 7.5.1992, comprising of following:

- | | |
|---|------------------|
| 1. District Magistrate | Chairperson |
| 2. Divisional Forest officer (Territorial), | Member Secretary |
| 3. Representative of MoEF&CC | Member |

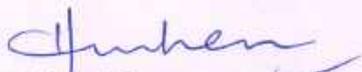
The district committees constituted have submitted reports for the districts of Gurugram, Mewat-Nuh and Faridabad respectively.

Kindly find enclosed herewith the report as under:

Sr.No.	District	Status Report at page No.
1.	Gurugram	1-107
2.	Nuh	108-203
3.	Faridabad	204-307

These reports of respective committees may kindly be taken on record. The directions passed by the Hon'ble Tribunal shall be complied with sincerely.

Encl: As stated above


Principal Chief Conservator of Forests (HoFF),
Haryana, Panchkula.

Te.

The Addl. Chief Secretary to Govt. of Haryana
Forest and Wildlife Department
Chandigarh

Sub. In the matter of Sonya Ghosh Vs State of Haryana & Ors. and Haryali Welfare Society Vs. Union of India & Ors. in OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. No. 568/2013, M.A. No. 737/2013, M.A. No. 74/2014, M.A. No. 75/2014 & M.A. No. 787/2014) and OA No. 28/2015 (MA No. 61/2015), Hon'ble National Green Tribunal, New Delhi had observed as under vide order dated 23.10.2018:

Kindly find enclosed herewith the draft report of the committee in the matter of Sonya Ghosh Vs State of Haryana & Ors. and Haryali Welfare Society Vs. Union of India & Ors. in OA No. 04/2013 to finalise the area which comes under the Aravalli Notification dated 07.05.1992. The Committee was constituted vide your office order No. 1495-Ft-I-2019/9013 dated 08.07.2019 in compliance of the order of the Hon'ble National Green Tribunal dated 23.10.2018.

The draft report of the committee is sent herewith for approval of the competent authority for further submission to Hon'ble National Green Tribunal. The order of the Hon'ble Tribunal dated 23.10.2018 is enclosed again for ready reference. The case is listed in Hon'ble NGT on dated 19.06.2020.

Encl. as above

No 2222 mb dt 15-6-2020


Deputy Commissioner
Gurugram

**JOINT COMMITTEE REPORT REGRADING IDENTIFICATION OF LAND COVERED BY THE
NOTIFICATION DATED 07.05.1992 (ARAVALLI NOTIFICATION) OF MOEF & CC IN
DISTRICT GURUGRAM (HARYANA)**

In the matter of Sonya Ghosh Vs State of Haryana & Ors and Haryali Welfare Society Vs Union of India & Ors in OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. No. 568/2013, M.A. No. 737/2013, M.A. No. 74/2014, M.A. No. 75/2014 & M.A. No. 787/2014) and OA No. 28/2015 (MA No. 61/2015), Hon'ble National Green Tribunal, New Delhi had observed as under vide order dated 23.10.2018:

"29. Since there is dispute above the identity of the land covered by the Notification dated 07.05.1992, as far as the land covered by Notification under the PLPA Act by the State of Haryana is concerned, the same has to be treated as forest land. With regard to any other land, identification has to be made for executing the direction in this Order. Such identification may be made by a Joint Committee comprising of the representatives of the Ministry of Environment, Forest and Climate Change, Forest Department of the State of Haryana and Rajasthan and the concerned District Magistrates in respective States.

30. Such Committees may assume charge within two weeks and complete the process within three months thereafter. Action of restoring the forest land already identified may be completed within three months."

2. In compliance of order of Hon'ble National Green Tribunal, Additional Chief Secretary to Govt. of Haryana, Forest and wild life Department constituted a committee vide order No. 1495-Ft-I-2019/9013 dated 08.07.2019 comprising of following:

- | | |
|--|------------------|
| 1. District Magistrate, Gurugram | Chairperson |
| 2. Divisional Forest officer (Territorial), Gurugram | Member Secretary |
| 3. Representative of MoEF&CC | Member. |

For identification of the areas under the Aravalli Notification and identification of violations the committee invited the following officers for their contribution:

- | | |
|---|----------------|
| 1. DRO, Gurugram | Invitee Member |
| 2. Regional Officer, HSPCB, Gurugram Region | Invitee Member |
| 3. DTP Gurugram | Invitee Member |
| 4. Executive Officer, MC, Sohna | Invitee Member |

Jeeva

It was directed by the Government that the committee shall discharge the duties and responsibilities in term of order of National Green Tribunal dated 23.10.2018.

3. The relevant part of Aravalli Notification dated 07.05.1992 which cover the areas in four categories is mentioned as under:-

"Areas where carrying on of processes and operations without permission is prohibited-

(i) All reserved forests, protected forests or any other area shown as "forest in the land records maintained by the State government as on the date of this notification in relation to Gurgaon District of the State of Haryana and the Alwar District of the State of Rajasthan.

- (ii) All areas shown as:
 - a. GairMumkin Pahar or
 - b. GairMumkin Rada, or
 - c. GairMumkin Behed, or
 - d. Banjad Beed, or
 - e. Rundh.

In the land record maintained by the State Government as on the date of this notification in relation to Gurgaon district of the State of Haryana and the Alwar district of the State of Rajasthan.

(iii) All areas covered by notification issued under section 4 and 5 of the Punjab Land Preservation Act, 1900, as applicable to the State of Haryana in the district of Gurgaon up to the date of this notification.

(iv) All areas of Sariska National Park and Sariska Sanctuary notified under the Wildlife (Protection) Act, 1972 (53 of 1972).

The exercise was carried out to identify the areas under the Aravalli Notification dated 07.05.1992 by committee comprising of Deputy Commissioner Gurugram, Divsional Forest Officer, Gurugram and representative of Ministry of Environment, Forest, and Climate Change. District Revenue Officer, Gurugram and District town Planner, Gurugram assisted the committee in the exercise. The report of the committee is as under:

(i) All reserved forests (RF), protected forests (PF) or any other area shown as "forest" in the land records maintained by the State government as on the date of this notification in relation to Gurgaon District of the State of Haryana:

List of forests as per the Working Plan namely RF, PF, Unclassed Forests is as under.

i)	Reserve Forest/ Block forest.	214.89 Ha.
ii)	Block Protected Forests.	144.68 Ha.
iii)	Un-classed Forest.	22.66 Ha.
iv)	Areas Closed under sec.4&/or 5 of PLPA 1900.	6824.85 Ha.
v)	Strip Protected Forests.	1443.59 Ha.
	Total:-	8650.67 Ha.

While going through the details of the record it has been observed that the protected forest area has increased due to declaration of 42.68 ha unclassified forest received in the FCA cases as Protected Forests vide notification no.S.O.80/C.A.16/1927/S.29/98 (11.69 Ha.) no.S.O.62/C.A.16/1927/S.29/2013 (22.66 Ha.) and no.S.O.23/C.A.16/1927/S.29/2012 (8.33 Ha.). Further, a non forest land of 12.235 ha. Has been received for diversion of forest land under the FCA Which is to be declared as PF under IFA 1927. The list of RF, PF unclassified forest is enclosed as **Annexure- I**. Therefore, the forest areas in Gurugram forest division are as follows:-

Sr. No.	No. of Revenue Estates	Reserve Forest (in Ha.)	Protected Forest (in Ha.)		Un Classed	Under s/38
			Compact	Strip		
1	21	214.89	188.14	1443.59	12.235	247.36

- (ii) All areas shown as:
- GairMumkin Pahar or
 - GairMumkin Rada, or
 - GairMumkin Behed, or
 - Banjad Beed, or
 - Rundh

4. The abstract of areas of "GairMumkin Pahar" as per report submitted by DRO, Gurugram, vide letter no 1669/sk-2 dated 19-05-2020 to the committee is shown as under:-

Sr. No.	No. of Revenue Estates	Abstract of Areas under (in Ha.)				
		GairMumkin Pahar	GairMumkin Rada	GairMumkin Behad	Banjad Beed	Rundh
1	59	11375	0	0	0	0

The list of lands submitted by DRO, Gurugram as "GairMumkin Pahar" is enclosed as **Annexure-II**.

Jaisankar

It is submitted that out of 11375 ha. categorized as *Gairmumkin pahar*, 6824.85 hectares area is closed under section 4 and/ or 5 of PLPA 1900.

As per the report of District Revenue Officer, Gurugram the lands of other categories i.e. *GairMumkin Rada, GairMumkin Behed, Banjad Beed, Rundh* do not exist in District Gurugram.

5. All areas covered by notification issued under section 4 and 5 of the Punjab Land Preservation Act, 1900, as applicable to the State of Haryana in the district of Gurgaon up to the date of this notification.

Sr. No.	No. of Revenue Estates	Area under Sec 4 and/or 5 of PLPA
1	35	6824.85 Ha.

The list of areas covered under Section 4 and 5 of PLPA 1900 in district Gurugram is enclosed as **Annexure-III**.

6. The DRO Gurugram informed the committee that the direction regarding correction of revenue record of *GairMumkin Pahar* in place of *GairMumkin Farm House/ boundary wall* in Girdawari has been corrected to the category 'kism of land' from *GairMumkin farm house, boundry wall etc* to *GairMumkin Pahar* by giving the remarks:-

"As per Collector Gurugram report No. 517 dated 18.03.2012, the revenue record of GairMumkin Farm House/ Boundry Wall has been corrected to GairMumkin pahar in Tehsil - Sohna."

Another order of the District Collector Gurugram dated 12.06.2020 in this regard is also enclosed as **Annexure- IV**.

7. Regional Officer, HSPCB, Gurugram Region (North & South) reported that prosecution cases for violation of the Aravali Notification have been filed against 513 violators out of which 88 cases are in Gurgaon Tehsil and 425 cases (construction of farm house) in Sohna Tehsil (Ansal Aravali Retreat at Village Raisina) enclosed as **Annexure- V**

The competent authority to take appropriate action against construction related activity is department of Town & Country Planning, Gurugram for areas falling in controlled area, and department of Urban Local Bodies for non-control areas. The necessary actions have been initiated by the competent authorities.

8. The Municipal Corporation Sohna reported vide letter No. 3811 dated 26.05.2020 that show cause notices have been served to 195 No. of farm houses/ structures for violation in the Aravalli Notification 7-5-1992 area in Ansal Aravali Retreat Village Raisina

Jaspreet

Gurugram for carrying out unauthorized construction without permission of the competent authority till date enclosed as **Annexure- VI**.

On receiving of such notices the aggrieved 22 land holders have approached the Hon'ble Punjab and Haryana High Court for relief that the Hon'ble High Court while deciding the CWP No 7719 of 2020 on dated 03.06.2020 has observed as under:

"At this stage, Mr. Ankur Mittal, Additional Advocate General, Haryana has informed the Court that there are 450 entities/persons who have allegedly changed the nature of their land from gairmumkinpahad to farm House which include the petitioners also to whom notices have been issued and most of them have filed their responses as well. It is further submitted that they shall also be given notice of three days and after hearing them, their cases shall also be decided as stated hereinbefore. Since, those similarly situated persons are not before this Court to whom notices have to be given but in order to avoid a flood of litigation in this Court at the instance of those persons, we further observe that three days' notice be given to other similarly situated persons, their cases shall also be decided by affording an opportunity of hearing, within a period 7 days. In this regard, Counsel for the State has submitted that the construction raised by the petitioners and the similarly situated persons shall also not be demolished till the decision is taken as stated herein above.

It is further clarified that neither the petitioners nor the persons similarly situated shall try to delay the proceedings which is now going to be initiated by the Municipal Council, Sohna, District Gurugram, for the purpose of decision on the Show Cause Notice."

9. The DTP Gurgaon reported vide letter dated 30.05.2020 that show cause notices have been issued to 3 No. of farm houses/ structure in Gurugram for carrying out unauthorized construction without permission of the competent authority for violation Aravalli Notification 1992. Six Farm houses/structure have been demolished/vacant and 19 nos of farm house/structure falls under jurisdiction MC Gurugram enclosed as **Annexure- VII**.

J. N. W.

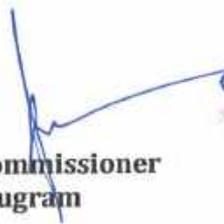
Abstract of action taken for violations identified in area falling under Aravalli Notification is as under:

1.	Total No. of prosecution cases filed under EP Act, 1986 for farm house/ structure in violation of Aravali Notification dated 07.05.1992 District Gurugram by HSPCB	513
2	Total No. Show Cause Notice issued for farm house/ structure for commencing unauthorized construction activity without permission in violation of Aravali Notification dated 07.05.1992 by MC Sohna	195
3	Total No. Show Cause Notice issued for farm house/ structure for commencing construction activity without permission in violation of Aravali Notification dated 07.05.1992 by Town & Country Planning Department, Gurugram	3

10. There are 52 violations in areas notified under section 4 and/or 5 of the PLPA, 1900. The Department has taken actions as per the provisions of the Indian Forest Act, 1927 against these violations. The list of violations is enclosed as **Annexure VIII**.

11. It is submitted the the department of Urban Local Bodies have issued Show Cause Notices to the violators as initiation of action against the violators of areas under Aravalli Notification. On Forest Lands, violations/ encroachments have been dealt strictly as per Indian Forest Act 1927 and Forest Offence Reports have been issued against the violators.


District Forest Officer
Gurugram


Deputy Commissioner
Gurugram


15 JUN 2020
Representative of
MoEF & CC
RO, Chandigarh

List of Reserved Forests, Protected Forests & Unclassed Forests in District Gurugram, Haryana

Sr.No.	Revenue Estate	Khasra No./ Rect No.	Killa No.	Area in Acres	Area in Hac.	Type of Forest
1.	Sarbasirpur	1	16 to 18, 23 to 25	346 Acres	140.02	Reserve Forest
		2	18, 19, 20/1, 20/2, 21 to 25			
		3	21			
		4	1, 10/1, 10/2			
		5	1/1, 1/2, 2 to 9, 10/2, 11 to 15, 16/2, 17 to 25			
		6	4 to 7, 14 to 17, 24, 25			
		7	5, 6, 15, 16, 25			
		8	1 to 25			
		9	11, 20 to 22			
		10	18 to 24			
		11	1 to 3, 7 to 25			
		12	1 to 25			
		13	5, 6, 15, 16, 25			
		14	5, 6, 15, 16, 25			
		15	1 to 25			
		16	1 to 25			
		17	1 to 4, 7 to 14, 17 to 24			
		18	1 to 4, 9 to 13, 18 to 22			
		19	1 to 25			
		20	1 to 7, 9 to 25			
		21	4 to 7, 14 to 16, 23/1, 25			
		22	3, 4 to 7, 14 to 17, 25			
		23	1 to 5, 6/1, 7 to 24			

Divisional Forest Officer
Gurugram

		24	1 to 5, 8/2, 9, 10			
		25	1, 2			
		26	11/1, 11/3, 12/1, 12/2, 19, 20			
		27	1 to 4, 7, 8, 14/1, 14/2, 15/1, 15/2, 16			
2	Village Raipur	1	16, 25	155 Acres	62.73	Reserved Forest
		2	20 to 23			
		5	8 to 14, 17 to 24			
		6	1 to 25			
		7	4 to 7, 14 to 18, 23 to 25			
		8	3 to 8, 12 to 19, 22 to 25			
		9	1 to 25			
		10	1 to 4, 7 to 13, 14/1, 18 to 23			
		17	1 to 3, 9 to 12, 20, 21			
		18	1 to 20, 22 to 25			
		19	2 to 8, 14, 15			
		20	3 to 7			
21	1					
3.	Sohna	244	25/2	30 Acres	12.14	Reserved Forest
		245	19 to 22			
		258	1, 2, 9 to 12, 19 to 22			
		259	5/2, 6/2, 15/2, 16/2, 25/2			
		264	5/2, 6			
		265	1, 2, 10, 11			
		281	5, 6			
		282	1 to 3, 4/2, 7/2, 8 to 10, 11/2, 12, 13, 14/1			
			Total Reserve Forest Area		214.89	
4	Village Sadharana	1	15, 16, 17, 24, 25	154.43 Acres	62.49	Protected Forest
		2	6 to 25			
		17	1 to 14, 17 to 24			


 Divisional Forest Officer
 Gurugram

		18	4 to 7, 14 to 18, 23 to 25			
		19	3 to 8, 13 to 19, 22 to 25			
		20	1 to 4, 6 to 25			
		42	1 to 20			
		43	2 to 9, 11 to 24			
		44	25			
		45	5,6, 15 to 17, 24, 25			
		46	1,2, 3, 8 to 13, 18 to 23			
5.	Village Sultanpur	86	28	166.35 Acres	67.32	Protected Forest
		87	26			
		88	26			
		89	26			
		90	29			
		118	27			
		119	26			
		120	26			
		121	26			
		122	26			
		123	26			
		150	26			
		151	26			
		152	26			
153	26					
154	26					
6.	Village Sayad Mohammadpur	70	22/2	5.80 Acres	2.35	Protected Forest
		71	2/2, 8, 9, 13, 14, 17, 25			
7.	Chandu		55, 56, 57, 123/1, 124/1	25.58 Acres	10.35	Protected Forest
		1	24/2			
		15	4/2, 6/2/1, 15/1/2, 16/2/1, 16/3/1	0.4687 Acres	0.18	
		16	5/2			


 Divisional Forest Officer
 Gurugram

		17	11/1/2			
8	Village Jatoli		419	5.4 Acre	2.17	Protected Forest
9	Gairatpurbass		113, 117, 150/1, 151/1, 152/1, 155/1, 163/1, 164, 165, 166/1, 186, 191/1, 192/1	55.86 Acres	22.60	Protected Forest
10	Village Wazirabad		1619/1/2, 1620/2, 1621/1, 1622/2, 1623/1, 1624/2/2/1, 1703/1, 1710/1/2, 1710/2, 1712/1, 1784/2 min, 1787/2, 1791 min, 1792 min, 1793/2, 1794/2, 1795/2, 1796/1/1, 1796/2/1, 1796/1/2 min, 1796/2/2 min, 1797/2, 1805/2, 1806/1, 1808/1, 1811/2, 1812, 1813 min, 1814/2, 1815, 1816/2	20.59 Acres	8.33	Protected Forest
11	Kaliawas	11	1/3/2, 10/1, 11/2/2, 20/1/1, 20/2/1, 21/1/2, 21/2/2, 21/3/3, 26/1	1.64375 Acres	0.66	Protected Forest
		19	1/2, 10/2/1, 11/2/2, 20/1/1, 20/2/1, 21/1/2, 21/2/2			
		21	1/1/2, 1/2/2, 10/1, 11/2, 20/1, 21/2			
		32	1/2/2, 10/1/1, 10/3/1, 10/3/2, 19/2, 20/1, 21/2			
		35	2/1/2, 9/1, 12/2, 18/2/1, 23/1/2			
		43	3/2, 8/1/1, 14/1/2, 17/1, 24/1/1/2			
12	Mahniawas		34(44-18)	28.91 Acres	11.69	Protected Forest
13	Khor		83(45-14), 84(28-03)			
14	Goriawas		30(12-10)			
15	Daultabad		45(50-00)			
16	Nanukhurd		38(48-02)			
			Total Area of Protected Forest			
17	Village Ghamroj	62	16,17,24,25	5.96 Acres	2.41	Unclassed Forest
		88	4,5,7,14			
		84	16/1/1			
18	Village Tikri (Malibu Town, Gurugram)	13	19/1/1	0.375 Acres	0.15	Unclassed Forest


 Divisional Forest Officer
 Gurugram

19	Village Kadipur	17	10/2, 11/1, 19/2, 20/2, 21/1, 21/2	8.02 Acres	3.24	Unclassed Forest
		18	5/1,6/2, 15			
		21	2/1, 2/2, 8/2 9, 13/1, 18/2			
20	Village Basai	177/2, 178/2, 179/2, 180/2, 426/2, 427/2, 429/2, 430, 431/2, 432, 533/2,		12.30 Acres	4.97	Unclassed Forest
21	Village Khandsa	840/2, 843/2, 844/2, 848/2, 849/2, 857/2		3.56 Acres	1.44	Unclassed Forest
		Total Area of Unclassed Forest			12.235	


District Forest officer
Gurugram

Area closed under section 38				
SR no.	Village	Rect. No.	Kila No.	Area in Hac.
		12	13	14
1	Bhondsi	90	21/2,22,23	238.15
		91	10,11,12/1,12/2,19 to 21,22/1,22/2,23 to 25	
		92	5,6,14 to 17,24,25	
		93	4 to 7, 14 to 17,23 to 25	
		94	1 to 4, 5/1,5/2,6,7/1,7/2,8 to 12,13/1,13/2,14 to 18,19/1,19/2,20 to 25	
		95	1 to 3,8 to 13,18 to 23	
		128	11 to 14,15/1,15/2,16 to 25	
		129	1 to 3, 8 to 25	
		130	1,2,3/1,3/2,4,5,6,7/1,7/2,8 to 13,14/1,14/2,15 to 17,18/1,18/2,19/1,19/2,20,21/1,21/2,22 to 25	
		131	3 to 7,14 to 17, 24,25	
		132	3,4,5/1,5/2,6,7/1,7/2,8,13 to 19,22 to 25	
		133	1 to 25	
		134	1 to 25	
		135	1 to 5,6/1,6/2,7 to 14, 15/1,15/2, 16 to 25	
		161	1 to 25	
		162	1 to 25	
		163	1 to 25	
		164	1 to 25	
		165	15,16,24,25	
		166	4 to 6,15,16,25	
		167	1 to 25	
		168	1 to 25	
		169	1 to 25	
		170	1 to 25	
		193	1 to 25	
		194	1 to 25	
		195	1 to 25	
		196	1 to 7,15	
		197	5	
		198	1 to 25	
		199	1 to 25	
		200	1 to 25	
2	Dhankot	95	13 to 18.23	9.21
		96	14,15/1,16 to 24,25/1	
		97	20/3	
		107	23,24,25/1	
		110	3,4,7	
			Total Area	247.36


 Divisional Forest Officer,
 Gurugram

प्रेषक

जिला राजस्व अधिकारी,
गुरुग्राम।

प्रेषित

Divisional Forest Officer,
Forest Complex Sohna Road Gurugram.

क्रमांक 1669 / एस.के.2 दिनांक 19-5-20

विषय:-

Hon'ble National Green tribunal, New Delhi in OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. 737/2013, M.A. NO.74/2014, M.A. 75/2014, M.A. 787/2014)m and OA NO. 28/2015 (MA No.61/2015), Hon'ble National Green Tribunal, New Delhi had observed as under vide dated 23-10-2018.

उपरोक्त विषय पर आपके कार्यालय के पत्र क्रमांक 03 दिनांक 10.04.2020 के सन्दर्भ में।

विषयाधीन मामले में इस कार्यालय के पत्र क्रमांक 1517-25/एस.के. 2 दिनांक 13.04.2020 से रिपोर्ट मंगवाने हेतू सभी तहसीलदारों को लिखा गया। जिले के सभी तहसीलदारों से प्राप्त गेरमुमकिन पहाड़ की खसरा व किला नम्बरान की सूचि व सूचि से तैयार की गई रिपोर्ट आपकी सेवा मे आगामी कार्यवाही हेतू प्रेषित है।

सलंगन खसरा न0 सूचि:-

व रिपोर्ट

जिला राजस्व अधिकारी,
गुरुग्राम।

District Revenue Officer
Gurgaon

11/6/20

List of Gair Mumkin Pahar Tehsil Wise in District- Gurgaon Present Condition

Sr. No	Tehsil	Sr. No.	Villages	Total Land in (KM)	Area in Hactare	Remark
1	Gurgaon	1	Gurgaon	Nil	Nil	
		2	Hidayatpur Chhawani	Nil	Nil	
		3	Inayatpur	Nil	Nil	
		4	Sarhol	Nil	Nil	
		5	Molahera	Nil	Nil	
		6	Shahpur	Nil	Nil	
		7	Dundahera	Nil	Nil	
		8	Sukhrali	Nil	Nil	
		9	Naharpur Roopa	Nil	Nil	
		10	Baighera	Nil	Nil	
		11	Babupur	Nil	Nil	
		12	Cartarpuri	Nil	Nil	
		13	Sarai Allawardi	Nil	Nil	
		14	Choma	Nil	Nil	
Total Land Measuring				Nil	Nil	
2	Sub Teh. Kadipur	15	Basai	Nil	Nil	
		16	Kadipur	Nil	Nil	
		17	Garoli Kalan	Nil	Nil	
		18	Garoli Khurd	Nil	Nil	
		19	Daultabad	Nil	Nil	
		20	Dhanwapur	Nil	Nil	
		21	Pawala Khasrupur	Nil	Nil	
		22	Dharampur	Nil	Nil	
		23	Mohmadheri	Nil	Nil	
		24	Tikampur	Nil	Nil	
		25	Khandsa	Nil	Nil	
		26	Mohammadpur Jharsa	Nil	Nil	
		27	Narsingpur	Nil	Nil	
		28	Begampur Khatola	Nil	Nil	
		29	Dhankot	Nil	Nil	
		30	Kherki Majra	Nil	Nil	
Total Land Measuring				Nil	Nil	
3	Sub Teh. Harsaru	31	Garhi Harsaru	Nil	Nil	
		32	Harsaru	Nil	Nil	
		33	Gopalpur	Nil	Nil	
		34	Sadhrana	Nil	Nil	
		35	Wazirpur	Nil	Nil	
		36	Hamirpur	Nil	Nil	
		37	Meoka	Nil	Nil	
		38	Dhorka	Nil	Nil	
		39	Hayatpur	Nil	Nil	
		40	Budhera	Nil	Nil	
		41	Chandu	Nil	Nil	
		42	Mankrola	Nil	Nil	
		43	Bhangrola	Nil	Nil	
		44	Basharia	Nil	Nil	
		45	Kankrola	Nil	Nil	
		46	Baskusla	12-15	1	
		47	Dhana	Nil	Nil	


 District Revenue Officer
 Gurgaon
 11/6

Total Land Measuring			12-15	1	
4	Teh- Manesar	48	Shikohpur	1361-15	68-5
		49	Kheri Daula	196-12	9.8
		50	Manesar	6062-2	305.5
		51	Bar Gujar	3952	200
		52	Naurangpur	1191-10	60
		53	Sidhrawali	Nil	Nil
		54	Bhokarka	Nil	Nil
		55	Bhoara Khurd	Nil	Nil
		56	Nurpur Bhoda	Nil	Nil
		57	Prasauli	Nil	Nil
		58	Rathiwas	Nil	Nil
		59	Dinokri	Nil	Nil
		60	Bhudka	Nil	Nil
		61	Bilaspur	Nil	Nil
		62	Chandla Dungarwas	Nil	Nil
		63	Kukrola	1113-5	56
		64	Binola	Nil	Nil
		65	Fazalwas	Nil	Nil
		66	Baahanki	1402-16	70.6
		67	Kherki	480-13	24.1
		68	Gwaliar	1955-0	98.5
		69	Pathrari	Nil	Nil
		70	Udepuri	Nil	Nil
		71	Langra	Nil	Nil
		72	Sihi	Nil	Nil
		73	Sikanderpur Badha	Nil	Nil
		74	Nawada Fatehpur	Nil	Nil
		75	Badha	Nil	Nil
		76	Naharpur Kasan	Nil	Nil
		77	Lakhnola	Nil	Nil
		78	Kasan	4730-18	238.4
		79	Khoh	855-1	43
		80	Sehrawan	970-4	48.8
		81	Nainwal	1018-18	51
		82	Mokalwas	Nil	Nil
		83	Kharkhari	90-2	4.5
84	Bas Lambi	148-16	7.4		
85	Fakarpur	Nil	Nil		
86	Tatarpur	Nil	Nil		
Total Land Measuring			25529-12	1286.1	
5	Tehsil Wazirabad	87	Wazirabad	2825-0	143
		88	Haidarpur Viran	1085-10	55
		89	Ulhawas	1061-3	54
		90	Bandhwari	20119-12	1018
		91	Kadarpur	3755-5	190
		92	Ghata	1778-15	90
		93	Gawalpahari	1767-0	89
		94	Balola	1789-11	91
		95	Behrampur	7350-0	372
		96	Jharsa	Nil	Nil
		97	Tigra	Nil	Nil
		98	Shamshpur	Nil	Nil
		99	Bindapur	Nil	Nil
		100	Fatehpur	Nil	Nil
		101	Adampur	Nil	Nil

District Revenue Officer
Gurgaon

		102	Chakkarpur	1198-0	60
		103	Kanehi	Nil	Nil
		104	Silokhra	Nil	Nil
		105	Nathupur	2215-5	112
		106	Sikanderpur Goshi	702-11	36
Total Land Measuring				45647-12	2310
6	Sub Teh - Badshahpur	107	Badshahpur	Nil	Nil
		108	Aklampur	233-17	12
		109	Nangli Umarpur	Nil	Nil
		110	Dhumaspur	Nil	Nil
		111	Medawas	Nil	Nil
		112	Islampur	Nil	Nil
		113	Behrampur	Nil	Nil
		114	Ghasaula	Nil	Nil
		115	Tikri	Nil	Nil
		116	Fazilpur Jharsa	Nil	Nil
		117	Tikli	3277-5	166
		118	Palra	Nil	Nil
		119	Nurpur Jharsa	Nil	Nil
		120	Gairatpur Bas	10891-9	551
		121	Sakatpur	2559-1	130
		122	Hassanpur	134-15	7
		123	Darbaripur	124-2	6
Total Land Measuring				17220-9	872
7	Teh - Farrukh Nagar	124	Farrukh Nagar	Nil	Nil
		125	Khurampur	Nil	Nil
		126	Sarbasirpur	Nil	Nil
		127	Daboda	Nil	Nil
		128	Patli Hajipur	Nil	Nil
		129	Judola	Nil	Nil
		130	Mubarikpur	Nil	Nil
		131	Jhanjrola	Nil	Nil
		132	Mushedpur	Nil	Nil
		133	Birhera	Nil	Nil
		134	Hari Nagar	Nil	Nil
		135	Garhi Nathekhan	Nil	Nil
		136	Khandewla	Nil	Nil
		137	Tirpari	Nil	Nil
		138	Basonda	Nil	Nil
		139	Bakainka	Nil	Nil
		140	Tajnagar	Nil	Nil
		141	Fazilpur Badli	Nil	Nil
		142	Babra Bakipur	Nil	Nil
		143	Joniawas	Nil	Nil
		144	Khantawas	Nil	Nil
		145	Saidpur Mohammadpur	Nil	Nil
		146	Jhund Sarai Viran	Nil	Nil
		147	Jhund Sarai Abad	Nil	Nil
		148	Dhanawas	Nil	Nil
		149	Mehachana	Nil	Nil
		150	Palri	Nil	Nil
		151	Rajupur	Nil	Nil

District Revenue Officer
Gurgaon

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		152	Faridpur	Nil	Nil	
		153	Karola	Nil	Nil	
		154	Alimudinpur	Nil	Nil	
		155	Sultanpur	Nil	Nil	
		156	Iqbalpur	Nil	Nil	
		157	Kaliawas	Nil	Nil	
		158	Siwari	Nil	Nil	
		159	Jaraou	Nil	Nil	
		160	Shekhupur majri	Nil	Nil	
		161	Gugana	Nil	Nil	
		162	Khawaspur	Nil	Nil	
		163	Jamalpur	Nil	Nil	
		Total Land Measuring				
				13789-19	698	
8	Sohna	164	Sohna	622-10	32	
		165	Raipur	Nil	Nil	
		166	Jakopur	14876-10	753	
		167	Bhondsi	3707-9	188	
		168	Rithoj	3284-12	157	
		169	Sehjaswas	4097-17	207	
		170	Harchandpur	Nil	Nil	
		171	Ishaki	1029-5	54	
		172	Nimot	Nil	Nil	
		173	Tolni	Nil	Nil	
		174	Chuharpur	Nil	Nil	
		175	Ranika Singhola	Nil	Nil	
		176	Nunera	Nil	Nil	
		177	Mandawar	5674-14	287	
		178	Silani	Nil	Nil	
		179	Lakhuwas	Nil	Nil	
		180	Ratika Noabad	Nil	Nil	
		181	Sancholi	Nil	Nil	
		182	Bhogpur	Nil	Nil	
		183	Hajipur	Nil	Nil	
		184	Karanki	Nil	Nil	
		185	Khuntपुरi	Nil	Nil	
		186	Daula	Nil	Nil	
		187	Jalalpur	461-05	23	
		188	Baluda	Nil	Nil	
		189	Khaika	Nil	Nil	
		190	Siraska	Nil	Nil	
		191	Abheypur	4895-8	248	
		192	Khobri	551-15	28	
		193	Kharoda	Nil	Nil	
		194	Ghamroj	8621-10	437	
		195	Alipur	2231-3	113	
		196	Lohatki	Nil	Nil	
		197	Berka	Nil	Nil	
		198	Dhunela	Nil	Nil	
		199	Ghangola	Nil	Nil	
		200	Rahaka	Nil	Nil	
		201	Satlaka	Nil	Nil	
		202	Bidhwaka	Nil	Nil	
		203	Bilaka	Nil	Nil	
		204	Johlaka	Nil	Nil	
		205	Khatrika	Nil	Nil	
		206	Saramthala	Nil	Nil	

District Revenue Officer
Gurgaon

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	207	Badshapur Tethar	1069-4	54	
	208	Kuliaka	Nil	Nil	
	209	Tethar	1417-4	72	
	210	Kherli Lala	Nil	Nil	
	211	Loh Singhani	Nil	Nil	
	212	Bai Khera	Nil	Nil	
	213	Garhi Bazidpur	46-1	2	
	214	Kherla	2249-1	114	
	215	Mahendawara	Nil	Nil	
	216	Pulhawas	Nil	Nil	
	217	Rojka Gujar	38983-5	1974	
	218	Behlpa	1709-1	86	
	219	Damdma	1213-5	61	
	220	Raisina	17062-15	864	
	221	Sanpki Nagli	3243-07	164	
	222	Hariahera	2741-07	139	
	223	Mohammadpur Gujar	2874-07	145	
Total Land Measuring			136265-14	6899	
9	Pataudi	224	Pataudi	Nil	Nil
		225	Rampur	Nil	Nil
		226	Jatauli	Nil	Nil
		227	Narhera	Nil	Nil
		228	Bas Padamka	Nil	Nil
		229	Uncha Majra	Nil	Nil
		230	Bir Khurd	Nil	Nil
		231	Nurgarh	Nil	Nil
		232	Husainka	Nil	Nil
		233	Mangwaki	Nil	Nil
		234	Haliaki	Nil	Nil
		235	Brahmanwas	Nil	Nil
		236	Chhilarki	Nil	Nil
		237	Ghudana	Nil	Nil
		238	Sherpur	Nil	Nil
		239	Hagdarapur	Nil	Nil
		240	Brijpura	Nil	Nil
		241	Jasat	Nil	Nil
		242	Barheri Rahnwa	Nil	Nil
		243	Pahari	Nil	Nil
		244	Shahpur Jat	Nil	Nil
		245	Rajpura	Nil	Nil
		246	Muzaffra	Nil	Nil
		247	Dadawas	Nil	Nil
		248	Mozamabad	Nil	Nil
		249	Inchhapuri	Nil	Nil
		250	Khalilpur	Nil	Nil
		251	Gagli	Nil	Nil
		252	Bhogpuri	Nil	Nil
		253	Khetiawas	Nil	Nil
		254	Bapas	Nil	Nil
		255	Ghilnawas	Nil	Nil
		256	Ahmadpur	Nil	Nil
		257	Balewa	Nil	Nil
		258	Mehniawas	Nil	Nil
		259	Nanu Kalan	Nil	Nil
		260	Daultabad	Nil	Nil

Attested.

[Signature]
District Revenue Officer
Gurgaon

11/6

261	Telpuri	Nil	Nil
262	Nanu Khurd	Nil	Nil
263	Gadaipur	Nil	Nil
264	Sayyad Shahpur	Nil	Nil
265	Goriawas	Nil	Nil
266	Khor	Nil	Nil
267	Mirzapur	Nil	Nil
268	Lohaka	Nil	Nil
269	Ransika	Nil	Nil
270	Malikpur	Nil	Nil
271	Dewlawas	Nil	Nil
272	Hansaka	Nil	Nil
273	Mubarikpur	Nil	Nil
274	Lokra	Nil	Nil
275	Mumtajpur	Nil	Nil
276	Hera Heri	Nil	Nil
277	Turkapur	Nil	Nil
278	Chhawan	Nil	Nil
279	Khanpur	Nil	Nil
280	Sapedar Nagar	Nil	Nil
281	Jataula	Nil	Nil
282	Sanpka	Nil	Nil
283	Jouri	Nil	Nil
284	Janaula	Nil	Nil
285	Ghoshgarh	139-5	7
286	Mao	Nil	Nil
287	Darapur	Nil	Nil
288	Lokri	Nil	Nil
289	Lochab	Nil	Nil
290	Bastpur	Nil	Nil
291	Bohara Kala	Nil	Nil
Total Land Measuring		139-5	7

Total Land Measuring Disst. Gurugram	220815-07	11375
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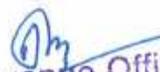

 District Revenue Officer
 Gurgaon
 11/6


 District Revenue Officer
 GURUGRAM

Total Land of Gair Mumkin Pahar District Gurgaon

sr. no	Tehsil Sub tehsil	Total Land K-M	Total Land Hectare	Remark
1	Tehsil Gurugram	Nil	Nil	
2	Sub Tehsil Harsaru	12-15	1	
3	Sub Tehsil Kadipur	Nil	Nil	
4	Tehsil Wazirabad	45647-12	2310	
5	Sub Tehsil Badshahpur	17220-9	872	
6	Tehsil Manesar	25529-12	1286	
7	Tehsil Pataudi	139-5	7	
8	Tehsil Farrukh Nagar	Nil	Nil	
9	Tehsil Sohna	132265-14	6899	
	Total Land Measuring	220815-07	11375	

नोट:- जिला गुरुग्राम में गैरमुमकिन राड़ा, गैरमुमकिन बीहड़, बंजर व रूध इस तरह की कोई जमीन की किस्म नहीं है।


 District Revenue Officer
 Gurgaon


 District Revenue Officer

 Gurugram

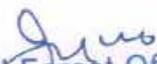
Annexure-III

Area covered by notification under Section 4 & 5 of PLPA 1900

Sr.No.	Name of village	Rect. No.	Khasra No of Area under Sec. 4&5		Area in Hac.
				Kila No.	
1	2	3		4	5
1	Bhondsi	162		1 to 25	475.5
		163		1 to 25	
		164		1 to 25	
		165		15, 16, 24, 25	
		166		4 to 6, 15, 16, 25	
		167		1 to 25	
		168		1 to 25	
		169		1 to 25	
		194		1 to 25	
		195		1 to 25	
		196		1 to 7, 15	
		197		5	
		198		1 to 25	
		199		1 to 25	
		222		1 to 25	
		223		1 to 25	
		224		1 to 25	
		225		1 to 25	
		226		1 to 9, 13 to 17, 24, 25	
		227		5, 6	
		228		1 to 19, 22 to 25	
				1 to 25	

DIVISIONAL FOREST OFFICER
BIRGAON,

	229	1 to 25
	230	1 to 25
	231	1 to 25
	245	1 to 15, 16/1, 17, 18/1, 18/2, 19/1, 20/2, 21/1, 23/2, 24,25/1
	246	1 to 25
	247	1 to 20,25
	248	1 to 15
	249	5 to 8, 14, 15
	250	1 to 5, 6/2, 7 to 10, 14, 5/1
	251	1/1, 4/2, 10/2
	6	20 to 24
	7	9 to 14, 16 to 25
	20	11 to 25
	21	1 to 25
	22	1 to 25
	23	6 to 25
	24	3 to 9, 10/1, 10/2, 11 to 20, 21/1, 21/2, 22 to 25.
	25	10, 11, 19 to 23
	26	5,11, 20, 21.
	27	1 to 4, 6 to 25
	28	1 to 19, 20/1, 20/2, 21 to 25
	29	1 to 15, 16/1, 16/2, 17/1, 17/2, 18/1, 18/2, 19/1, 19/2, 20/1, 20/2, 21 to 25
	30	1 to 16, 18/1, 18/2, 19 to 22, 23/1, 23/2,24,25
	31	1 to 25
	32	1 to 25
	63	1 to 25
	64	1 to 25


 Divisional Forest Officer
 Gurugram

		65	1 to 25	
		66	1 to 25	
		67	1 to 25	
		68	1 to 20, 22 to 25	
		69	1, 2, 9 to 12, 18 to 23	
		70	1 to 3, 9 to 11, 20, 21	
		71	2 to 8, 13 to 18, 24, 25	
		72	1 to 3	
		73	1 to 5, 8 to 10	
		74	1 to 15, 18 to 22	
		75	1 to 25	
		76	1 to 25	
		77	5, 6, 15, 16, 25	
		108	5, 6, 15.	
		109	1 to 25	
		110	1 to 25	
		111	1,2, 9 to 12, 20, 21	
		112	4 to 6	
		113	1	
		114	1 to 5, 7 to 13	
2	Sahjawas	1	16 to 18, 21 to 25	105.21 ✓
		2	21	
		3	1, 2, 8 to 13, 18 to 23	
		4	1 to 25	
		5	1 to 25	
		6	1 to 3, 8 to 13, 18 to 23	
		7	1 to 3, 8 to 12, 8 to 23	
		8	1 to 25	
		9	6, 13 to 25	


 Divisional Forest Officer
 Gurugram

		10	16, 24, 25	
		13	1 to 25	
		14	1, 2,3, 7 to 14, 17 to 24	
		15	1 to 4, 7 to 14, 17 to 25	
		16	1 to 25	
		35	1 to 9, 13 to 15, 23 to 25	
		36	1 to 25	
		37	1 to 4, 8 to 11	
		38	3 to 7, 14 to 17, 24, 25	
3	Rithauj	1	16, 17, 21 to 24, 25/1	69.2
		6	1to3, 4/1, 7/2, 8to13, 14/1, 16/2, 17 to 24, 25/1	
		7	3to9, 12 to 25	
		8	16, 17, 23/2, 24, 25	
		9	1 to 25	
		10	1to4, 5/1, 6/2, 7 to 14, 15/1, 16 to 25	
		16	1/1, 2/2, 9/2, 10, 11, 12/1, 19/2, 20, 21, 22/1	
		17	1 to 25	
		18	1 to 10, 11/1, 12/1, 13/2, 14 to 17, 18/1, 19/1, 23/2, 24, 25	
		19	3/2, 4 to 7, 8/1, 13/2, 14/2, 15/1, 16/3, 17/3, 24/2	
		24	2/2, 3/2, 4 to 6, 7/1, 8/2, 9/1, 15/2	
		25	1, 2/1, 3/2, 4 to 7, 8/1, 9/2, 10, 11/2, 12/1, 13/2, 14/2, 15, 16/1,17/1, 19/2, 20/1,	
		26	1/1, 10/2, 11/1	
4	Sakatpur		85, 87	67.58
5	Kadarpur		92 to 95	189.79
6	Gairtpur Bas		471 to 473, 528, 1256 to 1259.	244.42
7	Rojkagujjar		1 to 44, 45 min., 46 min, 55 min, 56, 57, 58 min, 62 to 65, 66 min, 69 min, 70 to 76	1059.04
			79 to 89, 92 to 132.	882.6


 DIVISIONAL FOREST OFFICER
 GURGAON.

8	Abheypur	3	21	87.41
		4	11 to 13, 17 to 25.	
		5	6, 7, 11 to 23, 24/1, 24/2, 25/1, 25/2.	
		24	3 to 5, 6/1, 6/2, 7 to 9 12/1, 12/2, 13, 14, 15/2, 15/2, 16 to 19, 20/1, 20/2, 21 to 25.	
		25	1 to 7, 8/1, 8/2, 9 to 13, 14/1, 14/2, 15 to 25.	
		26	1 to 4, 7 to 25.	
		27	19 to 23.	
		28	20, 21.	
		29	8, 9, 11 to 25.	
		30	15, 16, 21, 25.	
		31	1 to 3, 7 to 25.	
		32	1 to 25.	
		33	1 to 25.	
		34	1 to 25	
		35	15, 16.	
		60	1 to 25	114.93
		61	1 to 25	
		62	1 to 25	
		63	1, 9 to 12, 19 to 22	
		64	1, 2, 10.	
		65	1 to 15, 17 to 23, 25	
		66	1 to 25	
		67	1 to 25	
		94	1 to 20, 23 to 25	
		95	1 to 25	
		96	1 to 3, 9 to 12, 19 to 22	
		97	1, 2, 9 to 11, 20	


 Divisional Forest Officer
 Gurugram

		98	1 to 20, 22 to 24	
		99	3 to 7, 15	
9	Harchandpur	1	23, 24, 25	176.44
		2	20 to 24	
		3	1, 10, 11, 19 to 24	
		4	1 to 25	
		5	4 to 7, 14 to 17, 24, 25	
		6	3 to 9, 13 to 18, 23, 24, 25	
		7	1 to 19, 25	
		8	1 to 25	
		9	6 to 18, 19 to 25	
		10	11 to 25	
		11	11, 12, 17 to 24	
		12	1 to 4, 7 to 13, 18 to 23	
		13	1 to 25	
		14	1 to 25	
		15	1 to 20, 22, 23, 25	
		19	5	
		21	1 to 10, 13 to 16, 18, 24, 25	
		22	1 to 19, 24	
		23	1, 2, 9 to 12, 20, 21	
		24	1, 3 to 10	
		25	2, 7, 11, 13, 14, 17, 18, 19, 20/1, 20/2, 21, 22	
		26	6, 7, 14, 15, 16, 18, 19	
		27	11, 14 to 17, 23, 24, 25	
		32	5	
		35	2, 3, 4, 7, 8, 9, 11/2, 14 to 18	
		36	1, 2, 5 to 8, 10 to 22	
		37	1, 2, 3, 9, 10, 11, 20, 21	

Divisional Forest Officer
Gurgaon

		38	1 to 14, 16 to 25	
		39	1 to 9, 10/1, 12 to 18, 19/1, 23, 24, 25/1	
		49	1, 5, 8, 12, 16	
10	Ghamrouj	1	6,15, 16, 25	233.9
		2	11, 12, 19 to 24	
		3	21	
		4	1 to 4, 7 to 14, 16 to 25	
		5	4 to 7, 11, 12, 14 to 25	
		6	16, 24, 25	
		7	4 to 8, 13 to 18, 23 to 25	
		8	1 to 25	
		9	1 to 25	
		10	1, 9, to 12, 17 to 25	
		20	1 to 25	
		21	2 to 9, 11 to 25	
		22	11 to 25	
		23	13 to 18, 22 to 25	
		24	3 to 8, 13 to 18,22 to 25	
		25	1 to 25	
		26	1 to 25	
		27	1 to 25	
		45	1 to 25	
		46	1 to 25	
		47	1, to 25	
		48	2 to 8, 13 to 17, 24, 25	
		49	4 to 7, 13 to 18, 23 to 25	
		50	1 to 25	
		51	1 to 25	
		52	1 to 25	

Divisional Forest Officer
Gurugram

		72	1 to 25	
		73	1 to 25	
		74	1 to 25	
		75	4 to 7, 15, 16	
		76	1 to 3, 9	
		77	1 to 9, 13 to 18, 24, 25	
		78	1 to 25	
		103	1 to 15	
		104	5, 6	
11	SanpkiNangli	1	16, 17, 20 to 25	94.29
		2	19 to 24	
		3	10 to 12, 18 to 23	
		4	1 to 25	
		5	1 to 9, 13 to 17, 24, 25	
		6	4 to 7, 14 to 17, 24, 25	
		7	1 to 25	
		8	1 to 4, 7 to 25	
		9	11 to 14, 15/1, 15/2, 16/1, 16/2, 17 to 23, 24/1, 24/2, 25/1, 25/2	
		15	1 to 3, 4/1, 7/2, 8/1, 8/2, 9 to 12, 13/1, 18/2, 19 to 22.	
		16	1 to 25	
		17	1 to 20, 22 to 25	
		18	4 to 6, 15	
		19	3 to 7, 15, 16, 25	
		20	1 to 25	
		21	1 to 4, 5/1/2, 6 to 25.	
12	Alipur	1	7, 8, 13 to 18, 23 to 25	56.65
		2	11, 19 to 22	
		3	1 to 3, 8 to 10, 12 to 14, 16, 17, 18, 19, 23, 24, 25	


 Divisional Forest Officer
 Gurugram

		4	3 to 5	
		5	3 to 7, 15, 16, 25	
		6	1, 6 to 25	
		7	11 to 13, 16 to 25	
		16	1 to 25	
		17	1 to 19, 23, 24, 25	
		18	1 to 7, 15	
		19	1 to 25	
		35	1 to 10	
13	Hariahera	1	17 to 24	79.32 ✓
		2	11, 19 to 22	
		3	1 to 19, 22 to 25	
		4	2 to 9, 12 to 19, 22 to 25	
		5	1 to 3, 8 to 13, 17 to 24	
		6	10 to 12, 19 to 23	
		7	1 to 25	
		8	2 to 9, 12 to 19, 22 to 25	
		9	2 to 9, 12 to 19, 21 to 25	
		10	1 to 25	
		11	1 to 4, 7 to 14, 17/1, 18 to 22, 23/1, 24/1	
		19	1, 2, 3/1, 9, 10	
		20	1 to 10	
		21	1 to 9	
14	Raisena	1	12 to 19, 21 to 25	387.68 ✓
		2	11, 12, 16 to 25	
		3	21 to 23	
		4	1 to 3, 8 to 13, 18 to 24	
		5	1 to 25	
		6	1 to 25	


 Divisional Forest Officer
 Gurugram

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	7	5, 6, 15 to 19, 21 to 25
	11	5, 6, 14 to 17, 23 to 25
	12	1 to 25
	13	1 to 25
	14	1 to 25
	15	1 to 4, 6 to 25
	16	11, 20 to 22
	17	1, 2, 8 to 13, 18 to 25
	18	1 to 25
	19	1 to 25
	20	1 to 25
	21	1 to 25
	22	1 to 25
	32	1 to 25
	33	1 to 13, 15, 18 to 24
	34	1 to 20, 24, 25
	35	1 to 25
	36	1 to 3, 8 to 13, 18 to 24
	37	1 to 4, 7 to 14, 17 to 24
	38	1 to 10, 12 to 19, 21/2, 22 to 25
	39	5/2, 10/1, 20, 21
	40	1 to 25
	41	1 to 5
	55	1 to 5
	56	1
	57	2 to 7, 14 to 17, 25
	58	1 to 4, 8 to 13, 18 to 23
	59	1 to 3, 8 to 13, 18 to 24
	60	5, 6


 Divisional Forest Officer
 Gurugram

	79	2 to 9, 13, 14	
	141	1 1 to 25	
	142	5, 6, 15, 16, 25	
	143	5, 6, 15, 16	
	144	1 to 25	
	145	1 to 25	
	146	1 to 3, 8 to 13, 18 to 24	
	170	10 to 12, 19 to 24	
	171	1 to 25	
	172	1 to 25	
	173	1 to 9, 12 to 19, 23 to 25	
	174	3 to 8, 13 to 17, 25	
	175	1 to 25	
	176	1 to 25	
	177	1 to 25	
	178	11, 20, 21, 26	
	179	26	
	197	26, 27	
	198	1 to 24	
	199	1 to 25	
	200	1 to 8, 14 to 16, 25	
	201	1 to 9, 12 to 14, 18, 19, 22, 23	
	202	1 to 9, 14 to 16, 25	
	203	1 to 4, 7 to 13, 18 to 23	
	208	8, 9, 11 to 25	
	209	1 to 25	
	210	5, 6, 15, 16, 25	
	211	5, 6, 15.	
	212	1 to 20	


 Divisional Forest Officer
 Gurugram

		213	1 to 4, 8 to 12, 20	
15	Sohna	6	11, 12, 18 to 25	508.70
		7	16, 17, 24, 25	
		8	3 to 8, 13 to 18, 23 to 25	
		9	1 to 25	
		10	11, 12, 18 to 24	
		31	1 to 4, 7 to 25	
		32	1 to 25	
		33	4 to 7, 15 to 17, 25	
		34	5, 6, 15, 16	
		35	1 to 25	
		36	1 to 25	
		37	1, 10, 11, 20 to 22	
		59	1 to 3, 8 to 25	
		60	1 to 25	
		61	1 to 10, 12 to 19, 22 to 25	
		62	2 to 9, 12 to 19, 22 to 25	
		63	1 to 25	
		64	1 to 25	
		65	20, 21	
		85	1, 9 to 12, 18 to 24	
		86	1 to 25	
		87	1 to 25	
		88	2 to 9, 12 to 19, 22 to 25	
		89	2 to 8, 13 to 18, 23 to 25	
		90	1 to 25	
		91	1 to 25	
		92	1 to 25	
		93	10 to 12, 19 to 23	


 DIVISIONAL FOREST OFFICER
 GURGAON.

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	114	20, 21
	115	1 to 3, 7 to 25
	116	1 to 25
	117	1 to 25
	118	1 to 25
	119	4 to 7, 14 to 17, 24, 25
	120	5 to 7, 14 to 17, 24, 25
	121	1 to 25
	122	1 to 25
	123	1 to 25
	124	1 to 25
	125	1, 2, 9 to 13, 18 to 23
	157	1 to 25
	158	1 to 25
	159	4 to 7, 14 to 17, 24, 25
	160	4 to 8, 13 to 18, 23 to 25
	161	1 to 25
	162	1 to 25
	201	1 to 25
	202	1 to 25
	203	3 to 8, 13 to 18, 23 to 25
	204	4 to 6
	205	1 to 5, 7 to 10
	206	1 to 5
	216	16, 25
	217	19 to 22
	232	1 to 3, 8 to 13, 18 to 22
	233	1 to 10, 11/1, 11/2, 12/1, 12/2, 13 to 25
	234	1 to 15, 16/1, 16/2, 17 to 23, 24/1, 24/2, 25


 Divisional Forest Officer
 Gurugram

		242	1, 2, 3/1, 3/2, 4 to 9, 12 to 19, 23 to 25	
		243	1 to 7, 8/1, 8/2, 9 to 12, 13/1, 13/2, 14, 15, 16/1, 16/2, 17 to 25	
		245	19 to 22	
		244	1, 2, 9 to 12, 19 to 21, 22/1, 25/2	
		258	1, 2, 9 to 12, 19 to 22	
		259	2, 3, 5/2, 6/1, 6/2, 7 to 9, 11/2, 12 to 14, 15/1, 15/2, 16/1, 16/2, 17 to 24, 25/1, 25/2	
		260	1 to 25	
		261	3 to 8, 13 to 19, 22 to 25	
		262	2 to 9, 12 to 19, 22 to 25	
		263	1 to 25	
		264	1 to 4, 5/1, 5/2, 6, 7 to 13, 14/1, 14/2, 15 to 25	
		265	1, 2, 10, 11, 20, 21	
		276	10, 11	
		277	1, 2, 3/1, 3/2, 4 to 15, 20	
		278	1 to 25	
		279	1 to 25	
		280	1 to 19, 23 to 25	
		281	1 to 14, 7 to 14, 15/1, 15/2, 16/2, 17 to 24, 25/1	
		282	1 to 3, 4/2, 7/2, 8 to 10, 11/1, 11/2, 12, 13, 14/1	
		291	1 to 4, 5/1, 6/2, 7 to 10, 13, 14, 15/1	
		292	4, 5	
			2725, 2726, 2728, 2741	3.64
16	Bahlapa	2	1, 2, 9 to 13, 18 to 23	44.92
		3	1 to 4, 7 to 14, 17 to 24	
		19	1 to 25	
		20	20, 21	
		21	1, 11, 12, 19 to 22	
		22	1 to 25	
		42	1 to 24	
		43	1, 2, 9, 10	
		44	1 to 4, 8 to 10	


 DIVISIONAL FOREST OFFICE
 GURGAON.

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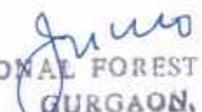
17	Wazirabad		2107 to 2109	80.53
18	HaiderpurViran		341 to 346	67.99
19	Ghata		74 to 91	60.3
20	Chakarpur		713	40.47
21	Kasan		269 to 287	110.07
22	Manesar	112	9 to 12, 19 to 22	129.09
		113	1 to 25	
		114	1 to 25	
		115	1 to 25	
		116	3 to 8, 13 to 19, 22 to 25	
		117	15	
		118	1 to 15	
		119	1 to 15	
		120	1 to 15	
		121	1 to 25	
		122	1, 2, 9 to 12, 19, 20	
		143	1to4, 7, 8/1, 9/1, 9/2, 10/1, 10/2, 11/1, 12 to 15, 16/1, 17/2, 18/1, 19/1, 20/2, 21, 22/2, 23/2, 24/1, 25/2	
		153	1 to 25	
		168	1 to 25	
		169	1 to 25	
		177	1 to 20, 22 to 25	
		178	1 to 15, 17 to 23	
		181	1, 2, 9 to 11	
		182	2 to 8, 14 to 16	
23	Bandhwari		651, 655, 673 to 676, 679 to 696, 698 to 711	511.92
24	Bahrampur		70 to 72	164.7
25	Balola	1	23	53.42

Divisional Forest Officer
Gurugram

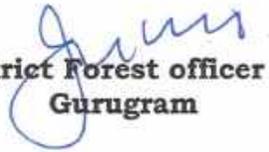
		12	6 to 14, 15/1, 17/2, 18 to 23, 24/1, 26, 27	
		13	2 to 12, 14 to 25	
		14	16, 25	
		15	4, 5/2, 6	
		17	3/1, 4	
26	GawalPhari		82 to 84	109.26
27	Naurangpur		93 to 96	33.59
28	Bargujjar		16 to 21, 193 to 205	82.15
29	Nainwal		200 to 204, 219 to 226,	136.78
30	Sikohpur		2422, 2427, 2431, 2432, 2441, 2443	53.42
31	Damdama	3	4 to 8, 12 to 19, 23 to 25.	66.38
		4	1, 2, 6 to 25.	
		5	20, 21.	
		6	1, 10 to 12, 18 to 23.	
		7	1 to 25.	
		8	3 to 8, 13 to 19, 22 to 25.	
		21	1 to 9, 12 to 19, 22 to 25.	
		22	1 to 25.	
		23	1 to 4, 7 to 15, 17 to 25.	
		24	1	
		25	1 to 3, 10, 11, 20.	
		26	2 to 9, 13 to 15.	
32	Mohmad pur Gujjar	13	12/1, 19 to 22.	63.94
		14	16, 17, 23 to 25.	
		15	16, 23 to 25.	
		16	2 to 23, 24/1, 24/2, 25/1, 25/2.	
		17	1, 2, 9 to 12, 19 to 22.	
		30	1/1, 1/2, 2, 9 to 11, 12/1, 12/2, 19/1, 19/2, 20, 21/1, 21/2, 22/1, 22/2, 22/3.	


 Divisional Forest Officer
 Gurugram

		31	1 to 4, 5/1, 5/2, 6, 7, 8/1, 8/2, 9 to 12, 13/1, 13/2, 14, 15, 16/1, 16/2, 17 to 25.	
		32	3 to 9, 11 to 20, 23 to 25.	
		33	16	
		34	4 to 6.	
		35	1 to 19, 23 to 25.	
		36	1, 2/1, 3/1, 7/2, 8 to 25.	
		37	11/2, 19/1, 19/2, 20, 21/1, 21/2, 22.	
		45	1/1, 1/2, 2 to 9, 10/1, 10/2, 11, 12, 19.	
		46	1 to 5, 6/1, 6/2, 7 to 13.	
		47	3 to 7, 14, 15.	
33	Khuntपुरi		183 min, 229 min	40.46
34	Khedla	3	15, 16, 24, 25.	104.00
		4	10 to 12, 18 to 23.	
		5	1 to 3, 8 to 14, 16 to 25.	
		6	4 to 25.	
		7	4/2, 5, 6, 7/1, 14/2, 15, 16, 17/1, 22/3, 24, 25.	
		22	2/2, 3/1, 4/2, 5 to 9, 10/1, 11/2, 12 to 19, 20/1, 22/2, 22 to 25	
		23	1 to 25.	
		24	1 to 15, 17 to 24.	
		25	1 to 4, 7 to 14, 17 to 25.	
		26	1 to 19, 20/1, 21/2, 22 to 25.	
		43	3 to 5.	
		44	1 to 25.	
		45	1, 10 to 12, 19 to 22.	
		46	1 to 3, 8 to 13, 18 to 23.	
		47	1 to 10, 12 to 19, 20/1, 22 to 25.	
		48	5/2, 6/1.	


 DIVISIONAL FOREST OFFICER
 GURGAON.

		65	2/3, 3 to 7, 8/1, 9/1, 13/2, 14 to 17, 18/1, 23/2, 24, 25.	
		66	1, 2, 9 to 11, 20, 21.	
		67	1, 10.	
		68	4/2, 5, 6, 7/1.	
35	Baghanki		75 min	35.21
			Total	6824.85 Ha.


District Forest officer
Gurugram

इस कार्यालय के पृ0 क्रमांक 1894-1907 एस0के0 2 दिनांक 12.06.2020 के निरन्तरता में:-

तरमीमी आदेश जिला कलैक्टर दिनांक 11.06.2020

जिला गुरुग्राम में प्रायः यह देखने में आया है कि अरावली के पहाड़ों की गिरदावरी गैरमुमकिन पहाड की जगह गैर मुमकिन फार्म हाउस व गैर मुमकिन चार दिवारी व सडक इत्यादि का इन्द्राज खसरा गिरदावरी में किया हुआ है। जबकि मौके पर गैर मुमकिन पहाड है।

राजस्व रिकार्ड में गैर मुमकिन पहाड अरावली नोटिफिकेशन 07.05.1992 के लिये रिजर्व है। उक्त विषय में माननीय पंजाब एवं हरियाणा उच्च न्यायालय CRM Nos M-51514 of 2007 & 880 of 2010 द्वारा औवजरवेशन दी है, व केस अनुमान OA No. 4 of 2013 सोनिया घोष बनाम स्टेट ऑफ हरियाणा व वैलफेयर सोसायटी बनाम यूनियन ऑफ इंडिया में आदेश दिनांक 23.10.2018 माननीय न्यायालय एन0जी0टी0 द्वारा भी आदेश पारित किये हैं, कि यदि कोई पटवारी बिना किसी सक्षम लीगल अथोरटी के आदेश के राजस्व रिकार्ड में गैर मुमकिन फार्म हाउस चारदिवारी सडक इत्यादि का इन्द्राज करता है। तो इस प्रकार का इन्द्राज stray entries (फिजूल का इन्द्राज) माना है इस प्रकार के इन्द्राज को नजरअंदाज (Ignore) किया जाना चाहिए। अतः राजस्व रिकार्ड में किस्म गैर मुमकिन पहाड दुरुस्त करने के आदेश पारित करता हूँ।

-हस्ता/-

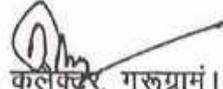
जिला कलैक्टर, गुरुग्राम।

पृ0 क्रमांक 1932-45/एस.के. 2

दिनांक 16-6-2020

इसकी एक प्रति निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. उपमण्डल अधिकारी (ना0), गुरुग्राम, बादशाहपुर, पाटौदी, सोहना।
2. तहसीलदार - गुरुग्राम मानेसर, सोहना, फरुखनगर, पाटौदी, वजीराबाद व उप-तहसीलदार बादशाहपुर, कादीपुर व हरसरु।
3. नायब सदर कानूनगों, सदर कानूनगों शाखा।

कृते:  जिला कलैक्टर, गुरुग्राम।

Annexure-V

**Regional Office, Gurugram (S)
Haryana State Pollution Control
Board**

3rdFloor, HSIIDC Complex, IMT Manesar, Gurugram

Website – www.hspcb.gov.in, E-Mail - hspcbrogrs@gmail.com

Tele No. 0124-2290207, 0124-2290208

No.HSPCB/GRS/2020/5124

Dated:07-05-2020

To

The Divisional Forest Officer, Gurugram
-cum-
Member Secretary of the Committee

Sub.:

In the matter of Sonia Ghosh versus State of Haryana another's &Haryali Welfare Society versus Union of India & others in OA No. 04/2013 (Suo Moto) (MA No. 568/2013, MA No. 737/2013, MA No. 74/2014, MA No. 75 2014 & MA No. 787/2014) and OA No. 28/2015 (MA No.61/2015).

Ref.:

DFO Gurgaon letter no 18-22-G dated04.05.2020

With the reference to the letter referred above, it is intimated that

- A) The list of 424 farm houses (**Annexure A**) in village Raisina, Gurgaon against which prosecution action was filed by Gurugram Region (South), HSPCB under violation of Aravali Notification dated 07.05.1992 in special environment court Faridabad. The action against unauthorized construction structures of the farmhouses in village Raisina, Gurgaon is to be executed by T&CP Dept & Executive Officer, Municipal Council Sohna. This office has already requested Executive Officer, Municipal Council Sohna vide letter no 2075-2078, dated 6-9- 2019 (**Annexure B**) to take necessary action & submit ATR in compliance of OA 04/2013 at theearliest.
- B) The prosecution action against Ansal resident club (Lat / log N28 18 50 E77 0 30), Aravali retreat, village Raisina, Gurgaon for violation of Aravali Notification dated 07.05.1992 has been initiated by Gurugram Region (South),HSPCB.
- C) A complaint from Ramavtar Yadav has been received regarding Police line

Manesar that the same has been constructed in violation of Aravali Notification dated 07.05.1992. Regarding same this office has requested vide letter no 3981-82 dated 29-1-2020 (**Annexure C**) for direction to concerned tehsildar to clarify whether the land of police line manesar falls under Aravali Notification area or not being subject relates to revenue department. The clarification report is awaited.

- D) A communication received from DFO Gurgaon vide letter no 1-G dated 2-4-2020 that the petitioner of CWP No. 11687/2018 of Harinder Dhingra Vs Union of India & Ors has produced photographs of Delhi Public School, Aravali, Gairatpur Bass Gurgaon showing violation of aravali plantation area. Regarding same this office has requested vide letter no 5119-22 dated 6-5-2020 (**Annexure D**) for issuing necessary direction to concerned tehsildar to verify the land of Delhi Public School, Aravali, Gairatpur Bass, Gurgaon with respect to applicability of Aravali Notification dated 7 May 1992 and submit report through Deputy Commissioner Gurugram at the earliest so that same be intimated in court before next date of hearing. The clarification report is awaited.
- E) No consolidated action taken report on prescribed performa by the respective departments on the meeting held on 26-9-2019 under the Chairmanship of Chief Secretary Government of Haryana in the matter of HSPCB versus Akram Jamal has been submitted till date. The copy of letter no 5116 dated 6-5-2020 for same is enclosed as **Annexure E**.

The same matter may kindly be placed in the meeting to be held on 14-5-2020.
DA/ **Annexure A to E**

Regional Officer
Gurugram Region(S)

NR

Endst.No.HSPCB/GRS/2020/5125

Dated:07-05-2020

A copy of above is forwarded to the Deputy Commissioner, Gurugram for information and is requested to issue direction to concerned tehsildar for submitting report regarding point C & D please.

Regional Officer
Gurugram Region(S)

NR

Annexure-A

Total no. of Cases in SPE

Sr. No.	Title of the case	Filed under the Act/Rules	Date of Filing	Case No.	Name of complainant	Concerned Advocate	Present status
1	Arjun Lal Dhankani (Farm House No. CR-28, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	05/10	Sh. Chand Saini, Regional Officer	Sh. Gopal Sharma Vinit Mohan Bajaj Mob.No-9899549491	Evidence
2	Smt. Suman Kansal etc. (Farm House No. F-15 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	10/10	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
3	Mrs. Kalpana Chaudhary etc (Farm House No. F-15, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	14/10	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
4	Mrs. Surjeet Kaur Manchanda etc. (Farm House No. F-48A, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	16/10	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
5	Ayesha Chawla etc. (Farm House No. R-1, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	17/10	Sh. Chand Saini, Regional Officer	P.K Mittal Mob.No-9818798217	Evidence
6	Mrs. Rekha Pillay Yadav etc. (Farm House No. G-4 C, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	20/10	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
7	Sh. Vikas Rathee (Farm House No. D-32, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	297/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
8	Mr. Ramesh Kumar (Farm House No. D-34, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	299/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
9	Jasjeet Singh Rekhi etc. (Farm House No. G-5 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	3/10	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
10	Sh. Ajit Singh Chauhan (Farm House No. D-25, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	300/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
11	M/s High Points Expedition & Tours (Farm House No. D-72, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	301/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Appearance
12	Mr. Ashok Kumar Rajput (HUF) (Farm House No. D-64, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	302/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
13	Dr. Upendra Kaul (Farm House No. D-84, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	303/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
14	Sh. Raj Kumar Khanna (Farm House No. D-58, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	304/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Appearance
15	Sh. Arun Kumar Seth (Farm House No. D-13, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	305/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	C/Charge
16	Sh. Vijay Kumar (Farm House No. D-24, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	306/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
17	Sh. Rajesh Mehta (Farm House No. D-28, Golden Height, Sohna, Gurgaon)	EP Act	17-09-2009	307/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
18	Leela Nair (Farm House No. E-4A, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	312/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence

19	Shashi Bala (Farm House No. E- 41, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	313/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No- 9811019465	Evidence
20	Sanjiv Kaul (Farm House No. F- 4, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	314/09	Sh. Chand Saini, Regional Officer	Sudarshan Kuggar Mob.No- 9811606707	Evidence
21	Sanjay Wadhwa (Farm House No. E- 17 A, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	315/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence
22	Ranjana Manglagiri (Farm House No. F-66, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	315/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
23	Ramesh Aggarwal (Farm House No. E-45, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	317/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence
24	Sarla Holdings (Farm House No. D- 36, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	318/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
25	Dinesh Singh Yadav (Farm House No. B-41, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	319/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence
26	Sachin Jindal (Farm House No.F- 7, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	320/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No- 9811019465	Evidence
27	Amar Nath Gupta (Farm House No. E-44, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	321/09	Sh. Chand Saini, Regional Officer	Sudarshan Kuggar Mob.No- 9811606707	Evidence
28	Sharat Jain (Farm House No. C- 65, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	322/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence
29	Lajinder Singh (Farm House No. F- 31, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	323/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No- 9811019465	Evidence
30	Amar Nath Gupta (Farm House No. CR-10, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	324/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence
31	Pawan Vohra (Farm House No. E 10 A, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	328/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
32	Soma Wadhwa (Farm House No. CR-12B, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	332/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No- 9811019465	Evidence
33	Kapil Singla (Farm House No. D- 15, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	333/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
34	Harinder Khurana (Farm House No. E-52, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	334/09	Sh. Chand Saini, Regional Officer	Sudarshan Kuggar Mob.No- 9811606707	Evidence
35	Dinesh Singh Yadav (Farm House No. B-39, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	335/09	Sh. Chand Saini, Regional Officer	Sh. Gopal Sharma Mob.No- 9899549491	Evidence
36	Subodh Kumar (Farm House No. C- 56, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	338/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Sudarshan Kumar	Evidence
37	Sachin Jindal (Farm House No.F- 7A, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	339/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No- 9811019465	Evidence
38	Sharat Jain (Farm House No. C- 67, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	340/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence

39	Suchbir Singh (Farm House No. C-57, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	342/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
40	Rahul Mathur etc. (Farm House No. D-42, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	343/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
41	Anil Kumar Gupta etc. (Farm House No. D-87, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	344/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence
42	M/s D & A Stores etc. (Farm House No. D-55 A, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	345/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
43	Umesh Malik etc. (Farm House No. D-93, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	346/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
44	Ms. Shrishti Rai etc. (Farm House No. D-74, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	347/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
45	Anandi Prasad etc. (Farm House No. D-27, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	348/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence
46	Ms. Shrishti Rai etc. (Farm House No. D-76, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	349/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
47	Ajind Pramanick etc. (Farm House No. D-62, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	350/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
48	Sanjeev Kamal etc. (Farm House No. D-18, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	351/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
49	Omrakash Chawla etc. (Farm House No. D-81, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	352/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
50	Karuna Gajwani etc. (Farm House No. F-3, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	28-10-2009	355/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
51	Karuna Gajwani etc. (Farm House No. F-3 A, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	28-10-2009	356/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
52	Archana Narula etc. (Farm House No. D-118, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	367/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
53	Silicon Biztech Pvt. Ltd. Etc. (Farm House No. D-89, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	369/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
54	Anil Kumar Batra etc. (Farm House No. D-88, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	370/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence
55	Navneet Shankar etc. (Farm House No. E-15, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	371/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No- 9654522350	Evidence
56	Pawan Kumar etc. (Farm House No. D-59, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	372/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
57	Ananta Prasad Mishra etc. (Farm House No. D-15, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	373/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
58	Nitin Naram Beri etc. (Farm House No. D-122, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	374/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No- 9811606707	Evidence

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59	Vijay Kumar Rewal etc. (Farm House No. D-55 G, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	375/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
60	Dr. Chaaya Jyengar etc. (Farm House No. E-4, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	376/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
61	Mr. Rajinder Malhan etc. (Farm House No. D-46, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	377/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Appearance
62	Dr. Mohammed Zaki etc. (Farm House No. D-55, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	379/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
63	Devinder Kumar Sehdev etc. (Farm House No. E-2, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	380/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
64	Kodangudi Venkatraman Sundra Ram etc. (Farm House No. E-1, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	383/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
65	Mrs. Lalita Gulati etc. (Farm House No. D-80, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	385/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
66	Mrs. Sunita Marwah etc. (Farm House No. D-55 B, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	386/09	Sh. Chand Saini, Regional Officer	P.K Mittal Mob.No-9818798217	Evidence
67	Navneet Gupta etc. (Farm House No. D-56, Golden Height, Sohna, Gurgaon)	EP Act	28-10-2009	387/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
68	Kuldeep Kumar Kohli etc. (Farm House No. A-2, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	390/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
69	Puneet Singla etc. (Farm House No. D-13 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	398/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
70	Mrs. Anjee Prakash etc. (Farm House No. C-44 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	399/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
71	Bibhu Datta Panda etc. (Farm House No. F-26, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	4/10	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
72	Gaganbir Singh Kular etc. (Farm House No. A-44, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	400/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
73	Jai P. Sawhney etc. (Farm House No. A-47 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	402/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
74	Jai P. Sawhney etc. (Farm House No. D-47 B, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	403/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
75	Leena Mishra etc. (Farm House No. B-14, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	404/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
76	Jitender Kumar Verma etc. (Farm House No. C-83, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	405/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
77	Mukesh Jain etc. (Farm House No. A-16, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	407/09	Sh. Chand Saini, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
78	R.C. Aryan etc. (Farm House No. B-56, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	409/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence

79	Mrs. Neeru Sehhal etc. (Farm House No. C-61, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	410/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
80	Mrs. Geetika Kalha etc. (Farm House No. B-44, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	411/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
81	Kishore V. Jagtani etc. (Farm House No. F-3 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	414/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
82	Vikas Pahwa etc. (Farm House No. A-43, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	418/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
83	Vicky Agarwal etc. (Farm House No. CR-7, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	419/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
84	Satya Narain Jiggyasu etc. (Farm House No. C-36, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	421/09	Sh. Chand Saini, Regional Officer	Sudarshan Kumar Mob.No-9811606707	Evidence
85	Sanjeev Narula etc. (Farm House No. F-41, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	425/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
86	Vishal Jindal etc. (Farm House No. D-9, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	428/09	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
87	Mrs. Santosh Jain etc. (Farm House No. D-40, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	6/10	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
88	Mrs. Santosh Jain etc. (Farm House No. D-40 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	7/10	Sh. Chand Saini, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
89	Stic Travels Pvt. Ltd. (Farm House No. F-6, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	327/09	Sh. Chand Saini, Regional Officer	P.K Mittal Mob.No-9819798217	Evidence
90	Ram Kishan Gupta (F-33, Raisina)	EP Act	29-01-2009	109/09	Dr. C.V. Singh, Regional Officer	Vinit Mohan Bajaj Mob.No-9811019465	Evidence
91	Chitra Jain (E-28, Raisina)	EP Act	29-01-2009	110/09	Dr. C.V. Singh, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Appearance
92	R.O.G. Versus K. D. Khanna (D- 75, Golden Height)	EP Act	29-01-2009	114/09	Dr. C.V. Singh, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Defence Witness
93	R.O.G. Versus Danish Maan Jaki (D-53, Golden Height)	EP Act	29-01-2009	116/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No-9811606707	Evidence
94	R.O.G. Versus Neeraj Bansal (D- 37, Golden Height)	EP Act	29-01-2009	122/09	Dr. C.V. Singh, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
95	R.O.G. Versus Chander Shekhar (D-20, Golden Height)	EP Act	29-01-2009	126/09	Dr. C.V. Singh, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
96	R.O.G. Versus Raman S Sindhu (D-69, Golden Height)	EP Act	29-01-2009	127/09	Dr. C.V. Singh, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence
97	R.O.G. Versus Rama Sircor (D- 36, Golden Height)	EP Act	29-01-2009	128/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No-9811606707	Defence Witness
98	M/s Saria Holdings Pvt. Ltd (Pathways World School) Farm House No. E-29 Raisina Aravali Retreat Gurgaon	EP Act	30-01-2009	130/09	Dr. C.V. Singh, Regional Officer	Sh. Rishi Pal Sharma Mob.No-9654522350	Evidence

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99	Deepak Wadhwa (CR-4-A, Raisina)	EP Act	29-01-2009	132/09	Dr. C.V. Singh, Regional Officer	Sh. Gopal Sharma Sudarshan Kumar	Evidence
100	Ranjana Malhotra (C-34, Raisina)	EP Act	29-01-2009	138/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Evidence
101	R.O.G. Versus Tarsem Chand Gupta (D-5, Golden Height)	EP Act	29-01-2009	165/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Defence Witness
102	R.O.G. Versus Rahul Jain (D-21, Golden Height)	EP Act	29-01-2009	167/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Defence Witness
103	R.O.G. Versus Ms. Roopa Gupta Farm House No. D-10, Raisina Aravali Retreat Gurgaon	EP Act	30-01-2009	171/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Evidence
104	Kamal Jeet Singh (E-16, Raisina)	EP Act	29-01-2009	179/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Evidence
105	Kamal Jeet Singh (E-55, Raisina)	EP Act	29-01-2009	180/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Evidence
106	R.P. Suhag (G-5-B, Raisina)	EP Act	29-01-2009	182/09	Dr. C.V. Singh, Regional Officer	Vinit Mohan Bajaj, Mob.No- 9811019465	Evidence
107	Ram Krishna Gupta F-33, Raisina	EP Act	29-01-2009	183/09	Dr. C.V. Singh, Regional Officer	Vinit Mohan Bajaj, Mob.No- 9811019465	Evidence
108	H.S.P.C.B Versus M/s Ansh Housing and Construction Ltd etc	EP Act	30-07-2007	19/07	Dr. C.V. Singh, Regional Officer	Vinit Mohan Bajaj, Mob.No- 9811019465	Defence Witness
109	Kamal Jeet Singh (E-49, Raisina)	EP Act	29-01-2009	192/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Evidence
110	R.O.G. Versus Charandeep S. Saluja (A-18, Raisina)	EP Act	30-01-2009	196/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Evidence
111	R.O.G. Versus Ritesh Kamboj (B-31, Raisina)	EP Act	30-01-2009	200/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar, Mob.No- 9811606707	Evidence
112	R.O.G. Versus Raman Chhabra (A-31-D, Raisina)	EP Act	30-01-2009	205/09	Dr. C.V. Singh, Regional Officer	P.K Mittal, Mob.No- 9818798217	Evidence
113	R.O.G. Versus VijaySushma K.S. Chauhan (A-26, Raisina)	EP Act	30-01-2009	206/09	Dr. C.V. Singh, Regional Officer	P.K Mittal, Mob.No- 9818798217	Appearance
114	G-5-A Farm House	EP Act	03-02-2009	232/09	Dr. C.V. Singh, Regional Officer	P.K Mittal, Mob.No- 9818798217	Evidence
115	Exim Investment & Acquisition (G-3, Raisina)	EP Act	03-02-2009	233/09	Dr. C.V. Singh, Regional Officer	P.K Mittal, Mob.No- 9818798217	Appearance
116	R.O.G. Versus Ajay Grover Site: Farm House No. D 120 Golden Height Gurgaon	EP Act	03-02-2009	240/09	Dr. C.V. Singh, Regional Officer	P.K Mittal, Mob.No- 9818798217	Evidence
117	Relevant Financial (E-12, Golden Height)	EP Act	03-02-2009	242/09	Dr. C.V. Singh, Regional Officer	P.K Mittal, Mob.No- 9818798217	Evidence

119	Sunil Kumar ,Golden Hieght ,Sohna.	EP Act	29-01-2009	378/09	Dr. C.V. Singh, Regional Officer	P.K Mittal Mob.No-9818798217	Evidence
120	P.K. Dutta (D-35, Ralsina)	EP Act	29-01-2009	77/09	Dr. C.V. Singh, Regional Officer	P.K Mittal Mob.No- 9818798217	Evidence
121	Sanjeev Narula (F-41, Ralsina)	EP Act	29-01-2009	81/09	Dr. C.V. Singh, Regional Officer	P.K Mittal ,Mob.No-9818798217	Evidence
122	R.O.G. Versus A.R Salins (E-17, Golden Height)	EP Act	29-01-2009	83/09	Dr. C.V. Singh, Regional Officer	P.K Mittal Mob.No-9818798217	Defence Witness
123	Rohit Aggarwal (D-33, Ralsina)	EP Act	29-01-2009	90/09	Dr. C.V. Singh, Regional Officer	P.K Mittal Mob.No-9818798217	Evidence
124	Sunil Rakheja (D-34-A, Ralsina)	EP Act	29-01-2009	91/09	Dr. C.V. Singh, Regional Officer	P.K Mittal Mob.No-9818798217	Evidence
125	Nand Kumar Chawala (F-18 -A, Ralsina)	EP Act	29-01-2009	94/09	Dr. C.V. Singh, Regional Officer	P.K Mittal Mob.No-9818798217	Evidence
126	R.O.G. Versus Ajay Grover (D-120, Golden Height)	EP Act	29-01-2009	96/09	Dr. C.V. Singh, Regional Officer	P.K Mittal Mob.No-9818798217	Evidence
127	R.O.G. Versus Ashok Vohra (D-49, Golden Height)	EP Act	29-01-2009	97/09	Dr. C.V. Singh, Regional Officer	P.K Mittal Mob.No-9818798217	Defence Witness
128	P.S. Atri, E-B, Golden Height Sohna, Gurgaon	EP Act		168/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar , Mob.No-9811606707	Defence Witness
129	R.O.G. Versus Vashi ThakurdasShewar Mani (A-13, Ralsina)	EP Act	30-01-2009	174/09	Dr. C.V. Singh, Regional Officer	Sudarshan Kumar , Mob.No-9811606707	Evidence
130	R.O.G. Versus Azim Zafar(D-50, GoldenHeight)	EP Act	29-01-2009	98/09	Dr. C.V. Singh, Regional Officer	Vinit Mohan Bajaj , Mob.No-9811019465	Evidence
131	Ashu Chopra s/o UG, CDR .Kirti chopra, (Farm house noC-117 ,Aravali Retreat Ralsina.)	EP Act	05/02/2014	16/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Correct Address
132	Sanjeev Garg s/o Late Sh. Yashchandra , (Farm House No.A-33 B Aravali Retreat Ralsina.)	EP Act	05/02/2014	24/14	Dr. P.K.M.K. DAS	Vijay kumarMob.No-9911063806	Correct Address
133	Sanjeev Koul s/o A.K Koul 25/26 , (Farm House No.F-2 B CR-13, Aravali RetreatRalsina.)	EP Act	05/02/2014	18/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
134	Intermedical Systems (p)Ed ,Dr. G.C Narang(FarmHouse No.CR-19, Aravali Retreat Ralsina)	EP Act	05/02/2014	23/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
135	Director (Parshant Jain s/o Parmodjain) (Farm HouseNo.E-39 A,Aravali RetreatRalsina)	EP Act	05/02/2014	17/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Evidence
136	Ashok Kumar Umat s/o Vidhya parkashUmat (Farm HouseNo.E 24,Aravali RetreatRalsina.)	EP Act	05/02/2014	21/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
137	Prem Chand Gupta s/o Rajeshwar Parshad (Farm House No.E-40,Aravali Retreat Ralsina)	EP Act	05/02/2014	10/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Correct Address
138	Sarla Holding P.V.T L.T.D ,2,Sainik Farms,(Farm House No.E-23,Aravali RetreatRalsina)	EP Act	05/02/2014	9/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Evidence

139	Ashok Kumar Jain (P.O Box 22401, 13085, (Farm House No. B-64, Aravali Retreat Raisina)	EP Act	05/02/2014	15/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Notice
140	Vital Toolings (p) ltd, 3, Dr.G.C.Narang, (Farm House No.CR-18,,Aravali Retreat Raisina)	EP Act	05/02/2014	22/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Notice
141	Neelam Saxsena D/O Ram Narain, (Farm House No.B-51,,Aravali Retreat Raisina)	EP Act	05/02/2014	14/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
142	Beeni Krishna Murthy s/o Ram Krishan Murthy (Farm House No.C-51,,Aravali Retreat Raisina)	EP Act	05/02/2014	12/2014	Dr. P.K.M.K. DAS	Vijay kumar Mob.No-9911063806	Notice
143	Tarun Narayana s/o Arun Narayana (Farm House No. B-27,,Aravali Retreat Raisina)	EP Act	05/02/2014	19/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
144	Neelha Aggarwal w/o Arvind Aggarwal (Farm House No.C-85,,Aravali Retreat Raisina)	EP Act	05/02/2014	20/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
145	Suresh Bala Subramanian s/o P.S Bala (Farm House No.C-119,Aravali Retreat Raisina)	EP Act	05/02/2014	11/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Correct Address
146	Narshn Aggarwal s/o Chanderkant Aggarwal (Farm House No.B-52,Aravali Retreat Raisina)	EP Act	05/02/2014	6/14	Dr. P.K.M.K. DAS	Vijay kumar Mob.No-9911063806	Correct Address
147	Bhanu Financial Services (P)ltd/o-61 (Farm House No.C-89,Aravali Retreat Raisina)	EP Act	05/02/2014	8/14	Dr. P.K.M.K. DAS	Vijay kumar Mob.No-9911063806	Correct Address
148	Maninder Kour w/o R.B Singh, (Farm House No.C-4,Aravali Retreat Raisina)	EP Act	05/02/2014	13/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
149	Niti Pawar, N-3, Panchsheel park, New Delhi, (Farm House No.A-II-1)	EP Act	05/02/2014	07/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
150	Satyen Exports, A, Dhankur Building (Farm House No.C-1-5 (Join with C-1-7)Aravali Retreat Raisina)	EP Act	05/02/2014	25/14	Dr. P.K.M.K. DAS	Sh. Rishi Pal Sharma Mob.No-9654522350	Correct Address
151	Secretary (Mr.mcpolus) Delhi Orthodex, (Farm House No.R-5,Aravali Retreat Raisina)	EP Act	13/03/2014	45/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Notice
152	Leena Poul w/o Kamal Poul (Farm House No.D-19,Aravali Retreat Raisina)	EP Act	10/02/2014	27/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
153	Leena Poul w/o Kamal Poul (Farm House No.D-19 A,Aravali Retreat Raisina)	EP Act	13/03/2014	40/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Notice
154	Usha Puri w/o Kuldeep Puri (Farm House No.E-30,Aravali Retreat Raisina)	EP Act	13/03/2014	41/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Notice
155	India Investment (P)ltd, (Farm House No.G-8,,Aravali Retreat Raisina)	EP Act	10/02/2014	31/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
156	Satya Narain Mittal, (Farm House No.A-60,Aravali Retreat Raisina)	EP Act	13/03/2014	46/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Notice
157	Preeti Vaswani w/o Dinesh Vaswani (Farm House No.A-23,Aravali Retreat Raisina)	EP Act	13/03/2014	43/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Correct Address
158	Sushil Beri s/o Ravinder Dutt (Farm House No.A-56,,Aravali Retreat Raisina)	EP Act	10/02/2014	33/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
159	Suresh Gupta s/o R.B Shiv Parsad (Farm House No.D-21A,Aravali Retreat Raisina)	EP Act	13/03/2014	47/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Notice
160	Keshav Chandrapal s/o Shallinder (Farm House No.C-II-12,Aravali Retreat Raisina)	EP Act	10/02/2014	32/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
161	Vishwanath Somani s/o Madhav Somani, (Farm House No.A-10,Aravali Retreat Raisina)	EP Act	10/02/2014	34/14	Dr. P.K.M.K. DAS	Vijay kumar Mob.No-9911063806	Notice
162	Amar nath Gupta s/o Kailash Gupta, (Farm House No.CR-10-A,Aravali Retreat Raisina)	EP Act	10/02/2014	28/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj, Mob.No-9811019465	Evidence

163	Naresh Kumar P.O.Box No.81/254, (Farm House No.CR-2 ,Aravali Retreat Raisina)	EP Act	13/03/2014	42/14	Dr. P.K.M.K. DAS	Vijay Kumar Mob.No-9911063806	Correct Address
164	Aotar Singh Kapoor s/o Sant Kapoor,(Farm House No.CR-1 A,Aravali Retreat Raisina)	EP Act	10/02/2014	26/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Evidence
165	Puspa Jain w/o Parmod Jain ,(Farm House No.E-27,Aravali Retreat Raisina)	EP Act	10/02/2014	30/14	Dr. P.K.M.K. DAS	Sh. Rishi Pal Sharma Mob.No-9654522350	Correct Address
166	Sobah Salini s/o Sh.Roshanlal ,(Farm House No.R-3,Aravali Retreat Raisina)	EP Act	10/02/2014	29/14	Dr. P.K.M.K. DAS	Vijaykumar Mob.No-9911063806	Notice
167	Vipin Kapoor s/o G.C Kapoor,(Farm House No.D-51,Aravali Retreat Raisina)	EP Act	13/03/2014	48/14	Dr. P.K.M.K. DAS	P.K MITTAL , Mob.No-9818798217	Notice
168	B.K Sarkar s/o N.M Sarkar ,(Farm House No.D-18-B (Join with D-18-A)Aravali Retreat Raisina)	EP Act	13/03/2014	44/14	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
169	Usha Chawla w/o K.K Chawla ,(Farm House No.A-52, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	21/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
170	Usha Chawla w/o K.K Chawla ,(Farm House No.A-51, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	22/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
171	Gajender Singh s/o Ved Ram (Farm House No.A-1 to A-4, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	23/13	Dr. P.K.M.K. DAS	Sh. Gopal Sharma , Mob.No9899549491	Notice
172	Kiran Bindhya d/o Omkaran (Farm House No.A-6 to A-10, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	24/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
173	Smt. Manjeet Kour Grewal s/o Harmeet Singh Grewal (Farm House No.A-55,Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	25/13	Dr. P.K.M.K. DAS	Sh. Rishi Pal Sharma Mob.No-9654522350	Correct Address
174	Deepak Singh Khullar s/o Niranjan Singh Khullar (Farm House No.A-53, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	26/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
175	Narender Singh Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	27/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
176	Bajjeet Singh s/o Bajjeet Singh (Farm House No.A-78, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	28/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
177	Ashish Pal s/o Krishankant Pal (Farm House No.A-13 toA-20, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	29/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
178	Satish Kumar s/o Mangat Ram (Farm House No.A-80 to A-81,Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	30/13	Dr. P.K.M.K. DAS	Sh. Gopal Sharma , Mob.No9899549491	Consideration
179	Manipal s/o Sh. Charan Singh (Farm House No.A-60 toA-77, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	31/13	Dr. P.K.M.K. DAS	Sh. Rishi Pal Sharma Mob.No-9654522350	Correct Address
180	Vinod Kumar s/o Singhram (Farm House No.A-21 toA-50, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	32/13	Dr. P.K.M.K. DAS	Sh. Gopal Sharma , Mob.No9899549491	Correct Address
181	Guru Parveen Kour Sandhu w/o Harpreet Sandhu (Farm House No.A-54,Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	33/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Correct Address
182	Dayanand s/o Sewa Ram (Farm House No.A-11 to A-12, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	34/13	Dr. P.K.M.K. DAS	Sh. Rishi Pal Sharma Mob.No-9654522350	Correct Address

183	Smt.Kausila Devi w/o Raja Ram (Farm House No.A-82-83, Sohna,Gurgaon,AravaliRetreat Raisina)	EP Act	02/12/2013	35/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Correct Address
184	Sukhvinder Singh Dhillon s/o S.S. Dhillon (Farm House No.A- 57, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	36/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
185	Deepak Singh Khullar s/o Niranjan Singh Khullar (Farm House No.A-56, Sohna,Gurgaon,AravaliRetreat Raisina)	EP Act	02/12/2013	37/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
186	Smt. KaramjeetKour w/o Baljeet Singh (Farm HouseNo.A-79, Sohna,Gurgaon,Aravali Retreat Raisina)	EP Act	02/12/2013	38/13	Dr. P.K.M.K. DAS	Vinit Mohan Bajaj ,Mob.No-9811019465	Notice
187	V.N Dalma (Farm House No.A-38,Aravali Retreat Raisina.)	EP Act	14/05/2014	107/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
188	Sunil Kumar (Farm House No. CR-3, Aravali Retreat Raisina.)	EP Act	14/05/2014	109/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
189	Ajay Kumar Garg (Farm House No.A-34, Aravali Retreat Raisina.)	EP Act	14/05/2014	105/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
190	Kamlesh (Farm House No.A-55, Aravali Retreat Raisina.)	EP Act	14/05/2014	104/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Correct Address
191	Uniparn Sales (Farm House No.A II-6 (join with A-II-6-A)Aravali Retreat Raisina.)	EP Act	14/05/2014	106/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
192	Rajesh Inder Singh (FarmHouse No.F-28,Aravali Retreat Raisina.)	EP Act	14/05/2014	99/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Correct Address
193	Rasham Singh & Sons (Farm House No.A-11, AravaliRetreat Raisina.)	EP Act	14/05/2014	112/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
194	Subash "m" Kohli(Farm House No.F-22, Aravali Retreat Raisina.)	EP Act	14/05/2014	103/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
195	Mr. Spicks &Span,(Farm House no.F-68,Aravali Retreat Raisina.)	EP Act	14/05/2014	111/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Evidence
196	KoinTravels ,(Farm HouseNo.C- 90-A, Aravali RetreatRaisina.)	EP Act	14/05/2014	108/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
197	G.P.Singh (Farm HouseNo.E-41-A,Aravali RetreatRaisina.)	EP Act	14/05/2014	102/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Evidence
198	Avanti Overseas(Farm House No.A-1-7,Aravali Retreat Raisina.)	EP Act	14/05/2014	110/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
199	Mohinder Singh Grover (Farm House No.A-47-C, Aravali Retreat Raisina.)	EP Act	14/05/2014	101/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
200	Sural Pal (Farm House No.A-1, Aravali Retreat Raisina.)	EP Act	14/05/2014	113/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
201	Harish k madan (Farm House No.A-3,Aravali Retreat Raisina.)	EP Act	14/05/2014	100/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice

202	Satyen Exports ,B,Dhankur Building (FarmHouse No.C-1-7 (Join with C-1-5)Aravali Retreat Raisina)	EP Act	14/05/2014	90/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Balliable warrant for accused
203	CASA, RACHNA BUILDING (Farm House No.E-34,Aravali Retreat Raisina)	EP Act	14/05/2014	94/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Evidence
204	Ramesh Kumar (Farm House No.F-42,Aravali Retreat Raisina)	EP Act	14/05/2014	95/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Correct Address
205	Shri Ram Trust (Farm House No.F-5,Aravali Retreat Raisina)	EP Act	14/05/2014	98/14	Sh. Naveen Gulia, Regional Officer	Sh. Gopal Sharma Vijay kumar	Notice
206	J.S. Bains (Farm HouseNo.E-17-B,Aravali RetreatRaisina)	EP Act	14/05/2014	96/14	Sh. Naveen Gulia, Regional Officer	Sh. Gopal Sharma , Mob.No9899549491	Notice
207	NazamaSidique (Farm House No.F-10,Aravali Retreat Raisina)	EP Act	14/05/2014	87/14	Sh. Naveen Gulia, Regional Officer	Sh. Gopal Sharma , Mob.No9899549491	Notice
208	Brijesh Mehta (Farm House No.F-1,Aravali Retreat Raisina)	EP Act	14/05/2014	91/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Evidence
209	Kalpna S waratsy (Farm House No.C-II-6,AravaliRetreat Raisina)	EP Act	14/05/2014	86/14	Sh. Naveen Gulia, Regional Officer	Sh. Gopal Sharma , Mob.No9899549491	Correct Address
210	Vanita Singh (Farm House No.C-95,Aravali Retreat Raisina)	EP Act	14/05/2014	92/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
211	Radhika Diwan (Farm House No.C-II-4,Aravali Retreat Raisina)	EP Act	14/05/2014	97/14	Sh. Naveen Gulia, Regional Officer	Vinit Mohan Bajaj , Mob.No-9811019465	Correct Address
212	Anil Kumar (Farm House No.E-47,Aravali Retreat Raisina)	EP Act	14/05/2014	88/14	Sh. Naveen Gulia, Regional Officer	Sh. Gopal Sharma , Mob.No9899549491	Evidence
213	C-II-8	EP Act	28/05/2014	134/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
214	Eastern Base (Farm HouseNo A-54,Aravali RetreatRaisina)	EP Act	28/05/2014	138/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
215	Raj Ravel & Associates,(Farm House No.D-11,GoldenHeight, Sohna	EP Act	28/05/2014	133/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
216	Naresh P Sarian ,(Farm House No.D-47,Golden Height, Sohna	EP Act	28/05/2014	132/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
217	Deepak Wadwa (Farm House No.CR-4A, Aravali Retreat Raisina)	EP Act	28/05/2014	131/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
218	Anju Malik (Farm House No.A- 27, Aravali Retreat Raisina)	EP Act	28/05/2014	137/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
219	Sanjeev Narula (Farm House No.F-41, Aravali RetreatRaisina)	EP Act	28/05/2014	129/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
220	Simran Maan Singh ,(Farm House No.D-31 ,GoldenHeight, Sohna	EP Act	28/05/2014	136/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
221	Abhay Kishan Mehta ,(Farm House No.D-14, ,Golden Height, Sohna	EP Act	28/05/2014	135/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice

222	Exim Investment & Acquisition, (Farm House No. G-4, Aravali Retreat Raisina)	EP Act	28/05/2014	139/14	Sh. Naveen Gulla, Regional Officer	Sudarshan Kumar , Mob No-9811606707	Notice
223	Sulochna Aggarwal (Farm House No. D-43, Golden Height, Sohna)	EP Act	28/05/2014	145/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
224	Lakhani Shoe Co. (Farm House No. D-71, Golden Height, Sohna)	EP Act	28/05/2014	143/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Evidence
225	Lakhani Shoe Co. (Farm House No. D-73, Golden Height, Sohna)	EP Act	28/05/2014	146/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Reply & consideration
226	Vijay Rustam Ramchandani (Farm House No. A-53, Aravali Retreat Raisina)	EP Act	28/05/2014	144/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
227	Seema Maini (Farm House No. B-80, Aravali Retreat Raisina)	EP Act	28/05/2014	140/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
228	A.K. Kapoor (Farm House No. CR-28, Aravali Retreat Raisina)	EP Act	28/05/2014	142/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Bailable warrant for accused
229	P.P.N Properties (Farm House No. CR-11, Aravali Retreat Raisina)	EP Act	28/05/2014	141/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
230	Jitendra, 29, mavjinar, (Farm House No. C-60, Aravali Retreat Raisina)	EP Act	12/5/2014	68/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Bailable warrant for accused
231	Shakuntla S Jainan (Farm House No. E-15, Aravali Retreat Raisina)	EP Act	12/5/2014	65/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Evidence
232	Supreme Exports, Farm House No. A-33, Aravali Retreat Raisina)	EP Act	12/5/2014	72/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Bailable warrant for accused
233	M.K Anand , (Farm House No. A-46, Aravali Retreat Raisina)	EP Act	12/5/2014	80/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
234	Shekhar Kapoor, (Farm House No. B-7, Aravali Retreat Raisina)	EP Act	12/5/2014	81/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
235	H.S Ahluwalia , Farm House No. C-47, Aravali Retreat Raisina)	EP Act	12/5/2014	82/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Correct Address
236	Dhurybahl , (Farm House No. D- 42 A, Aravali Retreat Raisina)	EP Act	12/5/2014	65A/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Bailable warrant for accused
237	Gopal Patil , (Farm House No. G-8 A, Aravali Retreat Raisina)	EP Act	12/5/2014	85/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Correct Address
238	Nalida Packaging, (Farm House No. C-33, Aravali Retreat Raisina)	EP Act	12/5/2014	75/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
239	Exim Investment & Acquisition, (Farm House No. G-2, Aravali Retreat Raisina)	EP Act	12/5/2014	84/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
240	Supreme Exports, Farm House No. A-33 A, Aravali Retreat Raisina)	EP Act	12/5/2014	83/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
241	Rohit Chawla, (Farm House No. F- 42 A, Aravali Retreat Raisina)	EP Act	12/5/2014	71/14	Sh. Naveen Gulla, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice

242	S.S Chauhan(Farm House No.CR-21,Aravali Retreat Raisina)	EP Act	12/5/2014	74/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
243	RajanKochkar(Farm House No.D-44 A,Aravali Retreat Raisina)	EP Act	12/5/2014	73/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
244	BarkhaBahl(Farm House No.D-42, Aravali Retreat Raisina)	EP Act	12/5/2014	67/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
245	Rachna Jain (Farm House No.E-38,Aravali Retreat Raisina)	EP Act	12/5/2014	77/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Appearance
246	Vinod Aggarwal(Farm House No.A-31-E,Aravali Retreat Raisina)	EP Act	12/5/2014	69/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Evidence
247	Samir Jasiya ,(Farm HouseNo.C-64,Aravali RetreatRaisina)	EP Act	12/5/2014	79/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
248	Shashi Malik (Farm House No.A-1-4,Aravali Retreat Raisina)	EP Act	12/5/2014	78/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Evidence
249	Brij Lal Gupta (Farm HouseNo.A-5,Aravali RetreatRaisina)	EP Act	12/5/2014	62/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
250	Jagat Pal Gupta,(Farm House No.CR-5,Aravali Retreat Raisina)	EP Act	12/5/2014	61/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Evidence
251	Rashpal Singh (Farm House No.A-45,Aravali Retreat Raisina)	EP Act	12/5/2014	59/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
252	Kulwant Kour ,(Fram House No.D-49,Aravali Retreat Raisina)	EP Act	12/5/2014	60/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
253	Rekha Pillay Yadav (Farm House No.G-4-C,Aravali Retreat Raisina)	EP Act	12/5/2014	63/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
254	Anju Malik (Farm House No.A-25, Aravali Retreat Raisina)	EP Act	12/5/2014	64/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Correct Address
255	D.S Morquite ,(Farm House No.C-91,Aravali Retreat Raisina)	EP Act	12/5/2014	58/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
256	Udita Seth ,(Farm House No.D-53 A,Aravali Retreat Raisina)	EP Act	12/5/2014	55/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Correct Address
257	D.S Atwal,(Farm House No.D-38,Aravali Retreat Raisina)	EP Act	12/5/2014	56/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Correct Address
258	Vannder Kumar Mahani ,(Farm House No.A-31-1 ,Aravali Retreat Raisina)	EP Act	12/5/2014	54/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
259	H.L Kapoor (Farm House No.A-49,Aravali Retreat Raisina)	EP Act	12/5/2014	53/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
260	S.D Sharma ,(Farm House No.A-7,Aravali Retreat Raisina)	EP Act	12/5/2014	51/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9911063806	Notice
261	J.S Bhatia ,(Farm House No.A-41,Aravali Retreat Raisina)	EP Act	12/5/2014	52/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar & Sudarshan Kumar	Notice

262	LT Nanwani ,(Farm House No.A-15,Aravali Retreat Ralsina.)	EP Act	12/5/2014	57/14	Sh. Naveen Gulia, Regional Officer	Vijay kumar , Mob.No-9991063806	Notice
263	Uniparn Sales (Farm House No.A II-6 (Join with A-II-6-A)Aravali Retreat Ralsina.)	EP Act	8/7/2014	151/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Considerstion
264	Satya Narain Mittal,(Farm House No.A-60,Aravali Retreat Ralsina.)	EP Act	8/7/2014	152/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	evidence
265	Laxman singh (Farm House No.D-8,Aravali Retreat Ralsina.)	EP Act	8/7/2014	154/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Consideration
266	A.K.Verma (Farm House No. ,Aravali Retreat Ralsina.)	EP Act	8/7/2014	155/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Correct Address
267	Anita Koul(Farm House No.CR-20,Aravali Retreat Ralsina.)	EP Act	8/7/2014	156/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Bailable warrant for accused
268	Vijay Trades(Farm House No.D-12,Golden Height, Sohna	EP Act	28/05/2014	147/14	Sh. Naveen Gulia, Regional Officer	P.K Mittal , Mob.No-9818798217	Notice
269	Mamraj etc. (Farm House No. E-14 A, Aravali Retreat, Ralsina, Gurgaon)	EP Act	29-01-2010	13/10	-	-	Decided
270	Bhaskar Tomar (Farm House No. E-45, Aravali Retreat, Ralsina, Sohna, Gurgaon)	EP Act	30-09-2009	330/09	-	-	Decided
271	Bhajan Kaur (Farm House No.E-55, Aravali Retreat, Ralsina, Sohna, Gurgaon)	EP Act	30-09-2009	336/09	-	-	Decided
272	Suresh BalaJuneja etc. (Farm House No. F-17 A, Aravali Retreat, Ralsina, Sohna, Gurgaon)	EP Act	28-10-2009	358/09	-	-	Decided
273	PritiBehal etc. (Farm House No. F-29, Aravali Retreat, Ralsina, Sohna, Gurgaon)	EP Act	28-10-2009	360/09	-	-	Decided
274	Mrs. Anjali Duggal etc. (Farm House No. D-55,Aravali Retreat, Ralsina,Sohna, Gurgaon)	EP Act	28-10-2009	361/09	-	-	Decided
275	PritiBehal etc. (Farm House No. F-29 A, Aravali Retreat, Ralsina, Sohna, Gurgaon)	EP Act	28-10-2009	362/09	-	-	Decided
276	Suresh BalaJuneja etc. (Farm House No. F-17, AravaliRetreat, Ralsina, Sohna,Gurgaon)	EP Act	28-10-2009	366/09	-	-	Decided
277	Mrs. Neeta Singh etc. (Farm House No. C-133, Aravali Retreat, Ralsina, Gurgaon)	EP Act	11-12-2009	388/09	-	-	Decided
278	Pawan Kumar Kabla etc. (Farm House No. F-43, Aravali Retreat, Ralsina, Gurgaon)	EP Act	11-12-2009	397/09	-	-	Decided
279	Harvinder Singh Duggal etc. (Farm House No. A-24, Aravali Retreat, Ralsina, Gurgaon)	EP Act	11-12-2009	401/09	-	-	Decided
280	Naina Nagpal etc. (Farm House No. B-5, Aravali Retreat, Ralsina, Gurgaon)	EP Act	11-12-2009	408/09	-	-	Decided
281	Mrs. Harvinder Kaur etc. (Farm House No. A-42, Aravali Retreat, Ralsina, Gurgaon)	EP Act	11-12-2009	412/09	-	-	Decided
282	A.K. Koul (CR -31, Ralsina)	EP Act	29-01-2009	135/09	-	-	Decided
283	Praveen Juneja (F-40, Ralsina)	EP Act	29-01-2009	181/09	-	-	Decided
284	Tarun Textile (D-39, Ralsina)	EP Act	03-02-2009	234/09	-	-	Decided
285	Balwinder Joshi (F-39, Ralsina)	EP Act	29-01-2009	76/09	-	-	Decided

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266	Happy Apparels (Farm House No. B-8, Aravali Retreat Raisina)	EP Act	14/05/2014	89/14	-	-	Decided
287	Smt. SaruBhartia etc. (Farm House No. C-18, Aravali Retreat, Raisina, Gurgaon)	EP Act	426/09	8/1/2016	-	-	Decided
288	Smt. SaruBhartia etc. (Farm House No. C-18 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	427/09	8/1/2016	-	-	Decided
289	R.O.G. Versus Purneet Singla Farm House No. D-13 Raisina Aravali Retreat Gurgaon	EP Act	172/09	25/01/2016	-	-	Decided
290	Kapil Singla (D-15-A, Raisina)	EP Act	187/09	25/01/2016	-	-	Decided
291	Ranjana Manglagiri (Farm House No. F-84, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	310/09	-	-	Decided
292	Puran Singh Dabas (Farm House No. E-8 A, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	311/09	-	-	Decided
293	Ravinder Bir Singh etc. (Farm House No. D-27 A, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	28-10-2009	359/09	-	-	Decided
294	Mahinder Kaur etc. (Farm House No. B-56, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	413/09	-	-	Decided
295	Jai Shankar etc. (Farm House No. G-15, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	406/09	-	-	Decided
296	Indu Maryaha (F-20, Raisina)	EP Act	29-01-2009	108/09	-	-	Decided
297	Jai Shankar (G-16, Raisina)	EP Act	29-01-2009	73/09	-	-	Decided
298	Roshan Lal (G-21-A, Raisina)	EP Act	29-01-2009	70/09	-	-	Decided
299	Nand Kumar Chowala (F-18 -B, Raisina)	EP Act	29-01-2009	156/09	-	-	Decided
300	Rattan D, Arjun etc. (Farm House No. CR-14 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	422/09	4/1/2016	-	-	Decided
301	Rattan D, Arjun etc. (Farm House No. CR-14 B, Aravali Retreat, Raisina, Gurgaon)	EP Act	423/09	4/1/2016	-	-	Decided
302	Raj Bari Singh (CR-22, Raisina)	EP Act	152/09	4/1/2016	-	-	Decided
303	Pankaj Sahni (C-23, Raisina)	EP Act	154/09	25/01/2016	-	-	Decided
304	ParamvirPuri, Farm house no. (B-86, Raisina), Aravali Retreat, Dist- Gurugram	EP Act	202/09	30-01-2009	-	-	Decided
305	Rajinder Kumar Joshi (F-37-A, Raisina)	EP Act	29-01-2009	140/09	-	-	Decided
306	Naresh Verma (D-29-A, Raisina)	EP Act	29-01-2009	162/09	-	-	Decided
307	Brotherhood Consultants (D-28, Raisina) (Manjeet Singh & Others)(Manjeet Singh)	EP Act	03-02-2009	120/09	-	-	Decided
308	v.P. Singh Rathore (D-16, Raisina)	EP Act	29-01-2009	139/09	-	-	Decided
309	Naresh Kumar (C-76, Raisina)	EP Act	29-01-2009	146/09	-	-	Decided
310	R.O.G. Versus Ms. Madhu Chawala Farm H. No. C-II-8 Raisina Aravali Retreat Gurgaon	EP Act	30-01-2009	208/09	-	-	Decided
311	Mrs. Surinder Pradhan etc. (Farm House No. D45 A, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	28-10-2009	364/09	-	-	Decided
312	Mrs. Anita Shourie etc. (Farm House No. F-35, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	28-10-2009	363/09	-	-	Decided
313	Sharda Agarwal etc. (Farm House No. R-4, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	18/10	-	-	Decided

314	Shonu Chandra etc. (Farm House No. C-3, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	15/10				Decided
315	Vinod Sehgal (Farm House No. G-1, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	309/09				Decided
316	Pushpa Pangtey (Farm House No. G-19, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	326/09				Decided
317	Mukul Chand Aggarwal (Farm House No. F-45, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	329/09				Decided
318	Munish Kumar (Farm House No. F-24, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	331/09				Decided
319	Ranjana Gupta (Farm House No. A-39, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	337/09				Decided
320	Kuldip Sahadev etc. (Farm House No. D-27, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	28-10-2009	357/09				Decided
321	Mrs. Shakuntala Saharan etc. (Farm House No. A-36, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	389/09				Decided
322	Guneet Dhillon etc. (Farm House No. G-4 B, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	416/09				Decided
323	Shivanand Sharan etc. (Farm House No. C-12, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	420/09				Decided
324	Pushpa Pangtey etc. (Farm House No. G-18, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	424/09				Decided
325	Padam Parkash Kumra etc. (Farm House No. D-46 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	9/10				Decided
326	Anita Suhag etc. (Farm House No. D-46, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	11/10				Decided
327	Anita Suhag etc. (Farm House No. D-48, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2010	12/10				Decided
328	Anita Bedwar (Farm House No. D-45, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	325/09				Decided
329	Indrabani etc. (Farm House No. F-27, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	28-10-2009	354/09				Decided
330	Mohinder Singh Grover etc. (Farm House No. A-47 C, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	391/09				Decided
331	Arun Sharma etc. (Farm House No. C-19, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	393/09				Decided
332	J.L. Khanna etc. (Farm House No. D-31, Aravali Retreat, Raisina, Gurgaon)	EP Act	11-12-2009	415/09				Decided
333	LT. Col. Krishan Kumar Chhabra (Farm House No. C-14, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	30-09-2009	341/09				Decided
334	Namita Mehta (C-II-22, Raisina)	EP Act	29-01-2009	144/09				Decided
335	Sunil Kalra (CR-23, Raisina)	EP Act	29-01-2009	151/09				Decided
336	Sanjay Mittal (D-14, Raisina)	EP Act	29-01-2009	153/09				Decided
337	Prateek Srivastva (F-14, Raisina)	EP Act	29-01-2009	158/09				Decided
338	Gulshan Rai Jain (D-5, Raisina)	EP Act	29-01-2009	159/09				Decided
339	Gulshan Rai Jain (D-5-A, Raisina)	EP Act	29-01-2009	160/09				Decided
340	Jyothirmoy Daw, D-11, Aravali Retreat, Raisina	EP Act	29-01-2009	188/09				Decided

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341	R.O.G. Versus Jamuna Krishnan (A-19, Raisina)	EP Act	30-01-2009	195/09	-	-	Decided
342	R.O.G. Versus Anthony Jesudesen (D-17, Golden Height)	EP Act	03-02-2009	239/09	-	-	Decided
343	H.S.P.C.B Versus M/s Ansals Properties and Infrastructure Ltd., etc	EP Act	26-07-2007	10/07	-	-	Decided
344	Rajeev Singh (C-141, Raisina)	EP Act	29-01-2009	186/09	-	-	Decided
345	Capt. Vijay Malik (C-30, Raisina)	EP Act	29-01-2009	133/09	-	-	Decided
346	Shobha Tuli (CR-14, Raisina)	EP Act	29-01-2009	190/09	-	-	Decided
347	R.O.G. Versus A.K. Luthra Farm House No. CR-17 Raisina Aravali Retreat Gurgaon	EP Act	30-01-2009	169/09	-	-	Decided
348	R.O.G. Versus Shv Mohan Mehra (B-4, Raisina)	EP Act	30-01-2009	175/09	-	-	Decided
349	Narainan Nair, B-6, Aravali Retreat, Raisina	EP Act	29-01-2009	184/09	-	-	Decided
350	H.S.P.C.B Versus M/s Avion Remedies (P) Ltd. Etc	EP Act	06-08-2007	20/07	-	-	Decided
351	Prasenjit Ganguly (E-36, Raisina)	EP Act	29-01-2009	72/09	-	-	Decided
352	Sunil Luthra (D-35-A, Raisina)	EP Act	29-01-2009	85/09	-	-	Decided
353	Jeewan Mohan (E-21, Raisina)	EP Act	29-01-2009	89/09	-	-	Decided
354	Anita Mittal (G-20, Raisina)	EP Act	29-01-2009	93/09	-	-	Decided
355	Nirmal Kumar Jain (F-25, Raisina)	EP Act	29-01-2009	136/09	-	-	Decided
356	C.P Kukreja Associates (F-9 & F-11, Raisina)	EP Act	29-01-2009	185/09	-	-	Decided
357	Ashok Tuli (C-80-A, Raisina)	EP Act	29-01-2009	191/09	-	-	Decided
358	J.S. Mundry (E-19, Raisina)	EP Act	29-01-2009	82/09	-	-	Decided
359	Shorad Mohan (C-29 & C-31, Raisina)	EP Act	29-01-2009	131/09	-	-	Decided
360	R.O.G. Versus Ms. Ritul Lekhi etc. (B-57, Raisina)	EP Act	30-01-2009	201/09	-	-	Decided
361	R.O.G. Versus Sh. Sushil Gupta Farm House No. CR-15 Raisina Aravali Retreat Gurgaon	EP Act	30-01-2009	170/09	-	-	Decided
362	Rajesh Chand Vats (G-3-A, Raisina)	EP Act	29-01-2009	71/09	-	-	Decided
363	P.P.N PRO	EP Act	03-02-2009	235/09	-	-	Decided
364	K.K. Nanda (Farm House No. D-12, Aravali Retreat, Raisina, Gurgaon)	EP Act	29-01-2009	241/09	-	-	Decided
365	Raj Kumar Gupta	EP Act	69 of 2009	29-01-2009	-	-	Decided
366	Ajay Birbal Kapoor etc (Farm House No. CR-27, Aravali Retreat, Raisina, Sohna, Gurgaon)	EP Act	365/09	28-10-2009	-	-	Decided
367	Akaram Jamal etc. (Farm House No. A-58, Aravali Retreat, Raisina, Gurgaon)	EP Act	392/09	11-12-2009	-	-	Decided
368	Arvind S. Barrar (C-L-7, Raisina)	EP Act	149/09	29-01-2009	-	-	Decided
369	Arvind S. Barrar (C-L-8, Raisina)	EP Act	129/09	29-01-2009	-	-	Decided
370	Bela Juneja etc. (Farm House No. F-40 A, Aravali Retreat, Raisina, Gurgaon)	EP Act	21/10	29-01-2010	-	-	Decided
371	Deepak Assudani etc. (Farm House No. D-47, Aravali Retreat, Raisina, Gurgaon)	EP Act	417/09	11-12-2009	-	-	Decided
372	M/s Hi-Rise Builders Pvt. Ltd. (Farm House No. G-5, Aravali Retreat, Raisina, Gurgaon)	EP Act		29-01-2010	-	-	Decided
373	M/s Hi-Rise Builders Pvt. Ltd. (Farm House No. G-7, Aravali Retreat, Raisina, Gurgaon)	EP Act	08/10	29-01-2010	-	-	Decided

374	Adeshwar Lal Jain, (D-2, Farm House, Raisina)	EP Act	230/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
375	R.O.G. Versus Kuldeep Singh Sindhu (D-22, Golden Height)	EP Act	125/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
376	Madhu Kall (C-44, Raisina)	EP Act	134/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
377	R.O.G. Versus Surinder Bindra (D-66, Golden Height)	EP Act	164/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
378	R.O.G. Versus Arvindam Ghosh (B-22, Raisina)	EP Act	176/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
379	R.O.G. Versus Kirti Kukreja (B-24, Raisina)	EP Act	177/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
380	R.O.G. Versus L.M Singhvi (A-21, Raisina)	EP Act	194/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
381	High Point Expedt Tours etc. (D-70, Golden Height)	EP Act	243/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
382	BangalCeremics (D-29, Golden Height)	EP Act	244/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
383	R. Radha Krishan (D-34, Raisina)	EP Act	87/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
384	Mulak Raj Juneja (E-8, Raisina)	EP Act	92/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
385	R.O.G. Versus M/s Happy Apparels (B-6, Raisina)	EP Act		Dr. C.V. Singh, Regional Officer	-	-	Decided
386	Mahender Singh Nanda (F-50, Raisina)	EP Act	84/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
387	Sunil Kumar Gupta, F-8, Aravali Retreat Raisina,	EP Act	75/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
388	Radha Mohan (D-41, Raisina)	EP Act	157/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
389	R.O.G. Versus J. S. Dharwal (E-5, Golden Height)	EP Act	115/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
390	R.O.G. Versus Parminder Singh Pal (D-41, Golden Height)	EP Act	121/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
391	R.O.G. Versus Nabin Kumar (D-33, Golden Height)	EP Act	123/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
392	R.O.G. Versus Ms. Nisha Sahal (D-61, Golden Height)	EP Act	124/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
393	B.K. Sarkar (D-18-A, Raisina)	EP Act	143/09	Dr. C.V. Singh, Regional Officer	-	-	Decided

394	V.R. Kapoor (CR-25, Raisina)	EP Act	145/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
395	H.S. Ahluwalia (C-45, Raisina)	EP Act	147/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
396	Subratan (C-16, Raisina)	EP Act	148/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
397	R. Agarwal (R-1-4, Raisina)	EP Act	161/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
398	R.O.G. Versus Smt Tabbayash (D-48, Golden Height)	EP Act	153/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
399	R.O.G. Versus Subhash Chander Rishi (D-35, Golden Height)	EP Act	166/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
400	R.O.G. Versus R. Venkataraman Farm House No. C-49, Raisina Aravali Retreat Gurgaon	EP Act	173/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
401	R.O.G. Versus A.P Ahluwalia (B-66, Raisina)	EP Act	178/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
402	Madhu Arora (CR-12, Raisina)	EP Act	189/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
403	R.O.G. Versus G.K Mekan (A-22, Raisina)	EP Act	193/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
404	R.O.G. Versus Manoj Luthra (A-9, Raisina)	EP Act	198/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
405	R.O.G. Versus Nirmal Singh (A-6, Raisina)	EP Act	199/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
406	R.O.G. Versus A.K.Singh (B-3, Raisina)	EP Act	203/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
407	R.O.G. Versus Ms. Kamallesh Sharma etc. (A-55, Raisina)	EP Act	204/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
408	R.O.G. Versus Vivek Nagpal etc. Farm House No. C-129 Raisina Aravali Retreat Gurgaon	EP Act	209/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
409	R.O.G. Versus Deepak Kumar Gupta Farm H.No. C-28 Raisina Aravali Retreat Gurgaon	EP Act	210/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
410	Mrs. Gurjan Singh (D-23, Raisina)	EP Act	86/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
411	S.K. Gupta (D-21, Raisina)	EP Act	88/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
412	R.O.G. Versus Gesta Monga (A-17, Raisina)	EP Act	197/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
413	R.O.G. Versus Rajan Sharma Farm House No. C-13 Raisina Aravali Retreat Gurgaon	EP Act	207/09	Dr. C.V. Singh, Regional Officer	-	-	Decided

414	Virender Bansal (CR-30, Raisina)	EP Act	150/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
415	Urmilla Kapoor (R-1-5, Raisina)	EP Act	111/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
416	Jayant Shah (E-42, Raisina)	EP Act	141/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
417	Deepak Gupta (G-4-A, Raisina)	EP Act	142/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
418	Bal Kishan D Gupta (CR-6, Raisina)	EP Act	155/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
419	Leela Nair (E-4, Raisina)	EP Act	74/09	Dr. C.V. Singh, Regional Officer	-	-	Decided
420	N.N. Taneja (Farm House No.B-72, Aravali Retreat Raisina)	EP Act	14/05/2014	93/14	-	-	Decided
421	N.N. Taneja (Farm House No.B-72 A, Aravali Retreat Raisina)	EP Act	8/7/2014	153/14	-	-	Decided
422	H.C Takyar (Farm House No.A-1-5, Aravali Retreat Raisina)	EP Act	12/5/2014	76/14	-	-	Decided
423	Shiv Raj Kumar (Farm House No.D-37, Aravali Retreat Raisina)	EP Act	12/5/2014	70/14	-	-	Decided
424	HSPCB Vs Ansal Housing	EP Act	30/07/2007	19/2007	-	-	DECIDED in favor of board, M/s Ansal Housing again filed case in High court which is pending

425 Aravali club Retreat, EP Act, 20-5-2020

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Pending

Details of (75+13) 88 court cases:-

Sr. No.	Title of case
1	G.E.M.Marble, Opp. Pillar No. 04, Marble Market, Sikandarpur Ghosi, Gurgaon
2	Shubh ENT, Marble Market, Sikandarpur Ghosi, Gurgaon
3	Delhi Italian, Marble Market, Sikandarpur Ghosi, Gurgaon
4	Vimal Naith, Marble Market, Sikandarpur Ghosi, Gurgaon
5	S.K. Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
6	Swastic Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
7	Anil Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
8	Manjeet Gas agency, Marble Market, Sikandarpur Ghosi, Gurgaon
9	Shiv Shakti, shop No. 40, sector 34, Opp. Metro Pillar No. 05, Marble Market, Sikandarpur Ghosi, Gurgaon
10	Lakhotiya Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
11	Shri Sai Grantes, , Marble Market, Sikandarpur Ghosi, Gurgaon
12	Shri Saiji, Marble Market, Sikandarpur Ghosi, Gurgaon
13	Tripathi Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
14	Aman Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
15	Shree Suman, Marble Market, Sikandarpur Ghosi, Gurgaon
16	City Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
17	Vinayak Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
18	Vikas Marble, Opp- Pillar No. 09-10, Marble Market, Sikandarpur Ghosi, Gurgaon
19	Shri Bahu Bali, Marble Market, Sikandarpur Ghosi, Gurgaon



20	Jai Baba Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
21	Durgal, Vikas Marble Market, Sikandarpur Ghosi, Gurgaon
22	Triveni Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
23	Omparkash Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
24	Adhunik Marble, Marble Market, Sikandarpur Ghosi, Gurgaon
25	M/s Jain Granite, Marble Market, Sikandarpur Ghosi, Gurgaon
26	Marble Touch, Marble Market, Sikandarpur Ghosi, Village- Sikandarpur Ghosi, Gurgaon- Mehrauli Road, Tehsil & District-Gurgaon
27	Ashwarya Marble & Granite, Marble Market, Gurgaon
28	Gem Stone Impex Marbles, marble Market, Sikandarpur Ghosi, Gurgaon
29	Sarveshwar Granite, marble Market, Sikandarpur Ghosi, Gurgaon
30	Goyal Marble House, marble Market, Sikandarpur Ghosi, Gurgaon
31	Marmo Tech Contractor Pvt. Ltd., Gurgaon, Haryana. Marble market
32	Santosh Marble, marble Market, Sikandarpur Ghosi, Gurgaon, Haryana.
33	Shri Ganesh Marble, marble Market, Sikandarpur Ghosi, Gurgaon
34	Procall Pvt. Ltd., marble Market, Sikandarpur Ghosi, Gurgaon
35	Jai Jaindra Marble, marble Market, Sikandarpur Ghosi, Gurgaon
36	Jai Mata Marble, marble Market, Sikandarpur Ghosi-Gurgaon
37	Khandelwal Sales Corp marble, marble Market, Sikandarpur Ghosi-Gurgaon
38	Adinath Marble & Granite, Gurgaon
39	Oswal Marbles, marble Market, Sikandarpur Ghosi, Gurgaon
40	Honey Marble, marble Market, Sikandarpur Ghosi, Gurgaon

41	Dai Shree Industries, Marble Market, Sikandarpur Ghosi, Gurgaon
42	Marble Shoppe, marble Market, Sikandarpur Ghosi, Gurgaon
43	Naveen Marble Art, marble Market, Sikandarpur Ghosi, Gurgaon
44	United Marble, marble Market, Sikandarpur Ghosi, Gurgaon,
45	Navekar Marbles, marble Market, Sikanderpur Ghosi, Gurgaon, Haryana
46	Khandelwal marble, marble Market, Sikanderpur Ghosi, Gurgaon
47	Shri Yogmaya Marble, marble Market, Sikandarpur Ghosi, Gurgaon
48	Arora Marble Point, marble Market, Sikandarpur Ghosi, Gurgaon
49	Jain Enterprises, marble Market, Sikanderpur Ghosi, Gurgaon
50	Pooja Mining & Marble Pvt. Ltd., Metro Pillar no.19, Marble Market, Sikenderpur Ghoshi, Gurgaon.
51	Gem Marble, Opp.-Pillar no.18, Marble Market, Sikenderpur Ghoshi, Gurgaon.
52	Supreme Marble & Granite, Opp. Pillar No.-14-15, Marble Market, Sikenderpur Ghoshi, Gurgaon.
53	Ravinder Pal Gawal Pahari)
54	Virender Kumar (Gawal Pahari)
55	Manjeet Singh (Gawal Pahari)
56	Gurucharan Ghal (Gawal Pahari)
57	Sita Ram (Gawal Pahari)
58	Vijay Grover (Gawal Pahari)
59	Om Prakash (Gawal Pahari)
60	Cow Dalry/Shed Opp. Metro Piller No. - 02, Marble Market Sikenderpur Ghosi, Tehsil & District- Gurgaon, Haryana
61	M/s Kiryana Store/House, Back Site of Arora Marble Point, Opp. Metro Piller No. - 13, Marble Market Sikenderpur Ghosi, Tehsil & District- Gurgaon, Haryana
62	M/s Durga Auto Center*, Opp. Metro Piller No. - 21, Marble Market Sikenderpur Ghosi, Tehsil & District- Gurgaon, Haryana

63	Arun Bikas Guha C/o Dream island, Roz Ka Gujjar village, sohna Address: H 1541, Chitaranjan Park, Near Nahru place Delhi, Khewat No. 1, Mutation No. 3606 as per revenue record
64	Mr Mika Singh aka Amrick Singh s/o Ajmer Singh c/o Kings jungle , Roz Ka Gujjar. Address: Chandan Nivasi, B-97, Vikaspuri, New Delhi, Khewat No. 1 Mutation No. 4770 as per revenue record
65	Major Swadesh yadav c/o Water Banks , Roz Ka Gujjar village Sohna, Address: G-18, Masjid Moth, G.K. II, New Delhi-110048, Khewat No. 1 Mutation No. 2683,2684,2685,2686,2687,2688 as per revenue record
66	Mr. Sandeep Dhul c/o Camp Caravon , Roz Ka Gujjar village, Sohna, Address: #23, Corporate office Hauz Khas village New Delhi-110016, Khewat No. 1 As per revenue record
67	Ms Sanglta Singh c/o Sens Eco -adventures, Roz Gujjar village, Sohna, Address:- Sangita Singh c/o Saran Singh, C-123 (Second Floor) Defence Colony, New Delhi-110024, Khewat No. 1 Mutation No. 4803, 4804, 4805. as per revenue record
68	Col Narender Kumar c/o Mercury Himalayan Exploration, Roz Ka Gujjar village, Address: Mercury Himalyan Explorations Ltd. Jeevan Tara Building, Parliament Street, New Delhi-110001, Khewat No. 1 Mutation No. 5033 as per revenue record
69	Mr. Mika Singh aks Amrek Singh S/o Ajmer Singh, Roz Ka Gujjar, Address:- Chandan Nivasi, B-97, Vikaspuri, New Delhi, Khewat No. 1 Mutation No. 4769 as per revenue record
70	M/s Sarvan Rewari hiri S/o captain S.S.S Khri (Roz Ka Gujjar), Address:- B-I, Hauz Khas New Delhi, Khewat No. 1 Mutation No. 3817 as per revenue record
71	Mr. Bhupinder kumar Shekri S/o Madan lal (Roz Ka Gujjar), Chin Min Farm , Address:- Satwari Meharuli , New Delhi, Khewat No. 1 Mutation No. 4068, 4069, 4070, 4071, 4072 as per revenue record.
72	Subh Granite, Marble
73	Market, Sikenderpur
74	Ghoshi, Gurgaon
75	Harpal Singh Oori (Gawal Pahari)

Sr. no.	Name of the Case	Section & Act under which case is filed	Case No.	Date of decision	Name of the complainant	Name of the Advocate	Against and in Favour of Board
1	Sanjay Bhatnagar (Gawal Pahari)	Aravli Notification	137\09	Acquitted on 15.02.2017	Dr. C.V. Singh	Ms. Ranjana Sharma	Against the Board
2	BSF Cooperative House Building Society Ltd.	Aravli Notification	22\07	disposed off on dated 31.03.2016	Dr. C.V. Singh	Ms. Ranjana Sharma	In favour of Board
3	Sonia Sood (Gawal Pahari)	Aravli Notification	101\09	Discharged on 07.04.2015	Dr. C.V. Singh	Sh. Ravinder Rawat	Against the Board
4	Satya Prakash (Gawal Pahari)	Aravli Notification	118\09	Acquitted on dated 02.03.2017	Dr. C.V. Singh	Sh. Sudarshan Kumar	Against the Board
5	Jawahar Kalra (Gawal Pahari)	Aravli Notification	78\09	Acquitted on dated 11.01.2017	Dr. C.V. Singh	Ms. Ranjana Sharma	Against the Board
6	Sandhya Jain (Gawal Pahari)	Aravli Notification	112\09	Discharge on 29.09.2015	Dr. C.V. Singh	Ms. Ranjana Sharma	Against the Board
7	Devender Khanna S/o Sh. R.s. Khanna, R/O C- 8, Cannaught Place, New delhi (Gawal Pahari)	Aravli Notification	117/09	Discharged on dated 28.01.2011	Dr. C.V. Singh	Sh. Ravinder Rawat	Against the Board
8	Sanjay Bakshi (Gawal Pahari)	Aravli Notification	107\09	Acquitted on dated 09.03.2017	Dr. C.V. Singh	Ms. Ranjana Sharma	Against the Board
9	Deepika Rawat (Gawal Pahari)	Aravli Notification	106\09	Discharged on dated 15.01.2016	Dr. C.V. Singh	Sh. Sudarshan Kumar	Against the Board
10	Subh Prabhat (Gawal Pahari)	Aravli Notification	103\09	Acquitted on 19.07.2016	Dr. C.V. Singh	Ms. Ranjana Sharma	Against the Board

11	Dutt Air Commander (Gawal Pahar)	Aravli Notification	100/09	Dismiss on dated 10.07.2013	Dr. C.V. Singh	Sh. Ravinder Rawat	Against the Board
12	Capt. Devender Singh Gera S/o Sh. Krishan Lal Gera, R/o L- 3/14, DLF PhaseII, Gurga on (Gawal Pahar)	Aravli Notification	113\09	16.01.2018	Dr. C.V. Singh	Ms. Ranjana Sharma	Against the Board
13	Dream Automobiles*, Opp. Metro Piller No. - 22, Marble Market Sikenderpur Ghosi, Tehsil & District- Gurgaon, Haryana	Aravli Notification	127\14	Dismiss on dated 16.02.20 18	Balraj Ahlawat	Sh. Sudarshan Kumar	Against the Board

MC 5 69
Sohna

ANNEXURE-VI

श्रेणिक: कार्यवाही अधिकायी
नगर परिषद सोहन।

सेवा में: सहायका महोदय
मुख्यालय।

कालाक: दिनांक

Subject: Minutes of the meeting in the matter of Sonya Ghosh Vs State of Haryana & Ors Harjyal welfare Society Vs. Union of India Ors In OA No. 04/2013 (Suo Moto) (MA No.186/2013, MA No.68/2013, MA No. 237/2013, MA No. 74/2014, MA No. 75/2014 & MA No. 787/2014 and OA No. 28/2015(MA No. 61/2015.)

उपरोक्त शिवा पर आपकी कार्यवाही की पत्र क्रमांक 111,116 दिनांक 21.05.2020 को संपन्न है।

अपन ज्ञोपेय की सेवा में अनुरोधपूर्वक लिखा जाता है कि अपन द्वारा मंजी गई सूचना निर्धारित प्रपत्र में भरकर आपकी सेवा में सूचनाई प्रेषिता है।

Covered under Aravali Notification dated 07.05.1992 it was discussed that the action as per NGT order of 424 and 86 violation cases are to be taken by Executive Officer, MC Sohna.

Sr. No	Farm House No/ Structure Detail	Khasra No. of Land	Latitude & Longitude Detail	Unauthorised construction details (Nature of construction and area)	Action taken by ULR Dept.
1	A-2	9//24,23,24/2,3	--	Permanent Construction and 270 Sqft.	Notice issued vide No. SPL/1/mcs, Dated 23.05.2020
2	A-4	9//23,24,24/3,4	--	Permanent Construction and 3271 Sqft.	Notice issued vide No. SPL/2/mcs, Dated 23.05.2020
3	A-5	9//25,10//20,21,24/5	--	Permanent Construction and 225 Sqft.	Notice issued vide No. SPL/3/mcs, Dated 23.05.2020
4	A-8	10//21, 22, 23/1, 2, 10	--	Permanent Construction and 180 Sqft.	Notice issued vide No. SPL/4/mcs, Dated 23.05.2020
5	A-12	23//1, 2,24/6, 15	--	Permanent Construction and 375 Sqft.	Notice issued vide No. SPL/5/mcs, Dated 23.05.2020
6	A-13	23//7, 8, 9, 12, 13, 18, 19	--	Permanent Construction and 1014 Sqft.	Notice issued vide No. SPL/6/mcs, Dated 23.05.2020
7	A-17	23//14, 15, 17, 18, 23, 24	--	Permanent Construction and 1292 Sqft.	Notice issued vide No. SPL/7/mcs, Dated 23.05.2020
8	A-18	23//11, 12, 20	--	Permanent Construction and 150 Sqft.	Notice issued vide No. SPL/8/mcs, Dated 23.05.2020
9	A-19	23//15, 16, 17	--	Permanent Construction and 100 Sqft.	Notice issued vide No. SPL/9/mcs, Dated 23.05.2020
10	A-21	23//14min, 15min.	--	Permanent	Notice issued vide No.

[Handwritten Signature]
M.C

		16min, 13min, 17min, 18min		Construction and NA Soft.	SPL/10/mcs, Dated 23.05.2020
11	A-22	23//11min, 12min, 19min, 20min, 24//16min	-	Permanent Construction and 670 Soft.	Notice Issued vide No. SPL/11/mcs, Dated 23.05.2020
12	A-26	30//2, 23//22, 23	-	Permanent Construction and 504 Soft.	Notice Issued vide No. SPL/12/mcs, Dated 23.05.2020
13	A-29	23/18min, 22min, 23min, 30//2min, 3min	-	Permanent Construction and 180 Soft.	Notice Issued vide No. SPL/13/mcs, Dated 23.05.2020
14	A-31	31/1min, 10min, 11min	-	Permanent Construction and 100 Soft.	Notice Issued vide No. SPL/14/mcs, Dated 23.05.2020
15	A-31D	31//3min, 8min	-	Permanent Construction and 1250 Soft.	Notice Issued vide No. SPL/15/mcs, Dated 23.05.2020
16	A-31H	31//5, 6min	-	Permanent Construction and 100 Soft.	Notice Issued vide No. SPL/16/mcs, Dated 23.05.2020
17	A-33	31//11min, 12min, 19min, 19min, 20min, 13min	-	Permanent Construction and 1400 Soft.	Notice Issued vide No. SPL/17/mcs, Dated 23.05.2020
18	A-33B	31//14min, 15min, 16min, 17min, 24min, 25min	-	Permanent Construction and 300 Soft.	Notice Issued vide No. SPL/18/mcs, Dated 23.05.2020
19	A-35	31//12min, 13min, 18min, 19min, 20min, 21min, 22min, 23min	-	Permanent Construction and 1000 Soft.	Notice Issued vide No. SPL/19/mcs, Dated 23.05.2020
20	A-41	42//4min, 6min, 7min, 8min, 13min, 14min	-	Permanent Construction and 180 Soft.	Notice Issued vide No. SPL/20/mcs, Dated 23.05.2020
21	A-43	42//6, 7min, 13min, 14min, 15min, 17min, 18min	-	Permanent Construction and 500 Soft.	Notice Issued vide No. SPL/21/mcs, Dated 23.05.2020
22	A-45	31//20min, 21min, 42//1min, 2min, 9min, 10min	-	Permanent Construction and 300 Soft.	Notice Issued vide No. SPL/22/mcs, Dated 23.05.2020
23	A-47C	54//2min, 3min, 8min, 9min, 12min, 13min, 19min	-	Permanent Construction and 300 Soft.	Notice Issued vide No. SPL/23/mcs, Dated 23.05.2020
24	A-48	42//9min, 10min, 11min, 12min	-	Permanent Construction and 2200 Soft.	Notice Issued vide No. SPL/24/mcs, Dated 23.05.2020
25	A-54	53//3min, 4min, 7min, 8min, 13min, 14min, 17min, 18min, 42//24min	-	Permanent Construction and NA Soft.	Notice Issued vide No. SPL/25/mcs, Dated 23.05.2020
26	A-55	54//11min, 12min, 19min, 20min, 21min, 22min, 18min	-	Permanent Construction and 6557 Soft.	Notice Issued vide No. SPL/26/mcs, Dated 23.05.2020
27	A1-5	41//12min, 19min, 20min, 21min, 22min, 54//1min, 2min	-	Permanent Construction and 3130 Soft.	Notice Issued vide No. SPL/27/mcs, Dated 23.05.2020
28	A3-12	41//14min, 15min,	-	Permanent	Notice Issued vide No.

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		16min, 17min		Construction and 320 Sqft.	SPL/28/mcs, Dated 23.05.2020
29	A2-6	63//1min, 2min, 8min, 9min, 10min, 12min, 13min	-	Permanent Construction and 1189 Sqft.	Notice Issued vide No. SPL/29/mcs, Dated 23.05.2020
30	A2-11	75//8min, 9min, 12min, 13min, 14min	-	Permanent Construction and 700 Sqft.	Notice Issued vide No. SPL/30/mcs, Dated 23.05.2020
31	B-4	25//15, 16, 24//11, 20	-	Permanent Construction and 1389 Sqft.	Notice Issued vide No. SPL/31/mcs, Dated 23.05.2020
32	B-5	24//7min, 8min, 12min, 13min	-	Permanent Construction and 150 Sqft.	Notice Issued vide No. SPL/32/mcs, Dated 23.05.2020
33	B-6	24//11min, 12min, 19min, 20min, 21min, 25// 16min, 25min	-	Permanent Construction and 8148 Sqft.	Notice Issued vide No. SPL/33/mcs, Dated 23.05.2020
34	B-14	24//18min, 19min, 21min, 22min, 29//1min	-	Permanent Construction and 772 Sqft.	Notice Issued vide No. SPL/34/mcs, Dated 23.05.2020
35	B-15	24//15min, 16min, 17min, 24min	-	Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/35/mcs, Dated 23.05.2020
36	B-16	24//18min, 19min, 21min, 22min, 23min, 29//1min, 2min	-	Permanent Construction and 750 Sqft.	Notice Issued vide No. SPL/36/mcs, Dated 23.05.2020
37	B-22 & 24	24//23min, 24min, 29//2min, 3min, 9min	-	Permanent Construction and 2780 Sqft.	Notice Issued vide No. SPL/37/mcs, Dated 23.05.2020
38	B-27	30//1min, 2min, 9min, 10min	-	Permanent Construction and 3951 Sqft.	Notice Issued vide No. SPL/38/mcs, Dated 23.05.2020
39	B-31	30//9min, 10min, 11min, 12min	-	Permanent Construction and 3525 Sqft.	Notice Issued vide No. SPL/39/mcs, Dated 23.05.2020
40	B-39 & 41	30//14min, 16min, 17min, 24min	-	Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/40/mcs, Dated 23.05.2020
41	B-40, 42 & 44	29//16, 30//14, 20, 29//25, 30//20, 21, 43//11	-	Permanent Construction and 3951 Sqft.	Notice Issued vide No. SPL/41/mcs, Dated 23.05.2020
42	B-51	53//1min, 2min, 8min, 9min, 10min, 12min	-	Permanent Construction and 832 Sqft.	Notice Issued vide No. SPL/42/mcs, Dated 23.05.2020
43	B-52	30//18min, 19min, 22min, 23min, 43//1min, 2min	-	Permanent Construction and 1014 Sqft.	Notice Issued vide No. SPL/43/mcs, Dated 23.05.2020
44	B-56	30//23min, 24min, 43//3min, 8min, 9min, 2min	-	Permanent Construction and 100 Sqft.	Notice Issued vide No. SPL/44/mcs, Dated 23.05.2020
45	B-57	64//7min, 8min, 13min, 14min, 15min, 16min, 17min	-	Permanent Construction and 200 Sqft.	Notice Issued vide No. SPL/45/mcs, Dated 23.05.2020
46	B-64	43//5min, 6min	-	Permanent	Notice Issued vide No.

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		7min, 14min		Construction and 225 Sqft	SPL/46/mcs, Dated 23.05.2020
47	B-66	43//5min, 6min, 7min, 14min, 15min, 17min	--	Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/47/mcs, Dated 23.05.2020
48	B-68	43//6min, 14min, 15min, 16min, 17min, 24min	--	Permanent Construction and 360 Sqft.	Notice Issued vide No. SPL/48/mcs, Dated 23.05.2020
49	C-4	28//7min, 8min, 12min, 13min, 14min	--	Permanent Construction and 336 Sqft.	Notice Issued vide No. SPL/49/mcs, Dated 23.05.2020
50	C-5	25//17min, 18min, 23min, 24min	--	Permanent Construction and 2175 Sqft.	Notice Issued vide No. SPL/50/mcs, Dated 23.05.2020
51	C-13	13//4, 5, 6, 7	--	Permanent Construction and 5379 Sqft.	Notice Issued vide No. SPL/51/mcs, Dated 23.05.2020
52	C-16	44//8, 12, 13, 19	--	Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/52/mcs, Dated 23.05.2020
53	C-23	29//1min, 10min, 28//6min, 6min, 15min,	--	Permanent Construction and 2571 Sqft.	Notice Issued vide No. SPL/53/mcs, Dated 23.05.2020
54	C-24	43//20min, 21min, 22min, 44//25min, 51//5min, 52//1min	--	Permanent Construction and 1050 Sqft.	Notice Issued vide No. SPL/54/mcs, Dated 23.05.2020
55	C-28	52//1min, 2min, 3min, 8min, 9min, 10min, 12min	--	Permanent Construction and 1082 Sqft.	Notice Issued vide No. SPL/55/mcs, Dated 23.05.2020
56	C-29 & 31	28//15min, 29//2min, 9min, 10min, 11min	--	Permanent Construction and 1651 Sqft.	Notice Issued vide No. SPL/56/mcs, Dated 23.05.2020
57	C-30	52//7, 8, 12, 13, 15	--	Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/57/mcs, Dated 23.05.2020
58	C-33	29//8min, 9min, 11min, 12min, 20min	--	Permanent Construction and 1070 Sqft.	Notice issued vide No. SPL/58/mcs, Dated 23.05.2020
59	C-34	52//14, 15, 16, 17, 24, 25	--	Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/59/mcs, Dated 23.05.2020
60	C-36	52//16min, 17 min, 25min, 24min, 65//4min, 5min	--	Permanent Construction and 4396 Sqft.	Notice Issued vide No. SPL/60/mcs, Dated 23.05.2020
61	C-42 & 44	64//9min, 10min, 11min, 12min, 20min 65//15min	--	Permanent Construction and 4990 Sqft.	Notice Issued vide No. SPL/61/mcs, Dated 23.05.2020
62	C-45, C-47	29//17min, 29min, 24min, 44//3min, 4min	--	Permanent Construction and 3690 Sqft.	Notice Issued vide No. SPL/62/mcs, Dated 23.05.2020
63	C-51	Hal-29//24min, 25min, 44//4min, 5min, 7 min	--	Permanent Construction and 5391 Sqft.	Notice Issued vide No. SPL/63/mcs, Dated 23.05.2020
64	C-58	86//6, 7, 14, 15, 85//10, 11	--	Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/64/mcs, Dated 23.05.2020

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65	C-60	86//13min, 14min, 15min, 16min, 17min, 18min	-	Permanent Construction and 1801 Sqft.	Notice Issued vide No. SPL/65/mcs, Dated 23.05.2020
66	C-75	91//16, 92//20	-	Permanent Construction and 2025 Sqft.	Notice Issued vide No. SPL/66/mcs, Dated 23.05.2020
67	C-71	43//13min, 14min, 17min, 18min, 19min, 22min, 23min	-	Permanent Construction and 1133 Sqft.	Notice Issued vide No. SPL/67/mcs, Dated 23.05.2020
68	C-72	91//6min, 7min, 8min, 13min, 14min	-	Permanent Construction and 64 Sqft.	Notice Issued vide No. SPL/68/mcs, Dated 23.05.2020
69	C-78	91//16min, 25min, 92//20min, 21min	-	Permanent Construction and 750 Sqft.	Notice Issued vide No. SPL/69/mcs, Dated 23.05.2020
70	C-80 A	109//8min, 9min, 12min, 13min	-	Permanent Construction and 743 Sqft.	Notice Issued vide No. SPL/70/mcs, Dated 23.05.2020
71	C-89	53//19min, 20min, 21min, 22min, 64//1min	-	Permanent Construction and 4759 Sqft.	Notice Issued vide No. SPL/71/mcs, Dated 23.05.2020
72	C-90	116//19min, 22min, 18min, 23min	-	Permanent Construction and 700 Sqft.	Notice Issued vide No. SPL/72/mcs, Dated 23.05.2020
73	C-90 A	1169//20, 130//25	-	Permanent Construction and 2769 Sqft.	Notice Issued vide No. SPL/73/mcs, Dated 23.05.2020
74	C-99	74//15min, 16min, 75//11min, 20min	-	Permanent Construction and 3670 Sqft.	Notice Issued vide No. SPL/74/mcs, Dated 23.05.2020
75	C-103	76//16min, 25min, 75//19min, 20min, 21min, 22min	-	Permanent Construction and 225 Sqft.	Notice Issued vide No. SPL/75/mcs, Dated 23.05.2020
76	C-105 & 107	74//25min, 75//21min, 85//1min, 86//5min	-	Permanent Construction and 360 Sqft.	Notice Issued vide No. SPL/76/mcs, Dated 23.05.2020
77	C-109	85//2min, 2min, 10min, 86//5min, 6min	-	Permanent Construction and 150 Sqft.	Notice Issued vide No. SPL/77/mcs, Dated 23.05.2020
78	C-115 & 117	85//8, 9, 11, 12	-	Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/78/mcs, Dated 23.05.2020
79	C-119	85//12min, 19min, 20min, 86//16min	-	Permanent Construction and 360 Sqft.	Notice Issued vide No. SPL/79/mcs, Dated 23.05.2020
80	C-133 A	92//11min, 12min, 19min, 20min	-	Permanent Construction and 266 Sqft.	Notice Issued vide No. SPL/80/mcs, Dated 23.05.2020
81	C-141	139//13min, 14min, 17min, 18min, 23min, 24min	-	Permanent Construction and 2400 Sqft.	Notice Issued vide No. SPL/81/mcs, Dated 23.05.2020
82	C1-2A	109//7, 14, 17, 18	-	Permanent Construction and 1000 Sqft.	Notice Issued vide No. SPL/82/mcs, Dated 23.05.2020
83	C1-1	109//8, 9, 12, 13, 14	-	Permanent Construction and 324 Sqft.	Notice Issued vide No. SPL/83/mcs, Dated

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84	C2-6 & C2-8	92//2min, 3min, 4min, 85//24min	-	Permanent Construction and 180 Soft.	Notice Issued vide No. SPL/84/mcs, Dated 23.05.2020
85	C2-12	85//17min, 18min, 22min, 23min, 24min	-	Permanent Construction and 150 Soft.	Notice Issued vide No. SPL/85/mcs, Dated 23.05.2020
86	C1-2A	64//22min, 23min, 74//2min, 3min, 4min, 7min, 8min	-	Permanent Construction and 1000 Soft.	Notice issued vide No. SPL/86/mcs, Dated 23.05.2020
87	CR-4A	10//9min, 10min, 11min, 12min, 19min, 20min, 9//6min, 15min, 16min	-	Permanent Construction and 2016 Soft.	Notice issued vide No. SPL/87/mcs, Dated 23.05.2020
88	CR-6	9//16min, 17min, 18min, 24min	-	Permanent Construction and 2036 Soft.	Notice issued vide No. SPL/88/mcs, Dated 23.05.2020
89	CH-30	9//21min, 22min, 24//1min, 2min	-	Permanent Construction and 100 Soft.	Notice Issued vide No. SPL/89/mcs, Dated 23.05.2020
90	CR-11 & 11A	8//25min, 24//1min, 25//5min	-	Permanent Construction and 2268 Soft.	Notice Issued vide No. SPL/90/mcs, Dated 23.05.2020
91	CR-12B	24//10min, 11min, 25//6min, 14min, 15min, 16min	-	Permanent Construction and 5231 Soft.	Notice Issued vide No. SPL/91/mcs, Dated 23.05.2020
92	CR-15	25//9min, 12min, 19min	-	Permanent Construction and 1000 Soft.	Notice Issued vide No. SPL/92/mcs, Dated 23.05.2020
93	CR-16 & 16A	25//9min, 11min, 12min, 19min, 20min, 22 min	-	Permanent Construction and 2118 Soft.	Notice Issued vide No. SPL/93/mcs, Dated 23.05.2020
94	CR-17	25//11min, 20min, 21min, 22min	-	Permanent Construction and 2989 Soft.	Notice Issued vide No. SPL/94/mcs, Dated 23.05.2020
95	CR-21	27//3min, 4min, 6min, 7min, 8min, 14min, 15min	-	Permanent Construction and 300 Soft.	Notice Issued vide No. SPL/95/mcs, Dated 23.05.2020
96	CR-12	27//7min, 8min, 13min, 14min, 15min, 17min	-	Permanent Construction and 450 Soft.	Notice Issued vide No. SPL/96/mcs, Dated 23.05.2020
97	CR-23	27//12 in Rousehra Rest of Falls in Gairpur Bars	-	Permanent Construction and NA Soft.	Notice Issued vide No. SPL/97/mcs, Dated 23.05.2020
98	CR-24	27//12min, 18min, 19min, 23min	-	Permanent Construction and 1584 Soft.	Notice Issued vide No. SPL/98/mcs, Dated 23.05.2020
99	CR-25	27//19min, 20min, 21min, 22min, 23min, 46//3min	-	Permanent Construction and 270 Soft.	Notice Issued vide No. SPL/99/mcs, Dated 23.05.2020
100	CR-27 & 29	46//1min, 2min, 9min, 10min	-	Permanent Construction and 140 Soft.	Notice Issued vide No. SPL/100/mcs, Dated 23.05.2020
101	CR-30	46//11min, 20min, 47//15min, 16min	-	Permanent Construction and 180 Soft.	Notice Issued vide No. SPL/101/mcs, Dated

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102	CR-31	46//20min, 47//16min	-	Permanent Construction and 750 Sqft.	Notice Issued vide No. SPL/102/mcs, Dated 23.05.2020
103	D-1	27//15min, 28//2min, 9min, 10min, 11min, 20min	-	Permanent Construction and 814 Sqft.	Notice Issued vide No. SPL/103/mcs, Dated 23.05.2020
104	D-2	27//16min, 24min, 25min, 28//20min	-	Permanent Construction and 225 Sqft.	Notice Issued vide No. SPL/104/mcs, Dated 23.05.2020
105	D-5 & 5A	28//12min, 13min, 18min, 19min, 20min, 21min, 22min	-	Permanent Construction and 4195 Sqft.	Notice Issued vide No. SPL/105/mcs, Dated 23.05.2020
106	D-B adjoining	45//1	-	Permanent Construction and 900 Sqft.	Notice Issued vide No. SPL/106/mcs, Dated 23.05.2020
107	D-31	45//3min, 4min, 5min, 7min, 13min, 28//14min	-	Permanent Construction and 3112 Sqft.	Notice Issued vide No. SPL/107/mcs, Dated 23.05.2020
108	D-12	45//8min, 9min, 11min, 12min, 13min, 19min, 20min	-	Permanent Construction and 256 Sqft.	Notice Issued vide No. SPL/108/mcs, Dated 23.05.2020
109	D-13 & 15	45//4min, 5min, 6min, 7min, 8min, 13min, 14min	-	Permanent Construction and 10300 Sqft.	Notice Issued vide No. SPL/109/mcs, Dated 23.05.2020
110	D-14	45//12min, 13min, 18 min, 19min, 20min, 21min, 22min	-	Permanent Construction and 1180 Sqft.	Notice Issued vide No. SPL/110/mcs, Dated 23.05.2020
111	D-16	45//13min, 14min, 17min, 18min, 19min, 21min, 22min, 23min	-	Permanent Construction and 2688 Sqft.	Notice Issued vide No. SPL/111/mcs, Dated 23.05.2020
112	D-17	44//10min, 11min, 45//15min, 16min, 17min	-	Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/112/mcs, Dated 23.05.2020
113	D-18 A	45//16min, 17min, 24min, 25min, 50//4min, 5min	-	Permanent Construction and 1833 Sqft.	Notice Issued vide No. SPL/113/mcs, Dated 23.05.2020
114	D-21 & 21A	44//12min, 19min, 20min, 21min, 22min	-	Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/114/mcs, Dated 23.05.2020
115	D-23	44//18min, 22min, 23min, 24min, 51//2min, 3min	-	Permanent Construction and 360 Sqft.	Notice Issued vide No. SPL/115/mcs, Dated 23.05.2020
116	D-25	29//44/23min, 24min, 51/2min, 28//3min, 4min, 5min	-	Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/116/mcs, Dated 23.05.2020
117	D-27 A	44//25min, 51//4min, 5min, 7min, 8min	-	Permanent Construction and 114 Sqft.	Notice Issued vide No. SPL/117/mcs, Dated 23.05.2020
118	D-33	52//11min, 12min, 19min, 20min, 21min, 51//16min,	-	Permanent Construction and 100 Sqft.	Notice Issued vide No. SPL/118/mcs, Dated 23.05.2020
119	D-35 A	52//18min, 19min, 22min, 23min	-	Permanent Construction and 4842	Notice Issued vide No. SPL/119/mcs, Dated

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120	D-36	65//1min, 2min, 9min, 10min, 11min, 12min, 20min		Sqft. Permanent Construction and 312 Sqft.	23.05.2020 Notice Issued vide No. SPL/120/mcs, Dated 23.05.2020
121	D-39	52//23min, 24min, 65//2min, 3min, 4min, 8min		Permanent Construction and 120 Sqft.	Notice Issued vide No. SPL/121/mcs, Dated 23.05.2020
122	D-39 A	65//18		Permanent Construction and 3145 Sqft.	Notice Issued vide No. SPL/122/mcs, Dated 23.05.2020
123	D-40 A	35//18min, 12min, 13min, 19min, 22min		Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/123/mcs, Dated 23.05.2020
124	D-41	65//6min, 7min, 4min, 13min, 14min		Permanent Construction and 599 Sqft.	Notice Issued vide No. SPL/124/mcs, Dated 23.05.2020
125	D-45 A	65//15min, 16min, 17min, 24min		Permanent Construction and 1740 Sqft.	Notice Issued vide No. SPL/125/mcs, Dated 23.05.2020
126	D-45	64//20min, 11min, 65//15min, 16min, 17min, 24min, 25min		Permanent Construction and 1800 Sqft.	Notice Issued vide No. SPL/126/mcs, Dated 23.05.2020
127	E-1	27//23min, 24min, 46//3min, 4min		Permanent Construction and 450 Sqft.	Notice Issued vide No. SPL/127/mcs, Dated 23.05.2020
128	E-1 A	27//24min, 46//3min, 4min, 8min		Permanent Construction and 1730 Sqft.	Notice Issued vide No. SPL/128/mcs, Dated 23.05.2020
129	E-3A & 5	48//4min, 5min, 6min, 7min, 8min, 13min		Permanent Construction and 4245 Sqft.	Notice Issued vide No. SPL/129/mcs, Dated 23.05.2020
130	E-4 A	46//23min, 24min, 49//3min, 4min, 7min, 8min		Permanent Construction and 216 Sqft.	Notice Issued vide No. SPL/130/mcs, Dated 23.05.2020
131	E-4	46//17min, 18min, 23min, 24min, 49//3min		Permanent Construction and 1620 Sqft.	Notice Issued vide No. SPL/131/mcs, Dated 23.05.2020
132	E-5 A	46//6min, 7min, 14min, 15min		Permanent Construction and 450 Sqft.	Notice Issued vide No. SPL/132/mcs, Dated 23.05.2020
133	E-8	49//14, 15, 16, 17		Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/133/mcs, Dated 23.05.2020
134	E-14	50//21, 22, 68//1		Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/134/mcs, Dated 23.05.2020
135	E-15	29//45/21min, 22min, 28//49/5min, 6min		Permanent Construction and 594 Sqft.	Notice Issued vide No. SPL/135/mcs, Dated 23.05.2020
136	E-16	29//22min, 23min, 67//2min, 2min, 3min		Permanent Construction and 4260 Sqft.	Notice Issued vide No. SPL/136/mcs, Dated 23.05.2020
137	E-17 A	29//45/22min, 56min, 28//50/1min, 2min, 3min, 9min		Permanent Construction and 5166 Sqft.	Notice Issued vide No. SPL/137/mcs, Dated 23.05.2020
138	E-17 B	50//11min, 12min,		Permanent	Notice Issued vide No.

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		13min, 13min, 19min		Construction and 520 Sqft.	SPL/138/mcs, Dated 23.05.2020
139	E-17 C	50//25, 67//5 (Shops Adjoining E17C)	-	Permanent Construction and 900 Sqft.	Notice Issued vide No. SPL/139/mcs, Dated 23.05.2020
140	E-19	50//16min, 25min, 15min, 24min, 67//5min, 51//2min, 11min, 20min	-	Permanent Construction and 891 Sqft.	Notice Issued vide No. SPL/140/mcs, Dated 23.05.2020
141	E-19A	51//21, 50//25, 66//1, 67//5	-	Permanent Construction and 4396 Sqft.	Notice Issued vide No. SPL/141/mcs, Dated 23.05.2020
142	E-21	50//25min, 51//19min, 20min, 21min, 22min, 66//1min, 67//5min	-	Permanent Construction and 4938 Sqft.	Notice Issued vide No. SPL/142/mcs, Dated 23.05.2020
143	E-22	66//10min, 67//5min, 6min, 7min, 14min, 15min	-	Permanent Construction and 324 Sqft.	Notice Issued vide No. SPL/143/mcs, Dated 23.05.2020
144	E-28	66//18, 19, 22, 23	-	Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/144/mcs, Dated 23.05.2020
145	E-36	77//6min, 7min, 14min, 15min, 73//10min, 11min	-	Permanent Construction and 1000 Sqft.	Notice Issued vide No. SPL/145/mcs, Dated 23.05.2020
146	E-42	73//18min, 19min, 21min, 22min, 23min, 87//1min, 2min	-	Permanent Construction and 4522 Sqft.	Notice Issued vide No. SPL/146/mcs, Dated 23.05.2020
147	E-44	73//22min, 23min, 24min, 87//2min, 3min, 4min, 5min, 9min	-	Permanent Construction and 820 Sqft.	Notice Issued vide No. SPL/147/mcs, Dated 23.05.2020
148	E-46	87//3min, 4min, 7min, 8min, 9min, 12min, 13min	-	Permanent Construction and 600 Sqft.	Notice Issued vide No. SPL/148/mcs, Dated 23.05.2020
149	E-49	87//7min, 8min, 13min, 14min, 18min	-	Permanent Construction and 3594 Sqft.	Notice Issued vide No. SPL/149/mcs, Dated 23.05.2020
150	E-54A	86//19, 20, 21, 22, 90//1	-	Permanent Construction and 1210 Sqft.	Notice Issued vide No. SPL/150/mcs, Dated 23.05.2020
151	E-55	91//3, 7, 8, 13, 14	-	Permanent Construction and 225 Sqft.	Notice Issued vide No. SPL/151/mcs, Dated 23.05.2020
152	F-6	46//21, 47//25	-	Permanent Construction and 120 Sqft.	Notice Issued vide No. SPL/152/mcs, Dated 23.05.2020
153	F-3	47//19, 22, 23, 49//2, 3	-	Permanent Construction and 1189 Sqft.	Notice Issued vide No. SPL/153/mcs, Dated 23.05.2020
154	F-14	49//18, 19, 20, 11, 12, 13	-	Permanent Construction and 2391 Sqft.	Notice Issued vide No. SPL/154/mcs, Dated 23.05.2020
155	F-7A	49//13, 14, 17, 18, 23, 24	-	Permanent Construction and 64 Sqft.	Notice Issued vide No. SPL/155/mcs, Dated

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156	F-8	49//14, 15, 16, 17	-	Soft Permanent Construction and 1930 Sqft.	23.05.2020 Notice Issued vide No. SPL/156/mcs, Dated 23.05.2020
157	F-18	49//22, 23	-	Permanent Construction and 4055 Sqft.	Notice Issued vide No. SPL/157/mcs, Dated 23.05.2020
158	F-11 & 9	49//24, 25, 68//4, 5	-	Permanent Construction and 180 Sqft.	Notice Issued vide No. SPL/158/mcs, Dated 23.05.2020
159	F-22	68//1, 2, 3, 8, 9, 10	-	Permanent Construction and 2464 Sqft.	Notice Issued vide No. SPL/159/mcs, Dated 23.05.2020
160	F-24	68//8, 9, 10, 11	-	Permanent Construction and 1600 Sqft.	Notice Issued vide No. SPL/160/mcs, Dated 23.05.2020
161	F-26	68//7, 8, 12, 13, 19	-	Permanent Construction and 1797 Sqft.	Notice Issued vide No. SPL/161/mcs, Dated 23.05.2020
162	F-13	67//1, 10, 68//5, 6, 7	-	Permanent Construction and 320 Sqft.	Notice Issued vide No. SPL/162/mcs, Dated 23.05.2020
163	F-15	67//1, 2, 9, 10, 11, 68//6	-	Permanent Construction and 1322 Sqft.	Notice Issued vide No. SPL/163/mcs, Dated 23.05.2020
164	F-32	67//17, 18, 16, 15, 11	-	Permanent Construction and 1475 Sqft.	Notice Issued vide No. SPL/164/mcs, Dated 23.05.2020
165	F-40	67//22, 23, 70//1, 2, 3	-	Permanent Construction and 150 Sqft.	Notice Issued vide No. SPL/165/mcs, Dated 23.05.2020
166	F42A & F-42	73//22, 23, 87//2, 3, 4	-	Permanent Construction and 830 Sqft.	Notice Issued vide No. SPL/166/mcs, Dated 23.05.2020
167	F-46 & 44A	71//5, 6, 7, 13, 14, 15	-	Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/167/mcs, Dated 23.05.2020
168	F-25	66//20, 21, 67//25, 71//5	-	Permanent Construction and 2162.5 Sqft.	Notice Issued vide No. SPL/168/mcs, Dated 23.05.2020
169	F-46A	71//5, 6, 7, 13, 14, 15	-	Permanent Construction and 4309 Sqft.	Notice Issued vide No. SPL/169/mcs, Dated 23.05.2020
170	F-27	71//1, 2, 10, 66//21, 22, 71//5	-	Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/170/mcs, Dated 23.05.2020
171	F-50	72//11, 20, 71//15, 16	-	Permanent Construction and 1015 Sqft.	Notice Issued vide No. SPL/171/mcs, Dated 23.05.2020
172	F-29	72//1, 2, 3, 8, 9, 10, 11, 12, 13	-	Permanent Construction and 300 Sqft.	Notice Issued vide No. SPL/172/mcs, Dated 23.05.2020
173	F-31	72//1, 2, 3, 8, 9, 10, 11, 12, 13	-	Permanent Construction and 426 Sqft.	Notice Issued vide No. SPL/173/mcs, Dated 23.05.2020
174	F-54	72//19, 23, 21, 23,	-	Permanent	Notice Issued vide No.

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		88//2		Construction and 3205 Sqft.	SPL/174/mcs, Dated 23.05.2020
175	F-33	72//7, 8, 13, 13, 14, 17, 18, 19	-	Permanent Construction and NA Sqft.	Notice Issued vide No. SPL/175/mcs, Dated 23.05.2020
176	F-35	72//14, 15, 16, 17, 18, 23, 24	-	Permanent Construction and 3210 Sqft.	Notice Issued vide No. SPL/176/mcs, Dated 23.05.2020
177	F-39 & 39A	73//21, 87//1, 88//5, 72//25	-	Permanent Construction and 2264 Sqft.	Notice Issued vide No. SPL/177/mcs, Dated 23.05.2020
178	F-41	87//1, 2, 9, 10, 73//2, 3, 9, 10	-	Permanent Construction and 2505 Sqft.	Notice Issued vide No. SPL/178/mcs, Dated 23.05.2020
179	F-68	88//21, 87//19, 22, 20, 21	-	Permanent Construction and 1535 Sqft.	Notice Issued vide No. SPL/179/mcs, Dated 23.05.2020
180	G-6	89//10, 9, 11, 12	-	Permanent Construction and 2336 Sqft.	Notice Issued vide No. SPL/180/mcs, Dated 23.05.2020
181	G-8	90//18, 19, 22, 23	-	Permanent Construction and 414 Sqft.	Notice Issued vide No. SPL/181/mcs, Dated 23.05.2020
182	G-12	90//14, 17	-	Permanent Construction and 1302 Sqft.	Notice Issued vide No. SPL/182/mcs, Dated 23.05.2020
183	G-14	90//14	-	Permanent Construction and 1382 Sqft.	Notice Issued vide No. SPL/183/mcs, Dated 23.05.2020
184	G-15 & 16	91//11, 20, 90//15, 16	-	Permanent Construction and 1960 Sqft.	Notice Issued vide No. SPL/184/mcs, Dated 23.05.2020
185	G-21A	91//18, 23	-	Permanent Construction and 9405 Sqft.	Notice Issued vide No. SPL/185/mcs, Dated 23.05.2020
186	G-4A	89//3, 4, 7, 8	-	Permanent Construction and 765 Sqft.	Notice Issued vide No. SPL/186/mcs, Dated 23.05.2020
187	G-4B	89//7, 8, 13, 14, 15	-	Permanent Construction and 4140 Sqft.	Notice Issued vide No. SPL/187/mcs, Dated 23.05.2020
188	G-3A	88//18, 22, 23, 24, 89//2, 3, 4	-	Permanent Construction and 14729 Sqft.	Notice Issued vide No. SPL/188/mcs, Dated 23.05.2020
189	G-5A	90//11, 12, 19, 20, 89//15, 16	-	Permanent Construction and 2400 Sqft.	Notice Issued vide No. SPL/189/mcs, Dated 23.05.2020
190	G-4C	89//16, 17, 24, 25	-	Permanent Construction and 100 Sqft.	Notice Issued vide No. SPL/190/mcs, Dated 23.05.2020
191	G-5B	89//25, 90//21	-	Permanent Construction and 10860 Sqft.	Notice Issued vide No. SPL/191/mcs, Dated 23.05.2020
192	R-5	109//3, 4, 7, 8, 13, 14	-	Permanent Construction and 7338 Sqft.	Notice Issued vide No. SPL/192/mcs, Dated 23.05.2020

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193	R-10 & 12	93//25, 109//3, 107//1, 10, 11	-	Permanent Construction and 2422 Sft.	Notice issued vide No. SPL/193/mcs, Dated 23.05.2020
194	R-4	118//13, 14, 16, 17	-	Permanent Construction and 1250 Sft.	Notice issued vide No. SPL/194/mcs, Dated 23.05.2020
195	Pathways School	.	-	Permanent Construction and - Sft.	Notice issued vide No. SPL/195/mcs, Dated 23.05.2020

कार्यकारी अधिकारी
जुद्ध परिवर्तन सौहार्द।

पृष्ठ क्रमांक

दिनांक

इसकी एक प्रति Divisional Forest Officer Gurugram की सेवा में सूचनाएं प्रेषित हैं।

कार्यकारी अधिकारी
जुद्ध परिवर्तन सौहार्द।

Shaw
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Detail of Farm House covered under Aravali Notification dated 07.05.1992.

Sr. No.	Farm House No / Structure	Khasra No. of Land	Latitude & Longitude detail	Unauthorised construction details (nature of construction and area)	Action take ULB Dept. (M.C.C)
1	Virender Kumar (Gawal Pahari) S/o Sohan Lal R/o # 1/283, safdarjang Enclave, New Delhi	16 Kanal Khewat No. 414/364, Khata No. 455, Khasra No. 82/2/13,82/3/4	—	—	M.C. Gurgaon
2	Manjeet Singh (Gawal Pahari) S/o Harbaksh Singh R/o 18/20, 109 W.E.A Karol Bagh, New Delhi	08 Kanal Khewat No. 420/370, Khata No. 461, Khasra No. 82/5/8,	—	—	M.C. Gurgaon
3	Satya Prakash (Gawal Pahari) S/o Ram Moorti Yadav R/o #95, Sultanpur New Delhi	3 Kanal 3 Marla Khewat No. 2206 Khata No. 381, Khasra No. 84/1-2-3/1	→	—	do
4	Sanjay Bhatnagar (Gawal Pahari)S/o R.S Bhatnagar, Block C-I, 1182 Palam Vihar, Gurgaon	8 Kanal Khewat No. 2290, Khata No. 386, Khasra No. 82/2/10	→	—	do
5	Jawahar Kalra (Gawal Pahari) S/o Dharam Dass Kalra # 875/6, Main Bazar Mehrauli, New Delhi	16 Kanal Khewat No. 2304, Khata No. 440/489, Khasra No. 84/1-2-3/1	→	—	do
6	Gurucharan Ghai (Gawal Pahari) S/o Sri Ramswroop R/o 11-A, White House, New Delhi.	—	→	—	do
7	Deepika Rawat (Gawal Pahari), Jyotsna Rawat Both D/o D.S Rawat, South Delhi Public School I-Block Defence Colony, New Delhi	16 Kanal Khewat No. 2242, Khata No. 343, Khasra No. 82/2/11, 82/3/1	→	—	do
8	Ravinder Pal Gawal Pahari) S/o Tej Singh, Basant Vihar New Delhi	4 Acre Khewat No. 440/381, Khata No. 489, Khasra No. 84/1-2-3/1	→	—	do
9	Sita Ram Gail Farm (Gawal pahari) S/o Sh. Tirath Singh, Gawal Pahari, Sohna Gurgaon	Khasra No. 74/1	→	—	do
10	Veejay Grover (Gawal Pahari) R/o H.U.F. C-71, South Extension Part-I, New Delhi	16 Kanal Khewat No. 417/367, Khata NO. 458, Khasra No. 82/2/8	→	—	do
11	Om Prakash (Gawal Pahari) S/o Ratan Lal, M-99 Greter Kailash, Part-II, New Delhi	11 Kanal 5 Marla Khewat No. 413/363, Khata No. 454, Khasara No. 82/2/4	→	—	do
12	Harpal Singh Oori (Gawal Pahari)Surlnder Singh Oori S/o Sh. Kuldeep Singh # 596, Sector- 14, Gurgaon	6 Kanal 11 Marla Khawat No. 411, Khata No. 452, Khasra No. 82/6/1,84/4/3	→	—	do
13	Dutt Air Commander (Gawal Pahari)Mr. Datta, Air Commander, Gawal Pahari Sohna Gurgaon	khata No. 446, Khatonl No. 495, Khasra No. 77	→	—	do

District Town Planner
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	Mrs. Sandhya Jain Sakhan Farm House W/o Sh. Devender Chand Jain, Empire Estate Mehrauli, New Delhi	22 Kanal 11 Marla Khewat No. 361/318M, Khata No. 379, Khasra No. 82/5/5/1, 82/5/5/2, 82/5/5/4	—	—	M.C. Gujral
15	Sonia Sood (Gawal Pahari) C/o Vijay Krishan sood R/o 91, Panchsheel park, New Delhi	8 Kanal Khewat No. 2260, Khata No. 414, Khasra No. 82/2/13, 82/3/4	—	—	do
16	Devender Khanna (Gawal Pahari) S/o R.S. Khanna R/o C-8, Carnaught Place, New Delhi	6 Kanal 16 Marla Khewat No. 495, Khata No. 568, Khasra No. 84/4/1	—	—	do
17	Subh Prabhat (Gawal Pahari), Multi Project Ltd. # 122, Mandankheri Enclave New Delhi	16 Kanal, Khewat No. 1832, Khata No. 183, Khasra No. 84/1-2-3/1	—	—	do
18	Capt. Devender Singh (Gawal Pahari) S/o Sh. Krishan Lal Gera, R/o L-3/14 DLF Phase-II, Gurgaon.	03 Kanal 03 Marla Khewat No. 2297, Khata No. 440, Khasra No. 34/1-2-3/1	—	—	do
19	Sanjay Bakshi (Gawal Pahari) S/o Sh. Krishan Lal R/o 6/6536 Bassant Kunj, New Delhi	15 Kanal 07 Marla Khewat No. 2298 Khata No. 366, Khasra No. 84/3/3	—	—	do
20	Arun Bikas Guha C/o Dream Island, Roz Ka Gujjar village, sohna Address: H 1541, Chitaranjan Park, Near Nahru place Delhi.	Khewat No. 1, Mutation No. 3606 as per revenue record	—	Farm House App. 4600 sqft.	Shaw can notice has been issued on 2-6-2020
21	Mr Mika Singh aka Amrick Singh s/o Ajmer Singh c/o Kings jungle, Roz Ka Gujjar. Address: Chandan Nivasi, B-97, Vikaspuri, New Delhi.	Khewat No. 1 Mutation No. 4770 as per revenue record	—	No. certificate at site	—
22	Major Swadesh yadav c/o Water Banks, Roz Ka Gujjar village Sohna, Address: G-18, Masjid Moth, G.K. II, New Delhi-110048.	Khewat No. 1 Mutation No. 2683, 2684, 2685, 2686, 2687, 2688 as per revenue record	—	Already Demolished	—
23	Mr. Sandeep Dhul c/o Camp Caravan, Roz Ka Gujjar village, Sohna, Address: #23, Corporate office Hauz Khas village New Delhi-110016.	Khewat No. 1 As per revenue record	—	vacant	—
24	Col Narendra Kumar c/o Mercury Himalayan Exploration, Roz Ka Gujjar village, Address: Mercury Himalayan Explorations Ltd. Jeevan Tara Building, Parliament Street, New Delhi-110001.	Khewat No. 1 Mutation No. 5033 as per revenue record	—	vacant	—
25	Amrek Singh S/o Ajmer Singh, Roz Ka Gujjar, Address:- Chandan Nivasi, B-97, Vikaspuri, New Delhi.	Khewat No. 1 Mutation No. 4769 as per revenue record	—	Farm House App 5000 sqft.	Shaw can notice has been issued on 2-6-2020

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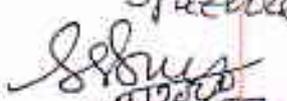
27	Mrs Sarvan Rewari hiri S/o Captain S.S.S Khri (Roz Ka Gujjar), Address:- B-1, Hauz Khas New Delhi,	Khewat No. 1 Mutation No. 3817 as per revenue record	vacant	—
27	Mr. Bhupinder kumar Shekri S/o Madan Lal (Roz Ka Gujjar), Chin Min Farm, Address:- Satwari Meharuli, New Delhi, Khewat	No. 1 Mutation No. 4068, 4069, 4070, 4071, 4072 as per revenue record	Already Demolished	—
28	Ms Sangita Singh c/o Sens Eco-adventures, Roz Gujjar village, Sohna, Address:- Sangita Singh c/o Saran Singh, C-123 (Second Floor) Defence Colony, New Delhi-110024,	Khewat No. 1 Mutation No. 4803, 4804, 4805. as per revenue record	Farm House 16th 850 sq ft	Shaw certificate have been issued on 2-6-2020

CA. accepted on 30-3-1990

① Site from S.No. 20 to 28 falls in notified controlled area. village- Rozka Gujjar Tehsil- Sohna

② Site of S.No. 20, 25 and 28 have unauthorised construction and notice have been issued on 2-6-2020 to appear in the office on 9-6-2020 please.


District Town Planner
Enforcement, Gurugram


3/6/2020

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ANNEXURE-VI

Detail of violations in Section 4&5 of PLPA 1900 in District Gurugram

Sr. No	Farm House No./structure detail	Khasra No. of Land	Detail of Construction as per forest record.		Status of land w.r.t PLPA, Aravali plantation and forest act.	Action taken by Forest Department for violation of PLPA, aravali plantation and forest Act.	Remarks
			Pre aravali notification	Post aravali notification along with period			
	Sohna Range						
1	Farm House A-19, Mukesh Arora B26, sector-36 Noida	Mustil 22 Kila No.- 1, 10, 11 min			Raisina Sec 4/5	Notice issued vide No. SPL/9/mcs, dated 23/05/2020	
2	Farm House A-21 Add-Jyoti Mirdha Gohlaut, 875 sector 17-B Gurugram	Mustil no.-22 Kila no.-11 min, 20			Raisina Sec 4/5	Notice issued vide No. SPL/10/mcs, dated 23/05/2020	
3	Farm House A-17	Mustil 22 Kila no.- 10, 11 min			Raisina Sec 4/5	Notice issued vide No. SPL/7/mcs, dated 23/05/2020	
4	Farm House A-1, 12A Sanjay Kumar Khanna	Mustil no.-40 Kila no.- 1min, 2min, 9min, 10, 11, 12			Raisina Sec 4/5	Notice issued vide No. SPL/28/mcs, dated 23/05/2020	
5	Farm House A-33B, A-33C	Mustil no.-32 kila no.- 11, 20, 12, 19			Raisina Sec 4/5	Notice issued vide No. SPL/18/mcs, dated 23/05/2020	
6	Farm no.-A31C	Mustil no.-31 Kila no.- 3min, 4min, 5min			Raisina Sec 4/5	None	
7	Farm House A-31G, A-31H Deyender	Mustil no.-32 kila no.- 1, 2, 9, 10			Raisina Sec 4/5	Notice issued vide No. SPL/16/mcs, dated 23/05/2020	
8	Farm House (Ramesh Kohli (Abhaypur/Damdama)				Abhaypur Damdama Sec 4/5	None	
9	Barbed Wire Vinod S/O Raghu Nath (Gujjar) Behalpa	Mustil No.-7 Killa No-14/22 (Khedla village)			Sec 4/5	None	

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10	House/Jhuggi (Khacadau S/O Bhopat Sikka Muslim)	Mustil no-7 Kill no-17/1,24/2 (Khedla village)			Sec 4/5	None
11	House/Jhuggi Chandiram S/O Harpal Gujjar (Khedla)	Mustil no-22 Kill no-4/2,5,6,7,14,152 (Khedla village)			Sec 4/5	None
12	Bhondsi Jail	Mustil No. 63,64,75,76,77(Kila no.-5,6,15,16,25)			Sec 4/5	None
13	Rithoj College	Mustil No.-18 Kila no.-1,10 mustil no-19 kila no-6,7,8/1,14/2,15/1,16/1,17/3			Sec 4/5	FOR No.-032/0496 dated-05/07/2019 PC case no.-6S/2019-20
14	Firing Range Bhondsi	Mustil no.-23 Kila no-7,8,14			Sec 4/5	None
15	Police Training center Bhondsi	Mustil no -20,Kila no.-11 to 25 Mustil no-31,32			Sec 4/5	None
16	Indra Gandhi Holiday Damdama	Mustil no- 22 kila no.-16 Mustil no.-24 kila no.-1/1,1/2			Sec 4/5	None
17	Haryana Tourism complex Sohna	232// 1to3,8 to 13, 18to22,			Sohna Sec 4/5	None
18	Colony Sohna	259//2,3,5/2,6/1,6/2,7 to 9, 11/2, 12 to 14, 15/1,15/2,16/1,16/2, 17 to 24,25/1,25/2			Sohna Sec 4/5	None
19	Village-Rojka Gujjar illegal Farm House Sh. Samsher singh Ahlawat S/o Nawal Singh Ahlawat, H. No. 136, Sector-17, Gurugram.	118			Rojka Gujjar Sec 4/5	Damage Report no:16702/168 13/09/2008 Prosecution case no:2-S/09-10 Dismissed 17.10.2012
20	Farm House Amrik Singh Mikka	129			Rojka Gujjar Sec 4/5	Damage report no:16744/168 Dt.21.02.2013

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21	Farm House Gaurav, Arun Guha, Sanjay Guha	130			Rojka Gujjar Sec 4/5	Damage Report no: 72/96 dt. 16.06.2007 & Prosecution case no:79.S/07-08 & Damage Report no:16717/168 13/09/2008 Prosecution case no: 2-S/09/10	Acquired 10.02.2006
22	Pond and illegal Construction Farm House (Ahhaypur Village) Amrik Singh Mikka	53			Rojka Gujjar Sec 4/5	None	
23		5//14			Abheyppur Sec Aravali & Sec 4 & 5 Overlap Abheyppur 4/5	None	
24	M/s The Blue Camp C/o Babil Village-Abhaypur	5//15,16,17,19,21,22,2 5/1			Aravali & Sec 4 & 5 Overlap	None	
25	Mrs. Sangita Owner	25//10,11,12 9/2,8/1			Aravali & Sec 4 & 5 Overlap Abheyppur	None	
26	Farm House Sanjay Dua (Ahhaypur Village)	25//18/1,19 33//8			Aravali & Sec 4 & 5 Overlap Abheyppur	None	
27	Jhugi- Kuldeep S/o Haria R/o Ghatta	75			Ghata sec 4&5	some encroachment was demolished Along with MCG	
28	Construction of road- Manoj Kumar S/o Jaipal H no. 25 Sector 2 P. Rohtak	90, 93, 94			Ghata sec 4&5 AP	FOR no: 8/484 dt 25.03.2017,10/484 dt.28.03.2017,11/484 dt.29.03.2017	
29	Kholi Mandir & Gaushala Baba Mohan Ram Gaushala Comm:ette Sector-54 Gurugram	342			Haidarpur viran sec 4&5	FOR no. 001/491 dt.03.02.2020	

30	Mintu Dhabe- Omparkash S/o Bihari Prem Chand R/o Gawal Pahari	345			Haidarpur viran sec 4&5	FOR no. 53/0484 dt.07.03.2018
31	(Boundarywall and a small room)-C.R. Mohan Kaktikar R/o Noida	343/3			Haidarpur viran sec 4&5	Notice issue
32	(Boundarywall and a small room)- Tasim Sharma Retd. Revenue Officer R/o 19 Rajpur Road Civil Line Delhi	343/3			Haidarpur viran sec 4&5 , some part in Gwal pahari sec 4,5	Notice issue
33	Shiv Mandir	85			Sakatpur section 4&5	Notice issue
34	(Boundarywall and a Small Building Structure)- Devinder Singh Geda R/o Sector-56 Gurugram	84/4/1			Gwal pahari sec 4,5	Notice issue
35	(Boundarywall and a Small Building structure)- Manish Gupta & Aakash Mishra R/o 19 Rajpura Civil Line Delhi	84/4/2			Gwal pahari sec 4,5	Notice issue
36	(Boundarywall and a Small Building structure)- Baljeet Rathi (Yoga Center R/o DLF Ph-I Gurugram	84/4/3			Gwal pahari sec 4,5	Notice issue
37	Farm House Advocate . R. Anand	82			Gwal pahari sec 4,5	Notice issue
38	Farm House Advocate . R. Anand	82			Gwal pahari sec 4,5	Notice issue

39	Farm House Manjeet Sabharwal R/o N. Delhi	82				Gwal pahari sec 4,5	Notice issue
40	Farm house Tarsain Sharma	84				Gwal pahari sec 4,5	Notice issue
41	Farm house Azad Lohia S/o Hiralal R/o Ghitomi Vasant Vihar N. Delhi	84				Gwal pahari sec 4,5	Notice issue
42	Farm House	23//21/3				Bandhwari sec 4&5	Notice issue
43	Farm House	23//19				Bandhwari sec 4&5	Notice issue
44	Farm House	23//20				Bandhwari sec 4&5	Notice issue
45	Farm House	23//12				Bandhwari sec 4&5	Notice issue
46	House boundry wali Jai kishan S/o Changiram Vill Sikhopur Distt Gurugram	2432				Sikohpur sec 4&5.	For no. 20/0494 dt.04.02.2020
47	Mandir Sikohpur	2431				Sikohpur sec 4&5.	Notice issue
48	Sikohpur Kumhar Basti	2,441				Sikohpur sec 4&5.	Notice issue
49	Peer Dargah	98				Norangpur sec 4&5 &AP	Notice issue
50	Mandir Norangpur	94		*		Norangpur sec 4&5 &AP	Notice issue
51	Juggi kasan	269		*		Kasan sec 4&5	Notice issue
52	House in Manesar	M- 112//19,20,21,22				manesar sec 4&5	Notice issue


 DIVISIONAL FOREST OFFICER
 JUNGGAON

<p>Item Nos. 01-02</p> <p>October 23, 2018 dv</p>	<p>2. The proceedings initially commenced on the basis of a news item in the Times of India dated 07.01.2013 to the effect that private players were grabbing forest land in the Aravalis. Description of land which was <i>Gair Mumkin Pahar</i> (unoccupied hillocks) covered by the above Notification was wrongly got changed as '<i>Gair Mumkin Farm</i>' with a view to avoid the implications of the said Notification. The land was also notified under Sections 4 and 5 of the Punjab Land Preservation Act, 1900 (PLPA Act) which could not be allowed to be diverted for non-forest activities. The newspaper item alleged that there was business-politico- bureaucratic-police nexus for grabbing the forest land.</p> <p>3. Reply was filed on behalf of the Haryana Pollution Control Board to the effect that a physical survey was being conducted of the area falling under the Notification dated 07.05.1992. In the reply filed by the Principal Chief Conservator of Forests, Haryana, the extent of area covered by under Sections 4 and 5 of the PLPA Act was given. It was stated that the area was to be treated as 'forest' area in view of the judgment of the Hon'ble Supreme Court of India dated 18.03.2004 in <i>M.C. Mehta Vs. Union of India & Ors.</i>¹ The State of Haryana had a project for plantations in the said area. Out of three villages mentioned in the news item, in 1586.36 acres of land, plantations were raised in village Kot. In 1186.76 acres of land, plantations were raised in village Mangar. Plantations were raised in 3813 acres of land, in village Roz Ka Gujjar. No mining is permitted in the said land.</p>
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¹(2004) 12 SCC 118

<p>Item Nos. 01-02</p> <p>October 23, 2018 dv</p>	<p>Only where permission of Central Government has been taken under Section 2 of the Forest (Conservation) Act, 1980, non-forest activities have been allowed. List of violators for illegal construction activities was annexed which mentioned names of nine persons. It was stated that prosecution was initiated against the violators as per the list annexed which included sixteen persons. It is further stated that trenches were dug at the entry point of the forest areas and a Committee headed by the DFO, Gurgaon, was constituted to curb violations.</p> <p>4. The matter has been put up for consideration on more than 80 dates and various orders have been passed. It is not necessary to refer to all the orders. Some of the orders in which operative directions have been issued may be referred to the extent relevant.</p> <p>5. On 23.01.2013, stand of the State of Haryana was noted that commercial activities of sale and purchase of marble and construction of sheds was not permissible on the forest land. The Tribunal injuncted such commercial activity.</p> <p>6. On 13.03.2013, the Tribunal recorded the statement made on behalf of the State of Haryana that no non-forest activity will be allowed in forest area in villages Kot, Mangar and Roz Ka Gujjar.</p> <p>7. On 12.04.2013, again the direction for prohibiting non-forest activity in the forest area was reiterated.</p> <p>8. On 12.02.2014, the Tribunal directed furnishing of details whether the area was forest area in the revenue record and covered by the Aravali Notification and whether there was any order of the Hon'ble Supreme Court with</p>
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<p>Item Nos. 01-02</p> <p>October 23, 2018 4v</p>	<p>regard to area covered by the Aravali Notification. The State was also directed to ensure that restrictions in terms of the Notification are followed.</p> <p>9. On 28.04.2014, the Tribunal recorded the statement made on behalf of the State of Haryana that the effect of the Notification under Sections 4 and 5 of the PLPA Act was being considered by the Hon'ble Supreme Court and time was required for steps being taken against 566 violators of the Aravali Notification.</p> <p>10. On 21.04.2014, further direction was issued furnishing information of unauthorised constructions in violations of Aravali Notification. Similar direction was also issued on 18.07.2014.</p> <p>11. On 27.01.2015, the stand of the State of Rajasthan that there are 695 cases of encroachments was noted.</p> <p>12. On 05.02.2015, directions were issued against illegal mining activities, illegal crushers in the area surrounded by Sariska Tiger Reserve on the one side and Bharatpur Bird Sanctuary on the other. The State of Haryana was also required to file latest status report. It was noted that in the State of Rajasthan there were 698 unauthorised structures in the Aravali forest area.</p> <p>13. On 24.01.2018, the State of Haryana was required to furnish complete data about structures erected on the <i>Gair Mumkin Pahars</i> covered by the Aravali Notification.</p> <p>14. We may also refer to the affidavit of the State of Haryana filed on 31.03.2014 to the effect that 800 acres of land has been notified under Sections 4 and 5 of the PLPA Act in villages Kot, 1132 acres of land has been so notified in village Mangar and 4798 acres of land has been in</p>
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<p>Item Nos. 01-02</p> <p>October 23, 2018 dv</p>	<p>village Roz Ka Gujjar. The said land is recorded in the revenue record as forest. The land covered by the Notification under PLPA Act is being treated as forest. However, a clarification has been sought by filing an application in the Hon'ble Supreme Court.</p> <p>15. We have heard the learned Counsel for the parties and perused the documents referred to at the time of hearing on record.</p> <p>16. We have been particularly taken to the Notification dated 07.05.1992. The table appended to the Notification refers to four categories of areas. It will be appropriate to quote the relevant part.</p> <p><i>"Areas where carrying on of processes and operations without permission is prohibited</i></p> <p>(i) <i>All reserved forests, protected forests or any other area shown as "forest in the land records maintained by the State Government as on the date of this notification in relation to Gurgaon District of the State of Haryana and the Alwar District of the State of Rajasthan.</i></p> <p>(ii) <i>All areas shown as :-</i></p> <p>(a) <i>Gair Mumkin Pahar, or</i> (b) <i>Gair Mumkin Rada, or</i> (c) <i>Gair Mumkin Behad, or</i> (d) <i>Banjad Beed, or</i> (e) <i>Rundh.</i></p> <p><i>in the land records maintained by the State Government as on the date of this notification in relation to Gurgaon district of the State of Haryana and the Alwar district of the State of Rajasthan</i></p> <p>(iii) <i>All areas covered by notifications issued under section 4 and 5 of the Punjab Land Preservation Act, 1900, as applicable to the State of Haryana in the district of Gurgaon up to the date of this Notification.</i></p> <p>(iv) <i>All areas of Sariska National Park and Sariska Sanctuary notified under the Wildlife (Protection) Act, 1972 (53 of 1972)."</i></p> <p>17. We have also noted that vide Notification dated 29.11.1999, the authority to take measures for protection and improvement of the area notified as per Notification dated 07.05.1992 was delegated to the State Government.</p>
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<p>Item Nos. 01-02</p> <p>October 23, 2018</p> <p>dv</p>	<p>Overall monitoring was to be done by Monitoring Committees under the respective Collectors. The States were to prepare Master Plan for development of the area and also to deal with the applications for permission to undertake non-forest activities after examining the environment impact.</p> <p>18. It has also been pointed out that the High Court of Punjab and Haryana in its judgment dated 03.05.2012 in Criminal Misc. No. M-51514 of 2007, M/s Ansal Properties and Infrastructure Ltd. & Ors. Vs. Haryana State Pollution Control Board and other matters, declined the prayer for quashing criminal proceedings with the observation that the entries of 'Gairmumkin Farm House' in place of <i>Gair Mumkin Pahar</i> were illegal. However, the observations were not to be conclusive to prejudice the pending trial. The trial court i.e. Environment Court acquitted some of the persons against whom prosecutions were initiated under the Environment (Protection) Act, 1986 on the ground that entry of 'Gair Mumkin Farm Houses' was continuing in several <i>Jamabandis</i>. Thus, the said area was not "<i>Gair Mumkin Pahar</i>" and was not covered by the notification.</p> <p>19. There is no dispute with the proposition that once the land is covered by the Notification dated 07.05.1992, no activity in violation thereof is permissible. However, the restriction applies only to the categories of land specified in table. While the view of the applicant is that what was once described as "<i>Gair Mumkin Pahar</i>" and which is covered by the Notification was illegally got converted to "<i>Gair Mumkin Farm</i>." should be treated as "<i>Gair Mumkin</i></p>
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"Pahar" as observed by the High Court to give effect to the real intent of the notification, the stand of the State is that once entry is changed in record as "Gair Mumkin Farm", the notification was not applicable.

20. It may be apt to reproduce the observations of the High Court:-

"Concededly, the developers have got changed the kind of land from Gairmumkin Mountain (Pahad) to Gairmumkin Farm houses. If any Patwari without any legal authority had made the stray entries in the Khasra Girdawari CRM Nos- M-51514 of 2007 & 880 of 2010 (alongwith connected petitions) (Annexure P6/T colly) for some consideration and for the reasons best known to him, which were illegal & without any authority and further carried out in the column of Jamabandi (Annexure P6/T colly) and Aksh Sizra (Annexure P21), then, such stray and illegal entries are non est, void and are not sufficient to hold that the land in litigation was Gairmumkin Farm houses. Such entries deserve to be outrightly ignored and kind of land in dispute (Gairmumkin Mountain (Pahad)) would remain the same for all intents and purposes in this relevant behalf."

21. However, the Trial Court acquitted some of the accused taking a different view.

22. Ideally, the MoEF&CC should have clarified the position.

23. In any case, without commenting of consequence of our interpretation on an *interprets* judgment and pending any specific clarification of the MoEF&CC, our view is that interpretation of a notification in an eco-sensitive area should be purposive. Even if a person is not convicted by criminal court for which proof beyond reasonable doubt is required, the authorities must enforce the intent of protecting eco-sensitive area by prohibiting construction activities.

<p>Item Nos. 01-02</p> <p>October 23, 2018 dv</p>	<p>24. Hyper technical interpretation should not be preferred. If in substance the category of land is covered for environment protection, by mere change of nomenclature, such areas should not be read as excluded from the Notification by the concerned authorities.</p> <p>25. We may now deal with the issue of what are the illegal constructions in violation of notification dated 07.05.1992.</p> <p>26. The Notification dated 07.05.1992 also refers to the area shown as forest land. According to the State of Haryana itself, the area covered by Notification under Sections 4 and 5 of the PLPA Act is treated as forest land by the State. Area covered by PLPA notification is also part of the above table. Moreover, in the judgment of the Hon'ble Supreme Court in <i>M.C. Mehta (supra)</i>, after referring to earlier judgment in <i>T.N. Godavarman Thirumulpad Vs. Union of India & Ors</i>², it was made clear that area covered by the Notification under Sections 4 and 5 of the PLPA Act was to be treated as forest area.</p> <p>27. In view of above, any construction raised on the forest area or the area otherwise covered by Notification dated 07.05.1992 without permission of the competent authority (after the date of the said Notification) has to be treated as illegal and such forest land has to be restored.</p> <p>28. We order accordingly.</p> <p>29. Since there is dispute about the identity of the land covered by the Notification dated 07.05.1992, as far as the land covered by Notification under the PLPA Act by the State of Haryana is concerned, the same has to be treated</p>
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²(1997) 2 SCC 267

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as forest land. With regard to any other land, identification has to be made for executing the direction in this order. Such identification may be made by a Joint Committee comprising of the representatives of the MoEF&CC, Forest Departments of the States of Haryana and Rajasthan and the concerned District Magistrates in the respective States.

30. Such Committees may assume charge within two weeks and complete the process of identification within three months thereafter. Action of restoring the forest land already identified or which may be identified may be completed within next three months.

31. In view of the above, the applications stand disposed of.

32. A report of the action taken may be filed before this Tribunal on or before 31.05.2019. The same may be put up for consideration on 2nd July, 2019.

....., CP
(Adarsh Kumar Goel)

....., JM
(Dr. Jawad Rahim)

....., JM
(S.P. Wangdi)

....., EM
(Dr. Nagin Nanda)

23.10.2018

वन विभाग, हरियाणा सरकार

वन मण्डल अधिकारी, क्षेत्रीय वन मण्डल, फोरेस्ट काम्पलेक्स,
गउशाला रोड, नूह

दूरभाष 01267--274701

ई-मेल : dfo_mewat@yahoo.com

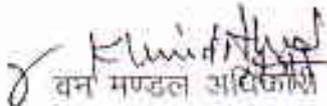
सेवा में,
क्रमांक 482
✓ The Secretary Forests,
Sector - 17
Chandigarh.

दिनांक 17-06-2020

विषय :- Sonya Ghosh Vs State of Haryana की स्टेटस रिपोर्ट।

उपरोक्त विषय के सम्बन्ध में आपकी सेवा में अद्यत करवाया जाता है कि OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. No. 568/2013, M.A. No.737/2013, M.A. No.74/2014, M.A. No.75/2014 & M.A. No. 787/2014) and OA No. 28/2015 (MA No. 61/2015), Sonya Ghosh Vs. State of Haryana & Ors. And Haryali Welfare Society Vs. Union of India & Ors. केस की स्टेटस रिपोर्ट उपायुक्त, नूह की अध्यक्षता में गठित कमेटी द्वारा तैयार की गई है, जो कि पत्र के साथ आपकी सेवा में आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न / उपरोक्त।


वन मण्डल अधिकारी
नूह।

पृष्ठांकन क्रमांक

दिनांक

इसकी एक प्रति निम्न की सेवा में :-

- 1 प्रधान मुख्य वन संरक्षक, हरियाणा पंचकुला
- 2 वन संरक्षक, दक्षिणी परिमण्डल, गुरुग्राम

की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।


वन मण्डल अधिकारी
नूह।

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**JOINT COMMITTEE REPORT REGRADING IDENTIFICATION OF LAND COVERED BY THE
NOTIFICATION DATED 07.05.1992 (ARAVALLI NOTIFICATION) OF MOEF & CC IN
DISTRICT NUH (HARYANA)**

In the matter of Sonya Ghosh Vs. State of Haryana & Ors. And Haryali Welfare Society Vs. Union of India & Ors. in OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. No. 568/2013, M.A. No.737/2013, M.A. No.74/2014, M.A. No.75/2014 & M.A. No. 787/2014) and OA No. 28/2015 (MA No. 61/2015), Hon'ble National Green Tribunal, New Delhi had observed as under vide order dated 23.10.2018:

"29. Since there is dispute above the identity of the land covered by the Notification dated 07.05.1992, as far as the land covered by Notification under the PLPA Act by the State of Haryana is concerned, the same has to be treated as forest land. With regard to any other land, identification has to be made for executing the direction in this Order. Such identification may be made by a Joint Committee comprising of the representatives of the Ministry of Environment, Forest and Climate Change, Forest Department of the State of Haryana and Rajasthan and the concerned District Magistrates in respective States.

30. Such Committees may assume charge within two weeks and complete the process within three months thereafter. Action of restoring the forest land already identified may be completed within three months."

In compliance of order of Hon'ble Tribunal, the Govt. of Haryana, Forest Department constituted a committee vide order No. 1495-Ft-I-2019/9013 dated 08.07.2019 comprising of following:

- | | |
|---|------------------|
| 1. District Magistrate, Nuh | Chairperson |
| 2. Divisional Forest officer (Territorial), Nuh | Member Secretary |
| 3. Representative of MoEF&CC | Member |



It is essential to point out that the relevant part of Aravalli Notification as given on the next page. Therefore, as per the directions in the order dated 23.10.2018 of Hon'ble National Green Tribunal the process of identification of areas of mentioned categories of Aravalli Notification has been undertaken.

The relevant part of Aravalli Notification dated 07.05.1992 which cover the areas in four categories as mentioned under:-

"Areas where carrying on of processes and operations without permission is prohibited-

(i) *All reserved forests, protected forests or any other area shown as "forest in the land records maintained by the State government as on the date of this notification in relation to Gurgaon District of the State of Haryana and the Alwar District of the State of Rajasthan.*

(ii) *All areas shown as:*

a. *GairMumkin Pahar or*

b. *GairMumkin Rada, or*

c. *GairMumkin Behed, or*

d. *Banjad Beed, or*

e. *Rundh.*

In the land record maintained by the State Government as on the date of this notification in relation to Gurgaon district of the State of Haryana and the Alwar district of the State of Rajasthan.

(iii) *All areas covered by notification issued under section 4 and 5 of the Punjab Land Preservation Act, 1900, as applicable to the State of Haryana in the district of Gurgaon up to the date of this notification.*

(iv) *All areas of Sariska National Park and Sariska Sanctuary notified under the Wildlife (Protection) Act, 1972 (53 of 1972)".*

The exercise was carried out to identify the areas under Aravalli Notification dated 07.05.1992 by committee constituted along with the District Revenue Officer and District town Planner, as under:

Against the approved Working Plan figures of district Nuh given below under various categories of Forests in chapter no 1, Clause 1.8 :

i)	Reserve Forest in Block	16.19 ha
ii)	Protected Forest in Strips.	2532.64 ha
iii)	Unclassified Forest.	40.03 ha
iv)	Areas Closed under sec.4& 5 of PLPA 1900.	6778.65 ha
v)	Under Sec. 38 (Block)	206.80 ha
	Total:-	9574.31 ha

The committee has noted that most of the forest areas are situated along roads, canals, drains, Railway lines and flood protection bunds in the form of strips on either side of metalled surface of road and on the either side of water course in respect of water channels & drains, etc. in Nuh (Mewat) Forest Division at present is as under:-

i)	Reserve Forest in Block	16.19 ha
ii)	Protected Forest in Strips	2532.64 ha
iii)	Protected Forest in compact area	8.38 ha
iv)	Unclassified Forest	62.84 ha (40.03-0.37+23.18)
v)	Areas Closed under sec.4& 5 of PLPA 1900.	6778.65 ha
vi)	Under Sec. 38 (Block)	206.80 ha
	Total:-	9605.50 ha

In above table an area of 8.01 ha has been declared as Protected Forests vide Govt. Notification No. S.O. 43/C.A.16/1927/S.29/2009 (Annexure-II) in 2009-10, which was not included in the working plan, now has been added in the Protected Forests (Compact). An area 0.37 ha Unclassed Forests, which was declared as Protected Forests vide

Notification No. S.O.10/C.A.16/1927/5.29/2005 (Annexure-III) and shown in Working Plan has now been added in Protected Forests (Compact). The land provided by the User agencies in lieu of diverted Forest Land under FCA-1980 cases vide Mutation No.695 (Annexure-IV), Mutation No. 696 Village Tarakpur, (Annexure-V), Mutation No. 2406 Village Kotla (Annexure-VI), Mutation No. 557 Village Babupur (Annexure-VII), Mutation No. 1230 Village Rojka Meo (Annexure-VIII) Total 23.18 ha to the Forest Department are also included in unclassed forest.

All reserved forests (RF), protected forests (PF) or any other area shown as "forest" in the land records maintained by the State government as on the date of this notification in relation to Nuh District of the State of Haryana:

- a. List of RF, PF, Un classed Forests is enclosed as (Detail provided in Annexures- I- VIII)

Sr. No.	No. of Revenue Estates	Reserve Forest (in Ha.)	Protected Forest (in Ha.)		Un Classed
			Compact	Strip	
1	-	16.19	8.38	2532.64	62.84

- b. List of any other area shown as "forest" in land records is enclosed as Annexure-IX.

Sr. No.	No. of Revenue Estates	Any other area (Bani) in Ha.
1	0	0

- c. The abstract of areas shown Gair Mumkin Pahar, Gair Mumkin Rada, Gair Mumkin Behed, Banjad Beed, Rundh is as under:

Sr. No.	No. of Revenue Estates	Abstract of Areas under (in Ha.)				
		Gair Mumkin Pahar*	Gair Mumkin Rada	Gair Mumkin Behad	Banjad Beed	Rundh
1	159	14264.92	0	0	0	0

*The list of lands recorded as Gair Mumkin Pahar in land records is enclosed as **Annexure-X**. While going through the details of the record, it has been observed that 6494.33 ha area closed under Section 4 and/or 5 of PLP Act 1900, is included under Gair Mumkin Pahar as per DRO, Nuh Report. The other categories of land that were listed in the Aravalli Notification, i.e., Gair mumkin Rada, Gair Mumkin Behad, Banjad Beed, Rundh do not exist in Nuh District. The report of District Revenue Officer, Nuh is enclosed as **Annexure-XI**.

- d. All areas covered by notification issued under section 4 and 5 of the Punjab Land Preservation Act, 1900, as applicable to the State of Haryana in the district of Nuh up to the date of this notification.

Sr. No.	No. of Revenue Estates	Area under Sec 4 and/or 5 of PLPA
1	59	6778.65 *

*This includes 6494.33 ha area pertaining to Gair Mumkin Pahad and closed under Section 4/ or 5 of PLPA 1900.

As the work of this committee was started from 30th April 2020 as per the directions of Govt. of Haryana, the meetings of committee were held on 27-05-2020 and on 04-06-2020 under the chairmanship of Deputy Commissioner Nuh. The reports regarding identification of areas as per Aravali notification 1992 has been done. Regarding encroachment on the areas as per the Aravali notification dated 07.05.1992, this committee requires some more time to verify the ground position as on today with records.


District Forest Officer
Nuh


Deputy Commissioner
Nuh


16 JUN 2020
Representative
Of MoEF & CC
RO, Chandigarh
(By Circulation)

APPENDIX- XIII

LIST OF COMPARTMENT/ SUB-COMPARTMENTS WITH AREA AND WORKING CIRCLE

Sr. No.	Name of Forest	Range	Comptt./sub comptt.No.	Length		Width Total Km./ RD	Area (in ha.)	Working circle	
				From Km./ RD	To Km. RD				
1	2	3	4	5	6	7	8	9	10
	(a) Block Forest								
	1. Reserve Forest								
1	RF Rangala						16.19	KIKAR	
	Total						16.19		
	2. Protected/Unclassed Forest								
1	Palla	Nuh					39.66	KIKAR	
2	Rithath	Punahana					0.37	KIKAR	
	Total						40.03		
	(b) Strip Forests								
	1- Bundh								
1	Balaj Bundh	F.P Jhirka	L	0	5	1.5	27.5	1.25	KIKAR
2	Balaj Bundh	F.P Jhirka	R	0	5	1.5	27.5	1.25	KIKAR
3	Bharka Bundh	Nuh	L	0	12	3.63	25	2.75	KIKAR
4	Bharka Bundh	Nuh	R	0	12	3.63	25	2.75	KIKAR
5	Bhutlaka Bundh	Nuh	L	0	19.1	6	20	3.64	SHISHAM
6	Bhutlaka Bundh	Nuh	R	0	19.1	6	20	3.64	SHISHAM
7	Bissar Bundh	Nuh	L	0	3.3	1	42.9	1.30	SHISHAM
8	Bissar Bundh	Nuh	R	0	3.3	1	42.9	1.30	SHISHAM
9	Bhond Bundh	FP. Jhirka	L	0	2	0.66	50	1.00	SHISHAM
10	Bhond Bundh	FP. Jhirka	R	0	2	0.66	50	1.00	SHISHAM
11	Chahika Bundh	Nuh	L	0	3.3	1	33	1.00	SHISHAM
12	Chahika Bundh	Nuh	R	0	3.3	1	33	1.00	SHISHAM
13	Chhapra Bundh	Nuh	L	0	10	3	75	6.82	KIKAR
14	Chhapra Bundh	Nuh	R	0	10	3	75	6.82	KIKAR
15	Dadu Bundh	Nuh	L	0	1.5	1.5	42.9	1.95	SHISHAM
16	Dadu Bundh	Nuh	R	0	1.5	1.5	42.9	1.95	SHISHAM
17	Ghasera Bundh	Nuh	L	0	8	8	20	4.85	KIKAR
18	Ghasera Bundh	Nuh	R	0	8	8	20	4.85	KIKAR
19	Gumat Vihari Bundh	F.P Jhirka	L	0	12	3.6	25	2.73	SHISHAM
20	Gumat Vihari Bundh	F.P Jhirka	R	0	12	3.6	25	2.73	SHISHAM
21	KharKhari Bundh	Nuh	R	0	Tail	3.63	9	0.99	SHISHAM
22	KharKhari Bundh	Nuh	L	0	Tail	3.63	9	0.99	SHISHAM
23	Kotla Bundh	Nuh	L	0	20	6	75	13.64	SHISHAM
24	Kotla Bundh	Nuh	R	0	20	6	75	13.64	SHISHAM
25	Kotla Bundh	Nuh	L	31	60	9.1	90	24.82	SHISHAM
26	Kotla Bundh	Nuh	R	31	60	9.1	90	24.82	SHISHAM
27	Mewali Bundh	Nuh	L	0	5	1.5	25	1.14	KIKAR
28	Mewali Bundh	Nuh	R	0	5	1.5	25	1.14	KIKAR
29	Nagina Bundh	F.P Jhirka	L	0	5	1.5	27.5	1.25	KIKAR
30	Nagina Bundh	F.P Jhirka	R	0	5	1.5	27.5	1.25	KIKAR
31	Palla Bundh	Nuh	L	0	4	1.21	25	0.92	SHISHAM
32	Palla Bundh	Nuh	R	0	4	1.21	25	0.92	SHISHAM
33	Panchgaon Bundh	Nuh	L	0	2	2	42.9	2.60	SHISHAM
34	Panchgaon Bundh	Nuh	R	0	2	2	42.9	2.60	SHISHAM
35	Pingaon Bundh	Punahana	L	0	4	4	27.5	3.33	SHISHAM
36	Pingaon Bundh	Punahana	R	0	4	4	27.5	3.33	SHISHAM
37	Rangala Bundh	Nuh	L	0	2	3.81	20	2.31	SHISHAM
38	Rangala Bundh	Nuh	R	0	2	3.81	20	2.31	SHISHAM
39	Rehari Bundh	Nuh	R	0	5	1.51	39.8	1.82	SHISHAM
40	Rehari Bundh	Nuh	L	0	5	1.51	39.8	1.82	SHISHAM
41	Rawali Bundh	FP. Jhirka	L	0	6	1.84	30	1.67	SHISHAM
42	Rawali Bundh	FP. Jhirka	L	0	6	1.84	30	1.67	SHISHAM

54	Rithad Drain	Punahana	R	0	10	10	60	18.18	KIKAR
55	Senghel Distry.	Nuh	L	0	10	3	75	6.82	KIKAR
56	Senghel Distry.	Nuh	R	0	10	3	75	6.82	KIKAR
57	U.P. Kanal	Punahana	L	0	6	6	50	9.09	KIKAR
58	U.P. Kanal	Punahana	R	0	6	6	50	9.09	KIKAR
59	Ujina Distributory	Nuh	L	0	10	3	30	2.73	SHISHAM
60	Ujina Distributory	Nuh	R	0	10	3	30	2.73	SHISHAM
61	Ujhina Distry.	Nuh	L	10	42	13	42	16.55	SHISHAM
62	Ujhina Distry.	Nuh	R	10	42	13	42	16.55	SHISHAM
63	Ujina Drain	Nuh	L	0	20	6	75	13.64	KIKAR
64	Ujina Drain	Nuh	R	0	20	6	75	13.64	KIKAR
65	Ujina Drain	Nuh	L	60	89	5.75	75	13.07	KIKAR
66	Ujina Drain	Nuh	R	60	89	5.75	75	13.07	KIKAR
67	Ujina Drain	Nuh	L	40	60	6.06	75	13.77	KIKAR
68	Ujina Drain	Nuh	R	40	60	6.06	75	13.77	KIKAR
69	Uleta Distributory	Nuh	R	4	32	28	20	16.97	SHISHAM
70	Uleta Distributory	Nuh	L	4	32	28	20	16.97	SHISHAM
71	Uleta Distributory 4-32	Nuh	R	0	16.5	5	20	3.03	SHISHAM
72	Uleta Distributory 4-32	Nuh	L	0	16.5	5	20	3.03	SHISHAM
73	U.D.D.	FP. Jhirka	L	23	30	7	80	16.97	SHISHAM
74	U.D.D.	FP. Jhirka	R	23	30	7	80	16.97	SHISHAM

Total

728.68
Nil

III. Railway

IV. Roads

1	Akera road	Nuh	L	0	2	2	20	1.21	KIKAR
2	Akera road	Nuh	R	0	2	2	20	1.21	KIKAR
3	Atesa App. Road	F.P Jhirka	L	0	0.8	0.8	20	0.48	KIKAR
4	Atesa App. Road	F.P Jhirka	R	0	0.8	0.8	20	0.48	KIKAR
5	Akbarpur ganwani Raod	FP. Jhirka	L	0	2	2	40	2.42	KIKAR
6	Akbarpur ganwani Raod	FP. Jhirka	R	0	2	2	40	2.42	KIKAR
7	Akbarpur Raod	FP. Jhirka	L	0	3	3	40	3.64	KIKAR
8	Akbarpur Raod	FP. Jhirka	R	0	3	3	40	3.64	KIKAR
9	Alipur Haibatka Road	FP. Jhirka	L	0	5	5	60	9.09	KIKAR
10	Alipur Haibatka Road	FP. Jhirka	R	0	5	5	60	9.09	KIKAR
11	Alipur Haibatka Road	FP. Jhirka	L	5	11	6	40	7.27	KIKAR
12	Alipur Haibatka Road	FP. Jhirka	R	5	11	6	40	7.27	KIKAR
13	Alipur to Haibatka Road	FP. Jhirka	L	11	16	6	20	3.64	KIKAR
14	Alipur to Haibatka Road	FP. Jhirka	R	11	16	6	20	3.64	KIKAR
15	Bhadas Gaghas Road	F.P Jhirka	L	0	3	3	30	2.73	KIKAR
16	Bhadas Gaghas Road	F.P Jhirka	R	0	3	3	30	2.73	KIKAR
17	Bhadas Gaghas Road	F.P Jhirka	L	0	6	6	30	5.45	KIKAR
18	Bhadas Gaghas Road	F.P Jhirka	R	0	6	6	30	5.45	KIKAR
19	Bai App. Road	Nuh	L	0	2.5	2.5	20	1.52	KIKAR
20	Bai App. Road	Nuh	R	0	2.5	2.5	20	1.52	KIKAR
21	Bajwara App. Road	Nuh	L	0	1.2	1.2	20	0.73	KIKAR
22	Bajwara App. Road	Nuh	R	0	1.2	1.2	20	0.73	KIKAR
23	Balee App. Road	F.P Jhirka	L	0	1	1	20	0.61	KIKAR
24	Balee App. Road	F.P Jhirka	R	0	0.8	1	20	0.61	KIKAR
25	Bare-Sutaka App. Road	Nuh	L	0	2	2	23.1	1.4	SHISHAM
26	Bare-Sutaka App. Road	Nuh	R	0	2	2	23.1	1.4	SHISHAM
27	Baroji App. Road	Nuh	L	0	2.5	2.5	20	1.52	KIKAR
28	Baroji App. Road	Nuh	R	0	2.5	2.5	20	1.52	KIKAR
29	Basai road	Nuh	L	0	2	4	19.8	2.4	SHISHAM
30	Basai road	Nuh	R	0	2	4	19.8	2.4	SHISHAM
31	Beersika App. Road	Nuh	L	0	5	5	40	6.06	KIKAR
32	Beersika App. Road	Nuh	R	0	5	5	40	6.06	KIKAR
33	Bhadhas-Sikrawa road	F.P Jhirka	L	7	13	6	30	5.45	KIKAR
34	Bhadhas-Sikrawa road	F.P Jhirka	R	7	13	6	30	5.45	KIKAR
35	Bhagnki App. Road	Nuh	L	0	1	1	23.1	0.7	SHISHAM
36	Bhagnki App. Road	Nuh	R	0	1	1	23.1	0.7	SHISHAM
37	Bhirawati Hilalpur road	Nuh	R	0	1	2	19.8	1.2	KIKAR
38	Bhirawati Hilalpur road	Nuh	L	0	1	2	19.8	1.2	KIKAR
39	Bhond Road	F.P Jhirka	L	0	2	2	40	2.42	SHISHAM
40	Bhond Road	F.P Jhirka	R	0	2	2	40	2.42	SHISHAM
41	Bichor Marg	F.P. Jhirka	L	0	3	3	40	3.64	KIKAR

42	Bichor Marg	F.P. Jhirka	R	0	3	3	40	3.64	KIKAR
43	Biwan Road	F.P. Jhirka	L	0	3	3	20	1.82	SHISHAM
44	Biwan Road	F.P. Jhirka	R	0	3	3	20	1.82	SHISHAM
45	Chahlka-Sund road	Nuh	L	0	4	4	23.1	2.8	SHISHAM
46	Chahlka-Sund road	Nuh	R	0	4	4	23.1	2.8	SHISHAM
47	Chandaini App. Road	Nuh	L	0	3	3	40	3.64	SHISHAM
48	Chandaini App. Road	Nuh	R	0	3	3	40	3.64	SHISHAM
49	Chhapera App. Road	Nuh	L	0	1.25	1.25	20	0.76	SHISHAM
50	Chhapera App. Road	Nuh	R	0	1.25	1.25	20	0.76	SHISHAM
51	Chilavali App. Road	Nuh	L	0	3	3	20	1.82	SHISHAM
52	Chilavali App. Road	Nuh	R	0	3	3	20	1.82	SHISHAM
53	Chundika App. Road	Nuh	R	0	4	0.4	19.8	0.24	SHISHAM
54	Chundika App. Road	Nuh	L	0	4	0.4	19.8	0.24	SHISHAM
55	Dalawas App. Road	Nuh	L	0	4	4	23.1	2.8	SHISHAM
56	Dalawas App. Road	Nuh	R	0	4	4	23.1	2.8	SHISHAM
57	Devla Bejhera road	Nuh	L	0	5	5	20	3.03	KIKAR
58	Devla Bejhera road	Nuh	R	0	5	5	20	3.03	KIKAR
59	Dhir Dhuka road	Nuh	L	0	52	2	19.8	1.2	SHISHAM
60	Dhir Dhuka road	Nuh	R	0	52	2	19.8	1.2	SHISHAM
61	Dhulawat Bhand 1 And 2	Nuh	L	0	6	6.8	10	2.06	SHISHAM
62	Dhulawat Bhand 1 And 3	Nuh	R	0	6	6.8	10	2.06	SHISHAM
63	Dhidhara Jorasi road	Nuh	L	0	4	4	19.8	2.4	SHISHAM
64	Dhidhara Jorasi road	Nuh	R	0	4	4	19.8	2.4	SHISHAM
65	Dhidhara Jorasi road	Nuh	L	4	7	3	19.8	1.8	SHISHAM
66	Dhidhara Jorasi road	Nuh	R	4	7	3	19.8	1.8	SHISHAM
67	Digerhari App. Road	Nuh	L	0	0.5	0.5	23.1	0.35	SHISHAM
68	Digerhari App. Road	Nuh	R	0	0.5	0.5	23.1	0.35	SHISHAM
69	D.K.P Road	FP. Jhirka	L	0	3	3	40	3.64	KIKAR
70	D.K.P Road	FP. Jhirka	R	0	3	3	40	3.64	KIKAR
71	Doha Road	FP. Jhirka	L	0	3	3	30	2.73	SHISHAM
72	Doha Road	FP. Jhirka	R	0	3	3	30	2.73	SHISHAM
73	Dudholi Marg	FP. Jhirka	L	0	1	1	40	1.21	SHISHAM
74	Dudholi Marg	FP. Jhirka	R	0	1	1	40	1.21	SHISHAM
75	Dugeja Road	FP. Jhirka	L	0	1.5	1.5	40	1.82	SHISHAM
76	Dugeja Road	FP. Jhirka	R	0	1.5	1.5	40	1.82	SHISHAM
77	Dugeja Road	FP. Jhirka	L	0	1.5	1.5	40	1.82	SHISHAM
78	Dugeja Road	FP. Jhirka	R	0	1.5	1.5	40	1.82	SHISHAM
79	F/pur Binwa road	F.P. Jhirka	R	0	5	5	80	12.12	SHISHAM
80	F/pur Binwa road	F.P. Jhirka	L	0	5	5	80	12.12	SHISHAM
81	Ferojpur Distry.road	F.P. Jhirka	L	35	60	7.57	30	6.88	SHISHAM
82	Ferojpur Distry.road	F.P. Jhirka	R	35	60	7.57	30	6.88	SHISHAM
83	Ferojpur Namak App. Road	Nuh	L	0	0.4	0.4	40	0.48	KIKAR
84	Ferojpur Namak App. Road	Nuh	R	0	0.4	0.4	40	0.48	KIKAR
85	Ferojpur-Tijara Road	FP. Jhirka	L	1	6	6	40	7.27	KIKAR
86	Ferojpur-Tijara Road	FP. Jhirka	L	1	6	6	40	7.27	KIKAR
	G.A.road	Nuh	R	28.	31	6	100	8.5	SHISHAM
87				2					
	G.A.road	Nuh		28.	31	6	100	8.5	SHISHAM
88			L	2					
89	G.A.road	Nuh	L	35	38	3	100	9.09	SHISHAM
90	G.A.road	Nuh	R	35	38	3	100	9.09	SHISHAM
91	G.A.road	Nuh	R	61	66	6	100	18.18	SHISHAM
92	G.A.road	Nuh	L	61	66	6	100	18.18	SHISHAM
93	G.A.road	Nuh	L	38	47	9	100	27.27	SHISHAM
94	G.A.road	Nuh	R	38	47	9	100	27.27	SHISHAM
95	G.A.road	Nuh	L	47	60	13	100	39.39	SHISHAM
96	G.A.road	Nuh	R	47	60	13	100	39.39	SHISHAM
97	G.A road	FP. Jhirka	L	66	95.5	29.5	100	89.38	SHISHAM
98	G.A road	FP. Jhirka	R	66	95.5	29.5	100	89.38	SHISHAM
99	Ganduri App. Road	F.P. Jhirka	L	0	3	3	40	3.64	KIKAR
100	Ganduri App. Road	F.P. Jhirka	R	0	3	3	40	3.64	KIKAR
101	Ghaghas-Kotla road	F.P. Jhirka	L	14	19	5	40	6.06	KIKAR
102	Ghaghas-Kotla road	F.P. Jhirka	R	14	19	5	40	6.06	KIKAR
103	Gohana-sikrawa road	F.P. Jhirka	L	0	5	5	40	6.06	KIKAR
104	Gohana-sikrawa road	F.P. Jhirka	R	0	5	5	40	6.06	KIKAR
105	Gohana-sikrawa road	F.P. Jhirka	L	7	12	5	30	4.55	KIKAR

106	Gohana-sikrawa road	F.P Jhirka	R	7	12	5	30	4.55	KIKAR
107	Gudhha Sabras road	Nuh	L	0	Tail	3	19.8	1.8	SHISHAM
108	Gudhha Sabras road	Nuh	R	1	Tail	3	19.8	1.8	SHISHAM
109	Gujalata-siholi road	Punahana	L	0	5	5	20	3.03	KIKAR
110	Gujalata-siholi road	Punahana	R	0	5	5	20	3.03	KIKAR
111	Gurbas road	Nuh	L	0	2.5	2.5	20	1.52	KIKAR
112	Gurbas road	Nuh	R	0	2.5	2.5	20	1.52	KIKAR
113	Ganwani road	FP. Jhirka	L	0	4	4	40	4.85	SHISHAM
114	Ganwani road	FP. Jhirka	R	0	4	4	40	4.85	SHISHAM
115	Gulalata-Sihroli road	Nuh	L	0	5	5	20	3.03	SHISHAM
116	Gulalata-Sihroli road	Nuh	R	0	5	5	20	3.03	SHISHAM
117	Hasanpur-Bissar road	Nuh	L	0	3	3	23.1	2.10	SHISHAM
118	Hasanpur-Bissar road	Nuh	R	0	3	3	23.1	2.10	SHISHAM
119	Hathin-Jogipur road	Nuh	L	6	15	9	30	8.18	KIKAR
120	Hathin-Jogipur road	Nuh	R	6	15	9	30	8.18	KIKAR
121	Hirmathala App. Road	Nuh	L	0	72	1	10	0.30	KIKAR
122	Hirmathala App. Road	Nuh	R	0	72	1	10	0.30	KIKAR
123	Hodal Nagina road	Punahana	L	8	12	4	20	2.42	SHISHAM
124	Hodal Nagina road	Punahana	R	8	12	4	40	4.85	SHISHAM
125	Hodal Nagina road	Punahana	L	12	17	5	40	6.06	SHISHAM
126	Hodal Nagina road	Punahana	R	12	17	5	40	6.06	SHISHAM
127	Hodal Nagina road	Punahana	L	17	22	5	40	6.06	SHISHAM
128	Hodal Nagina road	Punahana	R	17	22	5	40	6.06	SHISHAM
129	Hodal Nagina road	F.P Jhirka	L	32	36	4	40	4.85	SHISHAM
130	Hodal Nagina road	F.P Jhirka	R	32	36	4	20	2.42	SHISHAM
131	Hodal Nagina road	F.P Jhirka	L	36	40	4	20	2.42	SHISHAM
132	Hodal Nagina road	F.P Jhirka	R	36	40	4	20	2.42	SHISHAM
133	Hodal-Nagina road	F.P Jhirka	L	22	27	5	40	6.06	SHISHAM
134	Hodal-Nagina road	F.P Jhirka	R	22	27	5	20	3.03	SHISHAM
135	Hodal-Nagina road	F.P Jhirka	L	27	32	5	20	3.03	SHISHAM
136	Hodal-Nagina road	F.P Jhirka	R	27	32	5	20	3.03	SHISHAM
137	Ichhapuri App. Road	F.P Jhirka	L	0	0.25	0.25	20	0.15	KIKAR
138	Jaisinghpur Road	Nuh	L	0	2	2	20	1.21	KIKAR
139	Jaisinghpur Road	Nuh	R	0	2	2	20	1.21	KIKAR
140	Jalalpur App. Road	F.P Jhirka	L	0	5	5	20	3.03	KIKAR
141	Jalalpur App. Road	F.P Jhirka	R	0	5	5	20	3.03	KIKAR
142	Jalalpur App. Road	F.P Jhirka	L	0	2.7	2.7	15	1.23	KIKAR
143	Jalalpur App. Road	F.P Jhirka	R	0	2.7	2.7	15	1.23	KIKAR
144	Jautka App. Road	F.P Jhirka	L	0	5	5	20	3.03	KIKAR
145	Jautka App. Road	F.P Jhirka	R	0	5	5	20	3.03	KIKAR
146	Jhanuwas App. Road	Nuh	L	0	7	1	19.8	0.6	SHISHAM
147	Jhanuwas App. Road	Nuh	R	0	7	1	19.8	0.6	SHISHAM
148	Jogipur App. Road	Nuh	L	2	5	3	30	2.73	KIKAR
149	Jogipur App. Road	Nuh	R	2	5	3	30	2.73	KIKAR
150	Jatka road	FP. Jhirka	L	0	1	1	20	0.61	SHISHAM
151	Jatka road	FP. Jhirka	R	0	1	1	20	0.61	SHISHAM
152	Kaliaki road	Nuh	R	0	Tail	2	19.8	1.2	KIKAR
153	Kaliaki road	Nuh	L	1	Tail	2	19.8	1.2	KIKAR
154	Kalwari App. Road	Nuh	L	0	1	1	19.8	0.6	KIKAR
155	Kalwari App. Road	Nuh	R	0	1	1	19.8	0.60	KIKAR
156	Karara Road	Nuh	L	0	2.7	2.7	20	1.64	KIKAR
157	Karara Road	Nuh	R	0	2.7	2.7	20	1.64	KIKAR
158	Karhara-Multhan road	F.P Jhirka	L	0	2	2	20	1.21	KIKAR
159	Karhara-Multhan road	F.P Jhirka	R	0	2	2	20	1.21	KIKAR
160	Khaika App. Road	Punahana	L	0	5	5	20	3.03	KIKAR
161	Khaika App. Road	Punahana	R	0	5	5	20	3.03	KIKAR
162	Khanpur Badelki App. Road	Nuh	L	0	3	3	19.8	1.80	KIKAR
163	Khanpur Badelki App. Road	Nuh	R	0	3	3	19.8	1.80	KIKAR
164	Khark Jalalpur road	Nuh	L	0	3	3	23.1	2.10	SHISHAM
165	Khark Jalalpur road	Nuh	R	0	3	3	23.1	2.10	SHISHAM
166	Khechatan App. Road	Punahana	L	0	1.5	1.5	20	0.91	KIKAR
167	Khechatan App. Road	Punahana	R	0	1.5	1.5	20	0.91	KIKAR
168	Kheda Khalilpur App. Road	Nuh	R	0	32	2	19.8	1.20	KIKAR
169	Kheda Khalilpur App. Road	Nuh	L	0	32	2	19.8	1.20	KIKAR
170	Kiranj App. Road	Nuh	R	0	2	1	19.8	0.6	KIKAR
171	Kiranj App. Road	Nuh	L	0	2	1	19.8	0.6	KIKAR

172	Kuthela App. Road	Nuh	L	0	4	4	20	2.42	KIKAR
173	Kuthela App. Road	Nuh	R	0	4	4	20	2.42	KIKAR
174	Kutubgarh Mainabad road	Nuh	L	0	13	2.9	19.8	1.74	KIKAR
175	Kutubgarh Mainabad road	Nuh	R	0	13	2.9	19.8	1.74	KIKAR
176	Khori App. Road	F.P Jhirka	L	0	1	1	15	0.45	SHISHAM
177	Khori App. Road	F.P Jhirka	R	0	1	1	15	0.45	SHISHAM
178	Landva Nala road	F.P Jhirka	L	0	8	1.2	125	4.55	KIKAR
179	Landva Nala road	F.P Jhirka	R	0	8	1.2	125	4.55	KIKAR
180	Maddi App. Road	F.P Jhirka	L	0	5	0.8	20	0.48	KIKAR
181	Maddi App. Road	F.P Jhirka	R	0	5	0.8	20	0.48	KIKAR
182	Mahon road	Nuh	L	0	3	5	10	1.52	KIKAR
183	Mahon road	Nuh	R	0	3	5	10	1.52	KIKAR
184	Mannani App. Road	Nuh	L	0	1	1	40	1.21	KIKAR
185	Mannani App. Road	Nuh	R	0	1	1	40	1.21	KIKAR
186	Mohmadpur road	Nuh	L	0	1	1	20	0.61	SHISHAM
187	Mohmadpur road	F.P Jhirka	R	0	1	1	20	0.61	SHISHAM
188	Mohammadpur road	F.P Jhirka	L	0	3	3	20	1.82	SHISHAM
189	Mohammadpur road	F.P Jhirka	R	0	3	3	20	1.82	SHISHAM
190	Nagla App. Road	Nuh	L	0	0.5	0.5	20	0.30	KIKAR
191	Nagla App. Road	Nuh	R	0	0.5	0.5	20	0.30	KIKAR
192	Naharpur App. Road	F.P Jhirka	L	0	0	1	20	0.61	KIKAR
193	Naharpur App. Road	F.P Jhirka	R	0	0	1	20	0.61	KIKAR
194	Nalher App. Road	Nuh	L	0	3.5	3.5	20	2.12	KIKAR
195	Nalher App. Road	Nuh	R	0	3.5	3.5	20	2.12	KIKAR
196	Nariyala-Wajidpur road	Punahana	L	0	2.15	2.15	20	1.30	KIKAR
197	Nariyala-Wajidpur road	Punahana	R	0	2.15	2.15	20	1.30	KIKAR
198	Nuh Bus Stand road	Nuh	L	0	5.6	5.6	20	3.39	SHISHAM
199	Nuh Bus Stand road	Nuh	R	0	5.6	5.6	20	3.39	SHISHAM
200	Nuh Bye Pass	Nuh	L	0	3	3	200	18.18	SHISHAM
201	Nuh Bye Pass	Nuh	R	0	3	3	200	18.18	SHISHAM
202	Nuh Hodal road	Nuh	L	6	16	10	40	12.12	SHISHAM
203	Nuh Hodal road	Nuh	R	6	16	10	40	12.12	SHISHAM
204	Nuh Hodal road	Nuh	L	0	6	6	40	7.27	SHISHAM
205	Nuh Hodal road	Nuh	R	0	6	6	40	7.27	SHISHAM
206	Nuh Nalhar road	Nuh	L	0	3	3	20	1.82	KIKAR
207	Nuh Nalhar road	Nuh	R	0	3	3	20	1.82	KIKAR
208	Nuh Palwal road	Nuh	L	6	11	5	40	6.06	SHISHAM
209	Nuh Palwal road	Nuh	R	6	11	5	40	6.06	SHISHAM
210	Nuh Palwal road	Nuh	L	2	6	4	40	4.85	SHISHAM
211	Nuh Palwal road	Nuh	R	2	6	4	40	4.85	SHISHAM
212	Nuh Rest House road	Nuh	L	0	40	40	40	48.48	SHISHAM
213	Nuh Rest House road	Nuh	R	0	40	40	40	48.48	SHISHAM
214	Nuh Tauru road	Nuh	L	0	4	4	80	9.7	SHISHAM
215	Nuh Tauru road	Nuh	R	0	4	4	80	9.7	SHISHAM
216	Nuh-Kotla road	Nuh	L	4	9	5	30	4.55	KIKAR
217	Nuh-Kotla road	Nuh	R	4	9	5	30	4.55	KIKAR
218	Nuh-Kotla road	Nuh	L	9	14	5	30	4.55	KIKAR
219	Nuh-Kotla road	Nuh	R	9	14	5	30	4.55	KIKAR
220	Notki App. Road	F.P Jhirka	L	0	4	4	20	2.42	KIKAR
221	Notki App. Road	F.P Jhirka	R	0	4	4	20	2.42	KIKAR
222	Nagina High School road	FP. Jhirka	L	0	1	1	10	0.30	KIKAR
223	Nagina High School road	FP. Jhirka	R	0	1	1	10	0.30	KIKAR
224	Nai Nagla App. Road	Nuh	L	0	3.6	3.6	20	2.18	KIKAR
225	Nai Nagla App. Road	Nuh	R	0	3.6	3.6	20	2.18	KIKAR
226	Nangal Mubarikpur	FP. Jhirka	L	0	3.2	3.2	20	1.94	KIKAR
227	Nangal Mubarikpur	FP. Jhirka	R	0	3.2	3.2	20	1.94	KIKAR
228	Nasirpuri to Jharpori road	F.P Jhirka	L	0	5	5	40	6.06	SHISHAM
229	Nasirpuri to Jharpori road	F.P Jhirka	R	0	5	5	40	6.06	SHISHAM
230	P.S.R. road	Nuh	L	40	49	9	70.3	10.8	SHISHAM
231	P.S.R. road	Nuh	R	40	49	9	70.3	10.8	SHISHAM
232	P.S.R. road	Nuh	R	37	40	3	39.6	3.6	SHISHAM
233	P.S.R. road	Nuh	L	37	40	3	39.6	3.6	SHISHAM
234	P.S.R. road	Nuh	L	31	37	6	79.2	14.4	SHISHAM
235	P.S.R. road	Nuh	R	31	37	6	79.2	14.4	SHISHAM
236	P.S.R. road	Nuh	R	45	50	5	39.6	6	SHISHAM
237	P.S.R. road	Nuh	L	45	50	5	39.6	6	SHISHAM

238	P.S.R. road	Nuh	L	25	28	3	39.6	3.6	SHISHAM
239	P.S.R. road	Nuh	R	28	31	3	39.6	3.6	SHISHAM
240	P.S.R. road	Nuh	L	28	31	3	39.6	3.6	SHISHAM
241	Palla App. Road	Nuh	L	0	1.5	1.5	20	0.91	SHISHAM
242	Palla App. Road	Nuh	R	0	1.5	1.5	20	0.91	SHISHAM
243	Palri App. Road	Nuh	L	0	2	2	20	1.21	SHISHAM
244	Palri App. Road	Nuh	R	0	2	2	20	1.21	SHISHAM
245	Pathani App. Road	Nuh	L	0	1	1	19.8	0.6	SHISHAM
246	Pathani App. Road	Nuh	L	0	1	1	19.8	0.6	SHISHAM
247	Pauma Khera road	Punahana	R	0	5	5	20	3.03	KIKAR
248	Pauma Khera road	Punahana	L	0	5	5	20	3.03	KIKAR
249	Pingaon-Kathpuri App. Road	Punahana	L	0	5	5	20	3.03	KIKAR
250	Pingaon-Kathpuri App. Road	Punahana	R	0	5	5	20	3.03	KIKAR
251	Pingaon-Sikrawa road	Punahana	L	0	4	4	30	3.64	SHISHAM
252	Pingaon-Sikrawa road	Punahana	R	0	4	4	30	3.64	SHISHAM
253	Pingaon-Sikrawa road	Punahana	L	0	4	4	30	3.64	SHISHAM
254	Pingaon-Sikrawa road	Punahana	R	0	4	4	30	3.64	SHISHAM
255	Punhana Bissar road	Punahana	L	0	5	5	20	3.03	KIKAR
256	Punhana Bissar road	Punahana	R	0	5	5	20	3.03	KIKAR
257	Punhana Sikrawa road	Punahana	R	0	5	5	30	4.55	SHISHAM
258	Punhana Sikrawa road	Punahana	L	0	5	5	30	4.55	SHISHAM
259	Punhana Jamalgarh road	F.P Jhirka	L	0	13	13	60	23.64	KIKAR
260	Punhana Jamalgarh road	F.P Jhirka	R	0	13	13	60	23.64	KIKAR
261	Punhana Bodikothi road	FP. Jhirka	L	17	22	5	40	6.06	KIKAR
262	Punhana Bodikothi road	FP. Jhirka	R	17	22	5	40	6.06	KIKAR
263	Punhana Bodikothi road	FP. Jhirka	L	0	5	5	66	10.00	KIKAR
264	Punhana Bodikothi road	FP. Jhirka	R	0	5	5	66	10.00	KIKAR
265	Punhana Jhurada road	F.P Jhirka	L	0	6.5	6.5	80	15.76	KIKAR
266	Punhana Jhurada road	F.P Jhirka	R	0	6.5	6.5	80	15.76	KIKAR
267	Rahuka App. Road	Nuh	L	0	9	3	19.8	1.8	KIKAR
268	Rahuka App. Road	Nuh	R	0	9	3	19.8	1.8	KIKAR
269	Raipur App.. Raod	Punahana	L	0	1	1	20	0.61	KIKAR
270	Raipur App.. Raod	Punahana	R	0	1	1	20	0.61	KIKAR
271	Raipur road	Punahana	L	0	1	1	20	0.61	KIKAR
272	Raipur road	Punahana	R	0	1	1	20	0.61	KIKAR
273	Ranika App. Road	Nuh	L	0	5	5	20	3.03	KIKAR
274	Ranika App. Road	Nuh	R	0	5	5	20	3.03	KIKAR
275	Rathiwas App. Road	Nuh	R	0	4	4	19.8	2.4	SHISHAM
276	Rathiwas App. Road	Nuh	L	0	4	4	19.8	2.4	SHISHAM
277	Rathiwas App. Road	Nuh	L	0	2	2	23.1	1.4	SHISHAM
278	Rathiwas App. Road	Nuh	R	0	2	2	23.1	1.4	SHISHAM
279	Rehra App. Road	Punahana	L	0	1	1	15	0.45	SHISHAM
280	Rehra App. Road	Punahana	R	0	1	1	15	0.45	SHISHAM
281	Righar road	F.P Jhirka	L	0	3	3	20	1.82	KIKAR
282	Righar road	F.P Jhirka	R	0	3	3	20	1.82	KIKAR
283	Satakपुरi-Mohmadpur App.	Punahana	L	0	5	5	20	3.03	KIKAR
284	Satakपुरi-Mohmadpur App.	Punahana	R	0	5	5	20	3.03	KIKAR
285	Satakपुरi road	Punahana	L	0	1	1	20	0.61	KIKAR
286	Satakपुरi road	Punahana	R	0	1	1	20	0.61	KIKAR
287	Shadipur App.road	FP. Jhirka	L	0	1.8	1.8	20	1.09	KIKAR
288	Shadipur App.road	FP. Jhirka	R	0	1.8	1.8	20	1.09	KIKAR
289	Sikrawa-Punhana road	Punahana	L	0	6	6	30	5.45	SHISHAM
290	Sikrawa-Punhana road	Punahana	R	0	6	6	30	5.45	SHISHAM
291	Sikrawa-Utawer road	Punahana	L	0	6	6	30	5.45	SHISHAM
292	Sikrawa-Utawer road	Punahana	R	0	6	6	30	5.45	SHISHAM
293	Silani Mandcola road	Nuh	R	0	20	5	29.7	4.50	SHISHAM
294	Silani Mandcola road	Nuh	L	0	20	5	29.7	4.50	SHISHAM
295	Sohna Mandcola road	Nuh	L	1.6	5	3.4	21.76	3.30	SHISHAM
296	Sohna Mandcola road	Nuh	R	1.6	5	3.4	21.74	3.30	SHISHAM
297	Sohna Mandcola road	Nuh	L	5	9	4	32	3.88	SHISHAM
298	Sohna Mandcola road	Nuh	R	5	9	4	32	3.88	SHISHAM
299	Sohna Mandcola road	Nuh	L	9	14.3	5.3	32	5.14	SHISHAM
300	Sohna Mandcola road	Nuh	R	9	14.3	5.3	32	5.14	SHISHAM
301	Sultanpur App. Road	Punahana	L	0	1.5	1.5	20	0.91	KIKAR
302	Sultanpur App. Road	Punahana	R	0	1.5	1.5	20	0.91	KIKAR
303	Sultanpur App. Road	Punahana	L	0	5	5	20	3.03	KIKAR

304	Sultanpur App. Road	Punahana	R	0	5	5	20	3.03	KIKAR	
305	Sunari App. Road	Nuh	L	0	2	2	20	1.21	SHISHAM	
306	Sunari App. Road	Nuh	R	0	2	2	20	1.21	SHISHAM	
307	Shakarपुरी	F.P Jhirka	L	0	3	3	30	2.73	KIKAR	
308	Shakarपुरी	F.P Jhirka	R	0	3	3	30	2.73	KIKAR	
309	Sigar New Marg	F.P Jhirka	L	0	5	5	40	6.06	SHISHAM	
310	Sigar New Marg	F.P Jhirka	R	0	5	5	40	6.06	SHISHAM	
311	Taine App. Road	Nuh	L	0	2	20	20	12.12	KIKAR	
312	Taine App. Road	Nuh	R	0	2	20	20	12.12	KIKAR	
313	Tauru Rest House App. Road	Nuh	L	0	0.5	0.5	23.1	0.35	SHISHAM	
314	Tauru Rest House App. Road	Nuh	R	0	0.5	0.5	23.1	0.35	SHISHAM	
315	Tauru Sarya road	Nuh	L	0	6	6	33	6.00	SHISHAM	
316	Tauru Sarya road	Nuh	R	0	6	6	33	6.00	SHISHAM	
317	Tauru-Sarya road 7-10	Nuh	R	0	3	3	33	3.00	SHISHAM	
318	Tauru-Sarya road 7-11	Nuh	L	0	3	3	33	3.00	SHISHAM	
319	Tapken App. Road	Nuh	L	0	3	3	20	1.82	SHISHAM	
320	Tapken App. Road	Nuh	R	0	3	3	20	1.82	SHISHAM	
321	Tauru Nuh road	Nuh	R	0	42	7	40	8.48	SHISHAM	
322	Tauru Nuh road	Nuh	L	0	42	7	40	8.48	SHISHAM	
323	Tauru Panchgaon road	Nuh	R	0	5	5	20	3.03	SHISHAM	
324	Tauru Panchgaon road	Nuh	L	0	5	5	20	3.03	SHISHAM	
325	Tauru Pataudi road	Nuh	L	0	7	7	34.6	7.34	SHISHAM	
326	Tauru Pataudi road	Nuh	R	0	7	7	34.6	7.34	SHISHAM	
327	Tirawra Marg	F.P Jhirka	L	0	5	5	40	6.06	KIKAR	
328	Tirawra Marg	F.P Jhirka	R	0	5	5	40	6.06	KIKAR	
329	Udhaka App. Road	Nuh	L	0	38	2	19.8	1.2	SHISHAM	
330	Udhaka App. Road	Nuh	R	0	38	2	19.8	1.2	SHISHAM	
331	Ujina Singal road	Nuh	L	0	6	6	20	3.64	SHISHAM	
332	Ujina Singal road	Nuh	R	0	6	6	20	3.64	SHISHAM	
333	Visar-Kota Khandavla road	Nuh	L	0	1	1	23.1	0.7	SHISHAM	
334	Visar-Kota Khandavla road	Nuh	R	0	1	1	23.1	0.7	SHISHAM	
335	Rojka Meo							8.24	KIKAR	
								Total	1616.12	
								G. Total	2532.64	

3. Forest Area under section 38

1	Tapken	Nuh						154.40		
2	Biwan	FP. Jhirka						52.40		
								Total	206.80	

Divisional Forest Officer,
Mewat-Nuh

Detail of Areas of Mewat Forest Division closed under section 4 & 5 of the Punjab Land Preservation Act-1900

S.No.	Name of the village	Notification No. with Date	Khasra No.	Area
1	Dadholi	S.O. 83/PA2/ 1900/S4/70, 05.03.70	33-38, 47-52	173
	Dadholi	S.O. 84/PA2/ 1900/S5/70, 05.03.70	33-38, 47-52	173
2	Naharika	S.O. 36/PA2/ 1900/S4/70, 11.02.70	70	92
	Naharika	S.O. 49/PA2/ 1900/S5/70, 11.02.70	70	92
3	Chitora	S.O. 36/PA2/ 1900/S4/70, 11.02.70	57 Min	116
	Chitora	S.O. 49/PA2/ 1900/S5/70, 11.02.70	57 Min	116
4	Mahu	S.O. 36/PA2/ 1900/S4/70, 11.02.70	136 Min	142
	Mahu	S.O. 49/PA2/ 1900/S5/70, 11.02.70	136 Min	142
5	Gumat Bihari	S.O. 36/PA2/ 1900/S4/70, 11.02.70	37 Min	111
	Gumat Bihari	S.O. 49/PA2/ 1900/S5/70, 11.02.70	37 Min	111
6	Notki	S.O. 36/PA2/ 1900/S4/70, 11.02.70	35 Min	98
	Notki	S.O. 36/PA2/ 1900/S4/70, 11.02.70	35 Min	98
7	Kheri Kalan	S.O. 79/PA2/ 1900/S4/70, 05.03.70	89	61
	Kheri Kalan	S.O. 78/PA2/ 1900/S5/70, 05.03.70	89	61
8	Tigaon	S.O. 79/PA2/ 1900/S4/70, 05.03.70	91	135
	Tigaon	S.O. 78/PA2/ 1900/S5/70, 05.03.70	91	135
9	Badaid	S.O. 79/PA2/ 1900/S4/70, 05.03.70	102-103	122
	Badaid	S.O. 78/PA2/ 1900/S5/70, 05.03.70	102-103	122
10	Biwan	S.O. 79/PA2/ 1900/S4/70, 05.03.70	289/14 & 289/3	128
	Biwan	S.O. 78/PA2/ 1900/S5/70, 05.03.70	289/14 & 289/3	128
11	Agon	S.O. 87/PA2/ 1900/S4/70, 05.03.70	174	152
	Agon	S.O. 88/PA2/ 1900/S5/70, 05.03.70	174	152
12	Jhimrawat	S.O. 71/PA2/ 1900/S4/70, 11.02.70	220 Min 221Min	222
	Jhimrawat	S.O. 72/PA2/ 1900/S5/70, 11.02.70	220 Min 221Min	222
13	Rawli	S.O. 71/PA2/ 1900/S4/70, 11.02.70	190 Min	240
	Rawli	S.O. 72/PA2/ 1900/S5/70, 11.02.70	190 Min	240
14	Regarh	S.O. 64/PA2/ 1900/S4/70, 20.02.70	146/1,147-151	115
	Regarh	S.O. 65/PA2/ 1900/S5/70, 22.02.70	146/1,147-151	115
15	Basai Meo	S.O. 95/PA2/ 1900/S4/70, 12.03.70	1-3, 1361, 62, 1127-1129, 1131-1137	401
	Basai Meo	S.O. 96/PA2/ 1900/S5/70, 12.03.70	1-3, 1361, 62, 1127-1129, 1131-1137	401
16	Rawa	S.O. 38/PA2/ 1900/S4/70, 11.02.70	62-63	336
	Rawa	S.O. 51/PA2/ 1900/S5/70, 11.02.70	62-63	336
17	Nangal Mubarikpur	S.O. 41/PA2/ 1900/S4/70, 11.02.70	210-215, 219-234	266
	Nangal Mubarikpur	S.O. 52/PA2/ 1900/S5/70, 11.02.70	210-215, 219-234	266
18	Rangala Rajpur	S.O. 41/PA2/ 1900/S4/70, 11.02.70	74-76	271
	Rangala Rajpur	S.O. 52/PA2/ 1900/S5/70, 11.02.70	74-76	271

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19	Ghata Samsabad	S.O. 37/PA2/ 1900/S4/70, 05.03.70	920-950	700
	Ghata Samsabad	S.O. 50/PA2/ 1900/S5/70, 11.02.70	920-950	700
20	Bhond	S.O. 40/PA2/ 1900/S4/70, 11.02.70	72,73,80-83, 90-93, 101-104, 115-120, 126-145	729
	Bhond	S.O. 53/PA2/ 1900/S5/70, 11.02.70	72,73,80-83, 90-93, 101-104, 115-120, 126-145	729
21	Naweli	S.O. 129/PA2/ 1900/S4/70, 29.04.70	94,95	333
	Naweli	S.O. 130/PA2/ 1900/S5/70, 29.4.70	94,95	333
22	Pallari	S.O. 76/PA2/ 1900/S4/80, 07.03.80	48,50	148
	Pallari	S.O. 77/PA2/ 1900/S5/80, 07.03.80	48,50	148
23	Khori Nuh	S.O. 75/PA2/ 1900/S4/80, 7.3.80	37-38	50
	Khori Nuh	S.O. 75/PA2/ 1900/S5/80, 07.03.80	37-38	50
24	Meoli	S.O. 25/PA2/ 1900/S4/78, 17.02.78	188-194, 203-208,210	712
	Meoli	S.O. 26/PA2/ 1900/S5/78, 17.02.78	188-194, 203-208,210	712
25	Indri	S.O. 145/PA2/ 1900/S4/70, 29.04.70	3,8,12,13,18,19,22,23 16,25, 1-3,8-13,18-23 1-3,8-13,18-23 5-7,14-18,23-25 2-9,12-18, 23-25 1-3,8-13, 18-23 1-3,8-13,18-23 3-7,14-17,25, 231	143
	Indri	S.O. 146/PA2/ 1900/S5/70, 29.04.70	3,8,12,13,18,19,22,23 16,25, 1-3,8-13,18-23 1-3,8-13,18-23 5-7,14-18,23-25 2-9,12-18, 23-25 1-3,8-13, 18-23 1-3,8-13,18-23 3-7,14-17,25, 231	143
26	Gaiber	S.O. 69/PA2/ 1900/S4/70, 11.02.70	53	149
	Gaiber	S.O. 70/PA2/ 1900/S5/70, 11.02.70	53	149
	Gaiber	S.O. 23/PA2/ 1900/S4/98, 20.3.98	23-25	341.25
	Gaiber	S.O. 24/PA2/ 1900/S5/98, 20.3.98	23-25	341.25
27	Burka Alimudinpur	S.O. 69/PA2/ 1900/S4/70, 11.02.70	107-108	87
	Burka Alimudinpur	S.O. 70/PA2/ 1900/S5/70, 11.02.70	107-108	87
28	Chilla	S.O. 69/PA2/ 1900/S4/70, 11.02.70	113-119	152
	Chilla	S.O. 70/PA2/ 1900/S5/70, 11.02.70	113-119	152
29	Pachgaon	S.O. 69/PA2/ 1900/S4/70, 11.02.70	40 Min	94
	Pachgaon	S.O. 70/PA2/ 1900/S5/70, 11.02.70	40 Min	94
30	Mahawan	S.O. 67/PA2/ 1900/S4/70, 11.02.70	37-41,42Min, 43	265
	Mahawan	S.O. 68/PA2/ 1900/S5/70, 11.02.70	37-41,42Min, 43	265

31	Khor	S.O. 75/PA2/ 1900/S4/70, 05.03.70	53,54	115
	Khor	S.O. 76/PA2/ 1900/S5/70, 05.03.70	53,54	115
32	Bahgnaki	S.O. 75/PA2/ 1900/S4/70, 05.03.70	75 Min	87
	Bahgnaki	S.O. 76/PA2/ 1900/S5/70, 05.03.70	75 Min	87
33	Bissar Akbarpur	S.O. 75/PA2/ 1900/S4/70, 05.03.70	113 Min	261
	Bissar Akbarpur	S.O. 76/PA2/ 1900/S5/70, 05.03.70	113 Min	261
34	Rojka	S.O. 34/PA2/ 1900/S4/70, 11.02.70	101	225
	Rojka	S.O. 47/PA2/ 1900/S5/70, 11.02.70	101	225
35	Mahraula	S.O. 34/PA2/ 1900/S4/70, 11.02.70	23	80
	Mahraula	S.O. 47/PA2/ 1900/S5/70, 11.02.70	23	80
36	Sherpur Kalaheri	S.O. 62/PA2/ 1900/S4/70, 20.02.70	22	81
	Sherpur Kalaheri	S.O. 63/PA2/ 1900/S5/70, 20.02.70	22	81
37	Rathiwas	S.O. 62/PA2/ 1900/S4/70, 20.02.70	71 Min	116
	Rathiwas	S.O. 63/PA2/ 1900/S5/70, 20.02.70	71 Min	116
38	Bhango	S.O. 2/PA2/ 1900/S4/70, 08.01.80	98-99	344
	Bhango	S.O. 160/PA2/ 1900/S5/70, 22.7.81	98-99	344
39	Basai	S.O. 75/PA2/ 1900/S4/70, 05.03.70	119	119
	Basai	S.O. 76/PA2/ 1900/S5/70, 5.03.70	119	119
40	Pingawan	S.O. 173/PA2/ 1900/S4/72, 13.10.72	12/2,19,20, 22 16,25 1,2,9to12, 20,21 1,10,11,19to22 5,6,15,16,24,25 4 to 7,14,15,17,23,24 3,8,13,14,17,18,19,22 to24 25 2 to 4,8to12, 19 to 23 1 to 3, 8 to 13, 17/2, 18 to 23,24/1 5,6,15 to 17, 24,25 4 to 7, 13 to 18, 23 to 25 1,2,3/1, 9to11,20, 21/1 3 to 9, 12 to 19, 21 to 25 15, 16, 25 1 to 4, 5/1, 6/2, 7 to 14, 15/1,17 to 23 1,2, 3/1, 9 to 12, 20 to 22 4 to 7, 14 to 18, 23 to 25 3 to 9, 12 to 19, 22 to 25 1, 2, 9 to 12 1 to 4, 8 to 12, 18 to 24 25 5,6,14 to 17, 24,25 1 to 3, 9 to 12, 19 to 22	443

			3 to 8, 13, 14, 17 to 19, 22 to 24	
			15	
			2 to 15, 18 to 20, 22, 23	
			3	
Pingawan	S.O. 174/PA2/ 1900/S5/72, 13.10.72		12/2,19,20, 22	443
			16,25	
			1,2,9to12, 20,21	
			1,10,11,19to22	
			5,6,15,16,24,25	
			4 to 7,14,15,17,23,24	
			3,8,13,14,17,18,19,22 to24	
			25	
			2 to 4,8to12, 19 to 23	
			1 to 3, 8 to 13, 17/2, 18 to 23,24/1	
			5,6,15 to 17, 24,25	
			4 to 7, 13 to 18, 23 to 25	
			1,2,3/1, 9to11,20, 21/1	
			3 to 9, 12 to 19, 21 to 25	
			15, 16, 25	
			1 to 4, 5/1, 6/2, 7 to 14, 15/1,17 to 23	
			1,2, 3/1, 9 to 12, 20 to 22	
			4 to 7, 14 to 18, 23 to 25	
			3 to 9, 12 to 19, 22 to 25	
			1, 2, 9 to 12	
			1 to 4, 8 to 12, 18 to 24	
			25	
			5,6,14 to 17, 24,25	
			1 to 3, 9 to 12, 19 to 22	
			3 to 8, 13, 14, 17 to 19, 22 to 24	
			15	
			2 to 15, 18 to 20, 22, 23	
			3	
41	Sonkh	S.O. 39/PA2/ 1900/S4/78, 10.3.78	22	86
			2,3,7-9,12-19,23,24	
			20	
			4	
	Sonkh	S.O. 40/PA2/ 1900/S5/78, 10.3.78	22	86
		N. Copy Not available	2,3,7-9,12-19,23,24	
			20	
			4	

42	F.P. Jhirka	S.O. 42/PA2/ 1900/S4/94, 23.5.94	324 to 375 379 to 426	1448.5
	F.P. Jhirka	S.O. 43/PA2/ 1900/S5/94, 23.5.94	324 to 375 379 to 426	1448.5
		N. Copy Not available		
43	Pathkhori	S.O. 180/PA2/ 1900/S4/70, 5.8.80	54 Min	497
		Not available		
	Pathkhori	S.O. 179/PA2/ 1900/S5/80, 5.8.80	54 Min	497
44	Hassanpur Bilonda	S.O. 84/PA2/ 1900/S4/92, 19.6.92	45 Min	418.3
		N. Copy Not available		
	Hassanpur Bilonda	S.O. 84/PA2/ 1900/S5/92, 19.6.92	45 Min	418.3
45	Mohammadpur	S.O. 62/PA2/ 1900/S4/80, 27.02.80	50	370
	Mohammadpur	S.O. 61/PA2/ 1900/S5/80, 27.2.80	50	370
46	Ghaghas Khori	S.O. 187/PA2/ 1900/S4/80, 11.8.80	140	390
		N. Copy Not available		
	Ghaghas Khori	S.O. 188/PA2/ 1900/S5/80, 11.8.80	140	390
47	Kotla	S.O. 106/PA2/ 1900/S4/80, 5.5.80	108/1-108/6, 108/8, 108/9	926
		N. Copy Not available		
	Kotla	S.O. 108/PA2/ 1900/S5/80, 5.5.80	108/1-108/6, 108/8, 108/9	926
48	Kansali	S.O. 151/PA2/ 1900/S4/70, 26.6.80	91	305
		N. Copy Not available		
	Kansali	S.O. 153/PA2/ 1900/S5/80, 26.6.80	91	305
49	Barauji	S.O. 62/PA2/ 1900/S4/98, 19.5.98	37 Min, 38-40	256
		N. Copy Not available		
	Barauji	S.O. 63/PA2/ 1900/S5/98, 19.5.98	37 Min, 38-40	256
50	Bai	S.O. 29/PA2/ 1900/S4/01, 16.3.01	107, 108/2-124	451
		N. Copy Not available		
	Bai	S.O. 30/CA2/ 1900/S5/01, 16.03.01	107, 108/2-124	451
51	Dhulawat	S.O. 69/PA2/ 1900/S4/70, 3.6.98	73 Min	238.6
		N. Copy Not available		
	Dhulawat	S.O. 70/PA2/ 1900/S5/98, 3.6.98	73 Min	238.6
	Dhulawat	S.O. 62/PA2/ 1900/S4/70, 20.2.70	73 Min	106
		N. Copy Not available		
	Dhulawat	S.O. 63/PA2/ 1900/S5/70, 20.2.70	73 Min	106
52	Rangala	S.O. 44/PA2/ 1900/S4/70, 1.5.98	76,90-93	111
		N. Copy Not available		
	Rangala	S.O. 45/PA2/ 1900/S5/98, 1.5.98	76,90-93	111
53	Mohdpur Ahir	S.O. 46/PA2/ 1900/S4/70, 1.5.98	22 to 24	333, 5Kanal, 3 Marla
		N. Copy Not available		
			21, 22	
			10 to 12, 17 to 25	
			1 to 25	
			5 to 7, 13 to 19, 21 to 25	

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			25	
			5, 6/1	
			1 to 19/1, 23/1 to 25	
			1 to 25	
			1 to 25	
			1 to 4, 6 to 14, 17 to 23	
			1 to 3, 9 to 11 20, 21	
			1 to 25	
			2/2, 3 to 9, 10/1, 11 to 25	
			2/2, 3 to 8, 9/1, 12/2, 13 to 19, 21 to 24	
			1 to 25, 17 to 23	
			1 to 14	
			1	
			1 to 3, 9 to 12, 19 to 22	
			1 to 25	
			1 to 25	
			5, 6/1, 15, 16, 25	
Mohdpur Ahir	S.O. 43/PA2/ 1900/S5/5/98, 1.5.98		22 to 24	333, 5Kanal, 3 Marla
			21, 22	
			10 to 12, 17 to 25	
			1 to 25	
			5 to 7, 13 to 19, 21 to 25	
			25	
			5, 6/1	
			1 to 19/1, 23/1 to 25	
			1 to 25	
			1 to 25	
			1 to 4, 6 to 14, 17 to 23	
			1 to 3, 9 to 11 20, 21	
			1 to 25	
			2/2, 3 to 9, 10/1, 11 to 25	
			2/2, 3 to 8, 9/1, 12/2, 13 to 19, 21 to 24	
			1 to 25, 17 to 23	
			1 to 14	
			1	
			1 to 3, 9 to 12, 19 to 22	
			1 to 25	
			1 to 25	
			5, 6/1, 15, 16, 25	
54	Kharak Sohna	S.O. 37/PA2/ 1900/S4/98, 18.3.98	38	358
		N. Copy Not available		
	Kharak Sohna	S.O. 84/PA2/ 1900/S5/98, 18.3.98	38	358

55	Kota Khandewla	S.O. 90/PA2/ 1900/S4/9, 7.4.99	58-60	441
	Kota Khandewla	S.O. 91/PA2/ 1900/S5/99, 7.4.99	58-59	441
		N. Copy Not available		
56	Palla	S.O. 15/PA2/ 1900/S.4/73, 5.1.73	103,104,105	191
	Palla	S.O. 7/PA2/ 1900/S.5/73, 5.1.73	103,104,105	191
		S.O. 86/PA2/ 1900/S.5/90, 5.1.73	103,104,105	191
57	Hirwari Mamatheri	S.O. 43/PA2/ 1900/S.4/70, 11.2.70	135,136	89
	Hirwari Mamatheri	S.O. 56/PA2/ 1900/S.5/70, 11.2.70	135,136	89
58	Dalaka	S.O. 73/PA2/ 1900/S.4/70, 5.3.70	42	240
59	Nalhar	S.O. 73/PA2/ 1900/S.4/70, 5.3.70	73-75	283

Total Area in acre **16750.65**
Area in ha. **6778.65**

HARYANA GOVT. GAZ., MAY 26, 2009
(JYST. 5, 1931 SAKA)

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[Authorised English Translation]

HARYANA GOVERNMENT

FOREST DEPARTMENT

Notification

The 21st May, 2009

No. S.O. 43/C.A. 16/1927/S. 29/2009.—In exercise of the powers conferred by section 29 of the Indian Forest Act, 1927 (Act 16 of 1927), the Governor of Haryana hereby declares the land described in the Schedule given below to be protected forest to which the provisions of Chapter IV of the said Act, shall be applicable.

Schedule

District	Tehsil	Village with H. B. No.	Description of Field		Total area 20.6(in acres)		
			Rect. No.	Killa No.	A	K	M
1	2	3	4	5	6		
Mewat	Nuh	Rojkantsol 73 (Contd.)	12	18/2	4	3	
				19	8	0	
				20	8	0	
				21	8	0	
				22	8	0	
				23/1	1	9	
				17	1	8	0
				2	8	0	
				3/1	4	9	
				9	8	0	
				10	8	0	
				11	8	0	
12	8	0					

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HARYANA GOVT. GAZ., MAY 26, 2009
(JYST. 5, 1931 SAKA)

1	2	3	4	5	6		
Mewat	Nuh	Rojkameo173 (Conclid.)	17	19/2	7	14	
				20	8	0	
				21	8	0	
				22/1	5	3	
			18	5	7	2	
				6	7	12	
				15	8	2	
				16	8	12	
				25	9	2	
			Total	22	159	8	

P. K. GUPTA,

Financial Commissioner and Principal Secretary
to Government, Haryana, Forest Department.

[Signature]
Divisional Forest Officer
Mewat (Nuh)

45647—C.S.—H.G.P., Chd.

HARYANA GOVT. GAZ., FEB. 15, 2005
(MAGH. 26, 1926 SAKA)

[Authorised English Translation]

HARYANA GOVERNMENT

FOREST DEPARTMENT

Notification

The 10th February, 2005

No. S. O. 10/C. A. 16/1927/S. 29/2005.—In exercise of the powers conferred by Sub-section (1) read with Sub-section (2) of Section 29 of the Indian Forest Act, 1927 (Act 16 of 1927), the Governor of Haryana hereby declares the land described in the Schedule given below, to be protected forest to which the provisions of Chapter IV of the said Act, shall be applicable :—

SCHEDULE

District	Tehsil	Village with Hadbast No.	Description of field		Total area in		
			Rectangle No.	Killa No.	Acres	Kanal	Marla
1	2	3	4		5		
Gurgaon	Ferozepur Jhirka	Rithath Hadbast No. 28	63 67	22/1 2	0	7	8
Total :					7 Kanal 8 Marla		

L. S. M. SALINS,
Secretary to Government of Haryana,
Forest Department.

भाग III

हरियाणा सरकार

वन विभाग

अधिसूचना

दिनांक 10 फरवरी, 2005

संख्या का० आ० 10/ के० अ० 16/1927/घा० 29/2005.— भारतीय वन अधिनियम, 1927 (1927 का अधिनियम 16), की धारा 29 की उप-धारा (2) के साथ पठित उप-धारा (1) द्वारा प्रदान की गई शक्तियों का प्रयोग करते हुए, हरियाणा के राज्यपाल, इसके द्वारा, नीचे दी गई अनुसूची में वर्णित भूमि को सुरक्षित वन के रूप में घोषित करते हैं, जिस पर उक्त अधिनियम के अध्याय 4 के उपबन्ध लागू होंगे :—

अनुसूची

जिला	तहसील	ग्राम हदबस्ता संख्या सहित	क्षेत्र का विवरण		कुल क्षेत्रफल एकड़ में		
			आयत सं०	किला सं०	एकड़	कनाल	मरला
1	2	3	4	5			
गुड़गांव	फिरोजपुर झिरका	रिठ	63	22/1	0	7	8
		हदबस्त	67	2			
		सं० 28					
कुल : 7 कनाल 8 मरला							

एल० एस० एम० सालिन्स,
साचिव, हरियाणा सरकार,
वन विभाग।

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रजिस्टर इंतकाल

गाव : Takapur

हदबसत नंबर : 146

तहसील : गुरु

जिला : अंबाला

नंबर	नंबर	याता	जमाबंदी	साबक
मुमार	नंबर	याता	जमाबंदी	साबक

नाम	तरफा	या	चाह
नाम	मालिक	व	विवरण

पी. इन्क. डी. (अम्बाला)
 वी. डी. अट
 सीमागा (दरिद्र)

नाम	कायतकार	व	विवरण
नंबर	व	रकबा	जमीन

23 8-0
 निरमोट
 24 8-0
 निरमोट

नाम	भामला	या	नगान
नंबर	याता	जमाबंदी	जमीन

वन विभाग
 दरियाप

नाम	मालिक	व	विवरण
कायतकार	व	विवरण	

अम्बाला
 मन्डुल
 अम्बाला

नंबर	याता	जमाबंदी	जमीन
23			8-0

नंबर	याता	जमाबंदी	जमीन
24			8-0

नंबर	याता	जमाबंदी	जमीन
25			8-0

8102/10/20
 अम्बाला

अम्बाला

अम्बाला

अम्बाला

नंबर	याता	जमाबंदी	जमीन
25			8-0
26			8-0
4			8-0
6			8-0
6			8-0
7			8-0
21/1			8-0
3			8-0
4			8-0
4			8-0

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----- रजिस्टर इंतकाल -----

वर्ग संख्या : 4

जिला : मेवात

तहसील : मुह

सुपडसत नंबर : 140

गांव : Tarakpur

नंबर	नंबर	नाम	नाम	नाम	नाम
शुमार	खता	खता	खता	खता	खता
	जमाबंदी	जमाबंदी	जमाबंदी	जमाबंदी	जमाबंदी
	सोपक	सोपक	सोपक	सोपक	सोपक

अंतर व नाम	अवस्था	अंतर	अवस्था
खेत व रकबा	या	खता	जमाबंदी
व किसम	पुगान	जमाबंदी	अदीद
जमीन			

नाम	नाम
कायतकार	व
व	विवरण
विवरण	जमीन

अंतर व नाम	अवस्था
खेत व रकबा	या
व किसम	पुगान
जमीन	

किरान
या
तारीख इंतकाल मय
असलन

प्रीत रिपोर्टपटवारी
पुखिता या तसदीक
कारक गिरदार
कानूनगो

नोट
मुजतकिला 8-12-3

कुल जोड 158 - 3

802/169/10

श्रीमान श्री. तसदीक को क नकल
मुजतकिला मुजतकिला जमाबंदी
नकद वसूल फरमा
पटवारी ठल्का
अकज भापटवान

Handwritten signature/initials



राजिस्टर इंतकाल

ANNEXURE - IV



हदबस्त नंबर : 146

तहसील : मुह

जिला : मेवात

वर्क संख्या : 1

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
नंबर शुमार खाली जमाबंदी सावक	नंबर खाली जमाबंदी सावक	नाम तरफा या चाह	नाम मालिक कायतकार व जमीन	नाम मालिक कायतकार व जमीन	नंबर खेत व रकबा व किस्म जमीन	नामला या लगान	नंबर खाली जमाबंदी जदीद	नाम मालिक व विवरण	नाम कायतकार व विवरण	इन्माज उदीद जो अब कायम किया जाएगा	मामला या लगान	किस्म या तारीख इंतकाल मय में जररहन	फीस दाखिला या खारज	रिपोर्टपटवारी या तत्सदीक निरदावर कानूनगो
696	117/3	खाली	निजी बदस्तर	21//	21//	बदस्तर		वन विभागा	बदस्तर	इन्माज उदीद जो अब कायम किया जाएगा		बे बस्ये		
			पी. डब्लू. डी.	1/1 ✓	1/1 ✓			वन विभागा				वतिका न.		
			बी. एड. आर.	3-16	3-16			हरिपाठा				978/1		
			विभागा हरिपाठा	निरमोट	2/2							दिनांक		
				7-7	7-7							07-06-2018		08-06-2018
				निरमोट	2/2									
				किते 2	किते 2									
				11-3	11-3									
				मजरआ	मजरआ									
696	117/2	खाली	निजी बदस्तर	21//	21//	बदस्तर		वन विभागा	बदस्तर	इन्माज उदीद जो अब कायम किया जाएगा		बे बस्ये		
			पी. डब्लू. डी.	8	8			वन विभागा				वतिका न.		
			बी. एड. आर.	4-8	4-8			227/264 भागा				978/1		
			विभागा हरिपाठा	निरमोट	निरमोट			बार्की बदस्तर				दिनांक		
				किते 1	किते 1			37/264 भागा				07-06-2018		08-06-2018
				4-8	4-8									
				मजरआ	मजरआ									

श्रीमान जी.
तत्सदीक की तहसिल में नकल
मुताबिक जसतः 17/1/18
नकद बदस्तर फसल
18/1/18
श्रीमान जी.
तत्सदीक की तहसिल में नकल
मुताबिक जसतः 17/1/18
नकद बदस्तर फसल
18/1/18

मामला 12/6/18
मजरआ
सालम
21//
8
4-8
निरमोट
किते 1
4-8
मजरआ
सालम
रिस्सा
मुताबिकला
बदस्तर
वन विभागा
227/264 भागा
बार्की बदस्तर
37/264 भागा

श्रीमान जी.
तत्सदीक की तहसिल में नकल
मुताबिक जसतः 17/1/18
नकद बदस्तर फसल
18/1/18
श्रीमान जी.
तत्सदीक की तहसिल में नकल
मुताबिक जसतः 17/1/18
नकद बदस्तर फसल
18/1/18

हदबस्त नंबर : 588

तहसील : गुरु

जिला : मेवात

वर्क संख्या : 1

ANNEXURE - VI

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
नंबर शुमार	नंबर खाता जमाबंदी साबक	नाम तरफा या चाह	नाम मालिक व विवरण	नाम कायतकार व विवरण	नंबर व नाम खेत व रकबा व फिस्म जमीन	मामला या लगात	नंबर खाता जमाबंदी जदीद	नाम मालिक व विवरण	नाम कायतकार व विवरण	नंबर व नाम खेत व रकबा व फिस्म जमीन	मामला या लगात	इन्फ्राज जदीद जो अब कायम किया जाएगा	फीस दाखिला या तसदीक खाराज मिरदावर कानूनगो	
2406	727/1	पती समंद	पी. डब्ल्यू. डी. बी. एण्ड आर विभाग, हरियाणा वासीदेह	बदस्तर	85// 10		85// 10	वदस्तर (पोस्टऑफिस) हरियाणा	वदस्तर	85// 10		तहसील मलकियत वसिका न.	X E 100/1	
					8-0 निरमोट 11		8-0 निरमोट 11			8-0 निरमोट 11				
					8-0 निरमोट 12		8-0 निरमोट 12			8-0 निरमोट 12				
					8-0 निरमोट 19		8-0 निरमोट 19			8-0 निरमोट 19				
					8-0 निरमोट 2		8-0 निरमोट 2			8-0 निरमोट 2				
					8-0 निरमोट 20		8-0 निरमोट 20			8-0 निरमोट 20				
					8-0 निरमोट 21		8-0 निरमोट 21			8-0 निरमोट 21				
					8-0 निरमोट 22		8-0 निरमोट 22			8-0 निरमोट 22				

08-06-2018

12/6/18

170
100
21/12/18

हदबसत नंबर : 147

तहसील : नुरु

जिला : मकल

वर्क संख्या : 1

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
नंबर शुमार	नंबर खाता	नाम तरफा या चाह	नाम मालिक	नाम कायतकार	नंबर खेत व किसम जमीन	नामला या लगान	नंबर खाता जमाबंदी जदीद	नाम मालिक व विवरण	नाम कायतकार व विवरण	नंबर व नाम खेत व रकबा व किसम जमीन	नाम या लगान	किसम या तारीख इंतकाल मय है जरहन	कीस दाखिला या तसदीक निरदावर कानूनगो		
557	132/4	खाली	निजी	बदस्तर	15//					15//					
			P.W.D.		1			वन विभागा	बदस्तर	1					
			B & R (हरि)		8-0			हरियाणा		8-0					
					निरमोट					निरमोट					
					8//					8//					
					11					11					
					5-2					5-2					
					निरमोट					निरमोट					
					12					12					
					8-0					8-0					
					निरमोट					निरमोट					
					19					19					
					8-0					8-0					
					निरमोट					निरमोट					
					2					2					
					3-7					3-7					
					निरमोट					निरमोट					
					20					20					
					7-18					7-18					
					निरमोट					निरमोट					
					21					21					
					8-0					8-0					
					निरमोट					निरमोट					
					22					22					

वे वरये
वसिका न.
973/1
दिलाक
07-06-2018

पुन वन विभागा
हरियाणा
पुन वन विभागा
हरियाणा

12/6/18
19/6/18

श्रीमान जी.
रजिस्ट्रार
मुराबका असल है।
नवाब वसूल फर्क।
क नकल
जाला
पंकज भारद्वाज

रजिस्टर इन्चकाल

रजिस्टर इन्चकाल गांव राजिका टोय	नं० हववस्त 173	तहसील	रूट	जिला	वर्क नम्बर									
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15

इन्चकाल जमाबन्दी गुजस्ता या आखरी बाकी इन्चकाल जिसकी तस्वीर मतलुब है।

इन्चकाल जमीन को अब कायम किया जाएगा

क्र. सं.	नाम मलक व अहवाल	नाम कारखाने व अहवाल	नाम मलक व अहवाल	नाम कारखाने व अहवाल	नाम मलक व अहवाल	नाम कारखाने व अहवाल	नाम मलक व अहवाल	नाम कारखाने व अहवाल	नाम मलक व अहवाल	नाम कारखाने व अहवाल	नाम मलक व अहवाल	नाम कारखाने व अहवाल	नाम मलक व अहवाल	नाम कारखाने व अहवाल
1230	299 TD	जानसिंह हरियाणा सरकार												

Handwritten signature and date: 6-1-09

Handwritten signature and date: 6-1-09

Handwritten signature and date: 28/7/11

Divisional Forest Officer
Meerut Forest Division
Meerut (Nish)

इस जगह से पत्तिए कि आगामी से जमाबन्दी से कथे कथे हो मते,

Annexure-IX**List of any other area shown as "forest" in land records of District Nuh**

Sr. No.	No. of Revenue Estates	Any other area (Bani) in Ha.
-----Nil-----		

Divisional Forest Officer,
Nuh-(Mewat)

Abstract of Gair Mumkin Pahar Tehsil wise Report Forest Division Nuh

Sr. No	Name of Tehsil	No. of Village	Gair Mumkin Pahar (Kanal-Marla)
1	Tauru	28	64292-17
2	Nuh	34	61538-12
3	Nagina	18	30531-8
4	Punhana	42	25818-5
5	Firozpur Jhirka	37	99808-1
	G. Total	159	281989-3
	Area in Hactare		14264.92

Enclosed:- Village wise detail provided by DRO, Nuh vide letter no. 2445/S.K dated 26.05.2020

Divisional Forest Officer,
Nuh

From:- District Revenue Officer,
Nuh

To Divisional Forest Officer,
Nuh

No.:- 2445/S.K

Dated:- 26.05.2020

Sub:- In the matter of Sonya Ghosh Vs. State of Haryana & Ors. And Haryali Welfare Society Vs. Union of India & Ors. in OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. No. 568/2013, M.A. No.737/2013, M.A. No.74/2014, M.A. No.75/2014 & M.A. No. 787/2014) and OA No. 28/2015 (MA No. 61/2015).

On subject cited above, As per your office letter No. 106 dated 14.05.2020, The information Tehsil wise is attached herewith for your further action.

Enclosed:- List

---Sd---
District Revenue Officer
Nuh

From:- Tehsildar
Tauru

To Deputy Commissioner
Nuh

No.:- 833/O.K

Dated:- 22.05.2020

Sub:- **The Information about Gair Mumkin Pahar, Rada, Behed, Banjad, Beed, Rundh .**
On subject cited above the information seeked by your and supplied by field staff is as
under:-

Sr. No	Name of Village	Gair Mumkin Pahar (K.M)	Khasra No.	Gair Mumkin Rada	Gair Mumkin Behed	Banjad, Beed	Rundh
1	Tauru	117-3	121//26, 122//26, 124//26				
2	Guwarka	55-18	36//2				
3	Silkho	2061-17	92/1, 93, 94/2, 95/1, 95/3, 96/1, 96/3, 97				
4	Chharoda	3130-7	103				
5	Nurpur	183-15	457, 558, 459/2, 460/2, 462/2, 463/2				
6	Khori Kalan	1029-18	73/1, 74/1/1/1, 74/1/1/1m, 74/1/1/3, 74/1/1/4, 74/1/1/2, 75, 76				
7	Khori Khurd	335-16	90/1				
8	Uton	83-2	69				
9	Rangala	835-2	76, 90, 91, 92				
10	Rathiwasi	1547-2	70, 71				
11	Bissar Akbarpur	3836-8	113				
12	Mohd.Pur Ahir	1857-0	86				
13	Kota Khandewla	6030-16	58 to 67				
14	Gangani	8174-15	7, 15, 522 to 534				
15	Sundh	3183-2	156, 157, 158, 159				
16	Bhango	2758-17	98, 99, 100				
17	Chahalka	1361-2	68 to 76				
18	Kharak Sohna	2866-7	38				
19	Sehsola	13034-5	304 to 350, 353 to 358, 360 to 400				
20	Chhajjupur	606-3	23, 24, 25				
21	Mendla	49-12	40				
22	Sikarpur	57-15	69				
23	Dhulawat	2386-0	73				
24	Jalalpur Sohna	1441-14	37, 38, 39				
25	Chila	2393-15	106 to 125				
26	Dalaka	2851-15	41 min, 42				
27	Pachgaon	1860-12	40, 52, 54				
28	Buraka Tauru	162-13	35				
	G. Total	64292-17					

Report is forwarded for your necessary action.

---Sd---
Tehsildar
Tauru

From:- Tehsildar
Nuh

To Deputy Commissioner
Nuh

No.:- 2319/O.K

Dated:- 26.05.2020

Sub:- The information about Gair Mumkin Pahar, Rada, Behed, Banjad, Beed, Rundh .
On subject cited above the information seeked by your and supplied by field staff is as
under:-

Sr. No	Name of Village	Gair Mumkin Pahar (K.M)	Khasra No.	Gair Mumkin Rada	Gair Mumkin Behed	Banjad, Beed	Rundh
1	Khori Nuh	328-19	37, 38	-----	-----	-----	-----
2	Gehbar	3024-18	23,24,25,26	-----	-----	-----	-----
3	Badouji	2148-1	37 min, 38, 40	-----	-----	-----	-----
4	Bal	3608-2	107, 108/2, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124	-----	-----	-----	-----
5	Alawalpur	613-11	251, 251/4, 251/1, 255/5	-----	-----	-----	-----
6	Bhapawli	91-13	249, 250, 251/2, 251/3	-----	-----	-----	-----
7	Dewla Nangli	600-19	118, 119, 191, 429, 430	-----	-----	-----	-----
8	Kalinjar	253-5	96/2,	-----	-----	-----	-----
9	Dhekali	21-6	32, 33, 34	-----	-----	-----	-----
10	Thekdaka	4-6	21/1, 23/1	-----	-----	-----	-----
11	Melawas	65-3	31, 32, 33	-----	-----	-----	-----
12	Kutubgarh	300-7	51, 52, 53, 54, 55	-----	-----	-----	-----
13	Palari	2113-00	47, 48, 49, 50, 51	-----	-----	-----	-----
14	Pala	2883-5	100, 101, 102, 103, 104, 105	-----	-----	-----	-----
15	Nalhar	2681-4	73, 74min, 75, 74 min, 76/1 min	-----	-----	-----	-----
16	Sonkh	599-0	60	-----	-----	-----	-----
17	Rehna	3875-14	83, 84, 85	-----	-----	-----	-----
18	Tapkan	5054-0	87, 88,	-----	-----	-----	-----
19	Barka Alimuddin	2259-4	107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120	-----	-----	-----	-----
20	Sadai	580-19	41	-----	-----	-----	-----
21	Durgapur	133-7	14,15	-----	-----	-----	-----
22	Biwan	1680-17	58, 59/1, 59/3, 60/1, 60/3, 60/4, 61/1, 61/3, 63/1, 64/2, 65, 66, 67/2, 68/1, 68/2, 68/3, 69/1, 69/3, 70/1, 70/3, 71/1, 71/3, 72/3, 73, 74, 75	-----	-----	-----	-----
23	Kotla	9897-12	109, 110, 110/1, 108/1, 108/2, 108/3, 108/4, 108/5, 108/6, 108/7, 108/8, 108/9, 104/105	-----	-----	-----	-----
24	Mohd.Pur Nuh	793-19	52, 53, 54	-----	-----	-----	-----
25	Meoli	7621-14	187,188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210	-----	-----	-----	-----
26	Rewasan	113-2	100	-----	-----	-----	-----
27	Khanpur	444-9	35, 36, 37	-----	-----	-----	-----
28	Mehrola	642-8	23	-----	-----	-----	-----
29	Rojka Meo	1990-9	100, 101	-----	-----	-----	-----

30	Basai	1550-10	50	---	---	---	---
31	Sherpur Kalaheri	668-10	22, 23	---	---	---	---
32	Mahawan	2120-11	37, 38, 39, 40, 41, 43, 45	---	---	---	---
33	Khod	1488-14	53, 54/13, 55, 56, 58, 59, 60, 61	---	---	---	---
34	Indri	1305-14	230 min, 230 min, 231	---	---	---	---
	G. Total	61538-12					

Report is forwarded for your necessary action.

---Sd---
Tehsildar
Nuh

From:- Naib Tehsildar
Nagina

To Deputy Commissioner
Nuh

No.:- 67/Reader

Dated:- 22.05.2020

Sub:- The information about Gair Mumkin Pahar, Rada, Behed, Banjad, Beed, Rundh .
On subject cited above the information provided by the field staff is as under:-

Sr. No	Name of Village	Pahar Khasra No.	Rakba (Kanal, Marla)	Gair Mumkin Rada, Behed, Banjad, Beed, Rundh
1	Nagal Sabat	20,22,24,29,30,31,42,47	113-6, 101-2, 10-15, 1-8, 0-14, 0-14, 1-0, 0-7,	---
	Total	Kita- 8	229-6	
2	Sathawari	49, 52, 53	1895-15, 19-11, 46-2	---
	Total	Kita-3	1961-8	
3	Kansali	90, 91	1571-0, 2432-0,	---
	Total	Kita- 2	4003-0	
4	Gumatbihari	37,	1866-4	---
5	Ghagas	140, 141	3120-0, 1956-5	---
	Total	Kita- 2	5076-5	
6	Nangal Mubarikpur	183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234,	98-7, 15-1, 61-1, 190-2, 192-2, 82-2, 105-0, 199-13, 175-8, 133-8, 2-8, 164-0, 186-7, 127-8, 200-0, 6-6, 7-2, 200-0, 87-13, 56-8, 199-11, 17-8, 1-5, 10-14, 4-14, 4-14, 138-7, 7-17, 23-6, 200-0, 86-16, 20-1, 41-14, 38-18, 52-2, 200-0, 35-37, 41-13, 192-2, 17-6, 182-18, 37-2, 30-8, 181-5, 172-10, 20-17, 15-17, 159-3, 132-4, 88-5,	---
	Total	Kita- 507	4754-3	
7	Khanpur Ghati	82, 83, 84, 85, 86, 87, 88, 89,	5-19, 30-10, 249-1, 240-14, 41-5, 30-10, 5-16, 58-5	----
	Total	Kita- 8	668-0	
8	Dhadola	35, 40, 41, 42	5-5, 2-5, 30-6, 165-15	---
	Total	Kita- 4	222-11	
9	Jhimrawat	213, 214, 215, 216, 217, 218, 219, 220, 221	1103-0, 576-17, 422-13, 79-11, 393-9, 270-12, 720-0, 1296-13, 1295-17	----
	Total	Kita- 9	6158-12	
10	Dhadoli Kalan	74, 75, 76, 77	19-17, 147-11, 96-14, 251-8,	----
	Total	Kita- 4	515-10	
11	Ranyala Patakpur	88	272-16	----
12	Dungran Sehadpur	31, 32	212-17, 82-7	---
	Total	Kita- 2	295-4	
13	Bajidpur	31	204-0	----
14	Rithat	71, 12	224-1, 328-1	----
	Total	Kita- 2	552-2	
15	Notki	35	1620-0	----

16	Phokarpur ari	25	629-10	---
17	Khedll Kalan	88, 89,	440-17, 487-6	----
	Total	Kita- 2	928-3	
18	Gujar Nangla	58, 59, 60	163-15, 152-11, 259-0	----
	Total	Kita- 3	575-6	
	G. Total		30531-8	

Report is forwarded to you for your kind action.

---Sd---
Naib Tehsildar
Nagina

From:- Naib Tehsildar
Punhana

To Deputy Commissioner
Nuh

No.:- 518/O.K

Dated:- 26.05.2020

Sub:- The information about Gair Mumkin Pahar, Rada, Behed, Banjad, Beed, Rundh .
On subject cited above the information seeked by your and supplied by field staff is as under:-

Sr. No	Name of Village	Gair Mumkin Pahar (K.M)		Khasra No.	Gair Mumkin Rada	Gair Mumkin Behed	Banjad, Beed	Rundh
		K	M					
1	Dudoll	219	01	118-119	-----	-----	-----	-----
2	Thek	97	00	33	-----	-----	-----	-----
3	Hajipur	136	04	49-50	-----	-----	-----	-----
4	Sunhera	125	09	60-61- 62- 63- 64- 65- 66- 106	-----	-----	-----	-----
5	Godhula	237	03	40-41-42/16-45	-----	-----	-----	-----
6	Tusaini	245	06	37-38-39	-----	-----	-----	-----
7	Nawana	394	03	34-39	-----	-----	-----	-----
8	Luhinga Kalan	1344	11	203-204-206-207-208	-----	-----	-----	-----
9	Jakh	34	16	12//2-3-4-5-26, 13//1	-----	-----	-----	-----
10	Akbarpur	264	18	46-46-47-69-109	-----	-----	-----	-----
11	Rehpua	157	17	75-75	-----	-----	-----	-----
12	Satakpuri	217	16	38-39	-----	-----	-----	-----
13	Pinagwan	5869	05	302- 303- 304- 305- 306- 307- 308- 309- 310- 311 -312 - 313- 314 - 315- 316- 317-318- 319- 761 -762	-----	-----	-----	-----
14	Bilaka	272	16	33-34-35-36-37	-----	-----	-----	-----
15	Khawajilika Kalan	94	07	27-29	-----	-----	-----	-----
16	Khawali Khurd	81	17	24	-----	-----	-----	-----
17	Sihiri Singleheri	102	04	99	-----	-----	-----	-----
18	Tigaon	2509	15	89-90-91	-----	-----	-----	-----
19	Bubalheri	1453	13	65-66-67	-----	-----	-----	-----
20	Chandaka	239	16	40-42-43-44-45	-----	-----	-----	-----
21	Mohammadbas Buchaka	62	18	49-51-52-53	-----	-----	-----	-----
22	Dhana	1670	14	46-47-48-50-54-63	-----	-----	-----	-----
23	Papra	789	14	56-70-71-72-73-74-112	-----	-----	-----	-----
24	Khori Sahachoka	661	18	69-70/20/15	-----	-----	-----	-----
25	Papri	413	18	35-36-37-38-39	-----	-----	-----	-----
26	Fhalendi	443	05	72/9	-----	-----	-----	-----
27	Kutabpur	123	05	21	-----	-----	-----	-----
28	Aminabad	218	10	53-54	-----	-----	-----	-----
29	Jakhopur	209	18	49	-----	-----	-----	-----
30	Hathan Gaon	318	11	150-151-152-153-154	-----	-----	-----	-----
31	Dholi	431	07	61	-----	-----	-----	-----
32	Ghatwasan	288	13	23	-----	-----	-----	-----
33	Luhinga Khurd	564	19	55/1	-----	-----	-----	-----
34	Khori	366	08	26//14-14/1	-----	-----	-----	-----

35	Baded	2234	14	101-102-103-104-105-106-107				
36	Saghar	152	17	237/1				
37	Malhaka	226	09	38				
38	Jharpuri	1016	16	66-67-67/1-68-68/1				
39	Dungeja	525	13	51-52-53-54				
40	Jaitalka	321	00	26-27-28-29-30-31				
41	Aichwari	548	07	53-54				
42	Bichhor	130	14	259-260-261-262-263				
	G. Total	25818	05					

Report is forwarded for your necessary action.

---Sd---
Naib Tehsildar
Punhana

From:- Naib Tehsildar
Firozpur Jhirka

To Deputy Commissioner
Nuh

No.:- 189/O.K

Dated:- 22.05.2020

Sub:- **The information about Gair Mumkin Pahar, Rada, Behed, Banjad, Beed, Rundh .**

On subject cited above the information seeked by your and supplied by field staff is as under:-

Sr. No	Name of Village	Gair Mumkin Pahar (K.M)	Khasra No.	Gair Mumkin Rada	Gair Mumkin Behed	Banjad, Beed	Rundh
1	Mahu	4158-0	136				
2	Chittora	2043-5	57				
3	Shekpur	567-0	37				
4	Koigaon	636-3	57				
5	Rawali	4270-10	190				
6	Patanudaipuri	1228-10	44				
7	Alipur Tigra	230-15	46				
8	Hirwari Bamatheri	237-7, 476-2, = (713-9)	135, 136				
9	Nawli	97-5, 169-11, 1379-4 =(1646-0)	94, 95, 96				
10	Rangala Rajpur	1412-4, 1537-3, 754-8 =(3703-15)	74, 75, 76				
11	Nasirbas	11-10, 4-19, 515-7 = (531-16)	63, 64, 76				
12	Mohammadbas	1381-15	52				
13	Pole	5-13, 1558-5, 571-15, 10-1 =(2145-14)	22, 23, 24, 25				
14	Dhamala	12-5, 87-16 =(100-1)	16, 17/1				
15	Agaon	1213-7	174				
16	Rawa	2133-18, 553-1 =(2686-19)	62, 63				
17	Bagola	560-8	55				
18	Pathkhorl	7950-18	54/2				
19	Hasanpur Bilonda	3501-13, 705-19 =(4207-12)	45/2/2/3, 46				
20	Solpur	94-12	14				
21	Dadoli Khurd	53-13, 104-3, 121-19, 74-12, 130-9, 73-14, 158-17, 145-12, 98-1, 181-1, 159-6, 126-7, 86-14, 109-7, 135-7, 80-5, 132-11, 160-	30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41/5, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55/1, 56, 57, 58, 59, 60, 42				

		14, 138-10, 119-2, 75-11, 154-12, 159-5, 57-8, 104-6, 88-12, 59-17, 10-14, 15-14, 5-18 =(3107-1)					
22	Firozpur Jhirka	721-19, 344- 14, 39-8, 5-0, 175-1, 165-11, 4-2, 57-8, 175- 8, 19-16, 150- 12, 184-3, 176-5, 158-7, 34-2, 176-19, 53-11, 27-8, 244-1, 10-13, 5-11, 190-9, 181-0, 189-14, 16-11, 91-18, 50-1, 200-0, 200-0, 200-0, 59-6, 74-15, 118-8, 186-16, 39-14, 198-8, 198-19, 54-2, 77-2, 200-0, 200-0, 200-7, 163-14, 200-0, 200-0, 52-10, 75-3, 170-10, 58-2, 84-16, 168-16, 15-18, 87-6, 190-4, 98-4, 12-1, 62- 14, 32-3, 200- 0, 141-13, 18- 9, 102-2, 200- 0, 200-0, 167- 7, 79-18, 138- 2, 200-0, 200- 0, 200-0, 181- 5, 201-5, 200- 0, 200-0, 198- 15, 44-13, 175-8, 200-0, 200-0, 200-1, 209-6, 189-18, 200-0, 150-4, 51-7, 138-11, 99-10, 41-14, 95-0, 8-16, 87- 6, 27-15, 9-16, 111-9, 196-4, 200-0, 59-1, 21-14, 200-0, 200-0, 200-0,	322, 323, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 472/2, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379	---	---	---	---

		69-16, 18-13, 113-7, 12-18, 75-0, 200-0, 70-14, 121-7, 200-0, 200-0, 199-12, 9-16, 178-7, 200-0, 200-0, 81-12, 75-14, 195-14, 40-0, 5-12, 23-17, 24-4, 142-12, 200-0, 166-15, 24-9, 198-16, 200-0, 24-12, 20-0, 198-7, 200-0, 80-2, 35-8, 172-14, 173-7, 77-5, 32-9, 28-15, 59-10, 9-8, 94-14, 207-6, 99-18, = (18438-9)					
23	Biwan	1445—1, 973-0, 10-14, 3-2, 524-5, = (2956-2)	288, 289/1, 290, 291, 292	----	----	-----	-----
24	Niharika	732-13, 1413-18, =(2146-11)	70, 71	----	-----	-----	-----
25	Bhakdoujl	272-0, 231-7, 227-11, 195-16, 290-12, 280-2 = (1597-8)	116, 117, 118, 119, 120, 121	----	-----	-----	-----
26	Kherla Kalan	303-10,	32	-----	-----	-----	-----
27	Sahabpur	223-15, 84-10 = (308-5)	35, 36	-----	-----	-----	-----
28	Pathrali	340-13	43	-----	-----	-----	-----
29	Beryabas	236-10, 48-0, 23-0, 130-10, 36-3, 25-6 = (498-9)	35, 36, 37, 38, 39, 40	-----	-----	-----	-----
30	Saimeerbas	776-18,	97	-----	-----	-----	-----
31	Ibarahimbasp	116-15	44	-----	-----	-----	-----
32	Maholi	158-14, 196-0, 214-0, 31-8, 62-6, 56-8 = (718-16)	145, 146, 147, 150, 151, 152	-----	-----	-----	-----
33	Sidhrawat	311-7,	21	-----	-----	-----	-----
34	Bhond	3-1, 7-18, 44-13, 191-15, 110-19, 12-10, 134-5, 196-14, 200-0, 99-15, 63-	67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110,	-----	-----	-----	-----

		2, 200-0, 200-0, 200-0, 85-15, 74-16, 200-0, 200-0, 200-0, 70-1, 82-6, 200-0, 200-0, 200-0, 69-9, 90-0, 200-0, 200-0, 200-0, 110-3, 21-5, 200-0, 200-0, 200-0, 200-0, 131-3, 170-0, 200-0, 200-0, 200-0, 191-5, 168-1, 60-16, 13-6, 184-0, 200-0, 200-0, 200-0, 200-0, 51-18, 59-14, 200-0, 200-0, 141-0, 103-15, 141- 0, 84-12, 88- 3, 200-0, 200-0, 50-5, 150-1, 200-0, 178-0, 125- 11, 200-0, 143-15, 123- 10, 200-0, 66-15, 17-18, 189-11, 139- 11, 170-0, 141-11, 73-0, 165-2, 219-3 = (11210-13)	111, 113, 114, 115, 116, 117, 118, 119, 120, 121, 112, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145				
35	Reegarh	7-3, 108-6, 129-12, 106- 0, 127-12, 188-10, 262- 12 =(929-15)	145, 146/1, 147, 148, 149, 150, 151				
36	Basai Meo	208-0, 357- 10, 132-0, 2- 15, 17-10, 27-5, 361-0, 65-0, 81-15, 140-5, 182- 10, 82-0, 126-5, 154-0, 190-0, 180-5, 129-10, 78- 10, 151-10,	13, 61, 62, 63, 126, 142, 151, 187, 195, 197, 200, 201, 202, 203, 204, 205, 206, 207, 208, 281, 282, 283, 284, 285, 401/2, 547, 549, 772, 986, 987, 995, 1127, 1128, 1129, 1130, 1131, 1132, 1133, 1134, 1135, 1136, 1137, 1139, 1140, 1142/2, 1143, 1144, 1141				

		75-10, 59-0, 39-0, 72-15, 177-10, 42-5, 113-0, 40-5, 180-5, 90-10, 67-10, 192-10, 229-0, 818-10, 124-10, 2-5, 259-10, 165-15, 198-10, 111-5, 226-15, 107-10, 206-5, 0-10, 157-5, 101-10, 116-10, 119-0, 141-5 =(6903-5)					
37	Ghata Samshabad	187-0, 235-0, 186-10, 89-5, 156-15, 47-0, 60-15, 183-0, 139-5, 134-15, 118-15, 109-15, 31-10, 55-5, 82-5, 86-5, 115-5, 59-5, 60-0, 13-15, 67-15, 181-5, 152-15, 0-15, 152-5, 297-10, 149-0, 178-15, 39-0, 1-15, 197-15, 95-10, 15-10, 13-0, 47-5, 228-5, 147-0, 363-10, 107-5, 199-0, 231-15, 201-10, 180-5, 132-5, 194-15, 253-15, 213-15, 260-5, 309-15, 268-15, 141-5, 112-5, 233-0, 200-0, 232-0, 224-15, 151-5, 214-10, 190-0, 46-15, 64-	131, 132, 133, 138, 140, 143, 153, 154, 211, 212, 246, 247, 254, 255, 256, 260, 261, 262, 363, 364, 375, 276, 377, 506, 759, 760, 761, 762, 763, 876, 898, 899, 900, 901, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 946, 947, 948, 949, 950,				

		0, 151-10, 58-5, 16-10 =(9073-15)					
	G. Total	99808-1					

Report is forwarded for your necessary action.

---Sd---
Naib Tehsildar
Ferozpur Jhirka

**Abstract of Gair Mumkin Rada, Behed, Banjad, Beed, Rundh Tehsil wise Report
Forest Division Nuh**

Sr. No	Name of Tehsil	No. of Village	Gair Mumkin Rada (Area in Ha.)	Gair Mumkin Behed (Area in Ha.)	Gair Mumkin Banjad (Area in Ha.)	Gair Mumkin Beed (Area in Ha.)	Rundh (Area in Ha.)
1	Tauru	28	0	0	0	0	0
2	Nuh	34	0	0	0	0	0
3	Nagina	18	0	0	0	0	0
4	Punhana	42	0	0	0	0	0
5	Firozpur Jhirka	37	0	0	0	0	0
	G. Total	159	0	0	0	0	0

Enclosed:- Village wise detail provided by DRO, Nuh

**Divisional Forest Officer
Nuh**

From:- Tehsildar
Tauru

To Deputy Commissioner
Nuh

No.:- 833/O.K

Dated:- 22.05.2020

Sub:- **The information about Gair Mumkin Rada, Behed, Banjad, Beed, Runchh .**

under:- **On subject cited above the information seeked by your and supplied by field staff is as**

Sr. No	Name of Village	Gair Mumkin Rada	Gair Mumkin Behed	Banjad, Beed	Runchh
1	Tauru	-----	-----	-----	-----
2	Guwarka	-----	-----	-----	-----
3	Silkho	-----	-----	-----	-----
4	Chharoda	-----	-----	-----	-----
5	Nurpur	-----	-----	-----	-----
6	Khori Kalan	-----	-----	-----	-----
7	Khori Khurd	-----	-----	-----	-----
8	Uton	-----	-----	-----	-----
9	Rangala	-----	-----	-----	-----
10	Rathiwas	-----	-----	-----	-----
11	Bissar Akbarpur	-----	-----	-----	-----
12	Mohd.Pur Ahir	-----	-----	-----	-----
13	Kota Khandewla	-----	-----	-----	-----
14	Gangani	-----	-----	-----	-----
15	Sundh	-----	-----	-----	-----
16	Bhango	-----	-----	-----	-----
17	Chahalka	-----	-----	-----	-----
18	Kharak Sohna	-----	-----	-----	-----
19	Sehsola	-----	-----	-----	-----
20	Chhajipur	-----	-----	-----	-----
21	Mendla	-----	-----	-----	-----
22	Sikarpur	-----	-----	-----	-----
23	Dhulawat	-----	-----	-----	-----
24	Jalalpur Sohna	-----	-----	-----	-----
25	Chila	-----	-----	-----	-----
25	Dalaka	-----	-----	-----	-----
27	Pachgaon	-----	-----	-----	-----
28	Buraka Tauru	-----	-----	-----	-----
	G. Total				

Report is forwarded for your necessary action.

---Sd---
Tehsildar
Tauru

From:- Tehsildar
Nuh

To Deputy Commissioner
Nuh

No.:- 2319/O.K

Dated:- 26.05.2020

Sub:- **The information about Gair Mumkin, Rada, Behed, Banjad, Beed, Rundh .**
On subject cited above the Information seeked by your and supplied by field staff is as
under:-

Sr. No	Name of Village	Gair Mumkin Rada	Gair Mumkin Behed	Banjad, Beed	Rundh
1	Khori Nuh				
2	Gehbar				
3	Badouji				
4	Ba				
5	Alawalpur				
6	Bhapawli				
7	Dewla Nangli				
8	Kalinjar				
9	Dhekali				
10	Thekdaka				
11	Melawas				
12	Kutubgarh				
13	Palari				
14	Pala				
15	Nalhar				
16	Sonkh				
17	Rehna				
18	Tapkan				
19	Barka Alimuddin				
20	Sadai				
21	Durgapur				
22	Biwan				
23	Kotla				
24	Mohd.Pur Nuh				
25	Meoli				
26	Rewasan				
27	Khanpur				
28	Mehrola				
29	Rojka Meo				
30	Basai				
31	Sherpur Kalaheri				
32	Mahawan				
33	Khod				
34	Indri				
	G. Total				

Report is forwarded for your necessary action.

---Sd---
Tehsildar
Nuh

From:- Naib Tehsildar
Nagina

To Deputy Commissioner
Nuh

No.:- 67/Reader

Dated:- 22.05.2020

Sub:- **The information about Gair Mumkin, Rada, Behed, Banjad, Beed, Rundh .**
On subject cited above the information provided by the field staff is as under:-

Sr. No	Name of Village	Gair Mumkin Rada, Behed, Banjad, Beed, Rundh
1	Nagal Sabat	-----
	Total	-----
2	Sathawari	-----
	Total	-----
3	Kansali	-----
	Total	-----
4	Gumatbihari	-----
5	Ghagas	-----
	Total	-----
6	Nangal Mubarikpur	-----
	Total	-----
7	Khanpur Ghati	-----
	Total	-----
8	Dhadola	-----
	Total	-----
9	Jhimrawat	-----
	Total	-----
10	Dhadoli Kalan	-----
	Total	-----
11	Ranyala Patakpur	-----
12	Dungran Sehjadpur	-----
	Total	-----
13	Bajidpur	-----
14	Rithat	-----
	Total	-----
15	Notki	-----
16	Phakarpur Khorl	-----
17	Khedli Kalan	-----
	Total	-----
18	Gujar Nangla	-----
	Total	-----
	G. Total	-----

Report is forwarded to you for your kind action.

---Sd---
Naib Tehsildar
Nagina

From:- Naib Tehsildar
Punhana

To Deputy Commissioner
Nuh

No.:- 518/O.K

Dated:- 26.05.2020

Sub:- The information about Gair Mumkin, Rada, Behed, Banjad, Beed, Rundh .
On subject cited above the information seeked by your and supplied by field staff is as under:-

Sr No	Name of Village	Gair Mumkin Rada	Gair Mumkin Behed	Banjad, Beed	Rundh
1	Dudoli	-----	-----	-----	-----
2	Thek	-----	-----	-----	-----
3	Hajipur	-----	-----	-----	-----
4	Sunhera	-----	-----	-----	-----
5	Godhula	-----	-----	-----	-----
6	Tusaini	-----	-----	-----	-----
7	Nawana	-----	-----	-----	-----
8	Luhinga Kalan	-----	-----	-----	-----
9	Jakh	-----	-----	-----	-----
10	Akbarpur	-----	-----	-----	-----
11	Rehpua	-----	-----	-----	-----
12	Satakpuri	-----	-----	-----	-----
13	Pinagwan	-----	-----	-----	-----
14	Bilaka	-----	-----	-----	-----
15	Khawajlika Kalan	-----	-----	-----	-----
16	Khawall Khurd	-----	-----	-----	-----
17	Sihiri Singleheri	-----	-----	-----	-----
18	Tigaon	-----	-----	-----	-----
19	Bubalheri	-----	-----	-----	-----
20	Chandaka	-----	-----	-----	-----
21	Mohmmadbas Buchaka	-----	-----	-----	-----
22	Dhana	-----	-----	-----	-----
23	Papra	-----	-----	-----	-----
24	Khori Sahachoka	-----	-----	-----	-----
25	Papri	-----	-----	-----	-----
26	Fhalendi	-----	-----	-----	-----
27	Kutabpur	-----	-----	-----	-----
28	Aminabad	-----	-----	-----	-----
29	Jakhopur	-----	-----	-----	-----
30	Hathan Gaon	-----	-----	-----	-----
31	Dholi	-----	-----	-----	-----
32	Ghatwasan	-----	-----	-----	-----
33	Luhinga Khurd	-----	-----	-----	-----
34	Khori	-----	-----	-----	-----
35	Baded	-----	-----	-----	-----
36	Singhar	-----	-----	-----	-----

37	Malhaka				
38	Jharpuri				
39	Dungeja				
40	Jaitalka				
41	Aichwari				
42	Bichhor				
	G. Total				

Report is forwarded for your necessary action.

---Sd---
Naib Tehsildar
Punhana

From:- Naib Tehsildar
Firozpur Jhirka

To Deputy Commissioner
Nuh

No.:- 189/O.K

Dated:- 22.05.2020

Sub:- **The information about Gair Mumkin Pahar, Rada, Behed, Banjad, Beed, Rundh .**

On subject cited above the information seeked by your and supplied by field staff is as under:-

Sr. No	Name of Village	Gair Mumkin Rada	Gair Mumkin Behed	Banjad, Beed	Rundh
1	Mahu				
2	Chittora				
3	Shekpur				
4	Kolgaon				
5	Rawali				
6	Patanudaipuri				
7	Alipur Tigra				
8	Hirwari Bamatheri				
9	Nawli				
10	Rangala Rajpur				
11	Nasirbas				
12	Mohammadbas				
13	Pole				
14	Dhamala				
15	Agaon				
16	Rawa				
17	Bagola				
18	Pathkhorl				
19	Hasanpur Bilonda				
20	Solpur				
21	Dadoli Khurd				
22	Firozpur Jhirka				
23	Bhwan				
24	Niharika				
25	Bhaktouji				
26	Kherla Kalan				
27	Sahabpur				
28	Pathrali				
29	Beryabas				
30	Saimerbab				
31	Ibrahimbas				
32	Maholi				
33	Sidhrwat				
34	Bhond				
35	Reegarh				
36	Basai Meo				
37	Ghata Samshabad				
	G. Total				

Report is forwarded for your necessary action.

---Sd---
Naib Tehsildar
Firozpur Jhirka

प्रश्नक

जिला राजस्व अधिकारी,
नूँह ।

सेवा में

वन मंडल अधिकारी,
नूँह ।

क्रमांक १५५८

/एस.के

दिनांक ३६.०८.२०२०

विषय:-

In the matter of Sonya Ghosh Vs. State of Haryana & ORS. And Haryali Welfare Society Vs. Union of India & Ors. in OA No. 04/2013(Suo Moto) MA No. 186/2013, MA No. 568/2013, MA No.737/2013, MA NO. 74/2014, MA No. 75/2014 & MA No. 787/2014) and OA No. 28/2015 (MA No. 61/2015).

उपरोक्त विषय के सम्बन्ध में, आपके कार्यालय के पत्र क्रमांक 106 दिनांक 14-05-2020 द्वारा मांगी गई सूचना तहसील वाइज साथ संलग्न करके आगामी कार्यवाही हेतु प्रेषित है।

संलग्न:- सूचि

For
27/5


जिला राजस्व अधिकारी
नूँह।
24/5/20

तहसीलदार

तावड़

प्रति

उपायुक्त

नूंह।

क्रमांक 855 /ओ.के. दिनांक 22/05/2020

विषय:- गै.मु. पहाड, राज. बीहड, बंजर बीड, सुन्ध की रिपोर्ट भेजने बारे।

उपरोक्त विषय के सन्दर्भ में आपके द्वारा मांगी गई वांछित सूचना कीलड स्टाम्प से ली गई, जो

निम्न प्रकार से है

क्र स	गाव का नाम	गै.मु.पहाड(K-M)	खसरा न	गै.मु राज	गै.मु. बीहड	बंजर बीड	सुन्ध
1	तावड़	117-3	121//26, 122//26, 124//26	---	---	---	---
2	गुवारका	55-18	36//2	---	---	---	---
3	सिवाखोह	2061-17	92/1, 93, 94/2, 95/1, 95/3, 96/1, 96/3, 97	---	---	---	---
4	छरोडा	3130-7	103	---	---	---	---
5	नूरपूर	183-15	457, 458, 459/2, 460/2, 462/2, 463/2	---	---	---	---
6	खोरी कला	1029-18	73/1, 74/1/1/1, 74/1/1/1m, 74/1/1/3, 74/1/1/4, 74/1/1/2, 75, 76	---	---	---	---
7	खोरी खट	335-16	90/1	---	---	---	---
8	उटोन	83-2	69	---	---	---	---
9	रगाला	835-2	76, 90, 91, 92	---	---	---	---
10	राठीवास	1547-2	70, 71	---	---	---	---
11	बिस्सर अकबरपूर	3836-8	113	---	---	---	---
12	मोहमदपूर अहीर	1857-0	86	---	---	---	---
13	कोटा खण्डेवला	6030-16	58 to 67	---	---	---	---
14	रंगानी	8174-15	7, 15, 522 to 534	---	---	---	---
15	सुन्ध	3183-2	156, 157, 158, 159	---	---	---	---
16	भंगोह	2758-17	98, 99, 100	---	---	---	---
17	साहलका	1361-2	68 to 76	---	---	---	---
18	खडक सोहना	2866-7	38	---	---	---	---
19	सहसोला	13034-5	304 to 350, 353 to 358, 360 to 400	---	---	---	---
20	ऊज्जूरपूर	606-3	23, 24, 25	---	---	---	---
21	मेण्डला	49-12	40	---	---	---	---
22	सिवावपुर	57-15	69	---	---	---	---
23	धुलावट	2386-0	73	---	---	---	---
24	जलालपुर सोहना	1441-14	37, 38, 39	---	---	---	---
25	चौला	2393-15	106 to 125	---	---	---	---
26	डालका	2851-15	4 train, 42	---	---	---	---
27	पंचगाव	1860-12	40, 52, 54	---	---	---	---
28	बुराका तवड़	162-13	35	---	---	---	---
	कुल योग	64292-17	---	---	---	---	---

रिपोर्ट आपकी सेवा में आगामी कार्यवाही हेतु प्रेषित है।

तहसीलदार

विषय

नगरपालिका

नं०।

सेवा में

उपायुक्त महोदय

नं०।

क्रमांक २३१७/३००के० दिनांक २६-०५-२०२०

विषय:- गैर मुनिसिपल पहाड राडा, बीहड, बंजड, बीड, रन्ध्रा की रिपोर्ट भेजने बारे।

उपरोक्त विषय के सम्बन्ध में आपके द्वारा मांगी गई बांछित सूचना फोल्ड स्टोफ से ली गई जो

निम्न प्रकार से है:-

क्र. स.	गांव का नाम	गैरमु० पहाड (K-M)	खसरा न.	गैरमु० राडा	गैरमु०बीहड	बंजर बीड	रन्ध्रा
1	खोरी नं०	328-19	37,38	-	-	-	-
2	नहर	3024-18	23,24,25,26	-	-	-	-
3	बडौली	2148-1	37मिन 38.40	-	-	-	-
4	बाई	3608-2	107,108/2,109,110, 111,112,113,114,115, 116,117,118,119,120, 121,122,123,124	-	-	-	-
4	अलखपुर	613-11	251,251/4,251/1,255/5	-	-	-	-
5	क्षपावली	91-13	249,250,251/2,251/3	-	-	-	-
6	देवलानगली	600-19	118,119,191,429,430	-	-	-	-
7	कलिन्जन	253-5	96/2	-	-	-	-
8	ढेकली	21-6	32,33,34	-	-	-	-
9	देवाडाका	4-6	21/1,23/1	-	-	-	-
10	मैलावास	65-3	31,32,33	-	-	-	-
11	मुकुवगड	300-7	51,52,53,54,55	-	-	-	-
12	पसडी	2113-00	47,48,49,50,51	-	-	-	-
13	परला	2883-5	100,101,102,103,104, 105	-	-	-	-
14	नलहड	2661-4	73,74मिन,75,74मिन, 76/1मिन	-	-	-	-
15	सौर	599-0	60	-	-	-	-
16	रुण्ड	3875-14	83,84,85	-	-	-	-
17	टपकन	5054-0	87,88	-	-	-	-
18	बडका	2259-4	107,108,109,110,111,	-	-	-	-

	अन्वेषण		112,113,114,115,116, 117,118,119,120				
19	सांदई	580-19	41	-	-	-	-
20	दुर्गापुर	133-7	14,15	-	-	-	-
21	बीवा	1680-17	58,59/1,59/3,60/1,60/3, 60/4,61/1,61/3,63/1, 64/2,65,66,67/2,68/1,68 /2,68/3,69/1,69/3,70/1, 70/3,71/1,71/3,72/3,73, 74,75	-	-	-	-
22	सोदला	9897-12	109,110,110/1,108/1, 108/2,108/3,108/4, 108/5,108/6,108/7, 108/8,108/9,104/105	-	-	-	-
23	मोहम्मद मुर नुर	793-19	52,53,54,	-	-	-	-
24	मेवली	7621-14	187,188,189,190,191, 192,193,194,195,196, 197,198,199,200,201, 202,203,204,205,206, 207,208,209,210	-	-	-	-
25	रेवासल	113-2	100	-	-	-	-
26	खालपुर	444-9	35,36,37	-	-	-	-
27	महरोला	642-8	23	-	-	-	-
28	राजकामेश	1990-9	100,101	-	-	-	-
29	बसई	1550-10	50	-	-	-	-
30	शेरपुरखलाहोडी	608-10	22,23	-	-	-	-
31	महावन	2120-11	37,38,39,40,41,43,45	-	-	-	-
32	खोड	1488-14	53,54/13,55,56,58, 59,60,61	-	-	-	-
33	इण्डरी	1305-14	230मिन,230मिन,231	-	-	-	-
	कुल-जोड	61538-12		-	-	-	-

रिपोर्ट आपकी सेवा आवश्यक कार्यवाही हेतु प्रेषित है।


तहसीलदार
नुरा
21/05/2024

प्रेषक

नायब तहसीलदार
नगीना ।

सेवा में

उपायुक्त महोदय
मुँह ।

क्रमांक 67 /रीडर दिनांक 28.5-2020

विषय :- गैर मुमकिन पहाड़, राडा, बीहड़ा, बंजर बीड, रुंघ की रिपोर्ट भेजने बारे ।

उपरोक्त विषय के सन्दर्भ में आपके द्वारा मागी गई वांछित सूचना फील्ड स्टाफ से ली गई, जो निम्न प्रकार से है:-

क्र० न०	नाम गाँव	पहाड़ का नंबर	रकबा (कनाल मरला)	गैर मुमकिन राडा/बीहड़ा/बंजर बीड/रुंघ	
1	नांगल सावत	20	113-6		
		22	101-2		
		24	10-15	-	
		29	1-8	-	
		30	0-14	-	
		31	0-14	-	
		42	1-0	-	
		47	0-7	-	
		जोड़	किला-8	229-6	-
		2	माठावाड़ी	49	1895-15
52	19-11			-	
53	46-2			-	
जोड़	किला-3			1961-8	-
					-

3	कमाली	90	1571-0	
		91	2432-0	
	मोड	कित्ता-2	4003-0	
4	गुमट बिहारी	37	1866-4	
5	घाघस	140	3120-0	
		141	1956-5	
	मोड	कित्ता-2	5076-5	
6	नागल	183	98-7	
	मवारिकपुर	184	15-1	
		185	61-1	
		186	190-2	
		187	192-2	
		188	82-2	
		189	105-0	
		190	199-13	
		191	175-8	
		192	133-8	
		193	2-8	
		194	164-0	
		195	186-7	
		196	127-8	
		197	200-0	
		198	6-6	
		199	7-2	
		200	200-0	
		201	87-13	
		202	56-8	
	203	199-11		
	204	17-8		

3)

		205	1-5	-
		206	10-14	-
		207	4-14	-
		210	4-14	-
		211	138-7	-
		212	7-17	-
		213	23-6	-
		214	200-0	-
		215	86-16	-
		216	20-1	-
		217	41-14	-
		218	38-18	-
		219	52-2	-
		220	200-0	-
		221	35-17	-
		222	41-13	-
		223	192-2	-
		224	17-6	-
		225	182-18	-
		226	37-2	-
		227	30-8	-
		228	181-5	-
		229	172-10	-
		230	20-17	-
		231	15-17	-
		232	159-3	-
		233	132-4	-
		234	88-5	-
	जोड़	किता- 507	4754-3	-
7	खानपुर घाटी	82	5-19	-
		83	30-10	-
		84	249-1	-

		85	240-14	-
		86	41-5	-
		87	30-10	-
		88	5-16	-
		89	58-5	-
	जोड़	किता-8	668-0	-
8	डाहोला	35	5-5	-
		40	2-5	-
		41	30-6	-
		42	165-15	-
	जोड़	किता-4	222-11	-
9	सिमरावट	213	1103-0	-
		214	576-17	-
		215	422-13	-
		216	79-11	-
		217	393-9	-
		218	270-12	-
		219	720-0	-
		220	1296-13	-
		221	1295-17	-
	जोड़	किता-9	6158-12	-
10	डाहोली कर्ना	74	19-17	-
		75	147-11	-
		76	96-14	-
		77	251-8	-
	जोड़	किता-4	515-10	-
11	रनिवाला पटाकपुर	88	272-16	-

12	इंगरान शहजादपुर	31	212-17	
		32	82-7	
	जोड़	फिला-2	295-4	
13	बाजीदपुर	32	204-0	
14	रीट्ट	71	224-1	
		12	328-1	
	जोड़	फिला-2	552-2	
15	नीटकी	35	1620-0	
16	फखरपुर खोरी	25	629-10	
17	बेरनी कलां	88	440-17	
		89	487-6	
	जोड़	फिला-2	928-3	
18	गुजर मंगला	58	163-15	
		59	152-11	
		60	259-0	
	जोड़	फिला-3	575-6	
		कुल योग =	30531-8	

रिपोर्ट अगामी आवश्यक कार्यवाही हेतु आपकी सेवा में प्रेषित है।

नायब तहसीलदार
नगीना | 22-5-2020

प्रेषक

सेवा में

तहसीलदार,
पुन्धाना।

उपायुक्त महोदय,
मूंड।

क्रमांक 518/ओफेठ दिनांक 26-05-2020

विषय :- गैर मुनाफिन पहाड़, राड़ा, वीहड़, बजर, वीड, रुन्ध की रिपोर्ट भेजने बारे।

उपरोक्त विषय के सम्बन्ध में आपके द्वारा भेजी गई यान्त्रिक सूचना फील्ड स्टाफ से ली गई जो निम्न प्रकार से है:-

क्र० सं०	गांव का नाम	गैरमुनाफहाड		खतरा न०	गैरमु० राड़ा	गैरमु० वीहड़	बजर वीड	रुन्ध
		क०	न०					
01	बुडोली	219	01	118-119				
02	ठेक	97	00	33				
03	हाजीपुर	136	04	49-50				
04	सुनहड़ा	125	09	60-61-62-63-64-65-66 -106				
05	गीधूला	237	03	40-41-42/16-45				
06	तुसैनी	245	08	37-38-39				
07	नैयाना	384	03	34-39				
08	लुहिगांकला	1344	11	203-204-206-207-208				
09	जाख	34	16	12/2-3-4-5-26, 13/1				
10	अकबरपुर	264	18	46-46-47-69-109				
11	रहपुआ	157	17	75-75				
12	सटकपुरी	217	16	38-39				

13	पिनगवा	5889	05	302-303-304-305-306- 307-308-309-310-311- 312-313-314-315-316- 317-318-319-761-762	---	---	---	---
14	बिलाका	272	16	33-34-35-36-37	---	---	---	---
15	खाजली कला	94	07	27-29	---	---	---	---
16	खाजली खुर्द	81	17	24	---	---	---	---
17	सिहरी सिगलहेडी	102	04	99	---	---	---	---
18	किगाव	2509	15	89-90-91	---	---	---	---
19	बुबलहेडी	1453	13	65-66-67	---	---	---	---
20	चाण्डाका	239	16	40-42-43-44-45	---	---	---	---
21	गोठबास बुचाका	62	18	49-51-52-53	---	---	---	---
22	डाणा	1670	14	46-47-48-50-54-63	---	---	---	---
23	पापडा	789	14	56-70-71-72-73-74-112	---	---	---	---
24	खोरी शाह चौदा	661	16	69-70/20/15	---	---	---	---
25	पापडी	413	18	35-36-37-38-39	---	---	---	---
26	फलेगडी	443	05	72/9	---	---	---	---
27	कुतबपुर	123	05	21	---	---	---	---
28	अमीनाबाद	218	10	53-54	---	---	---	---
29	जखोकर	209	18	49	---	---	---	---
30	इथनगाव	318	11	150-151-152-153-154	---	---	---	---

महाराष्ट्र
राज्य सरकार

शुक्र ५

सुप्रसन्न महाराष्ट्र
राज्य

दिनांक १८/११/२०१२

प्रति - श्री. सुप्रसन्न महाराष्ट्र राज्य सरकार

सुप्रसन्न महाराष्ट्र राज्य सरकार
१८/११/२०१२

सुप्रसन्न महाराष्ट्र
राज्य सरकार

ਸੰਖਿਆ	ਮਿਲਾਵਤ	ਮਿਲਾਵਤ	ਮਿਲਾਵਤ	ਮਿਲਾਵਤ	ਮਿਲਾਵਤ
22	175-1	175-1	175-1	175-1	175-1
	175-11	175-11	175-11	175-11	175-11
	4-2	4-2	4-2	4-2	4-2
	57-8	57-8	57-8	57-8	57-8
	175-16	175-16	175-16	175-16	175-16
	19-16	19-16	19-16	19-16	19-16
	150-12	150-12	150-12	150-12	150-12
	184-3	184-3	184-3	184-3	184-3
	176-5	176-5	176-5	176-5	176-5
	158-7	158-7	158-7	158-7	158-7
	34-2	34-2	34-2	34-2	34-2
	176-19	176-19	176-19	176-19	176-19
	53-11	53-11	53-11	53-11	53-11
	47-8	47-8	47-8	47-8	47-8
	244-1	244-1	244-1	244-1	244-1
	60-13	60-13	60-13	60-13	60-13
	5-11	5-11	5-11	5-11	5-11
	190-9	190-9	190-9	190-9	190-9
	181-10	181-10	181-10	181-10	181-10
	189-74	189-74	189-74	189-74	189-74
	14-11	14-11	14-11	14-11	14-11
	91-78	91-78	91-78	91-78	91-78
	38-1	38-1	38-1	38-1	38-1
	200-10	200-10	200-10	200-10	200-10
	300-1	300-1	300-1	300-1	300-1
	200-10	200-10	200-10	200-10	200-10
	35-16	35-16	35-16	35-16	35-16
	P. 100				

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Sl. No.	Area	Dist.	Block	Sub-block	Plot No.	Area	Remarks
1	424	424			51-45	424	
2	414	414			18-8	414	
3	414	414			186-76	414	
4	412	412			39-74	412	
5	413	413			191-8	413	
6	414	414			66-861	414	
7	414	414			54-2	414	
8	414	414			77-2	414	
9	417	417			200-0	417	
10	418	418			200-0	418	
11	419	419			200-7	419	
12	420	420			103-74	420	
13	421	421			200-0	421	
14	422	422			200-0	422	
15	423	423			52-70	423	
16	424	424			75-23	424	
17	425	425			170-70	425	
18	426	426			58-2	426	
19	427	427			84-14	427	
20	428	428			91-541	428	
21	429	429			168-16	429	
22	430	430			15-70	430	
23	430	430			9-68	430	
24	431	431			170-74	431	
25	432	432			98-86	432	
26	433	433			1-21	433	
27	434	434			42-19	434	
28	435	435			2-22	435	
29	436	436			2-22	436	
30	437	437			12-141	437	

NIL

190

Sl. No. 190
Area 424
Dist. 424
Block
Sub-block
Plot No. 51-45
Area 424
Remarks

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21/12

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संख्या	मूल्य	मूल्य	मूल्य	मूल्य	मूल्य	मूल्य
472	950					
473	876					
474	878					
475	2715					
476	976					
477	1119					
478	1967					
479	2000					
480	577					
481	2114					
482	2000					
483	2000					
484	2000					
485	6916					
486	1573					
487	1137					
488	1278					
489	7500					
490	2000					
491	2000					
492	2000					
493	12000					
494	2000					
495	2000					
496	19872					
497	976					
498	1707					
499	2000					

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क्र.सं.	विवरण	प्रमाण	मूल्य	विवरण	प्रमाण	मूल्य
23	गन्ना	288	1445-1			
		287	973-0			
		290	10-74			
		291	3-2			
		292	534-5			
24	गन्ना	70	2956-4			
		71	732-73			
25	गन्ना	116	1413-18			
		117	272-0			
		118	331-7			
		119	222-2			
		120	195-76			
		121	290-12			
26	गन्ना	32	280-7			
			1537-8			
			303-10			
27	गन्ना	35	223-75			
		36	84-70			
28	गन्ना	43	308-5			
			340-35			
29	गन्ना	35	236-70			
		36	48-0			
		37	23-0			
		38	100-70			
		39	76-7			
		40	25-6			
			498-9			

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DATE	TIME	LOCATION	TYPE
86	70-1	100-0	100-0
87	82-2	200-0	200-0
88	82-2	200-0	200-0
89	82-0	200-0	200-0
90	82-0	200-0	200-0
91	89-9	200-0	200-0
92	96-0	200-0	200-0
93	200-0	200-0	200-0
94	200-0	200-0	200-0
95	200-0	200-0	200-0
96	110-1	200-0	200-0
97	81-5	200-0	200-0
98	200-0	200-0	200-0
99	200-0	200-0	200-0
100	200-0	200-0	200-0
101	200-0	200-0	200-0
102	171-3	200-0	200-0
103	170-0	200-0	200-0
104	200-0	200-0	200-0
105	200-0	200-0	200-0
106	200-0	200-0	200-0
107	191-5	200-0	200-0
108	168-1	200-0	200-0
109	60-76	200-0	200-0
110	15-8	200-0	200-0
111	184-9	200-0	200-0
112	200-0	200-0	200-0
113	200-0	200-0	200-0
114	200-0	200-0	200-0
115	200-0	200-0	200-0

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1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012
116	117	118	119	120	121	122	123	124	125	126	127	128	129	130	131	132	133	134	135	136	137
800	5-78	59-74	800	800	141-15	103-45	141-10	84-72	88-3	200	200	52-5	152-4	200	178-7	128-11	800	143-75	123-70	200	65-75
138	139	140	141	142	143	144	145	146	147	148	149	150	151	152	153	154	155	156	157	158	159
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35	2105	145 146 147 148 149 150 157	108-6 129-12 106-0 127-12 188-10 262-11 229-15			
36	2505	13 61 62 63 126 142 157 187 195 199 200 201 202 203 204 205	208-0 257-14 132-0 2-15 17-10 27-5 361-0 65-2 81-9F 141-5 180-1 82-2 126-5 137-0 192-15 180-5			

P-76

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क्र.सं.	विवरण	प्र.सं. 1001	प्र.सं. 1002	प्र.सं. 1003	प्र.सं. 1004	प्र.सं. 1005
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Sl. No.	Particulars	Debit	Credit	Balance	Particulars	Debit	Credit	Balance
1	Balance b/d							
2	By Cash	100		100				
3	To Cash		100					
4	By Cash	200		300				
5	To Cash		200					
6	By Cash	300		600				
7	To Cash		300					
8	By Cash	400		1000				
9	To Cash		400					
10	By Cash	500		1500				
11	To Cash		500					
12	By Cash	600		2100				
13	To Cash		600					
14	By Cash	700		2800				
15	To Cash		700					
16	By Cash	800		3600				
17	To Cash		800					
18	By Cash	900		4500				
19	To Cash		900					
20	By Cash	1000		5500				
21	To Cash		1000					
22	By Cash	1100		6600				
23	To Cash		1100					
24	By Cash	1200		7800				
25	To Cash		1200					
26	By Cash	1300		9100				
27	To Cash		1300					
28	By Cash	1400		10500				
29	To Cash		1400					
30	By Cash	1500		12000				
31	To Cash		1500					
32	By Cash	1600		13600				
33	To Cash		1600					
34	By Cash	1700		15300				
35	To Cash		1700					
36	By Cash	1800		17100				
37	To Cash		1800					
38	By Cash	1900		19000				
39	To Cash		1900					
40	By Cash	2000		21000				
41	To Cash		2000					
42	By Cash	2100		23100				
43	To Cash		2100					
44	By Cash	2200		25300				
45	To Cash		2200					
46	By Cash	2300		27600				
47	To Cash		2300					
48	By Cash	2400		30000				
49	To Cash		2400					
50	By Cash	2500		32500				
51	To Cash		2500					
52	By Cash	2600		35100				
53	To Cash		2600					
54	By Cash	2700		37800				
55	To Cash		2700					
56	By Cash	2800		40600				
57	To Cash		2800					
58	By Cash	2900		43500				
59	To Cash		2900					
60	By Cash	3000		46500				
61	To Cash		3000					
62	By Cash	3100		49600				
63	To Cash		3100					
64	By Cash	3200		52800				
65	To Cash		3200					
66	By Cash	3300		56100				
67	To Cash		3300					
68	By Cash	3400		59500				
69	To Cash		3400					
70	By Cash	3500		63000				
71	To Cash		3500					
72	By Cash	3600		66600				
73	To Cash		3600					
74	By Cash	3700		70300				
75	To Cash		3700					
76	By Cash	3800		74100				
77	To Cash		3800					
78	By Cash	3900		78000				
79	To Cash		3900					
80	By Cash	4000		82000				
81	To Cash		4000					
82	By Cash	4100		86100				
83	To Cash		4100					
84	By Cash	4200		90300				
85	To Cash		4200					
86	By Cash	4300		94600				
87	To Cash		4300					
88	By Cash	4400		99000				
89	To Cash		4400					
90	By Cash	4500		103500				
91	To Cash		4500					
92	By Cash	4600		108100				
93	To Cash		4600					
94	By Cash	4700		112800				
95	To Cash		4700					
96	By Cash	4800		117600				
97	To Cash		4800					
98	By Cash	4900		122500				
99	To Cash		4900					
100	By Cash	5000		127500				
101	To Cash		5000					
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103	To Cash		5100					
104	By Cash	5200		137800				
105	To Cash		5200					
106	By Cash	5300		143100				
107	To Cash		5300					
108	By Cash	5400		148500				
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111	To Cash		5500					
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116	By Cash	5800		171100				
117	To Cash		5800					
118	By Cash	5900		177000				
119	To Cash		5900					
120	By Cash	6000		183000				
121	To Cash		6000					
122	By Cash	6100		189100				
123	To Cash		6100					
124	By Cash	6200		195300				
125	To Cash		6200					
126	By Cash	6300		201600				
127	To Cash		6300					
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129	To Cash		6400					
130	By Cash	6500		214500				
131	To Cash		6500					
132	By Cash	6600		221100				
133	To Cash		6600					
134	By Cash	6700		227800				
135	To Cash		6700					
136	By Cash	6800		234600				
137	To Cash		6800					
138	By Cash	6900		241500				
139	To Cash		6900					
140	By Cash	7000		248500				
141	To Cash		7000					
142	By Cash	7100		255600				
143	To Cash		7100					
144	By Cash	7200		262800				
145	To Cash		7200					
146	By Cash	7300		270100				
147	To Cash		7300					
148	By Cash	7400		277500				
149	To Cash		7400					
150	By Cash	7500		285000				
151	To Cash		7500					
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153	To Cash		7600					
154	By Cash	7700		300300				
155	To Cash		7700					
156	By Cash	7800		308100				
157	To Cash		7800					
158	By Cash	7900		316000				
159	To Cash		7900					
160	By Cash	8000		324000				
161	To Cash		8000					
162	By Cash	8100		332100				
163	To Cash		8100					
164	By Cash	8200		340300				
165	To Cash		8200					
166	By Cash	8300		348600				
167	To Cash		8300					
168	By Cash	8400		357000				
169	To Cash		8400					
170	By Cash	8500		365500				
171	To Cash		8500					
172	By Cash	8600		374100				
173	To Cash		8600					
174	By Cash	8700		382800				
175	To Cash		8700					
176	By Cash	8800		391600				
177	To Cash		8800					
178	By Cash	8900		400500				
179	To Cash		8900					
180	By Cash	9000		409500				
181	To Cash		9000					
182	By Cash	9100		418600				
183	To Cash		9100					
184	By Cash	9200		427800				
185	To Cash		9200					
186	By Cash	9300		437100			</	

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761	14-0	
762	17-0-75	
763	29-0	
876	1-75	
898	197-75	
899	95-70	
900	15-70	
901	13-70	
920	47-5	
921	228-5	
922	147-0	
923	363-70	
924	167-5	
925	199-0	
926	231-15	
927	201-70	
928	180-5	
929	132-5	
930	197-45	
931	255-15	
932	213-15	
933	260-5	
934	309-75	
935	260-75	
936	141-5	
937	110-5	
938	228-5	

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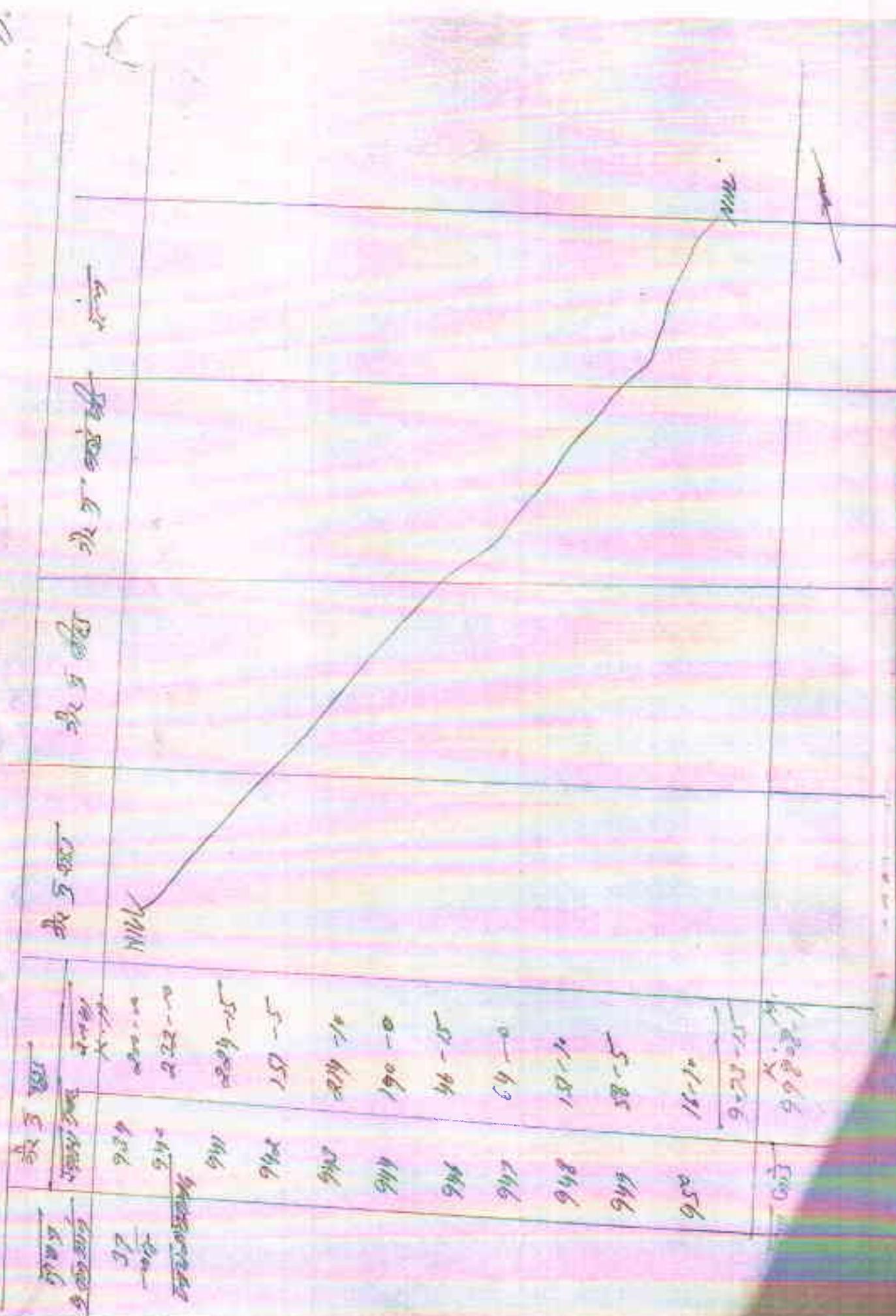
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From

Deputy Commissioner
Faridabad

To

The Additional Chief Secretary,
Wild Life and Forest Department,
Govt. of Haryana, Chandigarh.

No. 2213

/MB-2

Dated : 16.06.2020

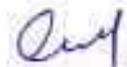
Subject:-

In the matter of Sonya Ghosh V/s. State of Haryana & Ors. And Haryali Welfare Society V/s. Union of India & Ors. in OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. No. 568/2013, M.A. No. 737/2013, M.A. No. 74/2014, M.A. No. 75/2014 & M.A. No. 787/2014) and OA No. 28/2015 (MA No. 61/2015), Hon'ble National Green Tribunal, New Delhi had observed as under vide order dated 23.10.2018.

On the subject cited above.

Please find enclosed herewith detailed report/reply from the undersigned. It is for your kind information and necessary action please.

Encl:-A/a


For Deputy Commissioner
Faridabad

**JOINT COMMITTEE REPORT REGARDING IDENTIFICATION OF LAND COVERED BY THE
NOTIFICATION DATED 07.05.1992 (ARAVALLI NOTIFICATION) OF MOEF & CC IN
DISTRICT Faridabad (HARYANA)**

In the matter of Sonya Ghosh Vs. State of Haryana & Ors. And Haryali Welfare Society Vs. Union of India & Ors. in OA No. 04/2013 (Suo Moto) (M.A. No. 186/2013, M.A. No. 568/2013, M.A. No.737/2013, M.A. No.74/2014, M.A. No.75/2014 & M.A. No. 787/2014) and OA No. 28/2015 (MA No. 61/2015), Hon'ble National Green Tribunal, New Delhi had observed as under vide order dated 23.10.2018:

"29. Since there is dispute above the identity of the land covered by the Notification dated 07.05.1992, as far as the land covered by Notification under the PLPA Act by the State of Haryana is concerned, the same has to be treated as forest land. With regard to any other land, identification has to be made for executing the direction in this Order. Such identification may be made by a Joint Committee comprising of the representatives of the Ministry of Environment, Forest and Climate Change, Forest Department of the State of Haryana and Rajasthan and the concerned District Magistrates in respective States.

30. Such Committees may assume charge within two weeks and complete the process within three months thereafter. Action of restoring the forest land already identified may be completed within three months."

In compliance of order of Hon'ble Tribunal, the Govt. of Haryana, Forest Department constituted a committee vide order No. 1495-Ft-1-2019/9013 dated 08.07.2019 comprising of following:

- | | |
|---|------------------|
| 1. District Magistrate, Faridabad | Chairperson |
| 2. Divisional Forest officer (Territorial), Faridabad | Member Secretary |
| 3. Representative of MoEF&CC | Member |

It is essential to point out that the relevant part of Aravalli Notification as given on the next page makes it clear that Aravalli Notification is not applicable in Faridabad district of the State of Haryana. However, as it was directed by the Government that the committee shall discharge the duties and responsibilities in term of order of National Green Tribunal dated 23.10.2018. Therefore,

as per the directions in the order dated 23.10.2018 of Hon'ble National Green Tribunal the process of identification of areas of mentioned categories of Aravalli Notification has been undertaken.

The relevant part of Aravalli Notification dated 07.05.1992 which cover the areas in four categories as mentioned under:-

"Areas where carrying on of processes and operations without permission is prohibited-

(i) *All reserved forests, protected forests or any other area shown as "forest in the land records maintained by the State government as on the date of this notification in relation to Gurgaon District of the State of Haryana and the Alwar District of the State of Rajasthan.*

(ii) *All areas shown as:*

- a. *GairMumkin Pahar or*
- b. *GairMumkin Rada, or*
- c. *GairMumkin Behed, or*
- d. *Banjad Beed, or*
- e. *Rundh.*

In the land record maintained by the State Government as on the date of this notification in relation to Gurgaon district of the State of Haryana and the Alwar district of the State of Rajasthan.

(iii) *All areas covered by notification issued under section 4 and 5 of the Punjab Land Preservation Act, 1900, as applicable to the State of Haryana in the district of Gurgaon up to the date of this notification.*

(iv) *All areas of Sariska National Park and Sariska Sanctuary notified under the Wildlife (Protection) Act, 1972 (53 of 1972)".*

The exercise was carried out to identify the areas under Aravalli Notification dated 07.05.1992 by committee constituted along with the District Revenue Officer and District town Planner, as under:

Though, the approved Working Plan of district Faridabad enlists the area under various categories of Forests in chapter no 1, Clause 1.8, the committee has noted that most of the forest areas are situated along roads, canals, drains, Railway lines and flood protection bunds in the form of

strips on either side of metalled surface of road and on the either side of water course in respect of water channels & drains, etc.

i)	Reserve Forest/ Block forest.	175.63 Ha.
ii)	Protected Forests.	0 Ha.
iii)	Unclassified Forest.	0 Ha.
iv)	Areas Closed under sec.4&/or 5 of PLPA 1900.	5439.09 Ha.
v)	Strip Forests (Protected).	1333.72 Ha.
Total:-		6948.44 Ha.

All reserved forests (RF), protected forests (PF) or any other area shown as "forest" in the land records maintained by the State government as on the date of this notification dated 07.05.1992 in relation to Faridabad District of the State of Haryana:

- a. The extant of RF, PF, Un classed Forests is given below with details and enclosed as Annexure-I.

Sr. No.	No. of Revenue Estates	Reserve Forest (in Ha.)	Protected Forest (in Ha.)		Un Classed
			Compact	Strip	
1	2	175.63	0	1333.72	0

- b. List of any other area shown as "forest" in land records is enclosed as Annexure-II.

Sr. No.	No. of Revenue Estates	Any other area (Bani) in Ha.
1	0	0

- c. The abstract of areas shown Gair Mumkin Pahar, Gair Mumkin Rada, Gair Mumkin Behed, Banjad Beed, Rundh is as under:

Sr. No	No. Of Revenue Estates	Gair Mumkin Pahar*	Gair Mumkin Rada	Gair Mumkin Behad	Banjad Beed	Rundh
1	17	7931.6	0	0	0	0

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* The list of lands recorded as Gair Mumkin Pahar in land records is enclosed as **Annexure-III**. While going through the details of the record, it has been observed that 5011.18 ha area closed under Section 4 and/or 5 of PLP Act 1900, overlapped with area under Gair Mumkin Pahar. As per report of DRO, Faridabad the other categories of land that were listed in the Aravalli Notification, i.e., Gair mumkin Rada, Gair Mumkin Behad, Banjad Beed, Rundh does not exist in Faridabad District. The report of District Revenue Officer, Faridabad is enclosed as **Annexure-IV**.

d. All areas covered by notification issued under section 4 and 5 of the Punjab Land Preservation Act, 1900, as applicable to the State of Haryana in the district of Faridabad up to the date of this notification.

Sr. No.	No. of Revenue Estates	Area under Sec 4 and/or 5 of PLPA
1	15	5439.09 ha

The list of areas covered under Section 4 and 5 of PLPA 1900 in district Faridabad is enclosed as **Annexure-V**. . As per khasra number given in the PLPA notification, report of DRO and Working Plan of Faridabad Division and reference to Land Manual Haryana, the area under PLPA in village Anangpur is 4389.97 Acre. However, in the notification dated 18.08.1992 the area recorded under notification under PLPA is 1467 acre. Area of Badkhal and Ankhir villages given in Working Plan is addition of area given in PLPA notification of 1965 and 1992. However, most of khasra no. in 1965 PLPA notification and 1992 PLPA notification are overlapping. After removing the overlapped khasra no. (having area 96.5 acre of Ankhir village and 63 acre of Badkhal village) area adds upto 1701 acre 7 kanal 11 marla in Badkhal village and 937 acre 4 kanal 1 marla in Ankhir village. Therefore, as per the PLPA notification area notified under PLPA 1900 is 5439.09 ha instead of 5513.13 ha given in working plan.

It is reiterated that Aravalli Notification is not applicable in Faridabad district. The Regional officer, Haryana pollution control board, Faridabad, implementing authority of Environment (Protection) Act, 1986, has reported nil violations. On forest lands, violations /encroachment have been dealt strictly as per Indian Forest act 1927. Forest Offence Reports have been issued against the violators and Prosecution cases have been filed to

special Environment Court, Faridabad for further action against the violators . It is relevant to mention that detail report and violations has already been submitted to State Govt. Abstract of violations identified in the area notified under section 4&5 of PLPA 1900, and other Forest land is as under. The list of violations and action taken are annexed as Annexure-VI.

Sr. No.	No. of Encroachments	Approximate Area under encroachment(Acre)
Faridabad	123	1426.508


District Forest Officer
Faridabad


Deputy Commissioner
Faridabad


15 JUN 2020
Representative from
MoEF & CC
RO, Chandigarh

HARYANA GOVT. GAZ. JAN, 1989
(MAGHA 11, 1910, BHDR, SAKA)

(Authorised English Translation)

HARYANA GOVERNMENT
FOREST DEPARTMENT
Notification
The 27th January, 1989

No. S.O. 20 /C .A. 16/27 /S. 29/89- In exercise of the powers conferred by section 29 of the Indian Forest Act, 1927 and all other powers enabling him in this behalf, the Governor of Haryana hereby declares the strips of the Government forests land or waste land whether under tree growth or not, on either side of the metalled surface of the roads, under the control of Public Works Department (Buildings and Roads), as well as on either side of the flowing water courses of all canals, branches, distributaries, major, minors, drains and channels, etc., under th control of Irrigation Department, the land along the Railway track and station yards udner the control of northern Railways, escap abandoned canals, bunds and other lands and transferred to the Forest Department for managemnet, mentioned in the Scheduel below, to be protected forests and the provisions of Chapter IV fo the said Act, shall be applicablto them-

District	Sr. No.	Name of Reach
F/bad	1	DM road
	2	DM road to North link road to Old Faridabad
	3	DM road to Central link road to Old Faridabad
	4	DM road lo Faridabad Railway Station link road
	5	Ajrjonda link road
	6	DM road to Lakarpur link road
	7	DM road to Anangpur link road
	8	Mewla Maharajpur link road
	9	DM road to Badkhal Tounst Complex link road
	10	Badkhal Pali link road
	11	Badkhal vilage link road
	12	Badkhal to NIT Sector 5, link road
	13	Ankhir Surajkund shooting Range Road
	14	Haryana Delhi Border to Surajkund link road
	15	Sarai Khawaja Tilpat link road
	16	Palla Basantpur link road
	17	Faridabad Tigaon road

- 18 Faridpur link road
- 19 Fajjupur link road
- 20 Sadpura Falupura link road
- 21 B/garh Tigaon Manjhawali road
- 22 Mirjapur link road
- 23 Mujheri link road
- 24 Neemka link road
- 25 Nawada link road
- 26 Tigaon Shahbad Jassana road
- 27 Bhuja Fathupura link road
- 28 Bhuwapur Bhasrawali link road
- 29 Tigaon Mehmoodpur link road
- 30 Badrola Pehlادpur link road
- 31 Tigaon Kurali link road
- 32 Faridabad Chirsi road
- 33 Kheri Khurd link road
- 34 Bhupani link road
- 35 Rajpur Kalan link road
- 36 Faridabad Sadshapur Bhupani Lalpur link road
- 37 Mewai link road
- 38 Palwali link road
- 39 Badshapur Dadsiya link road
- 40 Budina link road
- 41 Wazirpur link road
- 42 Sector 8 Baroli Pehlادpur link road
- 43 Badarpur Khadder link road
- 44 Tilori Khadder link road
- 45 Amipur link road
- 46 Mandholi link road
- 47 Alipur link road
- 48 Gharoda Dalalgarh link road
- 49 Kurali Badshapur link road
- 50 Kurali Chandpur link road
- 51 Atali Narhali link road
- 52 Maujpur link road
- 53 Nariala Ahmedpur link road
- 54 Chhainsa Gharoda road
- 55 Atali Motuka road
- 56 Anwa link road
- 57 Shahjahaapur link road
- 58 Shahpur link road
- 59 B/gah Chhainsa Mohna Amarpur road
- 60 Chandawali Shahpur Kalan link road
- 61 Sotai Shahpur link road
- 62 Machgar Bhukharpur link road
- 63 Dayalpur Garkhera link road

- 64 Atali Gharkhera link road
65 Dayalpur Fatehpur Biloch road
66 Dayaipur Hirapur Mohna road
67 Kurali Dayalpur link road
68 Kurali Atali link road
69 Unchagaon Fatehpur Biloch road
70 Shahpura Malerna link road
71 Sunper Sagarpur link road
72 Deeg Fatehpur link road
73 Deeg Asawali link road
74 Fatehpur Biloch Kakripur link road
75 Fatehpur Biloch Aterna link road
76 Fatehpur Biloch Panhera Khurd link road
77 Sihi Link road
78 Sihi Gate link road
79 B/garh Pali Dhoj Sohna road
80 Gouchi link road
81 Jharsethli Malerna link road
82 Jajru link road
83 Sikri Shahpur Khurd link road
84 Kailgaon Khandawali link road
85 Sikri Piyala link road
86 Sikri Bhankpur link road
87 Sikri Harphala link road
88 Mohala link road
89 Sohna Sirmathla link road
90 Kabulpur Bangar Ladiyapur link road
91 Firojpur Kalan link road
92 Karnera Madalpur link road
93 Sarurpur link road
94 Nagla Gujran Gajipur link road
95 Nagla Gujran Nekpur link road
96 Bajdi link road
97 Pali Bass link road
98 Nayagaon link road
99 Pakhal Gothra Mohabatatabad link road
100 Bhankri Nawada Dabua NIT link road
101 Faridabad Gurgaon Road
102 Manger link road
103 Dhoj Silakhari link road
104 Alampur Kot link road
105 Alampur Tikri Khera link road
106 Sirohi link road
107 Sirohi Zakupur link road
108 Bijopur link road

TUBEWELL CHANNELS

- 1 Tube well Main Feeder Channel
- 2 Link I Tube well Channel
- 3 Link II Tube well Channel
- 4 Link III Tube well Channel

CANALS

- 1 Gurgaon Canal Feeder
- 2 Kheri Kalan Minor
- 3 Mujheri Sub Minor
- 4 Chhainsa Disty
- 5 Faridpur Sub Minor
- 6 Gurgaon Canal
- 7 Rampura Disty
- 8 Ballabgarh Disty
- 9 Sikri Disty.
- 10 Sikrona Minor
- 11 Nekpur Minor
- 12 Mewla Maharajpur Minor
- 13 Harchandpur Disty.
- 14 Fatehpur Minor

DRAINS

- 1 Budia Nala Drain
- 2 Sehatpur link Drain
- 3 Mewai Drain
- 4 Gouchi Main Drain

BUNDHS

- 1 Badkhal New Bundh
- 2 Badkhal Old Bundh
- 3 Yamuna Protection Bundh
- 4 Basantpur Ring Bundh
- 5 Ismailpur Righ Bundh
- 6 Mahawatpur Ring Bundh
- 7 Manjhawali Bundh
- 8 Pali Pakhal Bundh
- 9 Dhoj Old Bundh
- 10 Kot Bundh
- 11 Dhoj New Bundh

Attch 291


By. Conservator of Forests
 Faridabad

AGRICULTURE DEPARTMENT
(FORESTS)
NOTIFICATION
The 10th April, 1957

No.8161-Ft-56/912.- Where as by Punjab Government, Development Department, notification no 35/3044 dated The 15th October, 1955, The Governor of Punjab declared that it was purposed to area specified below as reserved forest;

Where as the forest settlement of that area has now been completed in accordance with of the Indian Forest Act,1927.

Now therefore, in exercise of the powers conferred by section 20 of this Act, the Governor of Punjab is pleased to declare that the area specified below, the limits of which are defined by boundary pillars erected on the ground and map filed in the office of the Deputy Commissioner, Gurgaon, to with effect from the date after the expiry of four weeks from the date of this notification and the said forest shall be deemed to be a reserved forest until further orders.

SCHEDULE

Tehsil	Name of Forest or Land reserved	Area in acres	Boundaries	Place where the plan may be inspected
Ballabgarh	Crown land of Bir Shikargah	41	North - Mauza Kondli East - R.F. Shikargah South - Ditto West - Fields of Maura	Office of the Deputy Commissioner, Gurgaon and Divisional Forest Officer Gurgaon/ Rohtak, Forest Division, Gurgaon

Reasons for Reservation

The Object of reservation is the proper protective management for the production of the maximum quantities of small timber and firewood.

S.R.Maini,
Secretary to Government, Punjab,
Agriculture Department.

261 CS-32-4-5-57-CP & S, Pb, Chandigarh

Attet

[Signature]
By. Conservator of Forests
Faridabad

**AGRICULTURE DEPARTMENT
(FORESTS)
NOTIFICATION
The 13th February, 1957**

No.3846-Ft-56/260. (Corrigendum).- In exercise of the powers conferred by section 20 of the Indian Forest Act, 1927 and all other powers enabling him in this behalf, the Governor of Punjab is pleased to correct that following amendment shall be made in the Schedule annexed to Punjab Government notification No. 318-D, dated The 24th January, 1949, so far as it relates to the reservation of Crown (State) land of Bir Shikargah, Tehsil Ballabgarh, District Gurgaon, namely:-

For the existing Schedule the following shall be substituted:-

District	Tehsil	Name of Forest or Land reserved	Area in acres	Boundaries	Place where the plan may be inspected
Gurgaon	Ballabgarh	Shikargah	393	North.-Mauza Kondli South-Fields of Mauza Shikargah and Mauza Rajpur kalan East-Mauza Samnagpur And Mauza Aminpur West- Mauza Rajpur Kalan and fields of Mauza Shikar Gah.	Office of the Deputy Commissioner, Gurgaon and Divisional Forest Officer, Gurgaon /Rohtak, Forest Division, Gurgaon

**S.R.Maini,
Secretary to Government, Punjab,
Agriculture Department.**

3702 CS-21-I-4-57-CP & S, PB, Chandigarh *Attested*

[Signature]
**Dy. Conservator of Forests
Faridabad**

प्रेषक
उपायुक्ता, फरीदाबाद।

प्रेषित
जिला वन संरक्षक अधिकारी,
फरीदाबाद।

क्रमांक 480 /एस.के. दिनांक 13-5-2020

विषय:- **Regarding OA No. 04/2013 Sonya Ghosh Vs. Union of India.**

विषयाधीन मामले में अवगत कराया जाता है कि आपके कार्यालय के यादी क्रमांक 39 दिनांक 22.04.2020 के सन्दर्भ में तहसीलदार, बड़खल से गैर मुमकिन पहाड़, गैर मुमकिन राड़ा, गैरमुमकिन भीड़ व बजर-भीड़ व रुद्र चारे रिपोर्ट ली गई। तहसीलदार बड़खल की रिपोर्ट दिनांक 13.05.2020 इस कार्यालय में प्राप्त हुई है। रिपोर्ट अनुसार जिला फरीदाबाद में केवल गैर मुमकिन पहाड़ है जिसकी प्रति साक्ष्य सलंगन करके आपको आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

सलंगन:- उपरोक्त।

कृत: उपायुक्ता, फरीदाबाद।

प्रेषक

उपायुक्त, फरीदाबाद।

प्रेषित

जिला वन संरक्षक अधिकारी,
फरीदाबाद।

क्रमांक 450 /एस के दिनांक 13-5-2020

विषय:-

Regarding OA No. 04/2013 Sonya Ghosh Vs. Union of India.

विषयाधीन मामले में अवगत कराया जाता है कि आपके कार्यालय के याची क्रमांक 39 दिनांक 22.04.2020 के सन्दर्भ में तहसीलदार, बड़खल से गैर मुमकिन पहाड़, गैर मुमकिन राजा, गैरमुमकिन भीड़ व बंजर-भीड़ व रुंध चारे रिपोर्ट ली गई। तहसीलदार बड़खल की रिपोर्ट दिनांक 13.05.2020 इस कार्यालय में प्राप्त हुई है। रिपोर्ट अनुसार जिला फरीदाबाद में केवल गैर मुमकिन पहाड़ है जिसकी प्रति साथ संलग्न करके आपको आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न:- उपरोक्त।

कृत:  उपायुक्त, फरीदाबाद।

Detail of Gair Mumkin Pahar Area in District Faridabad

Sr No	Name of Village	Area of Gair Mumkin Pahar as per JamaBandi		
		Acre	Kanal	Marla
1	Badkhal	1714	6	0
2	Pali	2206	1	4
3	Bhankri	222	3	5
4	Sirohi	223	5	14
5	Khori Jamalpur	292	0	5
6	Silakhari	178	4	0
7	Dhoj	736	0	9
8	Gothra Mohabtabad	1814	0	12
9	NurPur Dhumaspur	40	2	17
10	Alampur	71	0	13
11	Anangpur	4390	3	15
12	Ankhir	931	3	1
13	Sarai Khawaja	638	2	0
14	Lakarpur	786	6	2
15	Mewla Maharajpur	1219	2	1
16	Kot	494	5	19
17	Manger	3638	2	9
	Total	19592	44	126

उपायुक्त, फरीदाबाद।

प्रेषित

जिला वन संरक्षक अधिकारी,
फरीदाबाद।

कमांक 480 /एस के विनांक 13.05.2020

विषय:-

Regarding OA No. 04/2013 Sonya Ghosh Vs. Union of India.

विषयाधीन मामले में अवगत कराया जाता है कि आपके कार्यालय के यादी कमांक 39 दिनांक 22.04.2020 के सन्दर्भ में तहसीलदार, बडखल से गैर मुमकिन पहाड, गैर मुमकिन राजा, गैरमुमकिन भीड व बजर-भीड व लघु बरें रिपोर्ट ली गई। तहसीलदार बडखल की रिपोर्ट दिनांक 13.05.2020 इस कार्यालय में प्राप्त हुई है। रिपोर्ट अनुसार जिला फरीदाबाद में केवल गैर मुमकिन पहाड है जिसकी प्रति साथ संलग्न करके आपको आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न:- उपरोक्त।

कृत: उपायुक्त, फरीदाबाद।

1250

HARYANA GOVT. GAZ. AUG. 25, 1992
(BHDR, 3, 1914 SAKA)

(Authorised English Translation)

HARYANA GOVERNMENT
FOREST DEPARTMENT

Order

The 18th August, 1992

No. S.O. 100/P.A.2/S.3/92.- Whereas the Governor of Haryana is satisfied after due enquiry that the prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of thirty years, with effect from the date of publication of this order in the official Gazette in the areas specified in the schedule annexed here to said areas forming part of the village Lakarpur in Ballabhgarh tehsil Faridabad, District specified in the schedule annexed to Haryana Government Forest Department notification No. S.O. 59/PA-2/S.3/92, dated the 10th April, 1992:-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of Haryana Government, Forest Department notification No. S.O. 59/PA-2/1900/S.3/92, dated the 10th April, 1992 provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Faridabad Forest Division.
2. The quarrying of stones or the burning of lime at place, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Faridabad District who will consult the Divisional Forest Officer, Faridabad Forest Division, before according such permission.
3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land, provided that owner

of the land may sell trees after first obtaining a permit to do so from the Divisional Forest Officer, Faridabad Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber of forest produce.

5. The admission, herding or pasturing retention of sheep, goats, or care provided that in cases where sickness necessitates for the keeping of goats, for milk, Divisional Forest Officer, Faridabad Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with	Rect. No.	Description of Khasra Nos	Areas in Acres
		H.B. No.		Killa Nos.	
1	2	3	4	5	6
Faridabad	Ballabgarh	Lakarpur	3	24	A - K - M 302 -7-10
			5	4/2/2, 7/2, 18/2/2	
			6	10/3, 11/1, 11/3	
			7	6, 14, 15/1, 16 to 19, 21 to 23, 25/1/1, 25/1/2	
			8	16, 17, 22 to 25	
			9	4 to 9, 11 to 25	
			10	1 to 3, 6/2, 7 to 14, 15/1	
			18	18/2, 17 to 24, 25/1	
			19	1 to 4, 5/1, 5/2, 6 to 11, 12/1, 12/2, 13, 14, 17 to 24	
			20	1 to 25	
			21	2 to 25	
			22	16, 24, 25	

23	4 to 7, 14, 15
24	1 to 17, 24, 25
25	1 to 25
26	4/1/2, 7, 10/2, 11 to 14, 17 to 24
33	1 to 4, 5/1, 5/2, 6 to 13, 19, 20
34	1 to 25
35	4 to 7, 11 to 25
38	1 to 8, 13, 15, 16, 25
39	1 to 4, 18 to 23, 8 to 13
46	1 to 4, 7 to 14, 17 to 23, 24/1
47	5, 6, 15, 16, 21/1, 25
67	
69	
171/2	
184	
200/1	
203/2	
205/1	
221	
222	

Attest
VEENA EAGLETON,
Secretary to Government, Haryana,
Forests Department.


Dy. Conservator of Forests
Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative
Supplement dated the 16th June, 1970)

PART III
HARYANA GOVERNMENT
FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order
The 12th June, 1970

No. S.O. 187/P.A.2/1900/S.4/70.- Whereas the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of 25 years, with effect from the date of this order, in the areas specified in the schedule annexed hereto the said area forming part of the village in Ballabhgarh Teshil of Gurgaon District specified in the Schedule annexed to erstwhile Punjab Government notification no. 9419- D. dated 30th September, 1948 :-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of erstwhile Punjab Government, Forest Department notification No. 9419-D, dated 30th September, 1948, provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Gurgaon Forest Division.
2. The quarrying of stones or the burning of lime at places, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Gurgaon District who will consult the Divisional Forest Officer, Gurgaon Forest Division, before according such permission.
3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for

the bona fide domestic or agricultural purposes of right holders in the land; provided that owner of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Gurgaon Forest Division, such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber of forest produce.
5. The admission, herding or pasturing retention of sheep, goats, or camels; provided that in cases where sickness necessitates the keeping of goats, for milk, Divisional Forest Officer, Gurgaon Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with H.B. No.	Rect. No.	Description of Khasra Nos Killa Nos.	Areas in Acres
1	2	3	4	5	6
Gurgaon	Ballabgarh	Gothra	1	24, 25	629
		Mohbalabad	2	21	
		H B No 14	3	1, 2, 9 to 11, 20	
			4	3 to 9, 11 to 25	
			5	15 to 17, 19 to 25	
			6	16, 17, 22 to 25	
			7	2 to 9, 12 to 19, 22/1, 22/2, 23 to 25	
			8	1 to 25	
			9	1 to 5, 7 to 14, 17 to 24	
			10	1 to 4, 7 to 14, 17 to 24	
			11	1 to 25	
			12	2 to 9, 11 to 25	
			13	16, 25	

14	5, 6, 15 to 17, 23 to 25
15	1 to 25
16	1 to 25
17	1 to 4, 7 to 14, 17 to 24
18	1 to 4, 7 to 14, 13 to 25
19	1 to 25
20	1 to 25
21	2 to 25
22	2 to 9, 13 to 18, 24, 25
23	1 to 25
24	1 to 25
25	1 to 25
26	1, 10 to 12, 19 to 23
27	1 to 3, 7 to 14, 17 to 25
28	1 to 25
29	1 to 25
30	1 to 25
31	4 to 7, 14 to 17, 24, 25
32	3 to 8, 13 to 18, 23 to 25
33	1 to 25
34	1 to 25
35	1 to 25
36	1 to 25
37	10, 11, 20 to 22

Attested


Dy. Conservator of Forests
Faridabad

VINEET NAYYAR,
Secretary to Government, Haryana,
Forest and Animal Husbandry Department

(Published in the HARYANA GOVERNMENT GAZETTE Legislative
Supplement dated the 16th June, 1970)

PART III

HARYANA GOVERNMENT

FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 12th June, 1970

No. S.O. 188/P.A.2/1900/S.5/70.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900- with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act.

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 25 years with effect from the date of publication of this order, in these areas:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit.
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and camels:

Provided that in such area where the forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H.B. No.	Rect. No.	Description of Khasra Nos		Areas in Acres
					Killa Nos.	
1	2	3	4	5	6	
Gurgaon	Ballabgarh	Gothra	1	24, 25		629
			2	21		
			3	1, 2, 9 to 11, 20		
			4	3 to 9, 11 to 25		
			5	15 to 17, 19 to 25		
			6	16, 17, 22 to 25		
			7	2 to 9, 12 to 19, 22/1, 22/2, 23 to 25		
			8	1 to 25		

9	1 to 5, 7 to 14, 17 to 24
10	1 to 4, 7 to 14, 17 to 24
11	1 to 25
12	2 to 9, 11 to 25
13	16, 25
14	5, 6, 15 to 17, 23 to 25
15	1 to 25
16	1 to 25
17	1 to 4, 7 to 14, 17 to 24
18	1 to 4, 7 to 14, 13 to 25
19	1 to 25
20	1 to 25
21	2 to 25
22	2 to 9, 13 to 18, 24, 25
23	1 to 25
24	1 to 25
25	1 to 25
26	1, 10 to 12, 19 to 23
27	1 to 3, 7 to 14, 17 to 25
28	1 to 25
29	1 to 25
30	1 to 25
31	4 to 7, 14 to 17, 24, 25
32	3 to 8, 13 to 18, 23 to 25
33	1 to 25
34	1 to 25
35	1 to 25

36 1 to 25
37 10, 11, 20 to 22

VINEET NAYYAR,
Secretary to Government, Haryana,
Forest and Animal Husbandry Department

A Heest-af


By, Conservator of Forest,
Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative
Supplement dated the 24th February, 1970)

PART III

HARYANA GOVERNMENT

FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 11th February, 1970

No. S.O. 35/P.A.2/1900/S.4/70.- Whereas the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of 25 years, with effect from the date of this order publication of this order, in the areas specified in the schedule annexed hereto the said area forming part of the village in Ballabgarh Teshil of Gurgaon District specified in the Schedule annexed to erstwhile Punjab Government notification no. 9419-D, dated 30th September, 1948 :-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of erstwhile Punjab Government. Forest Department notification No. 9419-D, dated 30th September, 1948, provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Gurgaon Forest Division.

2. The quarrying of stones or the burning of lime at places, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Gurgaon District who will consult the Divisional Forest Officer, Gurgaon Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land; provided that owner of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Gurgaon Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber of forest produce.

5. The admission, herding or pasturing retention of sheep, goats, or camels; provided that in cases where sickness necessitates the keeping of goats, for milk, Divisional Forest Officer, Gurgaon Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with H. B. Number	Description of Khasra number Rect. Killa No. Number	Area in acres
1	2	3	4	5
Gurgaon	Ballabhgarh	Manger, H.B.No. 15	85 to 107, 480, 481	1132

SHER JANG SINGH
 Secretary to Government, Haryana,
 Forest and Animal Husbandry Department,
 Chandigarh

Attched


Dy. Conservator of Forests
Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative Supplement dated the 24th February, 1970)

PART III

HARYANA GOVERNMENT
FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 11th February, 1970

No. S.O. 48/P.A.2/1900/S.5/70.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900- with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 25 years with effect from the date of publication of this order, in these areas:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit.
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and Camels:

Provided that in such area where the Forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H. B. Number	Description of Khasra number Rect. Killa No. Number	Area in acres
1	2	3	4	5
Gurgaon	Ballabhgarh	Manger, H.B.No. 15	85 to 107, 480, 481	1132

Attested

[Signature]
By. Conservator of Forests
Faridabad

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh

PART III

HARYANA GOVERNMENT
FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 11th February, 1970

No. S.O. 40/P.A.2/1900/S.5/70.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900- with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 25 years with effect from the date of publication of this order, in these areas:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit,
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional

Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and camels:

Provided that in such area where the forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H. B. Number	Description of Khasra number Rect. Killa No. Number	Area in acres
1	2	3	4	5
Gurgaon	Ballabgarh	Kot, H.B.No. 16	891 to 912	816

Attended

Dy. Conservator of Forests
Faridabad

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh

(Published in the HARYANA GOVERNMENT GAZETTE Legislative Supplement dated the 24th February, 1970)

PART III

HARYANA GOVERNMENT
FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 11th February, 1970

No. S.O. 39/P.A.2/1900/S.4/70.- Whereas the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of 25 years, with effect from the date of this order publication of this order, in the areas specified in the schedule annexed hereto the said area forming part of the village in Ballabgarh Teshil of Gurgaon District specified in the Schedule annexed to erstwhile Punjab Government notification no. 9419-D, dated 30th September, 1948 :-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of erstwhile Punjab Government Forest Department notification No. 9419-D, dated 30th September, 1948, provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Gurgaon Forest Division.
2. The quarrying of stones or the burning of lime at places, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Gurgaon District who will consult the Divisional Forest Officer, Gurgaon Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land; provided that owner of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Gurgaon Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber of forest produce.

5. The admission, herding or pasturing retention of sheep, goats, or camels; provided that in cases where sickness necessitates the keeping of goats, for milk, Divisional Forest Officer, Gurgaon Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with H. B. Number	Description of Khasra number Rect. Killa No. Number	Area in acres
1	2	3	4	5
Gurgaon	Ballabhgarh	Kot, H.B.No. 16	891 to 912	816

A Hestad

By. Conservator of Forest
Faridabad

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh

HARYANA GOVT. GAZ. AUG. 25, 1992

(BHDR, 3, 1914 SAKA)

(Authorised English Translation)

**HARYANA GOVERNMENT
FOREST DEPARTMENT**

Order

The May 1, 1992

No. S. O. 67/P.A.2/1900/S.5/92 - Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900-vide Haryana Government Forest Department notification No. S. O. 119/ P.A.-2/1900/S.3/91 dated the 11th October, 1991 and whereas in respect of the said areas, the Governor of Haryana is satisfied after the enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period twenty five years with effect from the date of publication of this order in the official Gazette:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose provided that the Divisional Forest Officer, Faridabad Forest Division, may permit.

(a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and

(b) the lopping of branches for lac and the sale of chal leaves to leather workers;

Provided that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional Forest

Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Faridabad, Forest Division, may permit,
 - (a) the cutting or sale ripe grass after the rainy season;
 - (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself;

3. The pasturing of any cattle other than goat, sheep and camels:
 Provided that in such area where the forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Faridabad, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H. B. Number	Description of Khasra number	Area in acres	
1	2	3	Rect. Killa No. Number	6	
Faridabad	Faridabad	Pali H.B.No.13	111	13 to 18, 23 to 25	153
			112	11 to 25	
			113	11 to 14, 17 to 24	
			122	1 to 4, 7 to 25	
			123	1 to 25	
			124	3 to 8, 13 to 18, 23 to 25	
			129	13 to 18, 23 to 25	
			130	1 to 25	
			131	1 to 20	

Attested

(Signature)
 Dy. Conservator of Forests
 Faridabad

VEENA EAGLETON,
 Secretary to Government, Haryana,
 Forest Department.

(Published in the HARYANA GOVERNMENT GAZETTE Legislative Supplement dated the 12th May, 1970)

PART III

**HARYANA GOVERNMENT
FOREST AND ANIMAL HUSBANDRY DEPARTMENT**

Order

The 7th May, 1970

No. S.O. 161/P.A.2/1900/S.5/70.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900- with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 25 years with effect from the date of publication of this order, in these areas:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit.
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional

Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and camels:

Provided that in such area where the forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H.B. No.	Description of Khasra Nos		Areas in Acres
			Rect. No.	Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Pail H.B.No 13	1	19 to 22	1177
			2	1 to 3, 8 to 14, 16 to 25	
			3	5 to 7, 14 to 18, 23 to 25	
			4	16, 25	
			5	3 to 9, 12 to 25	
			6	1 to 25	
			7	1, 10 to 12, 18 to 23	
			8	20, 21	
			9	1 to 4, 7 to 25	
			10	1 to 25	

11	1 to 25
12	4 to 7, 11 to 25
13	16 to 18, 23 to 25
14	6, 12 to 19, 22 to 25
15	6 to 25
16	2 to 25
17	1 to 25
18	1 to 25
19	1 to 25
20	1 to 25
21	1, 2, 9 to 13, 18 to 23
22	1 to 4, 7 to 14, 16 to 25
23	1 to 25
24	1 to 25
25	1 to 25
26	1 to 25
27	1 to 25
28	1 to 25
29	2 to 25
30	16, 25
31	4 to 7, 14 to 17, 24 and 25
32	1 to 25
33	1 to 25
34	1 to 25
35	1 to 25
36	1 to 25
37	1 to 25

38	1 to 25
39	1 to 25
40	10, 11, 19 to 22
41	1, 2, 9 to 13, 18 to 24
42	1 to 25
43	1 to 25
44	1 to 25
45	1 to 25
46	1 to 25
47	1 to 25
48	1 to 25
49	1 to 25
50	4 to 7, 14 to 17, 24 and 25
51	4 to 7, 14 to 17, 24 and 25
52	1 to 25
53	1 to 25
54	1 to 25
55	1 to 25
56	1 to 25
57	1 to 25
58	1 to 25
59	1 to 25
60	1 to 4, 6 to 25
61	11, 20, 21

Attested


By. Conservator of Forests
Faridabad

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh

HARYANA GOVT. GAZ. MAY 5, 1970

(VYSK 15, 1892 SAKA)

PART III

HARYANA GOVERNMENT

FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 29th April, 1970

No. S.O. 143/P.A.2/1900/S.5/70 - Whereas the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of 25 years, with effect from the date of this order, in the areas specified in the schedule annexed hereto the said area forming part of the village in Ballabhgarh Teshil of Gurgaon District specified in the Schedule annexed to erstwhile Punjab Government notification no. 9419- D. dated 30th September, 1948 :-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of erstwhile Punjab Government, Forest Department notification No. 9419-D, dated 30th September, 1948, provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Gurgaon Forest Division.

2. The quarrying of stones or the burning of lime at places, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Gurgaon District who will consult the Divisional Forest Officer, Gurgaon Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land; provided that owner of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Gurgaon Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber of forest produce.

5. The admission, herding or pasturing retention of sheep, goats, or camels; provided that in cases where sickness necessitates the keeping of goats, for milk, Divisional Forest Officer, Gurgaon Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with H.B. No.	Description of Khasra Nos		Areas in Acres
			Rect. No.	Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Dhoj H B No 17	1	18, 21 to 23	336
			2	20, 21	
			3	1 to 4, 6, 8 to 25	
			4	5 to 8, 13 to 18, 23 to 25	
			5	2 to 9, 12 to 19, 22 to 25	
			6	1 to 25	
			7	1, 2, 8 to 13, 17 to 24	
			8	10 to 12, 19 to 23	
			9	1 to 25	
			10	1 to 25	
			11	2 to 9, 12 to 19, 22 to 25	

12	1 to 10, 13 to 17, 24, 25
13	1 to 25
14	1 to 25
15	1 to 25
16	9 to 12, 19 to 21, 22/1
24	1, 2/1, 9/2, 10, 11, 12/1, 19/2, 20, 21, 22/1
25	1 to 25
26	1 to 25
27	1 to 25
28	4 to 6, 15, 16, 25

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh

Attested


By. Conservator of Forests
Faridabad

PART III
HARYANA GOVERNMENT

FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 29th April 1970

No. S.O. 144/P.A.2/1900/S.5/70.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900- with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 25 years with effect from the date of publication of this order, in these areas:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit.
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers;

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional

Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and Camels:

Provided that in such area where the Forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H.B. No.	Description of Khasra Nos		Areas in Acres
			Rect. No.	Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Dhoj H B No 17	1	18, 21 to 23	336
			2	20, 21	
			3	1 to 4, 6, 8 to 25	
			4	5 to 8, 13 to 18, 23 to 25	
			5	2 to 9, 12 to 19, 22 to 25	
			6	1 to 25	
			7	1, 2, 8 to 13, 17 to 24	
			8	10 to 12, 19 to 23	
			9	1 to 25	
			10	1 to 25	

11	2 to 9, 12 to 19, 22 to 25
12	1 to 10, 13 to 17, 24, 25
13	1 to 25
14	1 to 25
15	1 to 25
16	9 to 12, 19 to 21, 22/1
24	1, 2/1, 9/2, 10, 11, 12/1, 19/2, 20, 21, 22/1
25	1 to 25
26	1 to 25
27	1 to 25
28	4 to 6, 15, 16, 25

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh

Attest


By. Conservator of Forests
Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative
Supplement dated the 5th May, 1970)

PART III

HARYANA GOVERNMENT

FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order
The 29th April, 1970

No. S.O. 147/P.A.2/1900/S.4/70.- Whereas the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of 25 years, with effect from the date of this order, in the areas specified in the schedule annexed hereto the said area forming part of the village in Ballabgarh Teshil of Gurgaon District specified in the Schedule annexed to erstwhile Punjab Government notification no. 9419- D, dated 30th September, 1948 :-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of erstwhile Punjab Government, Forest Department notification No. 9419-D, dated 30th September, 1948, provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Gurgaon Forest Division.
2. The quarrying of stones or the burning of lime at places, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification

except with the permission of the Collector of Gurgaon District who will consult the Divisional Forest Officer, Gurgaon Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land; provided that owner of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Gurgaon Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber of forest produce.

5. The admission, herding or pasturing retention of sheep, goats, or camels; provided that in cases where sickness necessitates the keeping of goats, for milk, Divisional Forest Officer, Gurgaon Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with H.B. No.	Rect. No.	Description of Khasra Nos		Areas in Acres
					Killa Nos.	
1	2	3	4		5	6
Gurgaon	Ballabgarh	Sirohi	5		15, 16, 25	73
		H.B No. 33	6		1/2, 2/1, 9/2, 10, 11, 12/1, 19/2, 20, 21/1, 22/1	
			14		1/1, 10/2, 11/1, 20/2, 21/1	
			15		5 to 7, 14 to 17, 23 to 25	
			16		3 to 8, 12 to 19, 22 to 25	
			17		1/1, 10/3, 11/1, 20/3, 21/1	
			29		1/1	
			30		1 to 4, 5/1, 6/2, 7 to 14, 15/1, 16/2, 16/3, 17 to 25	
			31		25	

			32	5 to 7, 14 to 18	
			33	1 to 15, 17 to 20	
Gurgaon	Ballabgarh	Khori	1	16 to 18, 22 to 25	130
		Jamalpur	2	14 to 25	
		H B 34	8	1 to 25	
			9	2 to 25	
			10	16, 25	
			11	5, 8, 15 to 17, 25	
			12	1 to 25	
			13	1 to 25	
			24	1 to 10	
			25	1 to 8	
				Total	203

SHER JANG SINGH
 Secretary to Government, Haryana,
 Forest and Animal Husbandry Department,
 Chandigarh

Attested


 Dy. Conservator of Forests
 Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative

Supplement dated the 5th May, 1970)

PART III

HARYANA GOVERNMENT

FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 29th April, 1970

No. S.O. 148/P.A.2/1900/S.5/70.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900- with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 25 years with effect from the date of publication of this order, in these areas:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit.
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and Camels:

Provided that in such area where the Forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with	Rect. No.	Description of Khasra Nos	Areas in Acres
		H.B. No.		Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Sirohi	5	15, 16, 25	73
		H.B No. 33	6	1/2, 2/1, 9/2, 10, 11, 12/1, 19/2, 20, 21/1, 22/1	
			14	1/1, 10/2, 11/1, 20/2, 21/1	
			15	5 to 7, 14 to 17, 23 to 25	
			16	3 to 8, 12 to 19, 22 to 25	
			17	1/1, 10/3, 11/1, 20/3, 21/1	
			29	1/1	
			30	1 to 4, 5/1, 6/2, 7 to 14, 15/1, 16/2, 16/3, 17 to 25	

		31	25		
		32	5 to 7, 14 to 18		
		33	1 to 15, 17 to 20		
Gurgaon	Ballabgarh	Khori	1	16 to 18, 22 to 25	130
		Jamalpur	2	14 to 25	
		H.B. 34	8	1 to 25	
			9	2 to 25	
			10	16, 25	
			11	5, 6, 15 to 17, 25	
			12	1 to 25	
			13	1 to 25	
			24	1 to 10	
			25	1 to 8	
			Total		203

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh

Attested


Dy. Conservator of Forests
Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative Supplement dated the 5th May, 1970)

**PART III
HARYANA GOVERNMENT
FOREST AND ANIMAL HUSBANDRY DEPARTMENT**

Order

The 29th April, 1970

No. S.O. 148/P.A.2/1900/S.5/70.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900- with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 25 years with effect from the date of publication of this order, in these areas:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit,
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional

Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and Camels:

Provided that in such area where the Forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H.B. No.	Rect. No.	Description of Khasra Nos Killa Nos.	Areas in Acres	
1	2	3	4	5	6	
Gurgaon	Ballabgarh	Khorl Jamalpur H B 34	1	16 to 18, 22 to 25	130	
			2	14 to 25		
			8	1 to 25		
			9	2 to 25		
			10	16, 25		
			11	5, 6, 15 to 17, 25		
			12	1 to 25		
			13	1 to 25		
			24	1 to 10		
			25	1 to 8		
				Total		130

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh

Attached


Dy. Conservator of Forests
Faridabad

HARYANA GOVT. GAZ. AUG. 25, 1992
(BHDR, 3, 1914 SAKA)

(Authorised English Translation)

**HARYANA GOVERNMENT
FOREST DEPARTMENT**

Order

The 18th August, 1992

No. S.O. 101/P.A.2/1900/S.3/92.- Whereas the Governor of Haryana is satisfied after due enquiry that the prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of thirty years, with effect from the date of publication of this order in the official Gazette in the areas specified in the schedule annexed here to said areas forming part of the village Ankhir in Ballabhgarh teshil, Faridabad District specified in the schedule annexed to Haryana Government, Forest Department notification No. S.O. 59/PA-2/S.3/92, dated the 10th April, 1992:-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of Haryana Government, Forest Department notification No. S.O. 59/PA-2/1900/S.3/92, dated the 10th April, 1992 provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Faridabad Forest Division.
2. The quarrying of stones or the burning of lime at place, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Faridabad District who will consult the Divisional Forest Officer, Faridabad Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land, provided that owner of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Faridabad Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber of forest produce.

5. The admission, herding or pasturing retention of sheep, goats, or care provided that in cases where sickness necessitates for the keeping of goats, for milk, Divisional Forest Officer, Faridabad Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with	Rect. No.	Description of Khasra Nos	Areas in Acres
		H.B. No.		Killa Nos.	
1	2	3	4	5	6
Faridabad	Ballabgarh	Ankhri H.B.No 5	1	16 to 18, 21 to 25	A - K - M 901-6-4
			2	11 to 25	
			3	11 to 25	
			4	19 to 24	
			5	18 to 23, 24/1	
			6	9 to 13, 16 to 25	
			7	6 to 25	
			8	6 to 25	
			9	6 to 25	
			10	1 to 25	

- 11 1 to 25
- 12 1 to 25
- 13 1 to 25
- 14 4 to 9, 11 to 25
- 15 9 to 18, 25
- 16 1 to 10, 12 to 19, 24, 25
- 17 1 to 25
- 18 1 to 25
- 19 1 to 25
- 20 1 to 25
- 21 1 to 25
- 22 1 to 25
- 23 1 to 25
- 24 1 to 25
- 25 1, 2, 3/1, 4/1, 8/2, 9 to 11,
12/1, 13/1, 13/3, 18/2, 19/1, 19/3,
20, 21, 22/1, 23/1
- 28 1, 2/1, 3/1, 9/2, 10, 11/1, 12/1, 20/2,
21/1
- 29 1 to 24, 25/1
- 30 1 to 25
- 31 1 to 25
- 32 1 to 25
- 33 1 to 25
- 34 1 to 25
- 35 1 to 10, 12 to 17, 25
- 36 2 to 6
- 37 1 to 9, 13 to 16
- 38 1 to 25

- 39 1 to 25
- 40 1 to 25
- 41 1 to 7, 9 to 12, 14, 15, 19 to 23
- 42 1 to 4, 5/1, 6/2, 7/2, 8 to 13, 14/1, 20
- 43 1/1
- 48 1 to 4, 7 to 14, 15/1, 16/2, 17 to 23,
25/1
- 49 1 to 25
- 50 1 to 25
- 51 1 to 9, 13 to 17, 24, 25
- 52 5
- 53 1 to 19, 23 to 25
- 54 1 to 25
- 55 1 to 4, 5/1, 6/2, 7 to 14, 15/1, 16/2,
16/3, 17 to 24, 25/1; 25/3
- 56 20/3, 21/1
- 61 1 to 4, 5/2, 6/2, 7/2, 5 to 10, 11/13,
11/24, 11/25, 11/26, 11/27, 11/28,
12/4, 12/13, 12/17, 12/24, 12/26,
12/27, 12/39, 12/40, 13, 14/1, 16/3,
17/1, 17/3, 18/2, 19 to 22, 23/1, 24/2
- 64 17, 23
- 65 1, 2, 3/1, 3/3, 4/2, 8/3, 9 to 12, 13/1
- 77

VEENA EAGLETON,
Secretary to Government, Haryana,
Forests Department.

A. H. H. H.

[Signature]
By. Conservator of Forests
Faridabad

HARYANA GOVT. GAZ. AUG. 25, 1992

(BHDR, 3, 1914 SAKA)

(Authorised English Translation)

**HARYANA GOVERNMENT
FOREST DEPARTMENT**

Order

The 18th August, 1992

No. S.O. 102/P.A.2/1900/S.3/92.- Whereas the Governor of Haryana is satisfied after due enquiry that the restrictions, prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900.

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of thirty years, with effect from the date of publication of this order in the official Gazette in the areas specified in the schedule annexed here to said areas forming part of the village Badkhal in Ballabgarh teshil, Faridabad District specified in the schedule annexed to Haryana Government, Forest Department notification No. S.O. 59/PA-2/S.3/92, dated the 10th April, 1992:-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of Haryana Government, Forest Department notification No. S.O. 59/PA-2/1900/S.3/92, dated the 10th April, 1992 provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Faridabad Forest Division.
2. The quarrying of stones or the burning of lime at place, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Faridabad District who will consult the Divisional Forest Officer, Faridabad Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land, provided that owner of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Faridabad Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber of forest produce.

5. The admission, herding or pasturing retention of sheep, goats, or care provided that in cases where sickness necessitates for the keeping of goats, for milk, Divisional Forest Officer, Faridabad Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with	Description of Khasra Nos		Areas in
		H.B. No.	Rect. No.	Killa Nos.	Acres
1	2	3	4	5	6
Faridabad	Ballabgarh	Badkhal H.B. No.6	1	21	A - K - M 1667-7-11
			2	21, 22	
			3	1, 9 to 12, 17 to 25	
			4	5, 6, 15, 16, 24, 25	
			5	4 to 8, 13 to 19, 22 to 25	
			6	1 to 25	
			7	1 to 25	
			9	21	
			10	20, 21	

- 11 1, 2, 8 to 14, 16 to 25
- 12 1 to 25
- 13 1 to 25
- 14 1 to 25
- 15 1 to 25
- 16 15 to 17, 23 to 25
- 17 15, 16, 17, 23 to 25
- 18 2 to 25
- 19 1 to 25
- 20 1 to 25
- 21 1 to 25
- 22 1 to 25
- 23 1 to 25
- 24 1, 2, 8 to 13, 17 to 25
- 25 1, 10 to 12, 18 to 22, 23
- 26 1 to 25
- 27 1 to 25
- 28 1 to 25
- 29 1 to 25
- 30 1 to 25
- 31 1 to 25
- 32 1 to 25
- 33 2 to 25
- 34 6, 13 to 19, 22 to 25
- 35 2 to 8, 13 to 17, 25
- 36 1 to 25
- 37 1 to 25

- 38 1 to 25
- 39 1 to 25
- 40 1 to 25
- 41 1 to 25
- 42 1 to 5, 9 to 12, 18 to 25
- 43 1 to 25
- 44 1 to 4, 6 to 25
- 45 20 to 22
- 47 1, 2/1, 10, 11/1
- 48 1 to 25
- 49 1 to 25
- 50 1 to 25
- 51 1 to 25
- 52 1 to 25
- 53 1 to 25
- 54 1 to 25
- 55 1 to 25
- 58 1 to 10, 12 to 19, 23 to 25
- 57 5
- 58 3 to 7, 14 to 16
- 59 1 to 25
- 60 1 to 25
- 61 1 to 25
- 62 1 to 25
- 63 1 to 25
- 64 1 to 25
- 65 1 to 25
- 66 1 to 4, 5/1, 7 to 14, 18 to 23, 24/1

- 68 2/2/2
- 74 1 to 3, 4/1, 7/2, 8 to 14, 18 to 23
- 75 1 to 25
- 76 1 to 25
- 77 1 to 25
- 78 1 to 25
- 79 1 to 25
- 80 1 to 25
- 81 1 to 9, 12 to 18, 23 to 25
- 82 3 to 7, 14 to 17, 25
- 83 1 to 25
- 84 1 to 24
- 85 1 to 19, 23 to 25
- 86 1 to 25
- 87 1 to 14, 17 to 25
- 88 1 to 25
- 89 1, 2, 10 to 12, 18/2, 19/2, 20, 21,
22/1
- 101 1/2, 2/1, 9/3, 10/1
- 102 1 to 4, 5/1, 6/2, 7/2, 8 to 12, 13/1, 14/1,
18/2, 19 to 22, 23/1
- 103 1 to 21, 22/1, 23/1, 23/2, 23/3, 23/4,
24/1, 25
- 104 1 to 25
- 105 4 to 6, 15 to 16
- 106 1 to 3, 10
- 107 1 to 14, 16 to 20
- 108 5, 6
- 109 2 to 8, 14, 15, 16/1, 17
- 110 1, 2/1, 5/2, 6/1, 9/2, 9/3, 10, 11,
12/1, 19/2/2, 20/2

- 111 1/1, 2/1, 10/1
- 112 16/2, 17/1, 22/2, 23/2, 24/2 25/1
- 113 3/2, 4/2/2, 7/3/2, 8/2/2, 9/2, 11/2,
12/2/1, 13/1/1, 19/2/2, 20/1/1, 21/1/1
- 123 1/2, 2/2, 3, 4/1, 4/2, 5/1/1, 8, 10
- 124 5/2, 6/2, 7/1, 8/2, 12/2, 13/2, 14, 15,
18, 19/1, 20/1, 21, 22
- 134 7/2, 8/2, 9
- 217
- 219
- 220

VEENA EAGLETON,
Secretary to Government, Haryana,
Forests Department.

Attested


By. Conservator of Forests

HARYANA GOVT. GAZ. AUG. 25, 1992
(BHDR, 3, 1914 SAKA)

(Authorised English Translation)

**HARYANA GOVERNMENT
FOREST DEPARTMENT**

Order

The 18th August, 1992

No. S.O. 103/P.A.2/1900/S.3/92.- Whereas the Governor of Haryana is satisfied after due enquiry that the prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of thirty years with effect from the date of publication of this order in the official Gazette in the area specified in the schedule annexed hereto, the said area forming part of the village MEWLA MAHARAJPUR IN BALLABHGARH tehsil, Faridabad District specified in the schedule annexed to Haryana Government Forest Department notification No. S.O.59/PA-2/1900/S.3/92, dated the 10th April, 1992:-

1. The clearing or breaking up of the land ordinarily under cultivation prior to the publication of Haryana Government Forest Department notification No.S.O.59/PA-2/1900/S.3/92, dated the 10th April, 1992 provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Faridabad Forest Division.
2. The quarrying of stones, the burning of lime at place, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with

the permission of the Collector of Faridabad District who will consult the Divisional Forest Officer, Faridabad Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bonafide domestic or agricultural purposes or right-holders the land, provided that owners of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Faridabad Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.
4. The setting on fire of trees, timber or forest produce.
5. The admission, herding, pasturing or retention of sheep, goats or camels provided that in cases where sickness necessitates for the keeping of goats for milk, the Divisional Forest Officer Faridabad Forest Division, may issue a permit at his discretion for the retention of a limited number of stall fed goats to be specified for as specified period.

SCHEDULE

District	Tehsil	Village with H.B. No.	Rect. No.	Description of Khasra Nos		Areas in Acres
				Killa Nos.		
1	2	3	4	5	6	
Faridabad	Ballabgarh	Mewla	17	11 to 13, 18 to 24	A - K - M 1221 - 6 - 4	
			18	15 to 17, 23 to 25		
		H B 4	19	16, 24, 25		
			20	6, 13 to 25		
			21	2 to 25		
		22	1 to 25			
		32	1 to 3, 4/1, 7/2 8 to 12, 13/1, 14/1, 17/2, 18/1, 18/2, 19 to 23, 24/1			

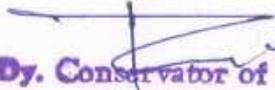
33	1 to 25
34	1 to 25
35	1 to 25
36	4 to 7, 13 to 18, 23 to 25
37	3 to 8, 12 to 19, 21 to 25
38	1 to 25
39	1 to 25
40	1 to 25
41	1 to 3, 4/1, 7/2, 8 to 13, 14/1, 17/2, 18 to 22, 23/1
50	1, 2, 3/1, 8/2, 9 to 12, 13/1, 18/2, 19 to 22
51	1 to 25
52	1 to 25
53	1 to 25
54	1 to 19, 21 to 25
55	6, 15 to 17, 23 to 25
56	15 to 17, 23, to 25,
57	3 to 8, 11 to 25
58	1 to 25
59	1 to 25
60	1 to 25
61	1 to 25
62	1, 2, 10, 11, 12/1, 19/3, 20, 21, 22/1
65	24/2
67	19, 20
71	1/1, 10/2, 11/1, 20/2
72	1 to 24, 25/1
73	1 to 25

74	1 to 25
75	1 to 25
76	1 to 25
77	2 to 25
78	16, 24, 25
79	3 to 9, 12 to 25
80	1 to 25
81	1 to 25
82	1 to 25
83	1 to 25
84	1 to 25
85	1 to 4, 5/1, 6/2, 7 to 14, 15/1, 16/2, 17 to 24, 25/1, 25/2
86	1/1, 10/2
96	1 to 3, 4/1, 7/3, 8 to 12, 13/1, 13/2, 14/1, 18/2, 19 to 22, 23/1, 26
97	1 to 25
98	1 to 25
99	1 to 25
100	1 to 25
101	1 to 25
102	1 to 25
103	5, 6, 14 to 17, 23 to 25
104	6, 14 to 19, 22, 23
105	1 to 15
106	1 to 16
107	1 to 20, 22 to 25
108	1 to 25
109	1 to 25

110	1 to 25
111	1 to 25
112	1, 2, 3/1, 5/1, 5/2, 6/2, 7/2, 8/2, 9/2, 10, 11, 12/1, 13/2, 14/2, 15/1, 15/3, 16/2, 17/2, 18/2, 19/3, 20/2, 21/2, 22/2, 23, 24/2, 25/2
113	1/2, 10/2, 11/2, 20/3,
122	1, 2/2, 3/1, 4/1, 5/1, 6/3, 7/1, 8/1, 8/3, 9 to 12, 13/1, 14/1, 15/1, 16/3, 19, 20, 23
123	1 to 10, 12 to 18
124	1 to 10
125	1 to 10
126	1 to 10
127	4 to 6

VEENA EAGLETON,
Secretary to Government, Haryana,
Forests Department.

Attested


Dy. Conservator of Forests
Faridabad

HARYANA GOVT. GAZ. AUG. 25, 1992
(BHDR, 3, 1914 SAKA)

(Authorised English Translation)

HARYANA GOVERNMENT
FOREST DEPARTMENT

Order
The 18th August, 1992

No. S.O. 104/P.A.2/1900/S.3/92.- Whereas the Governor of Haryana is satisfied after due enquiry that the prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of thirty years with effect from the date of publication of this order in the official Gazette in the area specified in the schedule annexed hereto, the said area forming part of the village ANANGPUR in Ballabgarh tehsil, Faridabad District specified in the schedule annexed to Haryana Government Forest Department notification No. S.O.59/PA-2/1900/S.3/92, dated the 10th April, 1992:-

1. The clearing or breaking up of the land ordinarily under cultivation prior to the publication of Haryana Government Forest Department notification No.S.O.59/PA-2/1900/S.3/92, dated the 10th April, 1992 provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Faridabad Forest Division.
2. The quarrying of stones, the burning of lime at place, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Faridabad District who will consult the Divisional Forest Officer, Faridabad Forest Division, before according such permission.
3. The cutting of trees or timber or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for

the bonafide domestic or agricultural purposes or right-holders the land, provided that owners of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Faridabad Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

4. The setting on fire of trees, timber or forest produce.
5. The admission, herding, pasturing or retention of sheep, goats or camels provided that in cases where sickness necessitates for the keeping of goats for milk, the Divisional Forest Officer Faridabad Forest Division, may issue a permit at his discretion for the retention of a limited number of stall fed goats to be specified for as specified period.

SCHEDULE

District	Tehsil	Village with H.B. No.	Rect. No.	Description of Khasra Nos		Areas in Acres	
					Killa Nos.		
1	2	3	4	5		6	
Faridabad	Ballabgarh	Anangpur H.B. 2	17	1 to 60, 62, 134, 139, 173, 210, 213, 218, 243, 245, 246, 249, 250, 402, 415, 432, 478, 480, 503, 506, 514, 525, 533, 590, 604, 639, 642, 647, 654, 659, 680, 684, 690, 704, 782, 787, 807, 808, 833, 893, 917, 920, 939, 974, 999, 1059, 1077, 1092, 1101, 1104, 1111, 1132, 1141, 1142, 1150, 1181, 1183, 1194, 1197, 1205, 1219, 1224, 1228, 1233, 1235, 1238, 1266, 1294, 1308, 1316, 1319 min, 1327, 1330, 1339, 1351, 1359 min, 1362, 1368, 1371, 1374, 1378 min, 1379, 1383, 1350, 1381, 1385, 1386, 1387, 1388, 1389, 1390, 1395, 1404, 1408, 1427, 1446, 1473, 1506, 1556, 1680		A - K - M 1467 acre	

VEENA EAGLETON,
Secretary to Government, Haryana,
Forests Department.

Admitted

Dy. Conservator of Forests
Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative

Supplement dated the 9th January, 1973)

PART III
HARYANA GOVERNMENT
FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 5th January, 1973

No. S.O. 17/P.A.2/1900/S.3/73.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900 with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 15 years with effect from the date of publication of this order, in these areas:-

- I. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit.
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and Camels:

Provided that in such area where the forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H.B. No.	Description of Khasra Nos		Areas in Acres
			Rect. No.	Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Silakhari H.B No.18	1	16, 17, 23 to 25	97
			2	21	
			3	1, 9 to 12, 19 to 22	
			4	3 to 9, 12 to 19, 21 to 25	
			5	1 to 25	
			6	1, 2, 6, 9 to 12, 14 to 17, 18/1, 18/2, 19 to 25	
			7	10, 11, 19 to 21, 22/1	
			9	1/1, 10/2	
			10	1 to 5, 6/2, 7 to 14, 15/1	
			11	1 to 15	
			12	6, 13 to 15	

Gurgaon	Ballabgarh	Bhankri H.B. No. 12	1 to 20	188
Gurgaon	Ballabgarh	Nurpur Dhamaspur H.B.No. 19	1 16, 17/1, 17/2, 18, 23, 24/1, 24/2, 25 2 18 to 25 7 1, 2, 8 to 12, 13/1, 18/2, 19 to 22, 23/1 8 1 to 20, 21/1, 21/2, 22/1, 22/2, 23/1, 23/2, 24/1, 24/2, 25 9 4/1, 4/2, 5 to 7, 15, 16 10 1 to 4, 5/1, 5/2, 6/1, 6/2, 7 to 9, 13 to 18, 24, 25 11 1, 2, 3/1, 8/3, 8/4, 9, 10/1, 10/2, 11/1, 11/2, 12/1, 12/2, 13/1, 18/2, 19/1, 19/2, 20 to 22	68

S.K. MISRA,
Secretary to Government, Haryana,
Forests Department.

Attested


Dy. Conservator of Forests
Faridabad

HARYANA GOVT. GAZ. JULY. 14, 1998
(ASAR, 23, 1920 SAKA)

(Authorised English Translation)

HARYANA GOVERNMENT
FOREST DEPARTMENT

Order

The 22nd May, 1998

No. S.O. 91/P.A.2/1900/S.4/98.- Whereas the Governor of Haryana is satisfied after due esquire, that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of twenty five years with effect from the date of publication of this order in the official Gazette in the area specified in the schedule annexed hereto, the said area forming part of the village Silakhadi in Tehsil, Faridabad District specified in the schedule annexed to Haryana Government Forest Department notification No. S.O.121/PA-2/1900/S.3/92, dated the 11th October, 1991:-

1. the clearing or breaking up of the land not ordinarily under cultivation prior to the publication of Haryana Government Forest Department notification No.S.O. 121/PA-2/1900/S.3/91, dated the 11th October, 1991 provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Faridabad Forest Division;
2. the quarrying of stones or the burning of lime at places, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except

with the permission of the Collector of Ambala District who will consult the Divisional Forest Officer, Faridabad Forest Division, before according such permission:

3. the cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bonafide domestic or agricultural purposes or right-holders the land; provided that owners of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Faridabad Forest Division. Such permit will prescribe such conditions for sale, as may from time to time appear necessary in the interest of forest conservancy;
4. The setting on fire of trees, timber or forest produce.
5. The admission, herding, pasturing or retention of sheep, goats or camels provided that in cases where sickness the keeping of goats for milk, the Divisional Forest Officer Faridabad Forest Division, may issue a permit at his discretion for the retention of a limited number of satisfied goats to be specified for as specified period.

SCHEDULE

District	Tehsil	Village with H.B. No.	Description of Khasra Nos		Areas in Acres
			Rect. No.	Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Silakhari H.B.No.18	1	16, 17, 23 to 25	97
			2	21	
			3	1, 9 to 12, 19 to 22	
			4	3 to 9, 12 to 19, 21 to 25	
			5	1 to 25	
			6	1, 2, 6, 9 to 12, 14 to 17, 18/1, 18/2, 19 to 25	

7	10, 11, 19 to 21, 22/1
9	1/1, 10/2
10	1 to 5, 6/2, 7 to 14, 15/1
11	1 to 15
12	6, 13 to 15

H.C. DISODIA,
Secretary to Government, Haryana,
Forest Department.

AHertel

Dy. Conservator of Forests
Faridabad

HARYANA GOVT. GAZ. JULY. 14, 1998
(ASAR, 23, 1920 SAKA)

(Authorised English Translation)

HARYANA GOVERNMENT
FOREST DEPARTMENT

Order

The 22nd May, 1998

No. S.O. 92/P.A.2/1900/S.5/98.- Whereas certain areas mentioned in the Schedule annexed here to, are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900-vide Haryana Government Forest Department notification No. S.O.121/PA-2/1900/S.3/92, dated the 11th October, 1991.

And whereas in respect of the said areas, the Governor of Haryana is satisfied after due esquire that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period fifteen years with effect from the date of publication of this order, in the official Gazette;

- I. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Faridabad Forest Division, may permit.
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record ;
 - (b) the cutting of trees for sale on silvicultural consideration: and
 - (c) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons of the Divisional Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose;

Provided the Divisional Forest Officer, Faridabad Forest Division may permit-

- (a) the cutting or sale ripe grass after the rainy season; and
 (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and camels:

Provided that in such area where the forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Faridabad, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H.B. No.	Description of Khasra Nos		Areas in Acres
			Rect. No.	Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Silakhari H.B.No.18	1	16, 17, 23 to 25	21 97
			2		
			3	1, 9 to 12, 19 to 22	
			4	3 to 9, 12 to 19, 21 to 25	
			5	1 to 25	
			6	1, 2, 6, 9 to 12, 14 to 17, 18/1, 18/2, 19 to 25	
			7	10, 11, 19 to 21, 22/1	

9	1/1, 10/2
10	1 to 5, 6/2, 7 to 14, 15/1
11	1 to 15
12	6, 13 to 15

H.C. DISODIA,
Secretary to Government, Haryana,
Forest Department.

Attched


Dy. Conservator of Forests
Faridabad

HARYANA GOVT. GAZ. JULY. 14, 1998
(ASAR, 23, 1920 SAKA)

(Authorised English Translation)

HARYANA GOVERNMENT

FOREST DEPARTMENT

Order

The 22nd May, 1998

No. S.O. 93/P.A.2/1900/S.4/98.- Whereas the Governor of Haryana is satisfied after due esquire, that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of twenty five years with effect from the date of publication of this order in the official Gazette in the area specified in the schedule annexed hereto, the said area forming part of the village Nurpur Dhamspur Tehsil in Faridabad of district Faridabad specified in the schedule annexed to Haryana Government Forest Department notification No. S.O.118/PA-2/1900/S.3/91, dated the 11th October, 1991:-

1. the clearing or breaking up of the land not ordinarily under cultivation prior to the publication of Haryana Government Forest Department notification S.O.118/PA-2/1900/S.3/91, dated the 11th October, 1991 provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Faridabad Forest Division;
2. the quarrying of stones or the burning of lime at places, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except

with the permission of the Collector of Ambala District who will consult the Divisional Forest Officer, Faridabad Forest Division, before according such permission;

3. the cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bonafide domestic or agricultural purposes or right-holders the land; provided that owners of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Faridabad Forest Division. Such permit will prescribe such conditions for sale, as may from time to time appear necessary in the interest of forest conservancy;

4. The setting on fire of trees, timber or forest produce.

5. The admission, herding, pasturing or retention of sheep, goats or camels provided that in cases where sickness the keeping of goats for milk, the Divisional Forest Officer Faridabad Forest Division, may issue a permit at his discretion for the retention of a limited number of satisfied goats to be specified for as specified period.

SCHEDULE

District	Tehsil	Village with H.B. No.	Rect. No.	Description of Khasra Nos	Areas in
				Killa Nos.	Acres
1	2	3	4	5	6
Gurgaon	Ballabgarh	Nurpur	1	16, 17/1, 17/2, 18, 23, 24/1, 24/2, 25	68
			2	18 to 25	
			7	1, 2, 8 to 12, 13/1, 18/2, 19 to 22, 23/1	
			8	1 to 20, 21/1, 21/2, 22/1, 22/2, 23/1, 23/2, 24/1, 24/2, 25	
		H.B.No. 19	9	4/1, 4/2, 5 to 7, 15, 16	

- 10 1 to 4, 5/1, 5/2, 6/1, 6/2, 7 to 9, 13 to 18, 24, 25
- 11 1, 2, 3/1, 8/3, 8/4, 9, 10/1, 10/2, 11/1, 11/2, 12/1, 12/2, 13/1, 18/2, 19/1, 19/2, 20 to 22
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H.C. DISODIA,
Secretary to Government, Haryana,
Forest Department.

A. H. H. H.


Dy. Conservator of Forests
Faridabad

HARYANA GOVT. GAZ. JULY. 14, 1998
(ASAR, 23, 1920 SAKA)

(Authorised English Translation)

HARYANA GOVERNMENT
FOREST DEPARTMENT
Order

The 22nd May, 1998

No. S.O. 94/P.A./2/1900/S.5/98.- Whereas certain areas mentioned in the Schedule annexed hereto, are comprised within the limits of the local areas notified under Section 3 of the Punjab Land Preservation Act, 1900,- vide Haryana Government, Forest Department, notification No. S.O. 188/P.A.2/1900/S.3/91, dated the 11th October, 1991.

And whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise the powers conferred by section 5 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of fifteen years with effect from the date of publication of this order in the Official Gazette :-

- 1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose : provided that the Divisional Forest Officer, Faridabad Forest Division, may permit :-
 - (a) the cutting of trees for house building and agricultural implements and of dry wood fuel and for marriage by persons shown in the settlement record ;
 - (b) the cutting of trees for sale on silvicultural consideration ; and
 - (c) the lopping of branches for lac and sale of chal leaves to leather workers ;

Provided further that for the cutting of dry wood for the death ceremonies by the persons of the Divisional Forest Officer, shall not be required and for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do ;

2. The collection or removal of grass for any purpose :

Provided the Divisional Forest Officer, Faridabad Forest Division may permit :-

- (a) the cutting or sale of ripe grass after the rainy season ; and
 (b) the cutting or sale of green grass during the rainy season from such portions of the notified areas in which grass may have sufficiently established itself ;

3. The pasturing of any cattle other than goat, sheep and camelss :

Provided that in such area where the forest crop is well established and in cases of emergency such as abnormal drought or floods, Divisional Forest Officer, Faridabad Forest Division may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

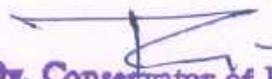
SCHEDULE

District	Tehsil	Village with H.B. No.	Rect. No.	Description of Khasra Nos	Areas in
				Killa Nos.	Acres
1	2	3	4	5	6
Gurgaon	Ballabgarh	Nurpur	1	16, 17/1, 17/2, 18, 23, 24/1, 24/2, 25	68
			2	18 to 25	
			7	1, 2, 8 to 12, 13/1, 18/2, 19 to 22, 23/1	
			8	1 to 20, 21/1, 21/2, 22/1, 22/2, 23/1, 23/2, 24/1, 24/2, 25	
			9	4/1, 4/2, 5 to 7, 15, 16	

- 10 1 to 4, 5/1, 5/2, 6/1, 6/2, 7 to 9, 13 to
18, 24, 25
- 11 1, 2, 3/1, 8/3, 8/4, 9, 10/1, 10/2,
11/1, 11/2, 12/1, 12/2, 13/1, 18/2,
19/1, 19/2, 20 to 22
-

H.C. DISODIA,
Secretary to Government, Haryana,
Forest Department.

Attended


Dy. Conservator of Forests
Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative
Supplement dated the 9th January, 1973)

PART III

HARYANA GOVERNMENT

FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 5th January, 1973

No. S.O. 17/P.A.2/1900/S.3/73.- Whereas certain areas mentioned in the Schedule annexed here to are comprised within the limits of the local areas notified under section 3 of the Punjab Land Preservation Act, 1900 with erstwhile Punjab Government Notification No. 9414-D, dated the 30th September, 1948; whereas in respect of the said areas, the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions & prohibitions hereinafter specified are necessary for the purpose of giving effect to the provisions of the said Act;

Now, therefore, in exercise of the powers conferred by Section 5 to the said Act, the Governor of Haryana hereby prohibits the following acts for a period 15 years with effect from the date of publication of this order, in these areas:-

1. The cutting of trees or timber or brush wood and the lopping of trees for any purpose: provided that the Divisional Forest Officer, Gurgaon Forest Division, may permit.
 - (a) the cutting of trees for house building and agricultural implements, and of dry wood for fuel and for marriage by persons shown in the settlement record as entitled to do so; and
 - (b) the lopping of branches for lac and the sale of chal leaves to leather workers:

Provided further that for the cutting of dry wood for the death ceremonies by the persons shown in the settlement records as entitled to do so, the permission of the Divisional Forest Officer shall not be required and that for this purpose a simple information to the Forest Guard concerned within a fortnight of felling shall do.

2. The collection or removal of grass for any purpose provided that the Divisional forest Officer, Gurgaon, Forest Division, may permit;

- (a) the cutting or sale ripe grass after the rainy season; and
- (b) the cutting or sale of green grass during the rainy seasons from such portions of the notified areas in which grass may, have sufficiently established itself.

3. The pasturing of any cattle other than goat, sheep and Camels:

Provided that in such area where the forest crop is well established and in cases of emergency such as abnormal drought or floods, the Divisional Forest Officer, Gurgaon, Forest Division, may throw open such area for grazing by the cattle of the land owners on such conditions as may be appropriate in each case.

SCHEDULE

District	Tehsil	Village with H.B. No.	Description of Khasra Nos		Areas in Acres
			Rect. No.	Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Bhankri H.B. No. 12		1 to 20	188

S.K. MISRA,
Secretary to Government, Haryana,
Forests Department.


Dy. Conservator of Forests
Faridabad

HARYANA GOVERNMENT
FOREST DEPARTMENT

Order

The May 1, 1992

No. S. O. 66/P.A.2/1900/S.4/92 - Whereas the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana prohibits the following acts for a period of 25 years, with effect from the date of publication of this order in the official Gazette in the areas specified in the schedule annexed here to said areas forming part of the village Pali Tehsil and district Faridabad specified in the schedule annexed to Haryana Government Forest Department notification No. S.O. 119/PA-2/1900/S.3/91, dated the 10th October, 1991:-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of Haryana Government, Forest Department notification No. S.O. 119/PA-2/1900/S.3/91, dated the 10th October, 1991 provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Faridabad Forest Division.

2. The quarrying of stones or the burning of lime at place, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Faridabad District who will consult the Divisional Forest Officer, Faridabad Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land, provided that owner

of the land may sell trees after first obtaining a permit to do so from the Divisional Forest Officer, Faridabad Forest Division. Such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.

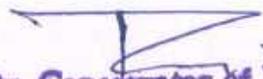
4. The setting on fire of trees, timber of forest produce.
5. The admission, herding or pasturing retention of sheep, goats, or care provided that in cases where sickness necessitates for the keeping of goats, for milk, Divisional Forest Officer, Faridabad Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with H. B. Number	Description of Khasra number Rect. Killa No. Number	Area in acres
1	2	3	4	5
Faridabad	Faridabad	Pali H.B.No.13	111 13 to 18, 23 to 25 112 11 to 25 113 11 to 14, 17 to 24 122 1 to 4, 7 to 25 123 1 to 25 124 3 to 8, 13 to 18, 23 to 25 129 13 to 18, 23 to 25 130 1 to 25 131 1 to 20	153

VEENA EAGLETON,
Secretary to Government, Haryana,
Forest Department.

Attested


Dy. Conservator of Forests
Faridabad

(Published in the HARYANA GOVERNMENT GAZETTE Legislative Supplement dated the 12th May, 1970)

PART III

HARYANA GOVERNMENT
FOREST AND ANIMAL HUSBANDRY DEPARTMENT

Order

The 7th May, 1970

No. S.O. 160/P.A.2/1900/S.4/70.- Whereas the Governor of Haryana is satisfied after due enquiry that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the provisions of the Punjab Land Preservation Act, 1900:

Now, therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of 25 years, with effect from the date of this order, in the areas specified in the schedule annexed hereto the said area forming part of the village in Ballabhgarh Teshil of Gurgaon District specified in the Schedule annexed to erstwhile Punjab Government notification no. 9419- D, dated 30th September, 1948 :-

1. The clearing or breaking up of the land not ordinarily under cultivation prior to the publication of erstwhile Punjab Government, Forest Department notification No. 9419-D, dated 30th September, 1948, provided that the breaking up the land for cultivation may be permitted by the Divisional Forest Officer, Gurgaon Forest Division.

2. The quarrying of stones or the burning of lime at places, where such stone or lime had not ordinarily been so quarried or burnt prior to the publication of the said notification except with the permission of the Collector of Gurgaon District who will consult the Divisional Forest Officer, Gurgaon Forest Division, before according such permission.

3. The cutting of trees or timber or the collection or removal or subjection to any manufacturing process of any forest produce other than grass, flower, fruit and honey save for the bona fide domestic or agricultural purposes of right holders in the land; provided that owner of the land may sell trees or timber after first obtaining a permit to do so from the Divisional Forest Officer, Gurgaon Forest Division, such permit will prescribe such conditions for sale as may from time to time appear necessary in the interest of forest conservancy.
4. The setting on fire of trees, timber of forest produce.
5. The admission, herding or pasturing retention of sheep, goats, or camels; provided that in cases where sickness necessitates the keeping of goats, for milk, Divisional Forest Officer, Gurgaon Forest Division, may issue a permit at his discretion for the retention of a limited number of stall-fed goat, to be specified for a specified period.

SCHEDULE

District	Tehsil	Village with H.B. No.	Description of Khasra Nos		Areas in Acres
			Rect. No.	Killa Nos.	
1	2	3	4	5	6
Gurgaon	Ballabgarh	Pali H.B.No.13	1	19 to 22	1177
			2	1 to 3, 8 to 14, 16 to 25	
			3	5 to 7, 14 to 18, 23 to 25	
			4	16, 25	
			5	3 to 9, 12 to 25	
			6	1 to 25	
			7	1, 10 to 12, 18 to 23	
			8	20, 21	
			9	1 to 4, 7 to 25	
			10	1 to 25	
			11	1 to 25	
			12	4 to 7, 11 to 25	

13	16 to 18, 23 to 25
14	6, 12 to 19, 22 to 25
15	6 to 25
16	2 to 25
17	1 to 25
18	1 to 25
19	1 to 25
20	1 to 25
21	1, 2, 9 to 13, 18 to 23
22	1 to 4, 7 to 14, 16 to 25
23	1 to 25
24	1 to 25
25	1 to 25
26	1 to 25
27	1 to 25
28	1 to 25
29	2 to 25
30	16, 25
31	4 to 7, 14 to 17, 24 and 25
32	1 to 25
33	1 to 25
34	1 to 25
35	1 to 25
36	1 to 25
37	1 to 25
38	1 to 25
39	1 to 25

40	10, 11, 19 to 22
41	1, 2, 9 to 13, 18 to 24
42	1 to 25
43	1 to 25
44	1 to 25
45	1 to 25
46	1 to 25
47	1 to 25
48	1 to 25
49	1 to 25
50	4 to 7, 14 to 17, 24 and 25
51	4 to 7, 14 to 17, 24 and 25
52	1 to 25
53	1 to 25
54	1 to 25
55	1 to 25
56	1 to 25
57	1 to 25
58	1 to 25
59	1 to 25
60	1 to 4, 6 to 25
61	11, 20, 21

SHER JANG SINGH
Secretary to Government, Haryana,
Forest and Animal Husbandry Department,
Chandigarh.

Attested


Dy. Conservator of Forests
Faridabad

Details of encroachment /violation in areas notified under section 4 and 5 of PLPA and Aravalli Plantation Area

District - Faridabad									
S. NO.	Name of village	Type of structure (Farm Houses/ Banquet Hall/ Institution etc.)	Name of Farm Houses Owner	Mustil No.	Killa No	Area of the farm houses(in Acre)	Status of land (PLPA u/s sec 4 and 5/Aravalli plantation area)	Status of permission in under FC Act	Action taken by the Department
1	Ankhir	Ashram	Param Hans Ashram	20,33	20//18,19,22,23, 33//1,2,3	4.69	PLPA u/s Sec. 4 and 5	No	FOR No 412/05 dated 31.01.2014 PC No 11 F of 2014-15 ,567/06 dated 3.02.2016 PC No 35 f of 2016-17
2	Ankhir	Satsang Bhawan	Radha Swami Satsang Ashram	20,33	20//3,4,5,6,7,8,13,14,15,16,17, 24,25, 33//4,5	9.12	PLPA u/s Sec. 4 and 5	No	FOR No 47403/ 775 dated 30-6-2007 PC N 28 B of 2007-08, 49812/499 dated 26-7-09, PC> No. 47 B of 2009-10, 49822/499 dated 30-7-09, PC No. 513 B of 2009-10
3	Ankhir	Farm House	Vipul Goyal and Kamal Jashmi	20,21	20//5,6,15,16,25, 21//1,2,9,10,11,12, 20,21	10.9	PLPA u/s Sec. 4 and 5	No	FOR NO 08/0444 DATED 10/5/2018 PC NO 15F OF 2018-19
4	Ankhir	Farm House	Sun Rock Farm	9	9//8,9,12,13,18,19,22,23	3.85	PLPA u/s Sec. 4 and 5	No	Nil
5	Ankhir	Marriage palace	Sethi Garden	32,39	32//5,6, 15,16,25,39//15	4.16	PLPA u/s Sec. 4 and 5	No	FOR NO 49878/499 DATED 24/1/2012
6	Ankhir	Farm House	Yogi Farm	8	8//6,7,14,15,16,17,24,25	4.21	PLPA u/s Sec. 4 and 5	No	Nil
7	Ankhir	Marriage palace	Vaishali Garden/Triplani me	22	22//5,6,15,23//1,10,11	3.78	PLPA u/s Sec. 4 and 5	No	FOR No. 47401 / 473 dated 25-6-07, PC No. 26 B of 2007-08, 48868/489 dated 21-4-2011, PC No. 15 F of 2011-12, 48891/489 dted 14-12-2013, PC No. 18 F of 13-14
8	Ankhir	Marriage palace	Delite Garden	23,24	23//2,3,4,5,7,8,9,12,13,18,19,2 2,23,24,25, 24//1	10.5	PLPA u/s Sec. 4 and 5	No	notice issued
9	Ankhir	Farm House	Gurmukh Singh Farm	23,24	23//6, 24//10	2.1	PLPA u/s Sec. 4 and 5	No	FOR No 0476/009 dated 19.02.2019 PC No 23 F of 19-20
10	Ankhir	Farm House	Pardeep Sethi	30,24,29, 42	30//4, 5,6,7,15, 29//1, 2,3, 8,9,10,11, 12,13,18,19,20,21, 22, 23, 42//1, 2, 3, 4, 7/2, 8, 9, 24//22, 23	25	PLPA u/s Sec. 4 and 5	No	FOR NO 2570/026 PC NO 28 B of 2007-08, 49810/499 dt 25-7-2009, PC No. 44 B of 2009-10
11	Ankhir	Ashram	Jagat Guru Dham	7	7//22	0.7	PLPA u/s Sec. 4 and 5	No	FOR No 48918/490 dated 19.12.2008 PC No 23 B of 2009-10
12	Ankhir	Farm House	KK Ujjwala Farm	8,7	8//6, 15, 16, 7// 6, 7, 8, 9, 10,11, 12, 13, 14, 15, 17, 18, 19, 20	12.9	PLPA u/s Sec. 4 and 5	No	For No 05/428 dated 6/3/2014 PC No 10f of 2014-15, FOR NO 0452/073 DATED 4/1/2019 PC NO 8 F OF 2018-19

13	Ankhir	Farm House	Gymkhana Club	29	29// 14, 15, 16, 17,24, 25/1, 21/1	4.52	PLPA u/s Sec. 4 and 5	No	For No 47411/475 dt 7-8-2007, PC No 48 B of 2007-08
14	Ankhir	Marriage palace	Imperial Garden	42	42// 14/1, 13, 9, 10, 11, 12,	2.46	PLPA u/s Sec. 4 and 5	No	For No 543/06 dt 12-9-2015, PC No 47 F of 2015-16
15	Ankhir	Marriage palace	Saltnat	65	65//2, 3/2, 3/3, 8/3, 9	4.1	PLPA u/s Sec. 4 and 5	No	notice issued
16	Ankhir	Farm House	Lohiya Farm	61	10,11,12	1.97	PLPA u/s Sec. 4 and 5	No	nil
17	Ankhir	Marriage palace	Sanskriti Green	61	61//8, 13, 18/2, 19, 23/2	5.72	PLPA u/s Sec. 4 and 5	No	For No 499/49859 dated 24.08.2011,PC No 5F of 2012-13, FOR No 06/544 dated 21/9/2015 PC No 3F of 2016-17FOR NO 452/018 DATED 10/10/2016 FOR NO 043/0452 DATED 18/7/2017 FOR NO 61/452 DATED 30/12/2017 FOR NO 67/0452 DATED 1/10/2018 PC NO 5F OF 2019-20
18	Ankhir	sector area	HSVP Sector 21 C III	24,25,	24//4, 5,6,7, 13, 14, 15, 16,17, 18, 24,25, 25//1,2, 9, 10,11, 12/1, 13/1, 19/3, 22/2, 28//1, 2/1, 9/2, 10, 12/1	137.9	PLPA u/s Sec. 4 and 5	No	Nil
19	Ankhir	police post	police post		108//3,4,7, 8, 12, 13, 14, 17, 18, 19, 100//23,24	0.3	PLPA u/s Sec. 4 and 5	No	Nil
20	Mewla Maharajpur	Gaushala	Gopal Gaushala	110,124	110//22, 23, 124//2, 3,4,	8.61	PLPA u/s Sec. 4 and 5	No	48914 / 490 dated 15-12-08, PC No. 17 B of 2009-10, 0452/ 72 dated 12-12-2018, CC No 2 F of 2018-19
21	Mewla Maharajpur	Farm House	Sateder Banga and Sandeep Chaprana	109	109//11,12, 2, 9, 99//22	5.22	PLPA u/s Sec. 4 and 5	No	FOR No 0452/093 dated 16.05.2019 PC No 18 F of 19-20, FOR No 0452/088 dated6.04.2019 PC No 19 F of 19-20,
22	Mewla Maharajpur	Farm House	Kamlesh Sharma Farm and Satish Parashar	125	125//1, 8,9, 10	3.26	PLPA u/s Sec. 4 and 5	No	507/06 dt 28-1-15, PC No. 41 F of 2015-16, 47410/475 dt 7-8-2007, PC no. 47 B of 2007-08
23	Mewla Maharajpur	Farm House	Rishipal Farm	109,110	110//21, 109//25, 125//5, 2	2.73	PLPA u/s Sec. 4 and 5	No	nil
24	Mewla Maharajpur	Gaushala	Narain Gaushala	100	100//6, 7,8, 13, 14, 16, 17, 18	2.73	PLPA u/s Sec. 4 and 5	No	429/05 dated 25-3-2014, PC No. 34 F of 2014-15,
25	Mewla Maharajpur	Farm House	Khazani Farm House	98,99,110,109	98// 21, 99//25, 110//1, 10, 11, 20, 109//5, 6, 15, 16	5.45	PLPA u/s Sec. 4 and 5	No	47413/475 dated 9-8-2007, PC No. 50 B of 2007-08

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26	Mewla Maharajpur	Marriage palace	Windsor Farm	110	110//7,8,9, 12, 13, 14, 17,18, 19	9.3	PLPA u/s Sec. 4 and 5	No	FOR No 05/420 dated 28/2/2014 PC No 12f of 2014-15, FOR No 05/421 dated 28/2/2014 PC No 27f of 2014-15 For No 05/424 dated 1/3/2014 PC No 29f of 2014-15 FOR No 05/475 dated 27/8/2014 PC No 62F of 2014-15 06/523 dated 21/2/2015 PC No 64F of 2014-15 FOR NO 064/0452 DATED 12/1/2018 PC NO 1F OF 2018-19 FOR NO 66/452 DATED 19/1/2018 PC NO 6F OF 2018-19 FOR NO 0452/081 DATED 15/2/2019 PC NO 17 F OF 208-19 FOR NO 0452/084 DATED 19/3/2019 PC NO 16 F OF 2019-20 FOR NO 0452/025 DATED 23/3/2019 PC NO 20 F OF 2019-
27	Mewla Maharajpur	Farm House	Usha Chawla Farm	99	99// 16, 17, 18	7.05	PLPA u/s Sec. 4 and 5	No	425/05 dated 2-3-2014, PC No. 9 f. of 2014-15,
28	Mewla Maharajpur	Marriage palace	Meadous Farm	99,109	99// 24, 109//4, 7	1.49	PLPA u/s Sec. 4 and 5	No	Nil
29	Mewla Maharajpur	Marriage palace	Shaurya Farm	99	99// 18	2.58	PLPA u/s Sec. 4 and 5	No	Nil
30	Mewla Maharajpur	Farm House	Inderaj Farm	82,83	82// 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 8, 9, 10, 11, 12, 13, 83// 20,21	0.64	PLPA u/s Sec. 4 and 5	No	Nil
31	Mewla Maharajpur	Farm House	Bhalla Farm	83, 99	99//4, 5,6,7, 98//1, 2, 3, 83//21, 22, 23	15.6	PLPA u/s Sec. 4 and 5	No	Nil
32	Mewla Maharajpur	Marriage palace	Eden Garden	83	83//22, 23	6.78	PLPA u/s Sec. 4 and 5	No	514/06 dated 10-2-2015, PC No. 73 f of 2015-16, 47470/ 475 dated 14-8-2007, PV No. 54 B of 2007-08
33	Mewla Maharajpur	Marriage palace	Anand Farm	74	74//21, 22, 19, 20	1.61	PLPA u/s Sec. 4 and 5	No	47416/775 dated 14-8-07, PC No. 53 B of 2007-08,
34	Mewla Maharajpur	Marriage palace	Jashan Farm	83	83// 18, 19, 20	0.8	PLPA u/s Sec. 4 and 5	No	Nil
35	Mewla Maharajpur	Marriage palace	Raj Villa	82,83	83//1,2, 3,8,9, 10, 11,12, 13,82//5	2.28	PLPA u/s Sec. 4 and 5	No	47415/475 dated 12-8-2007, PC No. 52 B of 2007-08

36	Mewla Maharajpur	Marriage palace	Khalsa Garden	74	74//11,12, 19, 20	5.63	PLPA u/s Sec. 4 and 5	No	FOR No 06/568 dated 8/2/2016 PC No 12F of 2016-17 , FOR NO 0452/025 DATED 16/12/2016 PC NO 8F OF 2017- 18 ,FOR NO0452/029 DATED 31/12/2016 FOR NO 0452/70 DATED 28/10/2018 PC NO 14 F OF 2018-19
37	Mewla Maharajpur	Farm House	Kailash Baisala	36,37	36//4,5,6,7,14,15,16,17, 24, 37//3,4	0.89	PLPA u/s Sec. 4 and 5	No	FOR No0452/071 dated 30.10.2018 PC No 15 F of 19-20, FOR No0452/090 dated 8.04.2019 PC No 12 f of 19-20
38	Mewla Maharajpur	Marriage palace	Jannet Velly	54	54//19,21, 22, 23,18,	18.95	PLPA u/s Sec. 4 and 5	No	FOR no 49868/499 dated 15/12/2012 and CC No 9f of 2012-13 FOR no 499/49871 dated 15/3/2012 and PC No 17f of 2012-13 For No 499/49872 dated 14/7/2012 , FOR no 499/49873 dated 3/12/2012 and PC No 12f of 2012- 13 For No 499/49872 dated 14/7/2012 PC No 15 f of 2012-13, FOR No 49873/499 dated 3/12/2012 PC No 12f of 2012-13, FOR no 49881/499 dated 28/2/2013 FOR No 49891/499 dated 15/7/2013 PC no 15f of 2012-13 FOR No 49898/499 dated 29/10/2013 PC No 17f of 2012-13 FOR No 06/570 dated 14/2/2016 PC No 54F of 2016-17
39	Mewla Maharajpur	Marriage palace	Aravalli (Mahender Partap)	79, 80	80//1,8,9,10,11,12,13,18,19,20 ,22,23, 79//15	2.28	PLPA u/s Sec. 4 and 5	No	Nil
40	Mewla Maharajpur	Farm House	Rajpal Nagar Urf Mama	34,35	35//2,3,4,5,6,7,8,9,10,11,12,13 ,14,15,16,17,18,19,20,21,22,23 ,24,25, 34//1,2 3,4,7,8,9,10,11,12, 13, 20, 21, 18, 19, 22,	9.49	PLPA u/s Sec. 4 and 5	No	FOR NO 0452/077 DATED 20/1/2019 PC NO 8 F OF 2018- 19, FOR NO 0452/078 DATED 7/2/2019 PC NO 9 F OF 2018-19 FOR NO 0452/080 DATED 15/2/2019 PC NO 10 F OF 2018-19 FOR NO 0452/082 DATED 9/3/2019 PC NO 11 F OF 2018-19
41	Mewla Maharajpur	University	Manav Rachna	35	35//1	35.18	PLPA u/s Sec. 4 and 5	No	Nil
42	Mewla Maharajpur	Restaurant	Shibiya Restaurant	37, 39	38//8,9,10,11,12,13, 19, 20,21, 22,37//15,16,25	0.4	PLPA u/s Sec. 4 and 5	No	47419 / 475 dated 16-8-2007, PC No. 56 B of 2007-08
43	Mewla Maharajpur	Schhol	MVN School	53, 54	53//2,3,8,9,10,11,12,13,18,19, 20, 54//6,15,16	11.79	PLPA u/s Sec. 4 and 5	No	FOR NO06/577 DATED 4/3/2016 CC NO 4F OF 2017-18 and other FOR time bar
44	Mewla Maharajpur	Schhol	Aravalli School	83, 84	84//20,21, 83//16,24,25	13.25	PLPA u/s Sec. 4 and 5	No	Nil

45	Mewla Maharajpur	Mandir	Siddhata Ashram	59, 60, 73, 74	74//3,4,5,6,7,8,13,14,15,17,18, 59//16,24,25,60//10,11,20,21, 73//1	6.02	PLPA u/s Sec. 4 and 5	No	47409/475 dated 7-8-2007, PC No. 46 B of 2007-08
46	Mewla Maharajpur	Park	Leisure Valley	99, 109	99//23, 109// 3, 8	16.82	PLPA u/s Sec. 4 and 5	No	Nil
47	Mewla Maharajpur	Farm House	Saheed Foundation	97, 98	97// 11, 20, 98//15,16	2.55	PLPA u/s Sec. 4 and 5	No	Nil
48	Mewla Maharajpur	Mandir	Shiv Mandir	62	62//1,2, 9	0.62	PLPA u/s Sec. 4 and 5	No	45408/475 dated 5-8-2007, PC No. 45 B of 2007-08
49	Mewla Maharajpur	Mandir	Hanuman Mandir(Tilakraj Basela)			1.58	PLPA u/s Sec. 4 and 5	No	47407/475 dated 5-8-2007, PC No. 44 B of 2007-08
50	Mewla Maharajpur	sector area	HSVP sector 44&47	111, 123	111//16, 17, 24, 25, 123//4, 5,6, 7	512	PLPA u/s Sec. 4 and 5	No	Nil
51	Mewla Maharajpur	sector area	HSVP sector 45	108		16.5	PLPA u/s Sec. 4 and 5	No	Nil
52	Mewla Maharajpur	Farm House	Farm House	22	108//,126// 22//	3.55	PLPA u/s Sec. 4 and 5	No	Nil
53	Mewla Maharajpur	Farm House	Farm house			2.49	PLPA u/s Sec. 4 and 5	No	FOR No 918 /10 dated 31.03.16 Pc No 61 F of 16-17
54	Manger	Factory	Darshan Mixture plant	4, 5	4//16,17/1,17/2,24/1,24/2,24/ 3,25,5//20,21	3.75	PLPA u/s Sec. 4 and 5	No	FOR No 918 /10 dated 31.03.16 Pc No 61 F of 16-17
55	Manger	Farm House	Krishan Kumar jakhhar & Dev raj Kamboj	11, 23, 4	11//16,17,24,25,23//4,5,6,24// 1, 10	4.67	PLPA u/s Sec. 4 and 5	No	FOR No 913 /10 dated 11.01.2016, PC No 48 F of 16-17 FOR No 917 /10 dated 31.03.2016, PC No 62 F of 16-17, FOR No 0439/033 dated 05.10.2017 PC No 4 F OF 17-18 , 0439/037 dated 15.11.2017 PC No 9 F OF 17-18, FOR No 0439/038 dated 19.11.2017 PC 5 F OF 17-18 , 0439/041 dated 23.12.2017 PC No 8 F OF 17-18, FOR 0439/048 dated 28.05.2019 PC No 25 F of 19-20
56	Manger	Dhaba	Raj Singh Dhaba	11	11//15/2	0.1	PLPA u/s Sec. 4 and 5	No	FOR No 500/49987 dated 12.10.2014 PC No 23 F of 15-16, FOR 500/49992 dated 17.01.2015 PC No 26 F of 15-16, 500/49988 dated 16.10.2014 PC No 24 F of 15-16

57	Manger	Farm House	Karan luthra	4, 12	4//20/1,19,21/3,12//2/1,2/2	0.95	PLPA u/s Sec. 4 and 5	No	FOR No 0439/025 dated 4.07.2017 PC No 1 F of 17-18 FOR 0439/039 dated 19.11.207 PC NO 6 F OF 17-18
58	Manger	Dhaba	Ramesh Dhaba	10	10//9	0.08	PLPA u/s Sec. 4 and 5	No	Nil
59	Manger	Mandir	Mandir	10	10//7	0.05	PLPA u/s Sec. 4 and 5	No	Nil
60	Pali	crusher zone	Pali Crusher Zone	68,67, 78,89,88, 95	68//4,5,14,15,16,17,24,25,67//1,10,11,20,21,78//1,10,11,89//4,5,6,7,15,88//10,11,95//21	21.51	PLPA u/s Sec. 4 and 5	No	Nil
61	Lakarpur	juggis	Khori lakarpur Jhuggis	24,35,20, 21, 9, 19	24//1,2,3,4,5,6,7,8,9,10,12,13, 14,15,16,17,18,23,24,25,35//4, 5,6,7,25//1,2,3,4,5,6,10,11,15, 20,21,20//1 to25,21//1to25,9//11,12,13,17 ,18,19,20,21,22,23,24,25,19//1 ,10,11,20	98	PLPA u/s Sec. 4 and 5	No	FOR no. 489/ 48831 dated 12-3-2010, P.C No. 109 F 2009-1, FOR no. 489/48835 dated 12-3-10, FOR N 489 / 48836 dt 12-3-2010. FOR n. 489/48849 dt. 24-8-10, PC No. 5 F of 2011-12 , 489/ 48854 dt 23-10-2010, PC 1 F of 2011-12, FOR N. 489/48855 dt 18-11-10, PC No. 4 F of 2011-12, FOR NO. 489/48856 dt 18-11-2010, PC No. 3F of 2011-12, FOR no. 489/ 48870 dt 13-12-2011, PC 53F of 2011-12, FOR No. 5 / 416 dt 15-2-2014, P. C No. 24 F of 2014-15, FOR no. 5/ 618 dt 28-2-14, PC no. 25 F of 2014-15, FOR No. 5/419 dt 28-2-14, PC no. 26 F of 14-15, FOR no. 5/431 dt 25-3-14, P C NO. 30 F of 14-15, FOR no. 5/430 dt 25-3-14, P.C n 31 F of 14-15, FOR NO. 5/459 dt 6-6-14, PC NO. 48 F of 14-15, FOR No. 5/460 dt. 6-6-14, PC No, 4F of 14-15, FOR no, 5/ 461 dt 6-6-14, PCNO. 5o f of 14-15, FOR no. 5/463 dt 6-6-14, C No. 51 F of 14-15, FOR no. 5/462 dt 6-6-14, PC No. 52 F of 14-15, FOR no. 5/465 dt 6-6-14, PC No. 53 F of 14-15, FOR no. 5/466 dt 6-6-14, PC No. 54 F of 14-15, FOR no. 5/467 dt 6-6-14, PC No. 55 F of 14-15, FOR no. 5/468 dt 6-6-14, PC No. 56 F of 14-15, FOR no. 5/469 dt 6-6-14, PC No. 57 F of 14-15, FOR no. 5/470 dt 6-6-14, PC No. 58 F of 14-15, FOR no. 5/464 dt 6-6-14, PC No. 61 F of 14-15, FOR no. 5/503 dt 4-1-15, PC No. 39 F of 15-16, FOR no. 6/504 dt 4-1-15, PC No. 40 F of 15-16, FOR no. 6/509 dt 30-1-15, PC No. 43 F of 15-16, FOR no. 6/516 dt 17-2-15, PC No. 51 F of 15-16, FOR no. 9/806 dt 26-7-15, PC No. 29 F of 15-16, FOR no. 9/807 dt 4-8-15, PC No. 57 F of 15-16, FOR no. 9/808 dt 4-8-15, PC No. 58 F of 15-16, FOR no. 9/809 dt 4-8-15, PC No. 59 F of 15-16
62	Lakarpur	Satsang Bhawan	Radha Swami satsang Bhawan	19	19//6,7,8,9,12,13,14,15,16,17, 18,19,22,23,24	11.82	PLPA u/s Sec. 4 and 5	No	Nil
63	Lakarpur	Tourist complex	Surajkund tourism	26, 25, 33, 38, 39, 46	26//20,21,25//16,25,33//1,2,9, 10,11,12,13,19,20,38//5,6,15,1 6,25,39//1,2,3,4,8,9,10,11,12,1 3,18,19,20,21,22,23,46//1,2,3, 4,7,8,9,10	39.12	PLPA u/s Sec. 4 and 5	No	FOR NO 09/824 DATED 20/1/2016 PC NO 14F OF 2016-17

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64	Lakarpur	Hotel	Hotel vivanta	26	26//4/1,7	1.57	PLPA u/s Sec. 4 and 5	No	Nil
65	Lakarpur	Hotel	Sharwom Portica			2.51	PLPA u/s Sec. 4 and 5	No	Nil
66	Badkhal	Tourist complex	Badkhal Tourism Complex	44, 45, 74	44//15,16,45//20,74//7/2,8,9,11,12,13,20	6.81	PLPA u/s Sec. 4 and 5	No	FOR No. 4932/499 dated 21-8-2009, P C No. 59 F of 2011-12
67	Anangpur	Marriage palace	The Riwarz farm	58		5.53	PLPA u/s Sec. 4 and 5	No	nil
68	Anangpur	Farm House	Prashant farm	58,1359		4.57	PLPA u/s Sec. 4 and 5	No	nil
69	Anangpur	Marriage palace	Golden Cremic	1359		1.17	PLPA u/s Sec. 4 and 5	No	nil
70	Anangpur	Farm House	Swaroop Creations	58		1.17	PLPA u/s Sec. 4 and 5	No	nil
71	Anangpur	Godown	Ishwar Gowdown	58		1.01	PLPA u/s Sec. 4 and 5	No	nil
72	Anangpur	Farm House	Chhada farm	58		10.5	PLPA u/s Sec. 4 and 5	No	nil
73	Anangpur	Farm House	Birender S/o Narayan	58		5.85	PLPA u/s Sec. 4 and 5	No	Nil
74	Anangpur	Farm House	Gupta Farm	58		3.75	PLPA u/s Sec. 4 and 5	No	notice issued
75	Anangpur	Marriage palace	Mahipal Green Velly	1359		2.95	PLPA u/s Sec. 4 and 5	No	FOR NO 48889/489 DATED 2/3/2013 PC NO 19 F OF 2013-14, FOR NO05/401 DATED 24/12/2013 PC NO 25F OF 2013-14
76	Anangpur	shop	Sharma Traders	1359		0.75	PLPA u/s Sec. 4 and 5	No	nil
77	Anangpur	Farm House	Parmod gupta	1374		1.21	PLPA u/s Sec. 4 and 5	No	nil
78	Anangpur	Farm House	Muthoot Group	1374		1.2	PLPA u/s Sec. 4 and 5	No	nil
79	Anangpur	Farm House	Inderpal farm	1374		1.26	PLPA u/s Sec. 4 and 5	No	nil
80	Anangpur	Marriage palace	Royal Garden (Surender S/o Natthi)	1374		2.61	PLPA u/s Sec. 4 and 5	No	nil
81	Anangpur	Marriage palace	Exporma farm (Gullu Rekhi)	1374		2.1	PLPA u/s Sec. 4 and 5	No	nil
82	Anangpur	Marriage palace	Dawer farm	1374		1.44	PLPA u/s Sec. 4 and 5	No	nil
83	Anangpur	Farm House	Mannu Bhadana	1374,1378		1.33	PLPA u/s Sec. 4 and 5	No	Nil

84	Anangpur	Marriage palace	Amrit Green Velly	1374 ,1378		1.33	PLPA u/s Sec. 4 and 5	No	Nil
85	Anangpur	Farm House	Rishipal S/o Badlu	1374 ,1378		5	PLPA u/s Sec. 4 and 5	No	FIR No 701 dated 5.11.2016
86	Anangpur	Farm House	Mannu Bhadana	1374, 1378		9	PLPA u/s Sec. 4 and 5	No	Nil
87	Anangpur	Farm House	Vicky farm	1378		1.72	PLPA u/s Sec. 4 and 5	No	nil
88	Anangpur	Marriage palace	Lotus farm	1378		1.29	PLPA u/s Sec. 4 and 5	No	notice issued
89	Anangpur	Marriage palace	Intzar farm	1378		5.37	PLPA u/s Sec. 4 and 5	No	notice issued
90	Anangpur	Farm House	Bidhuri farm	1378		1.16	PLPA u/s Sec. 4 and 5	No	nil
91	Anangpur	Marriage palace	Anandvan sandhu group	1378		7	PLPA u/s Sec. 4 and 5	No	For No 499/49859 dated 24.08.2011, PC No 5F of 2012-13, FOR No 06/544 dated 21/9/2015 PC No 3F of 2016-17 FOR NO 452/018 DATED 10/10/2016 FOR NO 043/0452 DATED 18/7/2017 FOR NO 61/452 DATED 30/12/2017 FOR NO 67/0452 DATED 1/10/2018 PC NO 5F OF 2019-20
92	Anangpur	Farm House	Sanju Jain, farm house	1378 ,1387		2.16	PLPA u/s Sec. 4 and 5	No	nil
93	Anangpur	Farm House	Virender bidhuri	1378 ,1387		0.98	PLPA u/s Sec. 4 and 5	No	nil
94	Anangpur	Marriage palace	Orchid velly, marriage palace	1378		2.43	PLPA u/s Sec. 4 and 5	No	Nil
95	Anangpur	Marriage palace	Iconic farm, marriage palace	1378		0.83	PLPA u/s Sec. 4 and 5	No	Nil
96	Anangpur	Marriage palace	Kings velly, marriage palace	1378		5.57	PLPA u/s Sec. 4 and 5	No	Nil
97	Anangpur	Farm House	Art Village (Jagdeep sangwan)	1379		4.37	PLPA u/s Sec. 4 and 5	No	for no 006/0476 dated 13/2/2019 pc no 22 f of 2019-20
98	Anangpur	Farm House	Devender Bhadana	1386 ,1383,1379		13	PLPA u/s Sec. 4 and 5	No	FOR NO 06/522 DATED 19/2/2015 PC NO 45 F OF 2015-16 FOR NO 09/805 DATED 15/7/2015 PC NO 28 F OF 2015-16, FOR NO 09/806 DATED 28/7/2015 PC NO 29 F OF 2015-16 FOR NO 09/814 DATED 27/9/2015 PC NO 43 F OF 2015-16 FOR NO 09/823 DATED 16/12/2015 PC NO 42F OF 2016-17 FOR NO 09/833 DATED 26/2/2016 PC NO 44 F OF 2016-17

99	Anangpur	Farm House	Soni farm	1381		2.59	PLPA u/s Sec. 4 and 5	No	Nil
100	Anangpur	Farm House	Malhotra farm	1381		0.29	PLPA u/s Sec. 4 and 5	No	Nil
101	Anangpur	Farm House	Prakash farm	1381		0.35	PLPA u/s Sec. 4 and 5	No	Nil
102	Anangpur	Farm House	Manav Rachna farm	1381		0.31	PLPA u/s Sec. 4 and 5	No	Nil
103	Anangpur	Farm House	Krish Bidhuri	1381		0.47	PLPA u/s Sec. 4 and 5	No	Nil
104	Anangpur	Farm House	Ashwani Nagar	1381		0.33	PLPA u/s Sec. 4 and 5	No	Nil
105	Anangpur	Farm House	Soni farm	1381		0.9	PLPA u/s Sec. 4 and 5	No	Nil
106	Anangpur	Farm House	Manish pandit	1381		0.57	PLPA u/s Sec. 4 and 5	No	Nil
107	Anangpur	Farm House	Judge farm	1381		0.45	PLPA u/s Sec. 4 and 5	No	Nil
108	Anangpur	Farm House	Vedpal farm	1381		0.61	PLPA u/s Sec. 4 and 5	No	Nil
109	Anangpur	Farm House	Chopra farm	1339		14.22	PLPA u/s Sec. 4 and 5	No	Nil
110	Anangpur	Farm House	Krish farm	1233		1.32	PLPA u/s Sec. 4 and 5	No	Nil
111	Anangpur	material supplier	Kartar Bhadana stock	1387		15.71	PLPA u/s Sec. 4 and 5	No	Nil
112	Anangpur	Farm House	farm House	1205		2	PLPA u/s Sec. 4 and 5	No	Nil
113	Anangpur	Farm House	farm House	1205		1	PLPA u/s Sec. 4 and 5	No	Nil
114	Anangpur	Farm House	farm House	1351		2.2	PLPA u/s Sec. 4 and 5	No	Nil
115	Anangpur	Farm House	Farm House	1388		0.36	PLPA u/s Sec. 4 and 5	No	Nil
116	Anangpur	Farm House	Farm House	1389		0.31	PLPA u/s Sec. 4 and 5	No	Nil
117	Anangpur	Farm House	Farm House	1388		0.36	PLPA u/s Sec. 4 and 5	No	Nil
118	Anangpur	Farm House	farm house	1205		3.54	PLPA u/s Sec. 4 and 5	No	Nil

119	Anangpur	juggis/houses	Kattan pahari	1408, 1404, 1389, 1390, 1446, 1427		92.94	PLPA u/s Sec. 4 and 5	No	FOR NO 0452/079 DATED 7/2/2019 PC NO 13 F OF 2019-20, FOR No. 0452/096 dt 22-6-19, FOR 0452/094 dated 17-5-19, FIR No. 420 dt. 9-7-19, FOR 0452/75 dt. 6-1-2019
120	Kot	Boundary wall	Boundary wall			0.0247	PLPA u/s Sec. 4 and 5	No	Notice issued by DTP Enforcement faridabad
121	Kot	Boundary wall	Boundary wall			0.0296	PLPA u/s Sec. 4 and 5	No	Notice issued by DTP Enforcement faridabad
122	Kot	Boundary wall	Boundary wall			0.0494	PLPA u/s Sec. 4 and 5	No	Notice issued by DTP Enforcement faridabad
123	Kot	Boundary wall	Boundary wall			0.0247	PLPA u/s Sec. 4 and 5	No	Notice issued by DTP Enforcement faridabad
					Total	1426.5084			


DCF, FARIDABAD